



REGIONAL OFFICE  
RAJASTHAN STATE POLLUTION CONTROL BOARD

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(Through Email)

No. RPCB/RO/BHL/NGT/L-30/1673-1678

Dated : 14.10.2022

**Urgent/Hon'ble NGT Matter**

(R.A.06/2022 in O.A. No. 226/2020)

Date of Next Hearing-20.10.2022

To,  
The Registrar,  
Principal Bench,  
Hon'ble National Green Tribunal,  
Faridkot House, Copernicus Marg, New Delhi -110001  
(Email:-judicial-ngt@gov.in)

**Subject:-** Regarding Compliance of directions passed by Hon'ble N.G.T., Principal Bench, New Delhi in R.A.06/2022 (O.A. No. 226/2020) titled as Ompuri V/s Hindustan Zinc Limited & Others.

**Ref:-** Hon'ble N.G.T., Principal Bench, New Delhi's order sheet dated 02.02.2022 and 29.03.22.

Sir,

Apropos above, in compliance of the directions passed by Hon'ble N.G.T., Principal Bench, New Delhi in R.A.06/2022 (O.A. No. 226/2020), titled as Ompuri V/s Hindustan Zinc Limited & Others. vide order sheet dated 02.02.2022 and 29.03.2022, action taken report (As copy of Restoration Plan prepared) is being submitted here with for kind perusal.

Encl: As above.

Yours Sincerely,

(Vinay Katta)

Nodal Officer-case and  
Regional Officer, RSPCB, Bhilwara

Copy to followings for information:

1. District Collector, Bhilwara.
2. P.A. to Member Secretary, RSPCB, Jaipur
3. Sh. Sunil Meena, Scientist-D, Regional Directorate, CPCB, Bhopal (M.P.)
4. ACEE & In charge Legal Cell, RSPCB, Jaipur.
5. Sh. Rohit Sharma, Board Advocate, Off - E-5/43, Arera Colony, Near Meenakshi Hospital, Bhopal (MP)

Regional Officer

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
Principal Bench, New Delhi**

## **Action Taken Report (ATR)**

**In Review Application no. RA-06/2022 &**

**Original Application No. 226/2020**

**{Earlier O.A. 68/2020(CZ)}**

**titled as “Om puri Vs Hindustan Zinc Limited &  
others.”**

**Submitted by:-Joint Committee Constituted by  
Hon'ble NGT comprising:-**

- 1. Sh. Ashish Modi, District Collector, Bhilwara.**
- 2. Sh. Sunil Kumar Meena, Scientist-D, Regional Directorate, Central Pollution Control Board, Bhopal-Representative of CPCB.**
- 3. Sh. Vinay Katta, Regional officer, Regional Office, Rajasthan State Pollution Control Board, Bhilwara- Representative of RSPCB.**

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## 7. List of abbreviations

<b>Abbreviations</b>	<b>Expanded Term</b>
BDO	Block Development Officer
CHC	Community Health Centre
CIMFR	Central Institute of Mining and Fuel Research ,Dhanbad
CMHO	Chief Medical and Health Officer
CMPDI	Central Mine Planing and Design Institute Limited,Ranchi
DD	Deputy Director
DGMS	Directorate General of Mines Safety
ESR	Elevated Storage Reservoirs
GR	Gypsum Requirement
GWD	Ground Water Department
HZL	Hindustan Zinc Limited
IBU	Integrated Business Unit
JJM	Jal Jeevan Mission
PHC	Primary Health Centre
PHED	Public Health and Engineering Department
PS	Panchayat Smaiti
PSP	Public Stand Post (Water Supply point related )
PWD	Public Work Department
RAM	Rampura Aghucha Mine
RSMM	Rajasthan State Mines and Minerals
RSSCL	Rajasthan State Seeds Corporation Limited
RTRWHS	Roof Top Rain water Harvesting Structure
SAR	Sodium adsorption ratio
SDM	Sub Divisional Magistrate
VH	Veterinary Hospital
UWSS	Urban Water Supply and Sewerage sector

## 1. Background:-

- ✚ Earlier original applications (01 no. & 14 nos. as connected matters) have been filed with a grievance of violation of environmental norms by Hindustan Zinc Ltd., Rajasthan in executing mining lease of Lead, Zinc and associated minerals at villages Agucha, Rampura, etc., Tehsil Hurda, District Bhilwara, Rajasthan covering nearly an area about 1200 hectares of mining land.
- ✚ As per the contents of the applications filed by the applicants, due to the blasting and underground mining operations residents of the said villages / nearby villages are adversely affected on account of degradation of environment and ultimately resulting in contamination of source of drinking of water, resulting in various diseases like Asthma and skin borne diseases, Live stocks health problems, accumulation of dust and stones close to the agricultural land and houses of the inhabitant, Toxic and contaminated waste water discharge from the mines and mammoth holes at many places because of unplanned underground mining.
- ✚ Thereafter a factual report in the matter about compliance of norms by Hindustan Zinc Ltd. was sought vide order dated 18.08.2020 followed by modification in constitution of the joint Committee members comprising seven members i.e. the Collector Bhilwara, Rajasthan State PCB, nominee of Indian Institute of Technology (Indian School of Mines), Dhanbad, CPCB, CSIR-CIMFR, Bilaspur-Chhattisgarh, CSIR-CBRI Roorkee and IIT Roorkee vide Hon'ble NGT vide order dated 05.02.2021.
- ✚ In compliance of the Hon'ble NGT order, 07 member committee has been constituted through the nodal agency CPCB. The members of the committee constituted were Sh. Vikas Mohan Bhati, SDM, Gulabpura-Bhilwara; Prof. Biswajit Paul, Professor, IIT(ISM), Dhanbad; Dr. Shantanu Sarkar, Chief Scientist, CSIR-CBRI, Roorkee;

Prof. Brijesh K Yadav, Dept of Hydrology, IIT, Roorkee; Dr. Harsh Kumar Verma, Sr. Principal Scientist, CSIR-CIMFR, Bilaspur, Sh. Sunil Kumar Meena, Sc-D, CPCB, Regional Directorate, Bhopal & Sh. Mahaveer Mehta, Regional Officer, RSPCB, Bhilwara.

✚ Accordingly, the Committee made its field visit during 12<sup>th</sup> & 13<sup>th</sup> July 2021 of the unit i.e. M/s Hindustan Zinc Ltd. and nearby villages specifically Kothiya, Araniya Chauhan and Agucha and filed its report on dated 07.09.2021. The Committee has made observations about the status of water quality, loss to the agriculture and livestock, status of ground water and health of the villagers and made certain recommendations. Details of committee recommendations are as follows :-

1. A monetary value of Rs. 90,00,000/- (Ninety Lacs Rupees) against violating the Environmental Clearance, 2009 specific condition no. xvi for plantation may be imposed on the unit.
2. To increase the plantation as per the EC condition stipulated under condition no. xvi of EC, 2009.
3. Unit need to carry out the hydro geological survey of the surrounding area to map the current groundwater flow regime and its seasonal dynamics for identifying the cause of pit formation in the surrounding areas.
4. Unit need to carry out isotopic analysis of surface and groundwater samples of the area to establish the sound linkages between the possible sub-surface pollutants and the industrial activities of the area.
5. The unit ensures de-siltation of the tailing dam garland drain regularly to avoid any overflow and seepages towards North direction of the tailing dam.
6. To increase the number of water sprinklers to curtail the fugitive emission at crusher area, haul road & others.

✚ Thereafter, upon submission of Joint Committee reports Hon'ble NGT passed followings directions vide order sheet dated 02.02.2022, interalia reproduced as follows :-

- *Having regard to the violations/damage by the PP and overall estimated cost of ecological rehabilitation and restoration and financial capacity of the PP, we require the PP to deposit a sum of Rs. 25 crore with the District Magistrate, Bhilwada within three months to meet the cost of remediation measures.*
- *A joint Committee of CPCB, State PCB and District Magistrate, Bhilwada with the assistance of any other experts may prepare a restoration plan for remediating the soil and quality of ground water in the area, apart from undertaking health improvement programme for the inhabitants and the cattle.*
- *The action taken may be placed on the website of the District Magistrate, Bhilwada and its execution duly monitored.*
- *The remediation works may be got executed by an appropriate agency utilizing the amount deposited by the PP and the PP itself will have liberty to get the such work executed of restoration/rehabilitation on its own or through any other agency, if found proper by the joint Committee in the circumstances.*
- *A public awareness group may be setup jointly by the DM and the PP to list out the issues requiring further action. The amount deposited will be utilized for executing the plan within one year, associating all stake holders, including the PP and civil society in a suitable manner, subject to overall supervision of the Committee.*
- *State PCB will be the nodal agency. In case the amount deposited is found to be deficient, the Tribunal may consider further directions, depending upon the material available.*

- *The joint Committee may have a report of status of compliance as on 31.03.2023 filed before the Registrar General of this Tribunal by e-mail at judicialngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF by 30.04.2023.*
- *In case any further direction becomes necessary, the Registrar General will place the matter before the Bench. Subject to above, the entire application stand disposed of.*

✚ Subsequently, Review Application dated 11.03.2022 has been filed by the PP mentioning the activities undertaken by the PP prior to and after passing of order of this Tribunal dated 02.02.2022. That in the Review Application (06/2022) PP has made certain submissions regarding company's contributions towards environmental responsibilities and overall welfare of the community. PP has made request to Hon'ble NGT to modify the 02.02.22 order and direct the company to spend Rs 25 crores under its CSR programs in consultation with the district administration for addressing the genuine concerns raised by local inhabitants and provide the Company with an opportunity to take all essential, corrective, and remedial measures under social outreach programs under supervisions of District administration and concerned authorities along with periodical submission of compliance report.

✚ Thereafter, after submission of review application of project proponent M/s Hindustan Zinc Limited ,Hon'ble NGT passed followings directions vide order sheet dated 29.03.2022, interalia reproduced as follows :-

*Since the Tribunal has found the need for restoration in the light of reasons in the order sought to be reviewed and does not rule out association of the Project Proponent in taking remedial measures, we direct forwarding of the letter dated 11.03.2022 filed by the PP, which has been treated as a review petition, to the joint Committee to enable the joint Committee to furnish its action taken report in pursuance of*

*order dated 02.02.2022 within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. The report may be placed for consideration on 15.07.2022.”*

**2. Action taken to ensure compliance of Hon’ble NGT order dated 02.02.2022 & 29.03.2022 :-** As per the contents of the direction passed by Hon’ble NGT vide order sheet dated 02.02.22 & 29.03.22, action taken by the Joint Committee is detailed as under:-

**2.1 Joint Committee(s) members:-** In compliance of Hon’ble NGT order dated 02.02.2022 ; a joint committee comprising of CPCB, State PCB and District Magistrate, Bhilwada with the assistance of any other experts is to be constituted for preparation a restoration plan for remediating the soil and quality of ground water in the area, apart from undertaking health improvement programme for the inhabitants and the cattle. Accordingly a joint committee comprising of following members is constituted:-

1. District Collector, Bhilwara.
2. Sh.Sunil Meena, Scientist-D, Regional Directorate, Central Pollution Control Board, Bhopal-Nominated Representative of CPCB.
3. Regional officer, Regional Office, Rajasthan State Pollution Control Board, Bhilwara-Nominated Representative of RSPCB.

**2.2 Meeting of Joint Committee(s) members with concerned District level Govt. offices to work out framework of Restoration Plan :-**

Initially to ensure the compliance of directions issued vide order sheet dated 02.02.22 & 29.03.22 and to prepare a framework of remediation plan, meetings of Joint Committee members along with the Representative of M/s Hindustan Zinc Limited and District Level officers of concerned departments which are part of remediation plan scope (viz. Dept. of Land and Revenue, Medical & Health, Animal Husbandry, Public Health Engineering-Drinking Water Supply, Ground Water,

Mining, Agriculture & Soil) have been organized on dated 27.04.2022, 22.06.2022 ,29.06.2022,06.07.22,11.07.22 &. Brief minutes of meeting(s) /discussion are detailed hereunder:-

- (1) **Meeting dated 27.04.2022**:- Compliance sought from M/s Hindustan Zinc Limited related to deposition of amount and direction related to creation of Public Awareness group.
- (2) **Meeting dated 22.06.2022**:- Discussion with all stakeholders which are part of remediation plan regarding present scenario and tentative remedial measure.
- (3) **Meeting dated 29.06.2022** :- Discussion on input received from stakeholder departments consider to frame restoration plan (Circulation of tabulated restoration Plan format to stakeholders for submission)on :-
  - a. Remediating the soil.
  - b. Quality of ground water in the area.
  - c. Health improvement programme for the inhabitants.
  - d. Health improvement programme for the cattle/Livestock.
  - e. Drinking water supply
  - f. Improvement in air quality through Road side Plantation, Plantation & green belt development in forest land, pasture land development.
  - g. Damage assessment of property of inhabitants (House and potholes in Agriculture Field)
- (4) **Meeting dated 06.07.22** :- Discussion on input received from stakeholder departments consider to frame restoration plan and to prepare model estimation and activity wise fund allocation. A team consisting Supdt Geologist is decided to deputed for investigation related to Potholes in agriculture field to work out possible reasons and remedial measures.
- (5) **Meeting dated 11.07.22** :- Meeting was organized at SDM,Office,Gulabpura. Activity wise draft restoration plan discussed and changes related to revision for soil remediation plan ,initially for 04 Village Panchayats and ESR proposal of PHED project is suggested.
- (6) **Meeting dated 05.08.2022** :- Meeting was organized at Conference Hall, M/s HZL , Rampura Aghucha. Point wise draft restoration plan discussed and changes and related to

revision in partial manner for Ground water restoration plan ,drinking water supply plan, livestock health improvement plan, plantation plan etc. has been discussed and finalized.

**Copies are enclosed as Annexure-1 collectively.**

- 2.3 **Status of deposition of Fund:-** As per the contents of the direction passed by Hon'ble NGT vide order sheet dated 02.02.22 & 29.03.22 interalia reproduced as follows: *“having regard to the violations/damage by the PP and overall estimated cost of ecological rehabilitation and restoration and financial capacity of the PP, we require the PP to deposit a sum of Rs. 25 crore with the District Magistrate, Bhilwada within three months to meet the cost of remediation measures.”*

To ensure the compliance of the same, following actions have been taken so far detailed as:-

- PP has been directed to ensure the compliance of the above referred directions vide letter(s) dated 11.02.22, 05.04.22 & 23.05.22. **Copy of letter is enclosed as Annexure-2.**
- Subsequently PP in continuation to its letter dated 27.04.22, submitted its reply vide letter dated 08.06.22 mentioning proposal to open a joint account in nationalized bank with joint signatory of Integrated Business Unit (IBU)-CEO, HZL-Agucha along with District Collector, Bhilwara followed by deposition of Rs. 25 Crore for the purpose of rehabilitation and restoration in accordance with Hon'ble NGT order. **Copy of letter is enclosed as Annexure-3.**
- Matter related to PP's proposal regarding opening of Joint Account has been forwarded to the State Govt. vide letter dated 22.06.22 for approval. **Copy of letter is enclosed as Annexure-4.**
- State Govt. of Raj has approved proposal to open an Joint Account vide letter dated 08.07.22. Thereafter, Joint Account has been opened on 07.09.2022 and

Amount of Rs. 25 Crore has also been deposited in Joint Account by M/s HZL on 08.09.2022. ***Copy of relevant letter(s) are enclosed as Annexure-5.***

- Further, PP has also deposited an amount of Rs.90 Lac through DD to RSPCB, Jaipur vide letter dated 05.08.2022 in compliance to Joint Committee recommendations mentioned in their report for the non fulfilling plantation criteria of 1500 Plants/Year /Hectare imposed under Environmental Clearance condition. ***Copy of letter is enclosed as Annexure-6.***
- Apart from above, action related to creation of public awareness group and preparation of restoration plan has also been completed.

**2.4 Constitution of Public Awareness group and its hearing**

**camp:-** In compliance of Hon'ble NGT order dated 02.02.2022, a public awareness group under the chairmanship of Sub Divisional Officer, Gulabpura comprising members viz. Tehsildar, Block Development officers, Sarpanch(s) of related village Panchayats, Panchayat Primary Education officers, Block Medical and health Officer, Joint Director Animal husbandry, Assistant Engineer of Public Health engineering department, Agriculture supervisor, Mining Foreman of Particular area, Nominees from chairman of awareness group and representative from Hindustan Zinc limited has been constituted vide District Collector, Bhilwara order no. 45339 dated 23.05.22.

This Public awareness group was advised to conduct camp/public hearings in affected villages in presence of group members to create awareness about restoration plan, to seek inputs, suggestions and feedback of inhabitants of affected areas during the preparation of restoration Plan (Pre Stage ) and during the execution of restoration plan for monitoring and review of the progress (Post stage).

So far a hearing camp has been organized. Suggestions received from Public awareness group and inhabitants viz.

development of pasture land, improvement in medical facilities through strengthening of Hospitals and Community Health Centre in the affected area, improvement in veterinary facilities through strengthening of veterinary Hospitals in the affected area etc. are also incorporated as a part of restoration plan. ***Copy of Public awareness group constitution order and Copy of minutes of meeting is enclosed as Annexure-7 collectively .***

**3. Preparation of Restoration Plan and Scope area:** - That Hon'ble NGT has directed joint Committee with the assistance of any other experts to prepare a restoration plan for remediating the soil and quality of ground water in the area, apart from undertaking health improvement programme for the inhabitants and the cattle. To ensure the compliance, restoration plan has divided in following activities /Chapter (s):-

**3.1 Remediation of Soil Quality.**

**3.2 Remediation of Ground water Quality.**

**3.3 Availability and quality of Drinking water supply**

**3.4 Human Health Improvement Plan.**

**3.5 Livestock Health Improvement Plan.**

**3.6 Property Damage Assessment**

**3.7 Betterment of Ambient air quality through Plantation  
& Pasture belt development**

**3.8 Strengthening of School infrastructure in affected areas**

Chapter wise detailed restoration Plan framework comprising introduction, present scenario, restoration activities ,Short term and Mid Term/long term Plan, Outcomes, line listing of work to be done, estimated cost and timeline has been prepared.

**Scope Area:-** For the preparation of restoration plan, scope area is required to be assessed. As per the primarily mapping of villages located nearby lease boundary area, total 10 Village Panchayats(Revenue Villages) covering total 46 villages jurisdiction there under are situated under 02 Blocks namely Hurda Block and Shahpura Block. **List of 10 villages panchayats consisting villages name is enclosed as Annexure-8.**

However, scope area of activity proposed under restoration plan has been identified on the basis of following key factors:-

- a. Proximity of area /villages with lease boundary.
- b. Present status and data available with respect to trends related to activity proposed and inputs received from concerned departments.
- c. Priority and interconnected effects of activity proposed for restoration in coherence with fund allocation.
- d. Identification of centralized point/location for activity execution and implementation of Plan so as to ensure the maximize the benefit coverage.
- e. Status of existing infrastructure/ Govt. projects already under progress for the public use purpose and requirement for Gap filling.
- f. Issues being raised by inhabitants.
- g. Division of activities into phased manner for the activities requires and involves Pilot Study, more fund allocation, post implementation review etc.

Brief Details on activity wise scope area is detailed as under:-

<b>S.No.</b>	<b>Chapter Title</b>	<b>Activity</b>	<b>Scope Area</b>
1	<b>Remediation of Soil Quality</b>	Step 1 : Gypsum Treatment. Step 2: Sowing of Green Manure (Dhecha)	In phase-I, 02 nearest villages from the lease boundary namely <u>Agucha (of Agucha Panchayat and Kheda Palola of (Kothiya Panchayat)</u> has been identified for execution of activities under restoration Plan.
2	<b>Remediation of Ground water Quality.</b>	For Roof Top Rain Water Harvesting System (Restoration of existing Non functional structures and installation of New Structures)	Govt. Buildings located at <u>10 village Panchayats</u> having suitability of (Restoration of existing Non functional structures and installation of New Structures) based on the area and condition of building. (Please Refer Annexure -12 &13)

		For Pond Reclamation and Recharge Shaft Construction	In phase-I, 02 nearest village Panchayat from the lease boundary namely <u>Agucha Panchayat and Kothiya Panchayat</u> has been identified for reclamation of 10 ponds and construction of apporx 40 recharge shaft located in these 02 panchayats.
3	<b>Availability and quality of Drinking water supply</b>	Installation of Community RO plants	As per Public Health Engineering department drinking water supply status, out of 10 Village Panchayat and 46 villages, 32 villages are having surface water source as water supply and remaining 14 villages are presently having drinking water supply through groundwater sources, therefore <u>14 villages are identified as scope area for installation of RO Plant.</u> (Please refer Table no.-12,Page no.34-40)
		Construction of Elevated Service Reservoir (ESR)	As per Public Health Engineering department, 02 villages namely <u>Kheda Palola and Bherukheda-2</u> are located near lease boundary area and now having sufficient water supply. Therefore these 02 villages are identified for construction of ESR.
4	<b>Human Health</b>	Door to Door Health	10 village panchayts and

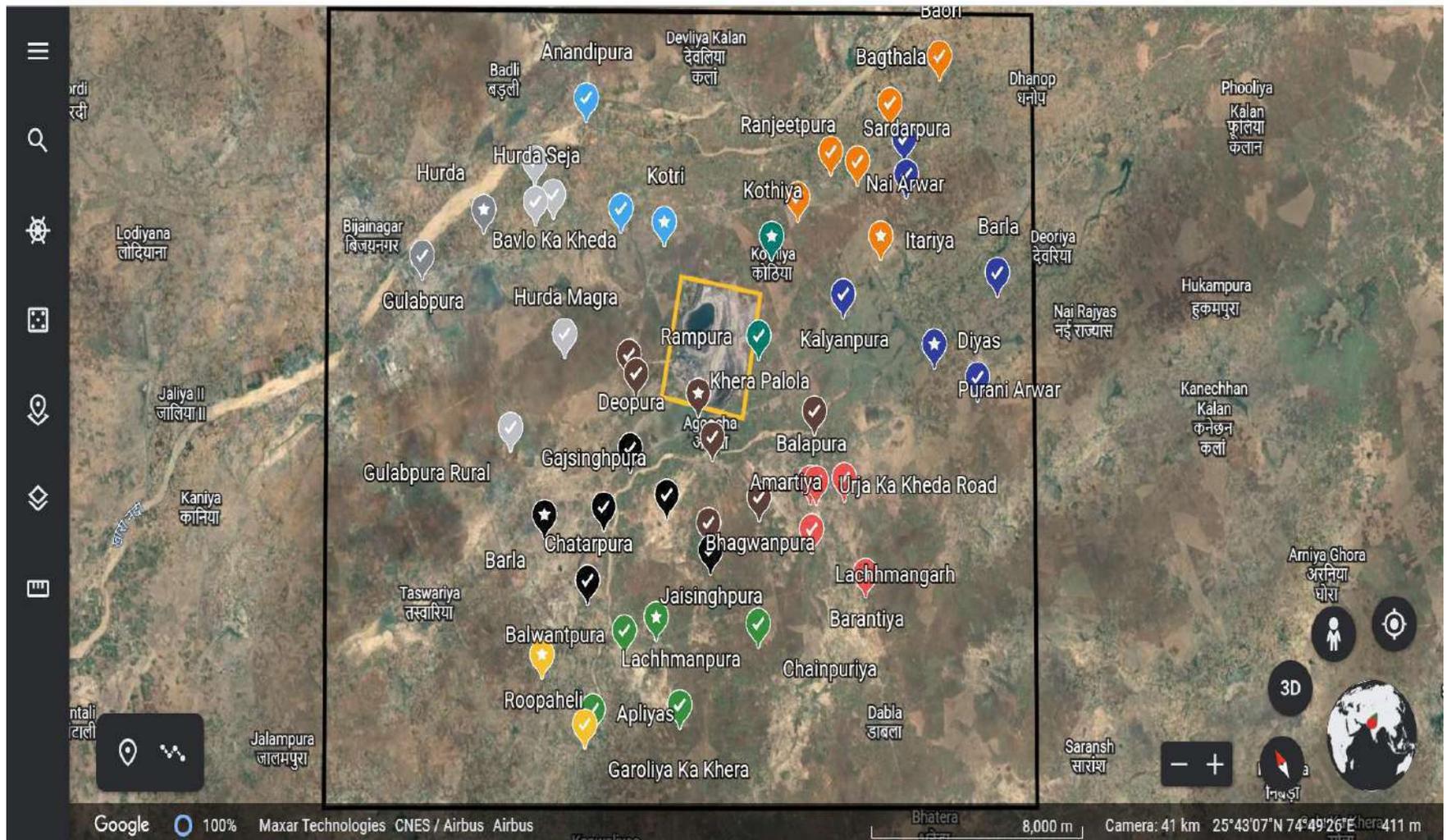
	<b>Improvement Plan.</b>	Survey	46 villages are identified for this activity.
		Strengthening of Hospitals	Community Health Centre Gulabpura is identified as Main and Centralized Medical and Health facility for execution of activity. In addition to this Community Health Centre Phuliyakalan and Community Health Centre, Asind are identified nearby Medical and Health facility centre for Strengthening of Hospitals through supply of diagnosis equipments based on the mine workers residing in these areas.
5	<b>Livestock Health Improvement Plan.</b>	Strengthening of Veterinary Hospitals	Veterinary Hospital <u>Hurda</u> is identified as Main and Centralized live stock health care facility for execution of activity. In addition to this Veterinary Hospitals <u>Agucha and Kothiya</u> are identified nearest live stock health care facilities for Strengthening of Hospitals infrastructures.
		Construction of water Kundi(s) for live stock drinking water facility	<u>39 villages located in 10 village panchayats</u> are identified for this activity as per the proposal received from Panchayat Samiti & Animal husbandry Department . (Please Refer Annexure-21)

6	<b>Property Damage Assessment</b>	Survey and remedial measures for House crakes and potholes in agriculture fields.	As per the Joint Team Survey of Revenue officials and Deputy Director,DGMS,Ajmer so far 126 Houses with cracks at Satpalnagar, Bherukheda and 16 nos. at Arniya Chouhan and Kothiya aswell as 29 nos. of Potholes in agriculture field at Aghucha Village. However existence of potholes are required study from expert agencies for identification of possible cause and remedial measures required.(Please Refer Annexure-24 &25 )
7	<b>Betterment of Ambient air quality</b>	Plantation & Pasture belt development	Forest Land at Hurda as Centralized forest area.
8	<b>Strengthening of School infrastructure in affected areas</b>	Repairing ,Renovation of School Buildings and construction of new classrooms	17 villages located in 10 village panchayats are identified for this activity as per the proposal received from education department. (Please Refer Table-27; page no.65 )

**Table 1 : Activity wise classification of scope area**

Further restoration plan is divided in to time bound categories of activities viz :-

- A. Short term Plan/ activities consisting Survey, Sampling , Quality Assessment, identification and suggested remedial measures ,Site wise requirement/consumption load of remedial measures etc. having time line of 07 days to 1 month and estimated cost, details of agencies involved etc.
- B. Mid Term /Long term Plan:- This part of restoration plan consists the on ground execution and physical progress for restoring the quality having time line of 06 months to 1 year and extendable as per requirement.



- ✓ Map 1 Complete View showing Agucha mining lease boundary (Yellow rectangle box) and proximity of villages Star mark (☆) is denoted for Gram Panchayats (10 nos.) location &
- ✓ Tick mark is denoted for Villages location (46 nos.)

### **3.1 Remediation of Soil Quality**

I. **Introduction:** - Earlier agriculture production details provided by assistant agriculture officer, Gulabpura-I were referred in Joint Team Inspection report submitted during July-21. As per the agriculture production data, quintal /hectare production of Wheat, Barley and Mustard has been increased for the period from 2017-18 to 2020-21. Further quintal /hectare production of Gram and Cotton has also shown increasing trend for the period from 2017-18 to 2019-20 and decreased in year 2020-21. However, Soil quality data provided by Agriculture department reveals that presently Soil is alkaline saline in nature and for the improvement in soil quality remediation measures are required to be adopted in long term perspective to maintain and enhance agriculture production.

II. **Present Scenario:-** To work out soil remediation exercise Agriculture department District Office, Bhilwara has conducted extensive field survey and carried out soil sampling and testing in 10 Village Panchayats which are situated under Core Area and peripheral area of M/s Hindustan Zinc Limited Agucha mine lease area. Total 839 randomly selected Soil quality samples were collected from these villages during year FY 2019-20 to FY 2021-22. As per the 839 sampling reports, it was observed that:-

- a. pH value ranges between 7.0 to 8.7
- b. Electric Conductance value ranges between – 1.9 to 14.9 microsimens/centimeter &
- c. SAR (Sodium adsorption ratio) Value –ranges between 2.04 to 28.06.

Thus parameters value reveals that the Soil is alkaline saline in nature.

III. **Remediation of Soil:** - In light of soil quality assessed as alkaline saline through sampling, agriculture department suggested followings activities to be included for restoration plan:-

- a. Gypsum treatment in the agriculture field of affected ares in accordance with GR value (Gypsum Requirement in Ton/Hectare) as per prescribed gypsum treatment procedures /manual.
- b. To grow green manure crop (Dhencha) to improve Soil quality.

- c. To grow high salt tolerant crops.
- d. Organizing farmer workshops and seminar for awareness related to treatment of alkaline saline soil.

**IV. Short term Plan/ activities :** This part of restoration plan consists Survey of affected area, Soil sampling ,Soil quality Assessment, identification & suggested remedial measures ,Site wise requirement/consumption load of remedial measures etc. time required and estimated cost, details of agencies involved etc.

**V. Mid Term /Long term Plan:-** This part of restoration plan consists the on ground execution and physical progress for restoring the soil quality having time line of 06 months to 1 year and extendable as per requirement.

Type of Activity	Action Required	Sub Point	Tentative Cost in Rs.	Timeline Suggested	Department Findings /Remarks
Short Term	Survey of Core & peripheral villages of 10 Gram Panchayats located near M/s Hindustan Zinc Ltd, Agucha mines for their soil quality .		0	Sampling Completed	839 soil samples analyzed by soil testing district laboratory. (pH 7 to 8.7 ;EC-1.9 to 14.9 & SAR 2.04 to 28.06)- Soil is saline and Alkaline in nature.
Short Term	Identification of the expert institution for soil quality improvement as per the survey		0	1 Month	Agri. Departmental field staff will help the cultivators to improve soil quality.
Mid Term/ Long Term	Reclaiming the soil quality of the affected area in phase-wise manner Phase-I {for 02 Villages in nearest proximity of lease area}	Gypsum treatment	52.69 Lac	12 Months	Rajasthan State Mines and Minerals (RSMM) will supply gypsum.
		Green manure crop (Dhencha) seeds	25.83 Lac	12 Months	Rajasthan State Seeds Corporation Limited(RSSCL) will supply green manure (Dhaincha) seed.
Total Soil Quality restoration estimated cost			78.52 Lac		

**Table:2 Soil Quality Restoration Plan**

**VI. Line listing of works to be done/ Agencies Involved & Estimated Cost:-**

- a. Gypsum treatment in the agriculture field of affected areas in accordance with GR value (Gypsum Requirement in Ton/Hect.)as per prescribed gypsum treatment procedures /manual.

S. No.	Name of Village Panchayat	Village Name	Sowing Area (Hectare)	Gypsum Demand (in Ton based on Avg. 2.5 Ton per Hectare)	Estimated Gypsum Cost in Rs.
1	Agucha	Aagucha	475	1180	4063920
2	Kothiyan	Khedapalola	140	350	1205400
<b>Total</b>	<b>02</b>	<b>02</b>	<b>615</b>	<b>1530</b>	<b>52.69 Lac</b>

Note: Estimated Cost of Gypsum is assessed as Prevailing cost as Rs 3444/MT.

**Table 3 : Gypsum Treatment Plan (Step 1 & Phase-I)**

**b. To grow green manure crop (Dhencha) to improve Soil quality:-**

S. No.	Name of Village Panchayat	Village Name	Sowing Area (Hectare)	Dhecha Demand (in Kg)	Estimated Dhecha Cost in Rs.
1	Aagucha	Aagucha	475	28500	1995000
2	Kothiyan	Khedapalola	140	8400	588000
<b>Total</b>	<b>02</b>	<b>02</b>	<b>615</b>	<b>36900</b>	<b>25.83 Lac</b>

Note: Estimated Cost of Dhencha Seed is assessed as Prevailing cost as 70 Rs/Kg.

**Table 4 : Green Manure (Dhencha) seeding Plan(Step 2 & Phase-I)**

It is also pertinent to mention here that out of total 10 villages panchayats, initially on the basis of the nearest proximity of villages from the M/s HZL mine lease area and Higher SAR/EC values, initially 02 Village Panchayats consisting 02 villages are being taken for soil quality treatment project through Gypsum treatment and Green manure (Dhencha Seeding) in Phase-I. Further, on the basis of post soil quality treatment results in Phase-I covered village panchayats, decision related to extend coverage of soil quality treatment may be incorporated in subsequent phase(s) manner.

Further, Agriculture department will be the responsible agency for soil remediation activity.

**Copy of Proposal received from agriculture department is enclosed as Annexure-9.**

----- **End of chapter 3.1** -----

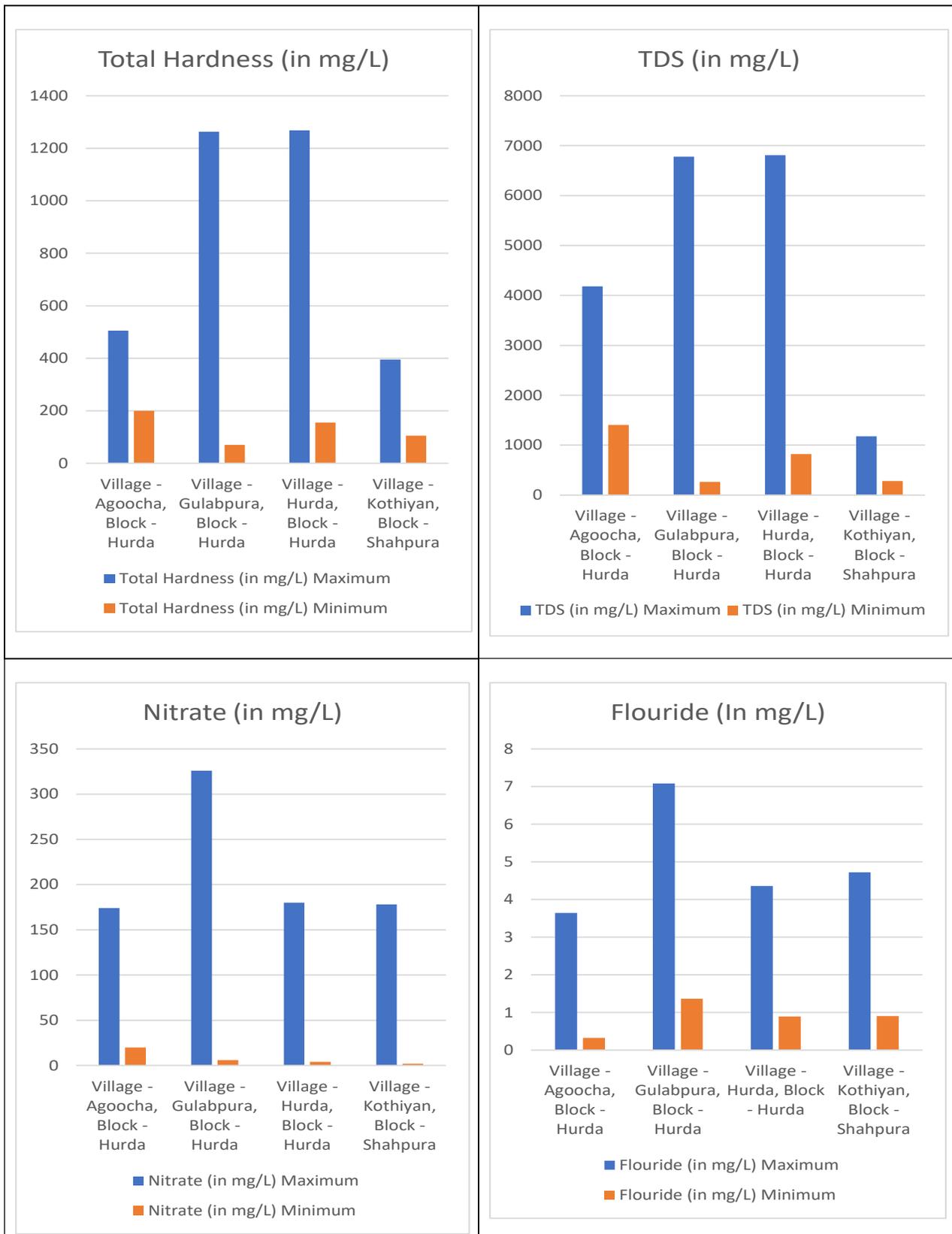
### 3.2 Remediation of Ground water Quality:-

I. **Introduction:** - In this particular area, the quality parameters of ground water samples so far collected from the peripheral villages of the mining lease area only analyzed for the drinking water parameters. General parameters of the groundwater in the area are higher than acceptable limits.

II. **Present Scenario:-** As per the ground water department, Bhilwara , The chemical analysis results at the places shows generally higher TDS, EC and Chloride concentration which is by virtue of hydro geological nature of schist and gneiss formations encountered in and around the periphery of mining lease area under observation, ,however monitoring of metal elements specifically Zinc(Zn) & Lead(Pb) has not be conducted by ground water department. To enable the source mapping with ground water quality in affected area, sampling and monitoring of metal elements specifically Zinc (Zn) & Lead(Pb) is required to be assessed for restoration plan preparation.

**Table :5 Pre Monsoon Ground Water Quality Analysis Result for the period of 2010-2018  
(Source Ground Water Dept,Bhilwara )**

Sr. No	Ground Water Source/ Location Village and Block	Parameters	TDS (in mg/L)		Nitrate (in mg/L)		Flouride (in mg/L)		Total Hardness (in mg/L)	
		Permissible Limit in absence of alternative source (IS 10500:2012 -Second revision)	2000		45		1.5		600	
			Max	Min	Max	Min	Max	Min	Max	Min
1	Village – Agoocha,	Pre Monsoon Analysis Value	<b>4181 (In 2013)</b>	1405 (In 2014)	<b>174 (In 2013)</b>	20 (In 2010)	<b>3.64 (In 2014)</b>	0.32 (In 2012)	505 (In 2011)	200 (In 2010)
2	Village – Gulabpura,		<b>6781 (In 2010)</b>	266 (In 2018)	<b>326 (In 2012)</b>	06 (In 2016)	<b>7.08 (In 2014)</b>	1.36 (In 2013)	<b>1263 (In 2010)</b>	70 (In 2017)
3	Village – Hurda,		<b>6807 (In 2010)</b>	822 (In 2017)	<b>180 (In 2010)</b>	04 (In 2016)	<b>4.36 (In 2015)</b>	0.89 (In 2017)	<b>1268 (In 2010)</b>	155 (In 2013)
4	Village – Kothiyar		1177 (In 2011)	283 (In 2015)	<b>178 (In 2014)</b>	02 (In 2011)	<b>4.72 (In 2014)</b>	0.9 (In 2016)	395 (In 2018)	105 (In 2015)



**Chart 1-4 : Graphical view of TDS, Total Hardness, Nitrate and Fluoride values during 2010 to 2018 Ground water dept. pre monsoon sampling**

**Work carried out by M/s Hindustan Zinc Limited w.r.t. to improve ground water quality and enhance ground water level in affected area:-**

That M/s Hindustan Zinc Limited (HZL) had adopted 84 village ponds in Hurda, Shahpura , Kotri and Jahazpur blocks of Bhilwara district, Rajasthan to achieve a recharge potential of more than 8.54 MCM/annum in pursuance of guideline dated-16.11.2015 issued by Central Ground Water Authority (CGWA) , through artificial recharge in terms of development of village ponds and installation of groundwater recharge structures. Subsequently , M/s. HZL hired M/s GD Consultants, Jaipur (Rajasthan) for the assessment of sub surface water resources and to further investigate the scope of artificial recharge to meet the statutory obligation requirement of the CGWA.

A detailed report consisting the preliminary field-based survey and investigations done by the expert members of GD consultants for the assessment of groundwater recharge potentials and exploring possible ways for achieving the same , was submitted by GD consultants to HZL (RAM). The report provides details of various activities implementation regarding the Compliance made by M/s Hindustan Zinc Limited (HZL) related to ground water recharge activity. As per the report, so far 84 Ponds and 358 recharge shafts were developed and installed for recharge of ground water as mentioned below :-

Name of Block	Ponds developed for recharge	Recharge shafts installed
Hurda	13	61
Jahazpur	29	105
Kotri	20	80
Shapura	22	112
Total	84	358

**Table 6. Distribution of ponds and shafts in different blocks developed by M/s HZL (RAM).**

***Copy of ground water department proposal alongwith Copy of Ground water recharge activity /study report conducted on behalf of M/s HZL is enclosed as Annexure-10 .In addition to***

above, approx 10 ponds in affected area has also identified for pond reclamation cum installation of approx 40 recharge shafts purpose for effective ground water recharge system so as to ensure the enhancement in ground water table level as well improvement in existing ground water quality.

III. **Remediation Plan:-** To improve the ground water quality w.r.t. to existing TDS, EC , Hardness ,Chloride and fluoride concentration in ground water in affected area, ground water department suggested followings activities to be included for restoration plan:-

- a. Hydro geological survey of the surrounding area to map the groundwater flow regime and its seasonal dynamics
- b. Isotopic analysis of surface and groundwater samples of the area to establish the sound linkages between the possible sub-surface pollutants and the industrial activities of the area
- c. To maximize the water recharge in affected area through restoration and repairing of existing and non functional Roof Top rain water harvesting structure at Govt. buildings having suitable for repairing.
- d. To maximize the water recharge in affected area through installation of Roof Top rain water harvesting structure at all Govt. buildings having suitable roof condition.
- e. To provide Approx 40 Recharge shafts @ 10 Ponds in Aghucha and Kothiya village panchayats based on the site Hydro geological survey.

IV. **Short term Plan/ activities:** This part of restoration plan consists issuance of work order to expert institute to conduct Hydro geological survey & isotopic analysis of surface and groundwater samples. Besides, Survey of affected area, ground water sampling , ground water quality Assessment, identification and suggested remedial measures , Site wise requirement of remedial measures viz. Roof top rain water harvesting & Recharge shafts etc.,time required and estimated cost, details of agencies involved are also identified as short term activities to be carried out etc.

V. **Mid Term /Long term Plan:-** This part of restoration plan consists the on ground execution and physical progress for restoring the ground water quality through installation of roof top water rain water harvesting structure and recharge shafts having time line of 1 year and extendable as per requirement.

Type of Activity	Action Required		Tentative Cost in Rs.	Timeline Suggested	Department Findings /Remarks
Short Term	To Place work order to conduct Hydrogeological survey of the surrounding area to map the groundwater flow regime and its seasonal dynamics		28.91	Work order issued	M/s HZL, Agucha has issued work Order awarded to National Institute of Hydrology for hydro geological and isotopic study. <i>Copy of same is enclosed as Annexure-11</i>
Short Term	To Place work order to conduct Isotopic analysis of surface and groundwater samples of the area to establish the sound linkages between the possible sub-surface pollutants and the industrial activities of the area				
Short Term	Survey of Core & peripheral villages of 10 Gram Panchayats located near M/s Hindustan Zinc Ltd, Agucha mines for their Ground water Quality		0	Sampling Completed	Analysis results are awaited.
Short Term	Survey & identification of govt. buildings for roof top rainwater harvesting & location identification for recharge shaft including pond reclamation in villages		0	1 Month	Tentative list of proposed New Roof Top Rain Water Harvesting Structures (RTRWHS) for 31 govt. buildings is submitted.
Short Term	Survey & identification of existing non functional and repairable roof top rainwater harvesting structures for restoration in affected area		0	1 Month	Tentative list of existing non functional and repairable roof top rainwater harvesting structures (RTRWHS) is submitted.
Mid Term	To obtain completed Hydro geological survey and Isotopic analysis report for further remedial action if any required on the basis of study results.		0	6 Months	As per National Institute of Hydrology for hydro geological and isotopic study will be completed within 06 months.
Mid Term/ Long Term	Construction of Roof top Rainwater harvesting structures on Govt. building and establishing Recharge shaft in villages	Restoration of non functional and repairable roof top rainwater harvesting structures (RTRWHS)	21.57	6 Months	As per Public Health and Engineering Dept. Report assessing restoration cost of each non functional RTRWHS. (Total List for Repair -11 nos.)
		Roof Top Rain water Harvesting Structure-New	73.55 Lac	12 Months	As per Public Health and Engineering Dept. Report assessing 73.55 lac cost for New RTRWHS. (Total List for New-31 nos.)

		Recharge shaft including pond reclamation of selected ponds	321.76 Lac	12 Months	Approx. 40 shafts @ 10 ponds including reclamation in affected areas.
Total ground water quality restoration estimated cost			445.79 Lac		

**Table 7: Ground Water Quality Restoration Plan**

**VI. Line listing works to be done/ Agencies Involved & Estimated Cost:-**

- a. To maximize the water recharge in affected area through restoration of existing non functional and repairable Roof Top Rain Water Harvesting Structure (RTRWHS).

Total Village Panchayats to be covered	Total villages to be covered for restoration of non functional RTRWHS	Total Non functional RTRWHS	Estimated Cost (Rs in lac) on the basis of restoration cost of each
5	9	11	21.57

**Table 8: Proposed Non Functional RTRWHS suitable for restoration. Copy of List of 11 RTRWHS is enclosed as Annexure-12.**

- b. To maximize the water recharge in affected area through installation of Roof Top Rain Water Harvesting Structure (RTRWHS) at all Govt. buildings having suitable roof condition.

Total Village Panchayats to be covered	Total villages to be covered for New RTRWHS	Total Proposed RTRWHS	Estimated Cost (Rs in lac) on the basis of each structure installation cost
10	23	31	73.55

**Table 9: Proposed New RTRWHS details**

**Copy of List of 31 proposed RTRWHS is enclosed as Annexure-13.**

- c. To provide Approx 40 Recharge shafts inducing pond reclamation activity @ 10 Ponds in affected areas (02 Gram Panchayats & 09 Villages) based on the site Hydro geological survey and site detailing.

Total Village Panchayats to be covered	Total villages	Total Recharge shaft with 10 ponds reclamation proposed (Approx.)	Estimated Cost (Rs in lac)
02	09	Approx 40	321.76

**Table 10: Proposed Recharge Shafts and Pond Reclamation work.**

**d. Identification of locations for recharge shaft including pond reclamation**

Sl. No.	Name of Gram Panchayat	Villages	Total Ponds
1	Agucha	Bherkheda 1, Bherkheda 2, Parasrampura, Bhagwanpura, Indra Kheda, Mool ji Kheda, Agucha	07
2	Kothia	Kothia, Kheda Palola	03
Total	02	09	10

**Table 11: LIST OF PONDS PROPOSED FOR WATER RECHARGE STRUCTURES**

**Possible Outcome:** - Quality of groundwater will improve due to artificial recharge interventions.

Further, Ground Water department in association with Public Health and Engineering Department will be the responsible agency for Ground Water quality remediation activity.

----- **End of chapter 3.2**-----

### **3.3 Availability and quality of Drinking water supply**

- I. Introduction:-** According to Public Health Engineering department ,Bhilwara agency responsible for supply of drinking water to inhabitants in affected area, total 10 gram panchayats consisting 46 villages have been identified for the preparation of restoration plan. Out of these 46 villages, 32 villages are already having drinking water supply facility through surface water source under **Chambal project**, therefore as being surface water source; quality of water has already fulfilling drinking water standards criteria and no need further remediation regarding to improve water quality. However, in remaining 14 villages namely Bhagwanpura, Moong Ji Ka Khera ,Indira ka Khera, Amartiya, Balapura, Barantiya ,Urja Ka Khera, Bhojras,Chainpuriya ,Lachhmanpura ,Bavlo Ka Khera ,Anandipura ,Kotri & Lachhmipura are presently supplied drinking water through ground water sources by PHED and these are considered for supplying of drinking water as per BIS(10500:2012)drinking water quality criteria. Details of drinking water supply status is mentioned and tabulated as table no. 12.
- II. Present Scenario :-** According to PHED, in above mentioned 14 villages PHED ground water supply sources are having higher concentration of Chloride ,Fluoride, TDS, Nitrate & alkalinity in ground water. Details is mentioned and tabulated under table no. 13.

**List of Drinking water supply status**

S. No.	Block	Panchayat	Village	Present Population	Present Water Supply Status	Activity proposed for ground water supply sources	Water Supply through M/s HZL in nearby villages /Other Habitations/ status of surface water drinking supply under Govt. Scheme/Add. proposal
1	Hurda	Aguncha	Bhairoon Khera-I	305	Covered by Surface source (Chambal Project)	Not Applicable	Apporx.16 KLD water per day is also supplied by M/s HZL through Pipeline
			Bhairoon Khera-II	Rehabilitated Village	Not Connected with Surface source (Chambal Project)	To be covered under JJM. Project already sanctioned and work under progress.	Presently ,as this village has not inter village network of water supply , therefore 01 no. of ESR (50 KL) is proposed to ensure adequate water storage facility
2	Hurda	Aguncha	Parasrampura	1130	Covered by Surface source (Chambal Project)	Not Applicable	Apporx.40 KLD water per day is also supplied by M/s HZL through Pipeline
3	Hurda	Aguncha	Rampura	517	Covered by Surface source (Chambal Project)	Not Applicable	Apporx.34 KLD water per day is also supplied by M/s HZL through Pipeline
4	Hurda	Barla	Barla	1309	Covered by Surface source (Chambal Project)	Not Applicable	Not Applicable
5	Hurda	Barla	Chatarpura	648	Covered by Surface source (Chambal Project)	Not Applicable	Not Applicable
6	Hurda	Barla	Deopura	473	Covered by Surface source (Chambal Project)	Not Applicable	Not Applicable

S. No.	Block	Panchayat	Village	Present Population	Present Water Supply Status	Activity proposed for ground water supply sources	Water Supply through M/s HZL in nearby villages /Other Habitations/ status of surface water drinking supply under Govt. Scheme/Add. proposal
7	Hurda	Barla	Gajsinghpura	428	Covered by Surface source (Chambal Project)	Not Applicable	Not Applicable
8	Hurda	Barla	Jaisinghpura	1126	Covered by Surface source (Chambal Project)	Not Applicable	Not Applicable
9	Hurda	Barla	Sultanpura	835	Covered by Surface source (Chambal Project)	Not Applicable	Not Applicable
10	Hurda	Bhojras	Apaliyas	1211	Covered by Surface source (Chambal Project)	Not Applicable	Not Applicable
11	Hurda	Bhojras	Balwantpura	647	Covered by Surface source (Chambal Project)	Not Applicable	Not Applicable
12	Hurda	Hurda	Khathi Khera	269	Covered by Surface source (Chambal Project)	Not Applicable	Not Applicable
13	Hurda	Hurda	Gulabpura (rural)	54	Covered by Surface source (Chambal Project)	Not Applicable	Not Applicable
14	Hurda	Hurda	Hurda Magra	4271	Covered by Surface source (Chambal Project)	Not Applicable	Not Applicable
15	Hurda	Hurda	Hurda Seja	8340	Covered by Surface source (Chambal Project)	Not Applicable	Not Applicable
16	Hurda	Rupaheli	Garoliya Khera	348	Covered by Surface source (Chambal Project)	Not Applicable	Not Applicable

S. No.	Block	Panchayat	Village	Present Population	Present Water Supply Status	Activity proposed for ground water supply sources	Water Supply through M/s HZL in nearby villages /Other Habitations/ status of surface water drinking supply under Govt. Scheme/Add. proposal
17	Hurda	Rupaheli	Roopaheli	4781	Covered by Surface source (Chambal Project)	Not Applicable	Not Applicable
18	Shahpura	Kothiya	Khera Palola	834	Covered by Surface source (Chambal Project)	Not Applicable	Presently ,as this village has not inter village network of water supply , therefore 01 no. of ESR (100 KL) is proposed to ensure adequate water storage facility
19	Shahpura	Kothiya	Kothiya	5429	Covered by Surface source (Chambal Project)	Not Applicable	Not Applicable
20	Shahpura	Itedia	Araniya Chauhan	660	Covered by Surface source (Chambal Project)	Not Applicable	Not Applicable
21	Shahpura	Itedia	Bagthala	791	Covered by Surface source (Chambal Project)	Not Applicable	Not Applicable
22	Shahpura	Itedia	Baori	1186	Covered by Surface source (Chambal Project)	Not Applicable	Not Applicable
23	Shahpura	Itedia	Daulatpura	334	Covered by Surface source (Chambal Project)	Not Applicable	Not Applicable
24	Shahpura	Itedia	Itadia	1852	Covered by Surface source (Chambal Project)	Not Applicable	Not Applicable

S. No.	Block	Panchayat	Village	Present Population	Present Water Supply Status	Activity proposed for ground water supply sources	Water Supply through M/s HZL in nearby villages /Other Habitations/ status of surface water drinking supply under Govt. Scheme/Add. proposal
25	Shahpura	Itedia	Ranjeetpura	146	Covered by Surface source (Chambal Project)	Not Applicable	Not Applicable
26	Shahpura	Arwad	Barla (arwar Ka)	307	Covered by Surface source (Chambal Project)	Not Applicable	Not Applicable
27	Shahpura	Arwad	Diyas	1052	Covered by Surface source (Chambal Project)	Not Applicable	Not Applicable
28	Shahpura	Arwad	Kalyanpura	1115	Covered by Surface source (Chambal Project)	Not Applicable	Not Applicable
29	Shahpura	Arwad	Nai Arwar	1928	Covered by Surface source (Chambal Project)	Not Applicable	Not Applicable
30	Shahpura	Arwad	Old Arwad	1596	Covered by Surface source (Chambal Project)	Not Applicable	Not Applicable
31	Shahpura	Arwad	Sardarpura	646	Covered by Surface source (Chambal Project)	Not Applicable	Not Applicable
32	Hurda	Aguncha	Agoocha	6739	Covered by Surface source (Chambal Project)	Not Applicable	Apporx.74 KLD water per day is also supplied by M/s HZL through Pipeline as required during summer seasons.
33	Hurda	Aguncha	Bhagwanpura	760	Local Ground water source/P&T Scheme	RO Plant (0.5 KL/HR Proposed)	To be covered under JJM By Chambal Project. Project already sanctioned and work under progress. (Stipulated date of coverage -31.08.22)

S. No.	Block	Panchayat	Village	Present Population	Present Water Supply Status	Activity proposed for ground water supply sources	Water Supply through M/s HZL in nearby villages /Other Habitations/ status of surface water drinking supply under Govt. Scheme/Add. proposal
34	Hurda	Aguncha	Moon Ji Ka Khera	704	Covered by Hand pump Scheme	RO Plant (0.5 KL/HR Proposed)	Apporx.25 KLD water per day is also supplied by M/s HZL through Pipeline as required during summer seasons. & To be covered under JJM By Chambal Project. Project already sanctioned and work under progress. (Stipulated date of coverage -15.06.23)
35	Hurda	Aguncha	Indira ka Khera	471	Local Ground water source/P&T Scheme	RO Plant (0.5 KL/HR Proposed)	To be covered under JJM By Chambal Project. Project already sanctioned and work under progress. (Stipulated date of coverage -15.06.23)
36	Hurda	Barandhiya	Amartiya	1241	Local Ground water source/P&T Scheme	RO Plant (0.5 KL/HR Proposed)	To be covered under JJM By Chambal Project. Project already sanctioned and work under progress. (Stipulated date of coverage -31.08.22)
37	Hurda	Barandhiya	Balapura	597	Local Ground water source/P&T Scheme	RO Plant (0.5 KL/HR Proposed)	To be covered under JJM By Chambal Project. Project already sanctioned and work under progress. (Stipulated date of coverage -31.08.22)

S. No.	Block	Panchayat	Village	Present Population	Present Water Supply Status	Activity proposed for ground water supply sources	Water Supply through M/s HZL in nearby villages /Other Habitations/ status of surface water drinking supply under Govt. Scheme/Add. proposal
38	Hurda	Barandhiya	Barantiya	1030	Covered by Handpump Scheme	RO Plant (0.5 KL/HR Proposed)	To be covered under JJM By Chambal Project. Project already sanctioned and work under progress. (Stipulated date of coverage -31.08.22)
39	Hurda	Barandhiya	Urja Ka Khera	285	Covered by HandpumpScheme	RO Plant (0.5 KL/HR Proposed)	To be covered under JJM By Chambal Project. Project already sanctioned and work under progress. (Stipulated date of coverage -15.06.23)
40	Hurda	Bhojras	Bhojras	3755	Local Ground water source/JJY Scheme	RO Plant (0.5 KL/HR Proposed)	To be covered under JJM By Chambal Project. Project already sanctioned and work under progress. (Stipulated date of coverage -15.08.22)
41	Hurda	Bhojras	Chainpuriya	880	Local Ground water source/P&T Scheme	RO Plant (0.5 KL/HR Proposed)	To be covered under JJM By Chambal Project. Project already sanctioned and work under progress. (Stipulated date of coverage -15.08.22)
42	Hurda	Bhojras	Lachhmanpura	661	Local Ground water source/P&T Scheme	RO Plant (0.5 KL/HR Proposed)	To be covered under JJM By Chambal Project. Project already sanctioned and work under progress. (Stipulated date of coverage -30.09.22)

S. No.	Block	Panchayat	Village	Present Population	Present Water Supply Status	Activity proposed for ground water supply sources	Water Supply through M/s HZL in nearby villages /Other Habitations/ status of surface water drinking supply under Govt. Scheme/Add. proposal
43	Hurda	Hurda	Bavlo Ka Khera	616	Local Ground water source/P&T Scheme	RO Plant (0.5 KL/HR Proposed)	To be covered under JJM By Chambal Project. Project already sanctioned and work under progress. (Stipulated date of coverage -15.06.23)
44	Hurda	Kotri	Anandipura	1106	Covered by Hand pump Scheme	RO Plant (0.5 KL/HR Proposed)	To be covered under JJM By Chambal Project. Project already sanctioned and work under progress. (Stipulated date of coverage -30.09.22)
45	Hurda	Kotri	Kotri	2237	Local Ground water source/TSS Scheme	RO Plant (0.5 KL/HR Proposed)	To be covered under JJM By Chambal Project. Project already sanctioned and work under progress. (Stipulated date of coverage -30.09.22)
46	Hurda	Kotri	Lachhmipura	1062	Covered by Handpump Scheme	RO Plant (0.5 KL/HR Proposed)	To be covered under JJM By Chambal Project. Project already sanctioned and work under progress. (Stipulated date of coverage -30.09.22)

**Table 12: Drinking water supply status in affected area (Surface water supply/ground water supply/ status of govt scheme /additional water supply requirement through M/s HZL in nearby areas and additional required proposal  
(Source Public Health Engineering Department, Bhilwara )**

Sr. No.	Location	Block	Year of sampling from PHED ground water supply source	Exceeding Parameters					
				Nitrate (in mg/L)	Chloride (in mg/L)	TDS (in mg/L)	Alkalinity (in mg/L)	Flouride (in mg/L)	pH
			Permissible Limit in absence of alternative source (IS 10500:2012-Second revision)	45	1000	2000	600	1.5	6.5-8.5
1	Gurjar Mohalla, Agucha	Hurda	2019-20	109.7	Not exceeding	Not exceeding	Not exceeding	Not exceeding	Not exceeding
2	Nath Mohalla, Agucha	Hurda	2019-20	433.1	1440	4580	Not exceeding	Not exceeding	Not exceeding
3	Brahaman Mohalla, Agucha	Hurda	2019-20	191	Not exceeding	Not exceeding	660	Not exceeding	Not exceeding
4	Kalal Mohalla, Agucha	Hurda	2019-20	160.2	Not exceeding	2720	Not exceeding	1.8	Not exceeding
5	In village Indra Ji ka khera	Hurda	2019-20	Not exceeding	Not exceeding	Not exceeding	Not exceeding	2.3	Not exceeding
6	Near Dev ji ka sthan, Indra Ji ka khera	Hurda	2019-20	Not exceeding	Not exceeding	Not exceeding	Not exceeding	3.8	Not exceeding
7	Chamar Mohalla, Indra Ji ka khera	Hurda	2019-20	Not exceeding	Not exceeding	Not exceeding	660	3.7	Not exceeding
8	Sadar Bazar, Parasrampura	Hurda	2019-20	419.9	1360	4030	610	Not exceeding	Not exceeding
9	Govt. Primary School, Bhagwanpura	Hurda	2019-20	Not exceeding	Not exceeding	Not exceeding	640	2.9	Not exceeding
10	Near Bus Stand, Moonji ka Khera	Hurda	2019-20	55	Not exceeding	Not exceeding	730	3.1	Not exceeding
11	Nath Mohalla, Agucha	Hurda	2020-21	440	2320	6180	620	Not exceeding	Not exceeding
12	Nagati ki Devali, Indrajai ka Kheda	Hurda	2020-21	Not exceeding	1200	2920	Not exceeding	3.1	Not exceeding
13	Kalal Mohalla, Agucha	Hurda	2020-21	100	Not exceeding	Not exceeding	620	Not exceeding	Not exceeding
14	Nadi ke Kinare, Parasrampura	Hurda	2020-21	72	Not exceeding	2070	Not exceeding	Not exceeding	Not exceeding
15	Inside of Gups, Parasrampura	Hurda	2020-21	262	Not exceeding	2170	Not exceeding	1.7	Not exceeding
16	Chamar Mohalla, Indra Ji ka khera	Hurda	2020-21	Not exceeding	Not exceeding	Not exceeding	Not exceeding	4.3	Not exceeding
17	Chamar Mohalla Bazar, Parasrampura	Hurda	2020-21	Not exceeding	1500	3480	Not exceeding	2	Not exceeding
18	Near GLR, Rampura	Hurda	2020-21	400	2300	5490	Not exceeding	Not exceeding	Not exceeding
19	Mali Mohalla, Rampura	Hurda	2020-21	440	2200	5270	Not exceeding	Not exceeding	Not exceeding
20	Sangriya Road, Badala	Shahpura	2019-20	Not exceeding	Not exceeding	Not exceeding	670	3.93	Not exceeding
21	Near Pau, New Arwad	Shahpura	2019-20	Not exceeding	Not exceeding	Not exceeding	770	4.73	Not exceeding
22	UPS Handpump, Diyansh, Shahpura	Shahpura	2020-21	Not exceeding	Not exceeding	Not exceeding	Not exceeding	2.9	Not exceeding
23	Bairwa Basti, Arwad, Diyansh	Shahpura	2020-21	Not exceeding	Not exceeding	Not exceeding	Not exceeding	3.6	Not exceeding
24	UPS, New Arwad	Shahpura	2020-21	138	Not exceeding	2400	Not exceeding	Not exceeding	8.7
25	Kumhar Mohalla, New Arwad	Shahpura	2020-21	Not exceeding	Not exceeding	Not exceeding	Not exceeding	2.2	Not exceeding
26	Police Choki, New Arwad	Shahpura	2020-21	Not exceeding	Not exceeding	Not exceeding	Not exceeding	Not exceeding	8.9

**Table 13: Consisting details of sampling of PHED ground water supply sources of exceeding parameters concentration during 2019-20 and 2021-21 for Hurda and Shahpura Block (Source PHED,Bhilwara)**

III. **Remediation Plan:-** To avail the sufficient drinking water supply in accordance with drinking water quality criteria, following measures are identified as a part of remediation plan:-

- a. To avail Surface water supply to the villages where still ground water is under supply.
- b. Assessment of Zinc and Lead concentration in the affected areas ground water supply sources through sampling and monitoring of heavy metals
- c. To install Community RO Plant Machine having complete system of Water collection, treatment through RO Plant , RO Treated Water storage and disposal of RO Reject arrangements through high TDS tolerating plants and species.
- d. In neighboring villages of M/s HZL mining lease, water supply is being done by Hindustan Zinc Limited through tankers where internal water supply network in village is not existed presently. Thus to adequate water storage facility provision of Elevated Surface Reservoir (ESR ) for 02 villages Kheda Palola and Bherukheda-II may be constructed for assured water supply /availability .

IV. **Short term Plan/ activities:** This part of restoration plan consists Survey of affected area for water supply sources, sampling and monitoring of ground water supply sources for heavy metal to avail source mapping, status of progress related to provision of surface water supply where presently ground water is supplied, survey of surface water structures having capability of capacity enhancement through reclamation, Requirement of village RO plant , its capacity, time required and estimated cost, details of agencies involved etc.

V. **Mid Term /Long term Plan:-** This part of restoration plan consists the on ground execution and physical progress for Installation of RO Plant, Surface water body i.e. Pond reclamation and Seizure of ground water supply source if having higher concentration of Lead and Zinc beyond the prescribed. Activities under this term plan is having time line of 6 months and extendable as per requirement.

S.No.	Type of	Action Required	Tentative Cost in	Timeline Suggested	Department Findings /Remarks
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	Activity		Rs.		
1.	Short Term	Survey of Water supply sources in identified 10 gram panchayats	0.0	Task Completed	Out of 46 villages situated in 10 gram panchayats as identified under Plan , 14 villages of 05 gram panchayats are presently supplied water by PHED through ground water sources.
2.	Short Term	Survey & Assessment of Groundwater supply sources (Borewell/well) of Core & peripheral villages of 10 Gram Panchayats located near M/s Hindustan Zinc Ltd, Agucha mines Assessment of Groundwater quality w.r.t. Zn & Pb	0.0	Task Completed	Sampling for Ground water samples of 09 Gram panchayats consisting 31 Villages has conducted by RSPCB on 01.07.2022 for heavy metal analysis. Digested metal samples are being sent to Regional RSPCB lab kota for analysis. (Total 35 Samples)
3.	Short Term	Survey of proposed site in 14 villages of 05 gram panchayats where present source of water supply is based on ground water PHED Sources/to ensure adequate and safe water supply	0.0	15 days	To preferably identify School Buildings located near main habitation of these villages having front and back side RO water outtake point and with provision of RO reject disposal through flushing and to plant suitable plant species inside school premises.
4.	Mid Term	Surface water supply to the villages where still ground water is under supply	0.0	6 Months	To be covered under JJM By Chambal Project. Project already sanctioned and work under progress. Work tentatively completed within 06 months.
5.	Mid Term	Installation of the RO plant for supplying the adequate water for live stocks where adequate supply of water is not provided	315.00 lac (Inclusive 7 Year O&M)	6 Months	For 14 villages of 05 gram panchayats having approx population of 15405, 14 Nos. of RO Plant (each having 0.5 KLPH Capacity) with 7 year O&M .
6.	Mid term	Seizure of the groundwater sources where Pb & Zn found in exceedance of the prescribed drinking water standards	1.0 Lac	3 Months	Analysis results received however out of 35 samples, lead was not traceable in all samples and Concentration of Zinc was also within the norms as per BIS 10500:2012. Presently No action required. Reserved for similar kind of activity.
7.	Mid term	Two Elevated Service Reservoir (ESR ) for Bhairu Khera and Kheda Palola is proposed.	115.31 Lac	6 Months	To assure and adequate water storage facility due to non network of water supply line in these villages .
Total Drinking water supply mitigation Plan estimated cost			431.31 Lac		

**Table 14: Sufficient drinking water supply in accordance with drinking water quality criteria-Plan**

**VI. Line listing works to be done/ Agencies Involved & Estimated Cost:-**

- a. To avail Surface water supply to the villages where still ground water is under supply :** -Out of 46 villages situated in 10 gram panchayats as identified under Plan , 14 villages of 05 gram panchayats are presently supplied water by PHED through ground water sources. As per the Public Health Engineering Department, Bhilwara ; under the Chambal Bhilwara water Supply Project Phase- II (Cluster part) including Package III titled as Work of Cluster Scheme of 151 Villages of Banera and Hurda Tehsils along with Augmentation of UWSS of Gulabpura Towns from Danta Pyara Headworks , so far 69 villages of Hurda Teshil has to be covered under this project and presently, Out of which, 50 villages has already been commissioned. With respect to the affected area i.e. the 10 villages out of 14 villages which are in the proximity of the Agucha mines and which are declared main habitation during census will also be benefitted in the aforesaid project. The work is under progress and likely date of coverage of villages though Public Stand Post (PSP) are given below:-

S.no.	Name of village	Stipulated date of coverage
1.	Bhagwanpura	31.08.2022
2.	Amartiya	31.08.2022
3.	Balapura	31.08.2022
4.	Barathia	31.08.2022
5.	Bhojras	15.08.2022
6.	Chainpuriya	15.08.2022
7.	Lachhmanpura	30.09.2022
8.	Anandipura	30.09.2022
9.	Kotri	30.09.2022
10.	Lachmipura	30.09.2022

**Table 15: Likely date of coverage of villages though Public Stand Post(PSP).**

Further, the balance four villages namely Moolji Ka kheda, Indraji ka Kheda, Urja ka kheda and Bavlo ka khera which are declared main habitation after year 2001 are not included in the above project and are being taken in the Jal Jeevan Mission project. About 77 villages of Hurda Tehsil are under the scope of work of Jal Jeevan Mission project (JJM) and the work order in this regard has been awarded on 16.03.2022 and the

stipulated date of completion of project will be 15.06.2023. The work is under progress. Copy of letter of PHED, Project bearing project progress status is enclosed as **Annexure-14**.

**b. Assessment of Zinc and Lead concentration in the affected areas ground water supply sources:-** Sampling for Ground water 35 samples of 09 Gram panchayats consisting 31 Villages has been conducted by RSPCB on 01.07.2022 for heavy metal analysis. Analysis results of heavy metals have been received. As per analysis results of 35 samples, toxic metal concentration viz. Lead, Cadmium, Total Chromium and Nickel were not traceable (NT) in all samples. Further, Concentration of Zinc and Copper have found within prescribed norms of BIS 10500:2012 (permissible in absence of alternate source). However out of 35 samples, Concentration of Iron have found within prescribed norms for 31 samples and found slightly higher in 04 four samples ranges between 0.417 mg/l to 0.53 mg/l against prescribed 0.3 mg/l value. **Copy of sample collection list and Analysis results are enclosed as Annexure-15.**

**c. To Install Community RO Plant Machine :-**Community RO plant machine having complete system of Water Collection, Treatment through RO Plant, RO Treated Water storage and disposal of RO Reject arrangements through high TDS tolerating plants and species for the villages where the water supply source is ground water. Copy of higher TDS bearing suggested species list by agriculture department is enclosed as **Annexure-16.**

Total Village Panchayats to be covered	Total villages	Present Population as per PHED data	Total RO Plant (each having 0.5 Kilo liter per Hour capacity)	Estimated Cost (Rs in lac)
05	14	15405	14	315.00 lac (Incl. 7 Year O&M)

**Table 16: Proposed Community RO Plant Machine(s) details**

**d. To construct elevated service reservoirs where water supply is insufficient :-** For 02 villages namely Kheda Palola and

Bherukheda -2 having insufficient water supply , one Elevated service Reservoir (ESR )each is proposed as a part of restoration plan. The connectivity of the above ESR will be done by the PHED department through their nearby pipeline(Source: Public Health Engineering Department).

**e. Estimated cost for construction of Elevated Surface Reservoirs (ESR).**

S.No.	Village Name	Construction of SR (Capacity )	Execution Agency	Estimated Cost ( in Lac Rs.)
1	Bherukheda 2	50 KL	Public Health Eng. Department (PHED)	115.31 Lac
2	Kheda Palola	100 KL		
Total	02	150 KL		

**Table 17: Proposed ESR details**

***Copy of PHED proposal related to ESR is enclosed as Annexure -17.***

Further, Public Health and Engineering Department will be the responsible agency for abovementioned drinking water supply related activity.

-----**End of Chapter 3.3**-----

**3.4 Human Health improvement plan**

**I. Introduction:-**According to Medical and Health Department ,Bhilwara ,Efforts are required to be made to improve the health of the residents in the affected areas and strengthen

medical facilities in the villages around M/s Hindustan Zinc Limited in Gulabpura block of Bhilwara district and the medical institutions at which the residents of the affected area get medical facilities are to be strengthened so that the residents of the area do not have to travel long distances for medical facilities and necessary medical facilities are available only at the medical institutions near the area. At the same time, the ill effects of polluted water on the health of the children there have to be investigated and treated in time. Thus enlisting of above efforts and their execution is being included as an important part of restoration Plan.

**II. Present Scenario:-** As per the information furnished by Block Chief Health Officer, Gulabpura, Bhilwara vide letter dated 26.08.2021 of the last 05 years (2017-20) Out-Door Patients (OPDs) visits in Gulabpura blocks hospitals i.e. Hurda, Agucha, Ruphailekalan, Kanwliyas, Sareri & Gulabpura, it was observed that only 0.03% OPDs were w.r.t. Asthma. Also the OPD visits with Asthma from 2018-20, not showing any significant increasing trend. However as per the ground water quality and PHED Ground water supply sources analysis reports reveals the higher concentration of TDS, Chloride, Flouride, Alkalinity, Nitrate w.r.t. to the drinking water standards (IS 10500:2012) prescribed permissible limits in absence of alternative sources in ground water sources, therefore regular intake of ground water as water supply sources in affected areas specifically in 14 villages where water supply through PHED is based on ground water sources, possibility/threats in enhancement of water borne disease and new born baby diseases may not be ruled out and preventive measures may be adopted as a part of restoration plan.

At present the residents of the said area are availing medical facilities at Community Health Center (CHC)Gulabpura and their subordinate Primary Health Centers. Besides, Workers/labours which are residing at nearby Phuliyakalan and Asind Panchayat Samiti ,are also employed at M/s HZL Mines,Aghucha. Therefore, these Health care institutions viz CHC Gulabpura as well as CHC Asind and CHC Phuliyakalan are required to be strengthened.

Initially, CHC, Gulabpura is required to be developed as Model CHC. According to the provision of the state government, the equipments required for the model CHC is required to be procured according to the Gap identified. Further, condition of the building of Community Health Center, Gulabpura has also become very old and in a dilapidated condition, so it is very necessary to get the building repaired and furnished. The residents of the area have to be screened and treated on time for diseases caused by contaminated water like Diarrhea, Fluorosis etc.

**III. Remediation Plan:-** To avail the sufficient & safe drinking water supply in accordance with drinking water quality criteria, remedial measure has already prepared under drinking water supply section.

Besides, following additional measure for health improvement plan are also incorporated as a part of health improvement Plan.

- i. To conduct and prepare health status data in all 46 villages through preliminary questionnaire and Door to Door survey mechanism. In this exercise, the residents of the area have to be screened and treated on time for diseases caused by contaminated water like Diarrhea Fluorosis etc.
- ii. To ensure development of existing Community Health Centers (CHCs) located at ,Gulabpura as Model Hospital through strengthening the Civil infrastructure and supply of medical diagnosis equipments (Developed as a centralized facility for affected area covering 46 villages).
- iii. To ensure strengthening of existing Community Health Centre, Asind and Phuliykalana w.r.t to medical diagnosis equipments viz Sonography and X-Ray machines .
- iv. Through availability of Sonography machine @ CHC Asind, the residents of the area who avail medical facilities at Community Health Center, Asind can be properly screened with sonography machine.

- v. There is a need for digital X-ray machine at Community Health Center, PhuliaKalan so that the resident of the area can be screened for silicosis.

**IV. Short term Plan/ activities:** This part of restoration plan consists door to door health survey through filling of questionnaire regarding health history and health status of inhabitants residing in 46 villages , identification of common and critical diseases, availability of cure facility in nearby CHC,Gulabpura (proposed to be develop as Model Hospital) and root cause diagnosis of critical diseases/illness pertaining patients for further referral and data interpretation.

**V. Mid Term /Long term Plan:-** This part of restoration plan consists the on ground execution and physical progress for development of existing community Health Centre located at ,Gulabpura as Model Hospital through strengthening the Civil infrastructure and supply of medical diagnosis equipments. Development of Gulbapura CHC as Model Hospital will help inhabitants to ease of avail upgraded health care facilities and diagnosis facilities to early identification and cure of illness.

**BCMO GULABPURA (BHILWARA)**  
**Year Wise & Disceas Wise Catrgory Wise Report Inst**

SNO	Year		Hurda	Agucha	Ruphailekalan	Kanwliyas	Sareri	Gulabpura	Total
1	2017	कुल ओपीडी	39382	19074	11265	3726	24347	95331	<b>193125</b>
		मलेरिया	5	0	1	6	0	0	<b>12</b>
		बीपी	829	560	284	725	51	3374	<b>5823</b>
		शुगर	391	45	310	535	9	1990	<b>3280</b>
		हार्ट	0	0	205	0	3	894	<b>1102</b>
		केसर	0	0	14	0	0	0	<b>14</b>
		अस्थमा	2560	20	180	825	81	2761	<b>6427</b>
		चर्मरोग	3375	0	816	917	2350	4188	<b>11646</b>
		Other(Gya+ILI+Deat+ Fever+ Slinocics+Other)	32222	18359	9455	718	21880	82124	<b>164758</b>
		<b>कुल योग</b>	<b>39382</b>	<b>18984</b>	<b>11265</b>	<b>3726</b>	<b>24374</b>	<b>95331</b>	<b>193062</b>
2	2018	कुल ओपीडी	47982	19131	15738	3689	33692	100357	<b>220589</b>
		मलेरिया	2	0	2	11	0	0	<b>15</b>
		बीपी	1037	420	306	595	48	2975	<b>5381</b>
		शुगर	769	99	350	361	13	3126	<b>4718</b>
		हार्ट	0	0	260	0	2	808	<b>1070</b>
		केसर	0	0	13	0	0	0	<b>13</b>
		अस्थमा	790	17	210	910	74	3195	<b>5196</b>
		चर्मरोग	5400	0	1243	998	2649	4053	<b>14343</b>
		Other(Gya+ILI+Deat+ Fever+ Slinocics+Other)	39984	18522	13354	814	30906	86200	<b>189780</b>
		<b>कुल योग</b>	<b>47982</b>	<b>19058</b>	<b>15738</b>	<b>3689</b>	<b>33692</b>	<b>100357</b>	<b>220516</b>
3	2019	कुल ओपीडी	54686	16156	17624	4228	31686	112747	<b>237127</b>
		मलेरिया	0	0	0	16	0	0	<b>16</b>
		बीपी	1361	430	325	645	54	3480	<b>6295</b>
		शुगर	780	128	370	725	16	2528	<b>4547</b>
		हार्ट	0	0	280	0	4	691	<b>975</b>
		केसर	0	0	21	0	0	0	<b>21</b>
		अस्थमा	2900	23	201	887	88	3339	<b>7438</b>
		चर्मरोग	4875	0	1549	927	2900	1213	<b>11464</b>
		Other(Gya+ILI+Deat+ Fever+ Slinocics+Other)	44770	15575	14878	1028	28624	101496	<b>206371</b>
		<b>कुल योग</b>	<b>54686</b>	<b>16156</b>	<b>17624</b>	<b>4228</b>	<b>31686</b>	<b>112747</b>	<b>237127</b>
4	2020	कुल ओपीडी	40822	16158	17685	4235	31686	104502	<b>215088</b>
		मलेरिया	2	0	0	16	0	0	<b>18</b>
		बीपी	1799	430	325	645	54	3165	<b>6418</b>
		शुगर	1048	128	370	725	16	1940	<b>4227</b>
		हार्ट	0	0	280	0	4	861	<b>1145</b>
		केसर	0	0	21	0	0	0	<b>21</b>
		अस्थमा	2571	21	185	887	88	2600	<b>6352</b>
		चर्मरोग	3580	0	1549	927	2900	4228	<b>13184</b>
		Other(Gya+ILI+Deat+ Fever+ Slinocics+Other)	31822	15577	14955	1035	28624	91708	<b>183721</b>
		<b>कुल योग</b>	<b>40822</b>	<b>16156</b>	<b>17685</b>	<b>4235</b>	<b>31686</b>	<b>104502</b>	<b>215086</b>
I	Block 2017 to 2019	कुल ओपीडी	182872	70519	62312	15878	121411	412937	<b>865929</b>
		मलेरिया	9	0	3	49	0	0	<b>61</b>
		बीपी	5026	1840	1240	2610	207	12994	<b>23917</b>
		शुगर	2988	400	1400	2346	54	9584	<b>16772</b>
		हार्ट	0	0	1025	0	13	3254	<b>4292</b>
		केसर	0	0	69	0	0	0	<b>69</b>
		अस्थमा	8821	81	776	3509	331	11895	<b>25413</b>
		चर्मरोग	17230	0	5157	3769	10799	13682	<b>50637</b>
		Other(Gya+ILI+Deat+ Fever+ Slinocics+Other)	148798	68033	52642	3595	110034	361528	<b>744630</b>
		<b>कुल योग</b>	<b>182872</b>	<b>70354</b>	<b>62312</b>	<b>15878</b>	<b>121438</b>	<b>412937</b>	<b>865791</b>

**Table 18: Gulabpura Block OPD patients data for year 2017 to 2020**

**VI. Line listing works to be done/ Agencies Involved & Estimated Cost:-**

- a. **To conduct and prepare health status data in all 46 villages through preliminary questionnaire and Door to Door survey mechanism :-**

Total Village panchayats to be covered	Total villages	Estimated cost	Remarks
10	46	Rs. 5.0 Lac	Door to door survey and Questionnaire activity details

**Possible Outcome of door to door survey**

Water quality parameter wise diseases	Type of disease identified	No. of patients identified			Treatment Activities
		Primary Treatment required	Moderate to Severe	Critical stage	
Chloride	Hyperchloremia	After survey completion			
Fluoride	Fluorosis/Teeth decay				
Nitrate	Methemoglobinemia /BBS				
Alkalinity	Skin Problems				
TDS	Kidney problems				

**Table 19: Health improvement programme-Door to Door survey Details**

- b. **To ensure development of existing community Health Centre located at ,Gulabpura as Model Hospital through strengthening the Civil infrastructure and supply of medical diagnosis equipments :-**

S.NO.	Activities proposed for development of CHC, Gulabpura as Model Hospital	Estimated Cost (Rs in lac)
1.	Civil Infrastructure (Repair /renovation and new construction )	270
2.	Procurement of Sonography machine	25
3.	Procurement of Spirometer	1.5
Total		296.50

**Table 20: Proposed Gulabpura, CHC as Model Hospital strength details**

- c. **To ensure strengthening of existing community Health Centre ,Asind and Phuliykalana as nearby supply of medical diagnosis equipments viz Sonography and X-Ray machines :-**

S.NO.	Procurement of Medical diagnosis equipments for strengthening of Medical facility in nearby area	Estimated Cost (Rs in lac)
1.	Procurement of Sonography machine @ CHC ,Asind	25
2.	Procurement of Digital X ray Machine @ CHC,Phuliyakalan	20
Total		45.0

**Table 21: Proposed Asind and Phuliyakalan ,CHC equipment requirement & strength details**

**Possible Outcome:-** With the start of timely treatment of diseases caused by polluted water & mine related health hazardous, the disease will not take a severe form and timely treatment will be available to the villagers, as well as developing Community Health Center, Gulabpura as a model CHC area, residents will not have to travel much distance required for treatment, so that residents will be able to get better medical facilities immediately, thereby saving their money & time. Also, on providing the necessary equipment in Phulia Kala and Asind, the residents of the area who get medical facilities at the above medical institutions can be screened on time and treatment may be started timely.

*Copy of detailed proposal for Human health restoration plan received from Chief Medical and Health officer is enclosed as Annexure-18.*

Further, Medical and Health Department will be the responsible agency for abovementioned Human Health improvement plan.

-----**End of Chapter 3.4**-----

### 3.5. Livestock Health improvement Plan

**I. Introduction:** -Livestock population in 10 village panchayat(s) of affected area is 63948. According to animal husbandry department ,treatment of suffering animal through camps and extended field work & Control of the infectious diseases in large & small animal groups through mass vaccination programs are the core activities being carried out in the area for live stock health improvement programme and Therefore, activities /tasks to strength these programs may be incorporated in restoration plan.

**II. Present scenario:** - Presently, as per the animal husbandry department inputs no specific diseases have been found/traced in the livestocks in affected areas. For this a committee comprising veterinary doctors and animal husbandry in charges of in respective areas have discussed the matter and investigate the OPDs status of livestock in animal husbandry centers viz Hurda, Aghucha, Kothiya and Bhadvo ki Kotri and found that no specific diseases specifically pertaining to M/s Hindustan Zinc limited mining sources are reflected in record as well as not apprised by any center in charges. However, common diseases in live stocks are broadly categorized into 02 groups:-

- a. **Large Animals** – i. hemorrhagic septicemia (H.S.) ii. Black quarter iii. Foot & mouth groups disease (F.M.D)
- b. **Small Animals** – i. ENTRO Toxemia (E.T) & ii. Peste –Despetits Ruminants (P.P.R.)

As live stock are also a part of food chain of ecosphere and plays important role related to human health. Therefore, consideration to prepare a livestock health improvement plan as a part of restoration plan has also been accounted. *Copy of Animal Husbandry factual report dated 16.07.21 is enclosed as Annexure-19.*

**III. Remediation Plan:-** According to the animal husbandry department to ensure the easy availability of quality health and vaccination services to live stocks of affected area, strengthening of veterinary hospital facility is much required. Therefore **to ensure the quality veterinary facility**, it is incorporated that :-

- a. To ensure development of existing veterinary hospital located at ,Hurda as Model veterinary health facility through strengthening the Civil infrastructure and supply of medical diagnosis equipments (Developed as a centralized facility for affected areas in all 46 villages).
- b. To ensure strengthening of the Civil infrastructure of existing veterinary hospital located at Agucha.
- c. To ensure provide a cattle shed facility alongwith boundary wall of existing veterinary hospital located at Kothiya.
- d. To construct additional water kundi(s) for storage and drinking water supply for live stocks in affected areas.
- e. To conduct quarterly live stock health survey and vaccination programme.
- f. To develop pasture land in affected areas.

**IV. Short term Plan/ activities:** This part of restoration plan consists identification of places requirement of water anch(s) in affected area and planning of development proposal to strength existing veterinary hospital, hurda as Model veterinary Hospital facility through expansion and renovation of Civil infrastructure and supply of medical diagnosis equipments as well as to strengthening of infrastructure at veterinary hospital Kothiya and Agucha.

**V. Mid Term /Long term Plan:-** This part of restoration plan consists the on ground execution and physical progress for construction of water anch(s) and development of veterinary hospital, hurda as Model veterinary Hospital as well as to infrastructure development and renovation at veterinary hospital Kothiya and Agucha .

## VI. Line listing works to be done/ Agencies Involved &

### Estimated Cost:-

#### a. Development/strengthening of existing Veterinary health facilities in the affected area :-

Scope of work	Responsible agency	Time required	Estimated cost
<b>Veterinary Hospital Hurda :-</b> <ul style="list-style-type: none"> <li>• Shed for OPD and Surgery (100 ftx100ft).</li> <li>• Cattle Trough-01</li> <li>• Construction work viz flooring, compound wall, drain.</li> </ul>	Animal Husband. Dept.	6 Months	53.27 Lac
<b>Veterinary Hospital Agucha :-</b> <ul style="list-style-type: none"> <li>• Construction work</li> </ul>	Animal Husband. Dept.	6 Months	30.00 Lac
<b>Veterinary Hospital Kothiya :-</b> <ul style="list-style-type: none"> <li>• To construct Cattle shed alongwith boundary wall.</li> </ul>	Animal Husband. Dept.	6 Months	4.97 Lac
Total			88.24 Lac

**Table 22: Proposed Veterinary Hospital Strengthening details.**

*Copy of detailed proposal regarding related to Strengthening of Veterinary Hospital Hurda, Agucha and Kothiya is enclosed as Annexure-20 collectively.*

#### b. Construction of Water Kundi(s) for live stock drinking water supply :- Requirements of Kundi(s) are detailed as under:-

No. of Pachayats	No. of villages	No. of Kundi's required	Time required	Estimated cost
10	39	45	6 Months	19.35 Lac.

**Table 23: Proposed Water Kundi(s) for livestock drinking water arrangements details.**

Note:

1. Estimated cost for each kundi is calculated as 0.43 Lac.

***Copy of detailed proposal regarding construction of Water kundi(s) for live stock drinking water storage and supply is enclosed as Annexure-21 collectively.***

Further, Animal Husbandry department in association with Panchayat Samiti Hurda will be the responsible agency for abovementioned Live stock Health improvement plan.

-----**End of Chapter 3.5**-----

**3.6 Assessment of property Damage:-**Issues raised under applications of applicants and inhabitants are also consisting property damages issues mainly cracks in houses and

potholes (pits formations) and damaged open wells @ agriculture fields in affected area. To address this issues a committee comprising the 03 members viz. Tehsildar Hurda from revenue department, Assistant Engineer ,Public Works department and Deputy Director ,Director General of Mines safety, Ajmer Region has been constituted as per the decision taken during meeting dated 29.06.22 and SDM,Gulabpura office order dated 01.07.22. Committee members carried out field inspection of affected areas and submitted their report dated 05.07.22 alongwith conclusion and recommendations categorically divided in two parts detailed as under:-

**I. Subsidence/pot holes in the agriculture fields:**

**a .Observations:-**The pot holes were inspected in the agriculture field and observed the size of pot holes was about 1 m radius to 3m radius. There is open wells of 3-4m radius were located at a distance of about 200m, which were interconnected by underground tunnels up the River. The depth of underground connecting tunnel is about 20 ft. from surface level. The tunnel was located in soft strata/soil. In the year 2019, there was heavy rain in the area and due to this rain, the tunnels and well were subside at many places. The location of tunnel and wells were plotted on a plan with the help of geo-coordinates and it was observed that the tunnel is in a straight line connecting open wells.

**b. CONCLUSION:** The open wells and tunnel were constructed more than 60 years back and nobody knows the purpose of construction. The tunnels were made in the soft strata/soil and there is no mineral in the area. Further, the open well and underground tunnel were constructed up to river Khari. Therefore, it is obvious that open wells and tunnels were constructed purely for water harvesting/store purpose only.

**c. RECOMMENDATION:** Since, M/s HZL is not responsible for construction of open wells and tunnel and same is also not any

part of underground mine of M/s HZL. Therefore M/s HZL can't be held responsible for any compensation for these structures.

**d. Remedial Measures:-**However, the tunnel is not yet fully subsides which poses danger to local persons during work on the tunnel area field. This tunnel may be destroyed by drilling holes at 10 m apart above the tunnel to subside it completely and then filling & compaction of the subside area.

#### **IV. Damage to the houses in Satpal Nagar:**

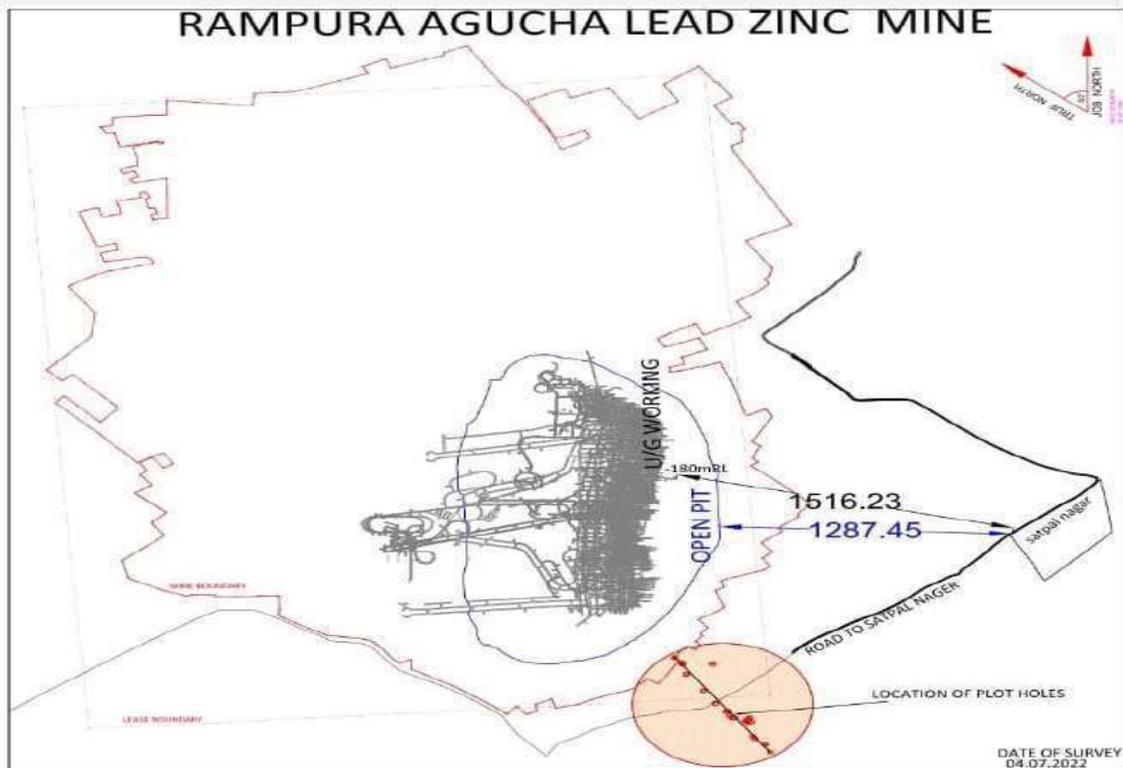
**a. Observations:** The houses were inspected in Satpal Nagar to observe the cracks. The minor cracks in the houses were visible in all 10 inspected sample houses. Further, The location of Satpal Nagar was plotted on a surface Plan in relation to the workings of Rampura Agucha Underground Mine. The opencast workings of the mine was about 1287m horizontal distance and underground workings are about 1516m horizontal distance from the Satpal nagar village. Management has conducted a scientific study to assess the ground vibration during underground working from CENTRAL INSTITUTE OF MINING AND FUEL RESEARCH, DHANBAD in the year 2021. The scientific body also concluded that ground vibration near Balaji Temple and mine boundary towards Agucha Village was less than 0.5 mm/sec against the safe limit of 15 mm/sec as per DGMS Guidelines. The Satpal village is further away from this observation point. Therefore, the blasting vibration in Satpal village is almost NIL. Further, there was not observed any crack on the office & buildings of Rampua Agucha Mine, which is located just near to the underground workings.

**b. CONCLUSION:** In view of scientific recommendation and about more than 1287m distance from the mine workings, it can be concluded that the cracks developed in the houses was not due to mining activity of M/s HZL. There are many other reasons for cracks in the houses.

**c. RECOMMENDATION:** Since, the cracks developed in the houses were not due to mining activity of M/s HZL,

therefore HZL can't be held responsible for any compensation. There may be some other reason for the cracks. Like heavy rainfall in 2019, black soil of the area. Construction quality etc., which may be assessed by any related scientific institution.

Copy of report is enclosed as **Annexure-22**.



**Map :2** Showing approx. distance of M/s HZL mine lease boundary w.r.t. to Satapal Nagar, Bherukheda Houses and location of Potholes @ Agriculture field Village-Aghucha (Survey dated 04.07.22;Source DD,DGMS)

Besides, looking to the remedial measure suggested by DGMS, Ajmer mentioning that the tunnel is not yet fully subsides which poses danger to local persons during work on the tunnel area field and this tunnel may be destroyed by drilling holes at 10 m apart above the tunnel to subside it completely and then filling & compaction of the subside area.

However, to also work out feasible alternate remedial measures apart from destroy of tunnel through drill holes due to safety reasons, a team comprising Supdt. Geologist ,Geologist and

Senior mining foreman of mining department was also deputed for preliminary investigation and to indentify safe remedial measures required to filling potholes and stabilization of land surface of agriculture field to avoid any mishap.

Thereafter, team of Supdt. Geologist of mining department inspected the area/agriculture fields having potholes during 12.07.22 and 13.07.22 and submitted its report on dated 20.07.22. As per the team's observation, reason of potholes in agriculture fields near village-Agucha are mainly due to the possible ancient mining shaft having interconnectivity at deep towards northern-southern direction pattern. Team made its recommendation to appoint any expert agency viz. Central Mine Planning and design institute limited (CMPDI),Ranchi and Central institute of mining and fuel research (CIMFR),Dhanbad for detail investigations related to reasons and remedial measures of these potholes existence. **Copy of report is enclosed as Annexure-23.**

Further, to ensure remedial measures for filling of potholes (Pits) and cracks in houses joint team has also compiled following information so as to ensure the restoration in affected area:-

Type of damage	Location	No. of structure identified as damaged /affected	Remedial measures required	Estimated cost
Cracks/ damages in House structures	Satpal Nagar-Bherukheda Aaraji no. 4735,4736, 4737	Cracks in Houses-126 nos.	Repairing/ Renovation of House Cracks (Responsible Agency : Revenue Department)	As per the suggestion of Supdt. Geologist and DGMS along with Joint report with Revenue officials , to find out proper

Subsidence/ potholes in the agriculture fields	Agriculture Fields, Village- Agucha	Identified potholes -29 nos.	Safety Fencing /Filling/Rolling and leveling /Expert Study (Responsible Agency Revenue and Mining Department through Technical Support of M/s HZL)	reasons and remedial measures for filling of these cracks / potholes, an expert study is required and for this process to obtain expert services from CIMFR,CMPDI etc. is under progress.  Safety Fencing Cost is estimated as Rs. 3.63 Lac by Panchayat Samiti,Hurda.
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Note : Revenue officials also surveyed (Arniya Chouhan Village)itedia Panchayat and (Kheda Palola and Kothiya Village) Kothiya Panchayat and submitted reports consisting 16 houses with cracks and 10 cases related to other damage /Open well subsidence at agriculture field in these 02 village Panchayts.

**Table 24: Property damage assessment details**

***Copy of survey report of House cracks,at Satpal Nagar Bherukheda and Potholes in agriculture field at Village – Agucha is enclosed as Annexure-24.***

***Subsequently, Copy of survey report of House cracks/ Open well subsidence /other damage at agriculture field of Itedia Village Panchayat and Kothiya Village Panchayat is enclosed as Annexure-25.***

Further, Revenue department in association with Mining Department will be the responsible agency for abovementioned property damage assessment /for avail expert study.

-----**End of chapter 3.6**-----

**3.7 Plan for betterment of Ambient air quality through Plantation and Pasture belt development:-** As M/s Hindustan Zinc Limited has deposited an amount of Rs.90 Lac to RSPCB, Jaipur vide letter dated 05.08.2022 in compliance to Joint Committee recommendations mentioned in their report for the non fulfilling plantation criteria of 1500 Plants/Year/Hectare for the period 2018 ,2019 & 2020 imposed under Environmental Clearance condition.

Further, M/s Hindustan Zinc limited has submitted a copy of report related to study conducted By M/s Skylark Drones Pvt. Limited ,Bangalore to assess the total area under plantation /vegetation through drone regarding Agucha Mines. A report submits that the total vegetation area at agucha Mining location is 348 hectares out of acquired area of 1013 hectares and the total lease area is 1200 hectares. After drone exercise and investigation, the total area found under vegetation is 34.35 % of the acquired area. Through this survey total number of plantations came out to be 6.84 lakhs covering all type of vegetation. **Copy of M/s HZL Plantation survey report is enclosed as Annexure-26.** Besides, issues related to improve and maintain ambient air quality, proposal related to carry out plantation in forest land and development of pasture land have also been considered and addressed in following manner under restoration plan:-

**a. Plantation in Forest land & Development of Pasture Land**

Activity	Total Proposed area	Approx Plants & fruit bearing Plant/ Species/grass to be planted to be planted	Agency for coordination and identification of land	Estimated Cost including survival care cost
Plantation in forest land (Hurda Bid- Approx 50 Hectare) alongwith 02 year monitoring		According to species/Plants /Grass suggested by forest and experts	Forest	75 Lac
Development of Pasture Land			Forest Revenue and HZL	

**Table 25: Details of proposed Plantation in forest land and pasture land development.**

*Copy of detailed proposal received from forest department is enclosed as Annexure-27.*

**b. Repairing of movement Road(s) being used by Hindustan Zinc vehicles as Transportation route**

Total length of route proposed for road repairing	Agency for coordination and identification of route	Estimated Cost/ Status of Road repairing work
Approx 15 Kms Mines to Rupaheli Bhatta	PWD and HZL	Repairing work from Agucha to Rupaheli Road (12.5 Km) has been completed by Public Works Department and remaining 2.5 KM Road is covered under State Highway project, which is under progress. (Source : HZL and Public Work Department)

**Table 26 : Status of Road repairing work**

*Copy of Road repairing status received from Public Works department is enclosed as Annexure-28.*

Further, forest department in association with Revenue Department will be the responsible agency for abovementioned Plantation and pastureland development plan.

-----**End of chapter 3.7**-----

**3.8 Plan for strengthening of School infrastructure in affected**

**areas:-** During the preparation of restoration plan ,request related to restoration of school infrastructure in 10 gram Panchayats of affected areas were also received. As per the details provided by chief block education officer vide letter dated 08.08.22, following work has been identified for strengthening of School infrastructure in affected areas mentioned as below:-

S.No.	Block	Village Panchayat	No. of school to be Covered	Work proposed	Estimated cost (In Lac Rs.)
1.	Hurda	Agucha	05	Repairing /Renovation and New Construction of classrooms	43.96
2.	Hurda	Badla	02	Repairing /Renovation and New Construction of classrooms	30.45
3.	Hurda	Kotri	01	Repairing /Renovation	5.9
4.	Hurda	Bhojras	03	Repairing /Renovation and New Construction of classrooms	22.76
5.	Hurda	Rupaheli Kalan	01	Repairing /Renovation	5.0
6.	Hurda	Hurda	01	Repairing /Renovation	5.0
7.	Hurda	Barnathiya	01	New	22.32

				Construction of classrooms	
8.	Shahpura	Kothiya	01	New Construction of classroom-01	11.16
9.	Shahpura	Itadiya	01	New Construction of classroom-01	8.43
10.	Shahpura	Arwad	01	New Construction of classroom-01	8.43
Total	02-Block	10-Village Panchayat	17		163.41

**Table 27 : Education department school wise proposed repairing and renovation work details**

***Copy of detailed proposal received from education department is enclosed as Annexure-29.***

***Copy of photographs of various Events /Meetings/Site Visit /Samplings etc. is enclosed as Annexure-30.***

Further, Education department will be the responsible agency for abovementioned repairing /renovation and construction activities in school.

-----**End of chapter 3.8**-----

#### 4. Activity wise fund allocation (Estimated)

S.No	Remediation Plan	Activity Proposed	Responsible Agency	Estd. Cost (in Lac Rs.)	Chapter wise allocation (in Lac Rs.) & % allocation of total allocation
1.	Soil Quality remediation (Phase-I) 02 village(s) namely Agucha and Kheda Palola	Gypsum Treatment	Agriculture dept.	52.69 Lac	78.52 Lac <b>(4.75%)</b>
2.		Green Manure (Dhencha Plantation )	Agriculture dept.	25.83 Lac	
3.	Ground Water Quality remediation	Restoration of non functional and repairable roof top rainwater harvesting structures (RTRWHS)-11 Nos.	Ground Water Department	21.57 Lac	445.79 Lac <b>(26.99%)</b>
4.		Roof Top Rainwater Harvesting Structure -31 nos.	Ground Water Department in association with PHED	73.55 Lac	
5.		Recharge Shaft- Approx 40 Nos. including 10 ponds reclamation	Ground Water Department in association with PHED	321.76 Lac	
6.		Hydro geological survey and Isotopic analysis	Ground Water Department in association with M/s HZL	28.91 Lac	
7.	Drinking water supply	RO plant installation with 07 year O&M-14 nos. each having 0.5KLPH	Public Health Eng. Dept.	315 Lac	431.31 Lac <b>(26.11%)</b>
8.		Seizure of the groundwater sources where Pb & Zn found in exceedance of the prescribed drinking water standards (Presently not	Ground Water/ Public Health Eng. Dept. / RPCB	1.0 Lac	

		needed but reserved in Plan for similar kind of use)			
9.		Elevated Service Reservoir (ESR) -02 nos. for Kheda Palola and Bherukheda-II	PHED	115.31 Lac	
10.	Human Health Improvement Plan	Door to Door Survey by Medical Dept	Medical and Health	5.0 Lac	346.50 Lac <b>(20.98%)</b>
11.		CHC Gulabpura as Model Hospital and Equipment proc.	Medical and Health	296.50 Lac	
12.		CHC Asind Equipment proc.	Medical and Health	25.0 Lac	
13.		CHC Phuliyakalana Equipment proc.	Medical and Health	20.0 Lac	
14.	Live Stock Health Improvement Plan	Veterinary Hospital Hurda as Model Veterinary Hospital and Equipment supply	Animal Husbandry Dept.	53.27 Lac	107.59 Lac <b>(6.51%)</b>
15.		Veterinary Hospital Agucha :- Construction work	Animal Husbandry Dept.	30.00 Lac	
16.		Veterinary Hospital Kothiya :- To construct Cattle shed alongwith boundary wall.	Animal Husbandry Dept.	4.97 Lac	
17.		Water Kundi (s) for live stock drinking water-45 nos.	Animal Husbandry Dept.	19.35 Lac	
18.		Property Damage Assessment	House Cracks issues	Revenue in association with Mining dept.	
19.	To provide safety fencing around the potholes locations-29 nos.		Revenue & PS, Hurda	3.63	
20.	Filling of potholes/pits in agriculture fields		Revenue in association with Mining dept.	Expert Study*.	
21.	Plan for betterment of	Plantation in forest land @ Hurda Bid	Forest	75	75 Lac

	Ambient Air Quality	(approx 50 Hectare Area)			(4.54%)
22.		Development Pasture land	Forest & Revenue		
23.	Plan for Strengthening of Civil infrastructure of schools located in affected area.	Repairing and Renovation of school building and construction of new classroom	Education Department	163.41	163.41 Lac (9.90%)
Total				1651.75	1651.75

**Table 28: Activity wise proposed fund allocation details.**

**Note:**

1. Above mentioned activities are provisionally allocated approx. 66% fund allocation out of total 25 Crore fund. In addition to above, 3% fund is allocated for engagement and hiring expenses for Project Management Unit (PMU) and 2% fund is allocated for administrative expenses, thus total 5% fund is allocated for Project management unit and administrative expenses which may be extendable up to 7 % as per requirements including various activities viz. execution, monitoring and evaluation purpose.
2. Decision related to allocation of remaining 27%-29% fund as well as any alteration and changes in presently allocated fund for activities proposed or subsequent phases of activities through expanding scope area /coverage of other villages /addition of any other activity will be based on the outcomes of execution and implementation of above proposed activities of restoration plan in consultation with concerned departments /agencies /stakeholders.
3. \*Estimated cost for expert study requirement (Property damage assessment and remedial measures) will be incorporated subsequently in accordance with expert agencies proposal and financial requirements for study.
4. Execution agency for abovementioned proposed activities is being identified by Joint Committee and will be finalized in consultation with concerned departments /agencies /stakeholders.

-----**End of chapter 4**-----

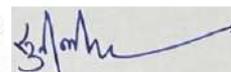
In view of above, Restoration Plan is being submitted for kind perusal.

(Ashish Modi)

District Collector, Bhilwara



(Vinay Katta)  
Regional officer,  
RSPCB, Bhilwara



(Sunil Kumar Meena)  
Sci.-D, Reg. Directorate,  
CPCB, Bhopal



क्षेत्रीय कार्यालय  
REGIONAL OFFICE

राजस्थान राज्य प्रदूषण नियंत्रण मंडल

RAJASTHAN STATE POLLUTION CONTROL BOARD

18, Near Pannadhaya Circle, Azad Nagar, Bhilwara.

Phone/Fax no. 01482-241159, E-Mail ID: rorpcb.bhilwara@gmail.com

(जरिये डाक / ईमेल)

मा. एन. जी. टी. प्रकरण / अतिआवश्यक

दिनांक- 05/05/2022

रा.प्र.नि.मं./क्षे.का. भीलवाड़ा/विधिक(L) -30/2022 to 2024

प्रेषित :-

1. श्री सुनील मीणा, वैज्ञानिक -डी, क्षेत्रीय निदेशालय, केंद्रीय प्रदूषण नियंत्रण बोर्ड, भोपाल (मध्य प्रदेश) -सी.पी.सी.बी. द्वारा नामित प्रतिनिधि (द्वारा वर्चुअल माध्यम)।
2. श्री किशोर एस., मुख्य कार्यकारी अधिकारी, मेसर्स हिंदुस्तान जिंक लिमिटेड, रामपुरा आगूचा, तहसील -हुरडा, जिला भीलवाड़ा।

विषय:- माननीय राष्ट्रीय हरित अधिकरण, प्र धान न्याय पीठ, नई दिल्ली द्वारा मूल आवेदन संख्या 226/2020 शीर्षक ओमपुरी बनाम हिंदुस्तान जिंक लिमिटेड एवम अन्य में पारित आदेशिका दिनांक 02.02.2022 तथा मेसर्स हिंदुस्तान जिंक लिमिटेड (वेदांता) द्वारा प्रस्तुत पुनर्विचार आवेदन दिनांक 06/2022 अंतर्गत मूल आवेदन संख्या 226/2020 में जारी आदेशिका दिनांक 29.03.22 की अनुपालनार्थ बाबत आयोजित बैठक का कार्यवृत्त (मिनट्स ऑफ़ मीटिंग)।

सन्दर्भ : जिला कलेक्टर, भीलवाड़ा में आयोजित बैठक दिनांक 27.04.2022।

महोदय,

उपरोक्त विषयान्तर्गत प्रासंगिक माननीय राष्ट्रीय हरित अधिकरण, प्र धान न्याय पीठ, नई दिल्ली द्वारा मूल आवेदन संख्या 226/2020 शीर्षक ओमपुरी बनाम हिंदुस्तान जिंक लिमिटेड एवम अन्य में पारित आदेशिका दिनांक 02.02.2022 तथा मेसर्स हिंदुस्तान जिंक लिमिटेड (वेदांता) द्वारा प्रस्तुत पुनर्विचार आवेदन दिनांक 06/2022 अंतर्गत मूल आवेदन संख्या 226/2020 में जारी आदेशिका दिनांक 29.03.22 की अनुपालनार्थ उद्योग की और से विवरण एवम प्रगति बाबत बैठक श्रीमान जिला कलेक्टर महोदय की अध्यक्षता में दिनांक 27.04.2022 को आयोजित की गयी।

आयोजित बैठक का कार्यवृत्त (मिनट्स ऑफ़ मीटिंग) सूचनार्थ, आवश्यक कार्यवाही, अनुपालनार्थ संलग्न कर सादर प्रेषित हैं।

भवदीय,

(महावीर मेहता)

क्षेत्रीय अधिकारी,

रा. प्र. नि. मं., भीलवाड़ा

प्रतिलिपि :-

1. निजी सहायक, जिला कलेक्टर महोदय, भीलवाड़ा।

क्षेत्रीय अधिकारी



क्षेत्रीय कार्यालय  
REGIONAL OFFICE

राजस्थान राज्य प्रदूषण नियंत्रण मंडल

RAJASTHAN STATE POLLUTION CONTROL BOARD

18, Near Pannadhaya Circle, Azad Nagar, Bhilwara.  
Phone/Fax no. 01482-241159, E-Mail ID: rorpcb.bhilwara@gmail.com

---बैठक कार्यवृत्त (मिनट्स ऑफ़ मीटिंग)---

बैठक सूचना पत्र (जरिये ईमेल )दिनांक -22.04.22

बैठक दिनांक -27.04.22 (समय प्रातः 11.30 बजे )

स्थान -जिला कलेक्टर, भीलवाडा ।

**सन्दर्भ /एजेंडा:-** माननीय राष्ट्रीय हरित अधिकरण, प्रधान न्याय पीठ, नई दिल्ली द्वारा मूल आवेदन संख्या 226/2020 शीर्षक ओमपुरी बनाम हिंदुस्तान जिंक लिमिटेड एवम अन्य में पारित आदेशिका दिनांक 02.02.2022 तथा मेसर्स हिंदुस्तान जिंक लिमिटेड (वेदांता) द्वारा प्रस्तुत पुनर्विचार आवेदन दिनांक 06/2022 अंतर्गत मूल आवेदन संख्या 226/2020 में जारी आदेशिका दिनांक 29.03.22 की अनुपालनार्थ ।

उक्तानुसार संदर्भित प्रकरण में जारी आदेशिका दिनांक 02.02.2022 एवम 29.03.2022 द्वारा जारी निर्देशों के क्रम में गठित समिति द्वारा हिंदुस्तान जिंक लिमिटेड प्रबंधन प्रतिनिधियों की उपस्थिति में मा.रा.ह.अधिकरण के निर्देशों की अनुपालनार्थ रूपरेखा निर्धारण हेतु श्रीमान जिला कलेक्टर महोदय की अध्यक्षता में बैठक आयोजित की गयी । बैठक में निम्न सदस्य /प्रतिनिधि उपस्थित हुए (उपस्थिति पत्रक संलग्न) :-

1. श्री सुनील मीणा, वैज्ञानिक -डी, क्षेत्रीय निदेशालय, केंद्रीय प्रदूषण नियंत्रण बोर्ड, भोपाल (मध्य प्रदेश) -सी.पी.सी.बी. द्वारा पूर्व में नामित प्रतिनिधि (द्वारा वर्चुअल माध्यम )
2. श्री महावीर मेहता, क्षेत्रीय अधिकारी एवम अतिरिक्त मुख्य पर्यावरण अभियंता, क्षेत्रीय कार्यालय रा.प्र.नि.म., भीलवाडा ।
3. श्री किशोर एस ., मुख्य कार्यकारी अधिकारी, मेसर्स हिंदुस्तान जिंक लिमिटेड, रामपुर आगूचा, तहसील -हुरडा, जिला भीलवाडा ।
4. श्री निशांत एन ., प्रतिनिधि, मेसर्स हिंदुस्तान जिंक लिमिटेड, रामपुर आगूचा, तहसील -हुरडा, जिला भीलवाडा ।
5. श्रीमती अनुपम निधि, कॉर्पोरेट सामाजिक दायित्व (CSR) प्रमुख, मेसर्स हिंदुस्तान जिंक लिमिटेड (वेदांता), उदयपुर ।

बैठक की शुरुआत में श्रीमान जिला कलेक्टर महोदय द्वारा क्षेत्रीय अधिकारी, रा.प्र.नि.म., भीलवाडा को मा.एन.जी.टी. द्वारा प्रकरण में जारी आदेशिका अंतर्गत जारी निर्देशों बाबत बिन्दुवार विवरण प्रस्तुत करने हेतु निर्देशित किया गया ।



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- I. अनुक्रम में क्षेत्रीय अधिकारी, रा.प्र.नि.म., भीलवाडा द्वारा मा.एन.जी.टी. द्वारा जारी आदेशिका अंतर्गत जारी निर्देशो बाबत बताया गया कि .रा.ह.अधिकरण के निर्देशों की अनुपालनार्थ रूपरेखा निर्धारण हेतु आज बैठक का आयोजन किया गया है। बैठक में मेसर्स हिंदुस्तान जिंक लिमिटेड (वेदांता) द्वारा प्रस्तुत पुनर्विचार आवेदन 06/22 अंतर्गत जारी आदेशिका दिनांक 29.03.22 में वर्णित निर्देशो के अनुसार मेसर्स हिंदुस्तान जिंक लिमिटेड प्रबंधन की रेमिडियल एंड रेस्टोरेशन योजना के क्रियान्वन में महती भूमिका होने की बात को ध्यान में रखते हुए हिंदुस्तान जिंक लिमिटेड को भी बैठक में शामिल किया गया है।
- II. तत्पश्चात श्री मेहता, क्षेत्रीय अधिकारी द्वारा आदेशिका की प्रतिया श्रीमान कलेक्टर महोदय को अवलोकन हेतु प्रस्तुत करते हुए अवगत कराया कि आदेशिका दिनांक 02.02.22 के अनुसार, जिंक प्रबंधन को आदेशिका दिनांक 02.02.22 से 03 माह की अवधि (अर्थात 01.05.22 तक) राशि पच्चीस करोड़ जिला मजिस्ट्रेट, भीलवाडा को जमा करवाने हेतु निर्देशित किया गया था।
- III. तत्पश्चात मेसर्स हिंदुस्तान जिंक लिमिटेड (वेदांता) द्वारा प्रस्तुत पुनर्विचार आवेदन 06/22 अंतर्गत जारी आदेशिका दिनांक 29.03.22 में वर्णित निर्देशो के अनुसार गठित संयुक्त समिति को माननीय अधिकरण द्वारा क्षेत्र में रेमिडियल एंड रेस्टोरेशन योजना बाबत जारी आदेशिका दिनांक 02.02.22 की अनुपालना हेतु मेसर्स हिंदुस्तान जिंक लिमिटेड प्रबंधन की रेमिडियल एंड रेस्टोरेशन योजना के क्रियान्वन में सहभागिता होने की बात को ध्यान में रखते हुए हिंदुस्तान जिंक लिमिटेड द्वारा प्रस्तुत पुनर्विचार आवेदन 06/22, संयुक्त समिति को अग्रप्रेषित किया गया, जिससे कि संयुक्त समिति द्वारा आदेशिका दिनांक 02.02.22 की अनुपालना दो माह में (अर्थात दिनांक 28.05.22 तक) माननीय अधिकरण को प्रेषित की जा सके।
- IV. तत्पश्चात श्री मेहता, क्षेत्रीय अधिकारी द्वारा अवगत कराया कि राज्य प्रदूषण नियंत्रण मंडल द्वारा पत्र दिनांक 11.02.22 एवम 05.04.22 एवम जिला प्रशासन, भीलवाडा द्वारा पत्र दिनांक 07.04.22 मेसर्स हिंदुस्तान जिंक लिमिटेड को उक्त की अनुपालना हेतु निर्देशित किया गया था, परन्तु जिंक प्रबंधन से उक्त पत्रों के क्रम में कोई भी अनुपालना / प्रत्युत्तर पत्र प्राप्त नहीं हुआ है एवम ना ही पच्चीस करोड़ राशी जिला मजिस्ट्रेट, भीलवाडा को जमा करवाई गयी, जिस पर श्रीमान कलेक्टर महोदय द्वारा नाराजगी व्यक्त करते हुए जिंक प्रबंधन को अपना लिखित में पक्ष प्रस्तुत करने हेतु निर्देशित



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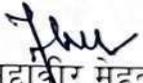
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किया गया, जिससे कि प्रकरण में राज्य सरकार में नामित अधिवक्ता के माध्यम में आदेशिका में वर्णित निर्देश -यथा जिक्र प्रबंधन को आदेशिका दिनांक 02.02.22 में 03 माह की अवधि (अर्थात् 01.05.22 तक) बाबत राशि जिला मजिस्ट्रेट, भीलवाड़ा को जमा करवाने बाबत निर्देश पर विधिक रूप से स्पष्टता आ सके। जिस पर जिक्र प्रबंधन के श्री किशोर एस., मुख्य कार्यकारी अधिकारी द्वारा आज ही प्रत्युत्तर प्रस्तुत करने हेतु आश्वासित किया गया। श्रीमान जिला कलेक्टर महोदय द्वारा प्रकरण में जिक्र प्रबंधन द्वारा जमा करायी जाने वाली राशि का उपयोग मा. एन.जी.टी. के आदेशानुसार की रेमिडियल एंड रेस्टोरेशन प्लान के अनुरूप व्यय करने के निर्देश गये।

V. प्रकरण में मा. रा. ह. अधिकरण द्वारा जिला मजिस्ट्रेट, भीलवाड़ा एवम जिक्र प्रबंधन द्वारा पब्लिक अवेयरनेस ग्रुप (जन जागरूकता समूह) के गठन बाबत निर्देश की अनुपालना हेतु क्षेत्रीय अधिकारी, रा. प्र. नि. भीलवाड़ा को प्रस्ताव प्रस्तुत करने हेतु निर्देशित किया गया था।

बैठक के अंत में श्रीमान कलेक्टर महोदय द्वारा प्रमुखतः जिक्र प्रबंधन द्वारा प्रत्युत्तर प्रस्तुत करने, जिक्र प्रबंधन द्वारा प्रस्तुत प्रत्युत्तर आधार पर अधिवक्ता के माध्यम से विधिक रूप से निर्देश बाबत स्थिति स्पष्ट करने तथा पब्लिक अवेयरनेस ग्रुप बाबत प्रस्ताव प्रस्तुत करने हेतु निर्देशित किया गया। बैठक में केंद्रीय प्रदूषण नियंत्रण मंडल प्रतिनिधि श्री मुनील मीणा (विरचुयली कनेक्ट कर एवं दूरभाष से) चर्चा की गयी। बैठक सधन्यवाद समाप्त हुई।

उक्त कार्यवृत्त सक्षम प्राधिकारी से अनुमोदित हैं।

  
(महादेवी मेहता)  
नोडल एजेंसी प्रकरण एवम  
क्षेत्रीय अधिकारी,  
रा. प्र. नि. मं, भीलवाड़ा

बैंक उपस्थितिपत्रक

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दिनांक

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27/04/2022

सं. - मा. श. हरिन अधिकरण प्रकरण संख्या 226/2020 एवम्  
पुनर्विचार कावेरन 06/2022, आदेशिका दिनांक 02/02/22  
एवम् 29.03.22 भोमपुरी बनान हिन्दुस्तान लिड एण्ड कम्प

क्र. अधिकारी का. नाम पदनाम मो. न.म दस्तावेज

1 श्रीमान जिला अपेक्करफले.

2 श्री सुनील श्रीवा, वैज्ञानिक - D, LPCB,

Virtual

3 महावीर मेहता, श्री. म सप्रतिम, भीखवाडा

True

4 श्री किशोर एस. CEO - IQU, RAM

Alphabets

5 श्री किशाला. (CS) External Affairs to

6 श्रीमती सु अनुपम सिन्हा - head CSR Campaign Nidhi



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Phone/Fax no. 01482-241159, E-Mail ID: rorpcb.bhilwara@gmail.com

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(जरिये डाक /ईमेल)

मा.एन.जी.टी.प्रकरण/अतिआवश्यक

दिनांक- 24/06/2022

रा.प्र.नि.मं./क्षे.का.भीलवाड़ा/विधिक(L)-30/ 790

प्रेषिति :-

1. उपखंड अधिकारी एवं उपखंड मजिस्ट्रेट, गुलाबपुरा, जिला भीलवाड़ा ।
2. श्रीसुनीलमीणा, वैज्ञानिक-डी, क्षेत्रीयनिदेशालय, केंद्रीय प्रदूषण नियंत्रण बोर्ड,भोपाल (मध्यप्रदेश) - सी.पी.सी.बी.द्वारा नामित प्रतिनिधि (द्वारा वर्चुअल माध्यम) ।
3. श्री विनय कट्टा, क्षेत्रीय अधिकारी एवं वरिष्ठ पर्यावरण अभियन्ता, क्षेत्रीय कार्यालय, रा.प्र.नि.म., भीलवाड़ा ।
4. मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी, जिला-भीलवाड़ा ।
5. खनिज अभियन्ता, कार्यालय खान एवं भू विज्ञान विभाग, भीलवाड़ा ।
6. उपनिदेशक, पशुपालन विभाग कार्यालय, जिला-भीलवाड़ा ।
7. प्रभारी, भू जल विभाग, जिला कार्यालय, जिला-भीलवाड़ा ।
8. श्री किशोर एस.,मुख्य कार्यकारी अधिकारी, मेसर्स हिंदुस्तान जिंक लिमिटेड, रामपुरा आगूचा, तहसील -हुरडा, जिला- भीलवाड़ा।

**विषय:-**माननीय राष्ट्रीय हरित अधिकरण,प्र धान न्याय पीठ,नई दिल्ली द्वारा मूल आवेदन संख्या 226/2020 शीर्षक ओमपुरी बनाम हिंदुस्तान जिंक लिमिटेड एवम अन्य में पारित आदेशिका दिनांक 02.02.2022 तथा मेसर्स हिंदुस्तान जिंक लिमिटेड (वेदांता) द्वारा प्रस्तुत पुनर्विचार आवेदन दिनांक 06/2022 अंतर्गत मूल आवेदन संख्या 226/2020 में जारी आदेशिका दिनांक 29.03.22 की अनुपालनार्थ बाबत आयोजित बैठक का कार्यवृत्त (मिनट्स ऑफ़ मीटिंग) ।

**सन्दर्भ :** जिला कलेक्टर,भीलवाड़ा में आयोजित बैठक दिनांक 22.06.2022 ।

महोदय,

उपरोक्त विषयान्तर्गत प्रासंगिक माननीय राष्ट्रीय हरित अधिकरण,प्रधान न्याय पीठ,नई दिल्ली द्वारा मूल आवेदन संख्या 226/2020 शीर्षकओमपुरी बनाम हिंदुस्तान जिंक लिमिटेड एवम अन्य में पारित आदेशिका दिनांक 02.02.2022 तथा मेसर्स हिंदुस्तान जिंक लिमिटेड (वेदांता) द्वारा प्रस्तुत पुनर्विचार आवेदन दिनांक 06/2022 अंतर्गत मूल आवेदन संख्या 226/2020 में



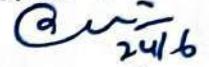
क्षेत्रीय कार्यालय  
REGIONAL OFFICE  
राजस्थान राज्य प्रदूषण नियंत्रण मंडल  
RAJASTHAN STATE POLLUTION CONTROL BOARD  
18, Near Pannadhaya Circle, Azad Nagar, Bhilwara.  
Phone/Fax no. 01482-241159, E-Mail ID: rorpcb.bhilwara@gmail.com

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जारी आदेशिका दिनांक 29.03.22 की अनुपालनार्थ उद्योग की और सेविवरण एवम प्रगति बाबत बैठक श्रीमान जिला कलेक्टर महोदय की अध्यक्षता में दिनांक 22.06.2022 को आयोजित की गयी।

आयोजित बैठक का कार्यवृत्त (मिनिट्स ऑफ़ मीटिंग) सूचनार्थ, आवश्यक कार्यवाही, अनुपालनार्थ संलग्न कर सादर प्रेषित हैं।

भवदीय,



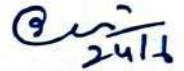
(विनय कट्टा)

क्षेत्रीय अधिकारी,

रा. प्र. नि. मं, भीलवाड़ा

प्रतिलिपि :-

1. निजी सहायक, जिला कलेक्टर महोदय, भीलवाड़ा।



क्षेत्रीय अधिकारी



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----बैठक कार्यवृत्त (मिनट्स ऑफ़ मीटिंग)----

बैठक सूचना पत्र (जरिये ईमेल )दिनांक -17.06.2022 एवं संशोधन जरिये व्हाट्स एप ग्रुप

बैठक दिनांक -22.06.2022 (समय सांय : 04.30 बजे)

स्थान -जिला कलेक्टर, भीलवाड़ा ।

सन्दर्भ/ एजेंडा:- माननीय राष्ट्रीय हरित अधिकरण, प्रधान न्याय पीठ, नई दिल्ली द्वारा मूल आवेदन संख्या 226/2020 शीर्षक ओमपुरी बनाम हिंदुस्तान जिंक लिमिटेड एवम अन्य में पारित आदेशिका दिनांक 02.02.2022 तथा मेसर्स हिंदुस्तान जिंक लिमिटेड (वेदांता) द्वारा प्रस्तुत पुनर्विचार आवेदन दिनांक 06/2022 अंतर्गत मूल आवेदन संख्या 226/2020 में जारी आदेशिका दिनांक 29.03.22 की अनुपालनार्थ ।

उक्तानुसार संदर्भित प्रकरण में जारी आदेशिका दिनांक 02.02.2022 एवम 29.03.2022 द्वारा जारी निर्देशों के क्रम में गठित समिति द्वारा हिंदुस्तान जिंक लिमिटेड प्रबंधन प्रतिनिधियों की उपस्थिति में मा. रा. ह. अधिकरण के निर्देशों की अनुपालनार्थ रूपरेखा/ पुनर्स्थापन योजना के निर्माण हेतु श्रीमान जिला कलेक्टर महोदय की अध्यक्षता में बैठक आयोजित की गयी। बैठक में निम्न सदस्य/ प्रतिनिधि उपस्थित हुए (उपस्थिति पत्रक संलग्न):-

1. श्री विकास भाटी, उपखंड अधिकारी एवम उपखंड मजिस्ट्रेट, गुलाबपुरा, जिला- भीलवाड़ा ।
2. श्री सुनील मीणा, वैज्ञानिक- डी, क्षेत्रीय निदेशालय, केंद्रीय प्रदूषण नियंत्रण बोर्ड, भोपाल (मध्य प्रदेश)- सी.पी.सी.बी. द्वारा पूर्व में नामित प्रतिनिधि (द्वारा वर्चुअल माध्यम) ।
3. श्री विनय कट्टा, क्षेत्रीय अधिकारी एवम वरिष्ठ पर्यावरण अभियंता, क्षेत्रीय कार्यालय, रा.प्र.नि.म., भीलवाड़ा ।
4. डॉ. मुश्ताक अहमद, मुख्य चिकित्सा एवम स्वास्थ्य अधिकारी, जिला- भीलवाड़ा ।
5. श्री जिनेश हुमड, खनिज अभियंता, कार्यालय खान एवम भू विज्ञान विभाग, भीलवाड़ा ।
6. डॉ. दुर्गा लाल, प्रतिनिधि, पशुपालन विभाग कार्यालय, जिला- भीलवाड़ा ।
7. श्री एम. एस. राणावत, प्रभारी, भू-जल विभाग जिला कार्यालय, जिला भीलवाड़ा ।
8. डॉ. जोगा राम, भीलवाड़ा
9. श्री किशोर एस., मुख्य कार्यकारी अधिकारी, मेसर्स हिंदुस्तान जिंक लिमिटेड, रामपुर आगूचा, तहसील -हुरडा, जिला भीलवाड़ा ।



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बैठक की शुरुआत में श्रीमान जिला कलेक्टर महोदय द्वारा क्षेत्रीय अधिकारी, रा.प्र.नि.म., भीलवाडा को मा.एन.जी.टी. द्वारा प्रकरण में जारी आदेशिका अंतर्गत जारी निर्देशो बाबत बिन्दुवार विवरण प्रस्तुत करने हेतु निर्देशित किया गया।

- I. सर्वप्रथम श्री कट्टा, क्षेत्रीय अधिकारी द्वारा आदेशिका में उल्लेखित बिन्दुओं (एजेन्डा बिंदु) की प्रति श्रीमान कलेक्टर महोदय को अवलोकन हेतु प्रस्तुत की गई।
- II. तत्पश्चात श्रीमान कलेक्टर महोदय ने मुख्य चिकित्सा एवं स्वास्थ्य अधिकारी को उक्त क्षेत्र में चिकित्सा सेवाओं के बारे में जानकारी ली गई। सी.एम.एच.ओ. ने अवगत कराया कि हिन्दुस्तान जिंक के आस- पास के क्षेत्र में 3 प्राथमिक स्वास्थ्य केन्द्र एवं 1 सामुदायिक स्वास्थ्य केंद्र संचालित है। इन प्राथमिक स्वास्थ्य केन्द्रों पर स्पायरोमीटर की स्थापना की जा सकती है जिस उक्त खदान में कार्य करने वाले मजदूरों के फेफड़ों पर खनन के प्रभाव का आंकलन किया जा सके।  
श्रीमान कलेक्टर महोदय द्वारा उक्त प्राथमिक एवं सामुदायिक स्वास्थ्य केंद्र पर X-Ray मशीनों की स्थापना एवं CSR के तहत हिन्दुस्तान जिंक द्वारा लैब तकनीशियन की नियुक्ति, एम्बुलेंस के संचालन बाबत एवं क्षेत्र में खनन के कारण होने वाली बीमारियों एवं उनके बचाव के लिए जन- जागरूकता अभियान कार्य योजना/ पुनर्स्थापन योजना मय संभावित व्यय बनाकर आगामी बैठक में प्रस्तुत करने हेतु निर्देशित किया।
- III. तत्पश्चात श्रीमान कलेक्टर महोदय द्वारा उपखण्ड अधिकारी, गुलाबपुरा द्वारा उक्त क्षेत्र में प्रकरण संख्या 226/2020 हिन्दुस्तान जिंक के सन्दर्भ में दिनांक 18.06.2022 को आयोजित जन जागरूकता समूह की बैठक/ जन सुनवाई के बारे में जानकारी चाही गई। जिस पर उपखण्ड अधिकारी द्वारा अवगत कराया गया कि उक्त बैठक में प्रमुख मुद्दा रोजगार का था एवं दुसरा खेतों में पड़ रहे गढ़ों के सम्बन्ध में कई प्रकरण आये।
- IV. श्री एम. एस. राणावत, भू-जल विभाग द्वारा अवगत कराया गया उनके द्वारा वर्ष में दो बार भू-जल स्तर का मापन किया जाता है। खनन क्षेत्र के बफर जोन में 10 किलो मीटर की परिधि में जल- स्तर बढ़ा है। आगूचा एवं हुरडा में 4-5 मीटर का जल स्तर बढ़ा है। उनके विभाग द्वारा जल का रासायनिक विश्लेषण कर टॉक्सिक एलिमेंट की जांच नहीं की जाती है। उक्त कार्य राजस्थान राज्य प्रदूषण नियन्त्रण मण्डल द्वारा किया जाता है।



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REGIONAL OFFICE

राजस्थान राज्य प्रदूषण नियंत्रण मंडल

RAJASTHAN STATE POLLUTION CONTROL BOARD

18, Near Pannadhaya Circle, Azad Nagar, Bhilwara.

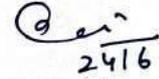
Phone/Fax no. 01482-241159, E-Mail ID: rorpcb.bhilwara@gmail.com

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श्रीमान जिला कलेक्टर द्वारा उक्त कार्य भू-जल विभाग एवं राजस्थान राज्य प्रदूषण नियंत्रण मण्डल द्वारा संयुक्त रूप से कर आगामी बैठक तक अनुपालना रिपोर्ट प्रस्तुत करने हेतु निर्देशित किया।

- V. उक्त प्रकरण में गठित समिति के सदस्य श्री सुनील मीणा, वैज्ञानिक- डी, क्षेत्रीय निदेशालय, केंद्रीय प्रदूषण नियंत्रण बोर्ड, भोपाल द्वारा (विरचुयली कनेक्ट कर एवं दूरभाष) से अवगत कराया गया की उक्त क्षेत्र कि भूमि क्षारीय है एवं पेयजल हेतु उपलब्ध जल में नाइट्रेट एवं फ्लोराइड की मात्रा निर्धारित मानको से काफी ज्यादा है। साथ ही हिंदुस्तान जिंक कि पर्यावरणीय स्वीकृति अनुसार प्रत्येक हेक्टेयर में 1500 पेड़ लगाने थे जिसके स्थान पर उद्योग द्वारा प्रत्येक हेक्टेयर में केवल 1100 पेड़ लगाए गए हैं। उन्होंने जिला कलेक्टर महोदय को क्षेत्रीय अधिकारी के माध्यम से "पुनर्स्थापन योजना का प्रारूप" प्रस्तुत कर उक्त प्रारूप अनुसार सम्बंधित विभागों से पुनर्स्थापन योजना मय संभावित व्यय के प्राप्त करने बाबत निवेदन किया।

श्रीमान जिला कलेक्टर महोदय द्वारा उपरोक्तानुसार पुनर्स्थापन योजना मय संभावित व्यय तैयार कर आगामी बैठक में सभी सम्बंधित जिला स्तरीय अधिकारियों को उपस्थित होने हेतु निर्देशित किया।



(विनय कट्टा)

नोडल एजेंसी प्रकरण एवम

क्षेत्रीय अधिकारी,

रा. प्र. नि. मं, भीलवाड़ा



### बैठक उपस्थिति पत्रक

दिनांक- 06.07.2022; समय- 5.00 PM

स्थान : जिला कलेक्ट्रेट परिसर प्रथम तल

विषय :- माननीय राष्ट्रीय हरित अधिकरण, प्रधान न्याय पीठ, नई दिल्ली द्वारा मूल आवेदन संख्या 226/2020 शीर्षक ओम पुरी बनाम हिन्दुस्तान जिंक लिमिटेड एवं अन्य में पारित आदेशिका दिनांक 02.02.2022 तथा मेसर्स हिन्दुस्तान जिंक लिमिटेड (वेदांता) द्वारा प्रस्तुत पुनर्विचार आवेदन दिनांक 06/2022 अन्तर्गत मूल आवेदन संख्या 226/2020 में जारी आदेशिका दिनांक 29.03.2022 की अनुपालनार्थ बैठक।

क्रम संख्या	अधिकारी/ प्रतिभागी का नाम एवं पदनाम	कार्यालय	मोबाइल नंबर	ई मेल	हस्ताक्षर
1.					
2.					
3.	विकास मोहन शर्मा	SDM Gulabpura	9587885885	-	vikas
4.	सुनीता गुप्ता SE	PHED Bhilwara	9414055129	skgupta.jee. @gmail.com	
5.	जितेंद्र कुमार	ME, Bhilwara	9414856447	mc.philwara @rajasthan-gov.in	
6.	दिनेश खोहरा	Mines Foreman Gr- I	8946866962	do	
7.	Rampal Khatri	DDA Bui	9414116122		
8.	Rangopal Nayak	JD Agri			
9.	Pramod Kumar	JO Animal Husbandry	9414615750		
10.	Jyoti Rajapathi	B.D.O. Pura	9772783878		
11.	KISHORE KUMAR	HZL, RA Mine	9829356445	kishore.s@vedanta .co.in	
12.	NISHADYATHAN	HZL, RA Mine	7340660102	nishad.n.d vedanta.com	
13.	Dr. G. S. Chandra	DDA Bui	9829588345		

कार्यालय उपखण्ड अधिकारी गुलाबपुरा

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आज दिनांक: 11/7/22 को 4:30 बजे उपखण्ड अधिकारी महोदय की अध्यक्षता में NGT OA 226 बैठक उपखण्ड कार्यालय गुलाबपुरा में रखी गयी जिसमें निम्न अधिकारीगण/कर्मचारी उपस्थित हुए-

क.सं.	नाम अधिकारी/कर्मचारी/ जनप्रतिनिधिगण	पद	मोबाईल नं०	हस्ताक्षर
1.	विवास मोहन भारी	SDM	9587885885	Wras
2.	विनय कट्टा	RO, RPLD	7073599725	Q=
3.	सिद्धार्थ एस	EE Project Dir. WED	9413342103	Wet
4.	Nishant Singh	HGOO GATEWAY AFFAIRS	7340660102	H
5.	प्रमोद लाल	वनपाल	7737604150	Wet
6.	अनिल सिंह	AEn PWD Project Dir.	9462092553	Wet
7.	दिनेश कुमार पाल	HZL	8003097088	Wet
8.	M K Arora	HZL	9001294935	Wet
9.	Dinesh Bohra	Mines Foreman Gr. I	8946866962	Wet
10.	शशिधर शर्मा	J. Director -Agri	7340670772	Wet
11.	Rampal Khatri	DDAgriculture	9414116622	Wet
12.	अमरपाल सिंह	AAO. गुलाबपुरा	9636587118	Wet
13.	Dr. Mane Ankush	S.V.O. गुलाबपुरा	9829773835	Wet
14.	Suneet Gupta	SE PWD Bul	9414055129	3
15.	Shivraj Bhal	JEn PWD Wb.	9799896265	Wet
16.	Dinesh Tank	J-En WED Gulabpura	8504873501	Dinesh
17.	Tara Chandra Khatri	Jen PWD Gulabpura	9783791479	Wet
18.	Gulab Chand	AEn (O&M) AVVNL, Hurd	97721 64750	Wet
19.	Dr. Magesh Gupta	Smo II (AYURVED)	9829283191	Wet
20.	हेमलता चंद्रशर्मा	A.A.O GBRD	9950413366	Wet



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RAJASTHAN STATE POLLUTION CONTROL BOARD  
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Phone/Fax no. 01482-241159, E-Mail ID: rorpcb.bhilwara@gmail.com  
(जरिये डाक/ईमेल)

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मा. एन. जी. टी. प्रकरण/अतिआवश्यक  
दिनांक- 30/06/2022

रा.प्र.नि.मं./क्षे.का. भीलवाड़ा/विधिक(L)-30/ 826

प्रेषिति :-

- 826/1 1. अतिरिक्त जिला कलेक्टर एवम अतिरिक्त जिला मजिस्ट्रेट (शहर), भीलवाड़ा।
- 826/2 2. मुख्य कार्यकारी अधिकारी, जिला परिषद, भीलवाड़ा।
- 826/3 3. उप वन संरक्षक एवम जिला वन अधिकारी, वन विभाग, भीलवाड़ा।
- 826/4 4. श्री विकास मोहन भाटी, उपखंड अधिकारी एवम उपखंड मजिस्ट्रेट, गुलावपुरा।
- 826/5 5. तहसीलदार, हुरडा, जिला भीलवाड़ा।
- 826/6 6. श्री सुनील मीणा, वैज्ञानिक -डी, क्षेत्रीय निदेशालय, केंद्रीय प्रदूषण नियंत्रण बोर्ड, भोपाल (मध्य प्रदेश) -सी.पी.सी.बी. द्वारा पूर्व में नामित प्रतिनिधि।
- 826/7 7. श्री सुरजीत कटेवा, प्रतिनिधि, DGMS, अजमेर।
- 826/8 8. संयुक्त निदेशक/ उपनिदेशक, कृषि विभाग, भीलवाड़ा।
- 826/9 9. मुख्य चिकित्सा एवम स्वास्थ्य अधिकारी, भीलवाड़ा।
- 826/10 10. अधीक्षण अभियंता, जनस्वास्थ्य अभियांत्रिकी विभाग, भीलवाड़ा।
- 826/11 11. अधीक्षण अभियंता, सार्वजनिक निर्माण विभाग, भीलवाड़ा।
- 826/12 12. अधीक्षण खनि अभियंता/ खनि अभियंता, खान एवम भू विज्ञान विभाग, भीलवाड़ा।
- 826/13 13. उपनिदेशक, पशुपालन विभाग, भीलवाड़ा।
- 826/14 14. प्रभारी भू जल वैज्ञानिक, भू जल विभाग, भीलवाड़ा।
- 826/15 15. श्री किशोर एस., मुख्य कार्यकारी अधिकारी, मेसर्स हिंदुस्तान जिंक लिमिटेड, रामपुरा आगूचा, तहसील -हुरडा, जिला भीलवाड़ा।

विषय:- माननीय राष्ट्रीय हरित अधिकरण, प्रधान न्याय पीठ, नई दिल्ली द्वारा मूल आवेदन संख्या 226/2020 शीर्षक ओमपुरी बनाम हिंदुस्तान जिंक लिमिटेड एवम अन्य में पारित आदेशिका दिनांक 02.02.2022 तथा मेसर्स हिंदुस्तान जिंक लिमिटेड (वेदांता) द्वारा प्रस्तुत पुनर्विचार आवेदन दिनांक 06/2022 अंतर्गत मूल आवेदन संख्या 226/2020 में जारी आदेशिका दिनांक 29.03.22 की अनुपालनार्थ बाबत आयोजित बैठक दिनांक 29.06.22 का कार्यवृत्त (मिनट्स ऑफ़ मीटिंग)।

सन्दर्भ : जिला कलेक्टर, भीलवाड़ा में आयोजित बैठक दिनांक 29.06.2022।



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महोदय,

उपरोक्त विषयान्तर्गत प्रासंगिक माननीय राष्ट्रीय हरित अधिकरण, प्रधान न्याय पीठ, नई दिल्ली द्वारा मूल आवेदन संख्या 226/2020 शीर्षक ओमपुरी बनाम हिंदुस्तान जिंक लिमिटेड एवम अन्य में पारित आदेशिका दिनांक 02.02.2022 तथा मेसर्स हिंदुस्तान जिंक लिमिटेड (वेदांता) द्वारा प्रस्तुत पुनर्विचार आवेदन दिनांक 06/2022 अंतर्गत मूल आवेदन संख्या 226/2020 में जारी आदेशिका दिनांक 29.03.22 की अनुपालनार्थ पुनर्स्थापन योजना की रूपरेखा, विवरण एवम प्रगति बाबत बैठक श्रीमान जिला कलेक्टर महोदय की अध्यक्षता में दिनांक 29.06.2022 को आयोजित की गयी। आयोजित बैठक का अनुमोदित कार्यवृत्त (मिनट्स ऑफ़ मीटिंग) सूचनार्थ, आवश्यक कार्यवाही, अनुपालनार्थ संलग्न कर सादर प्रेषित हैं।

प्रमुख बिंदु :-

1. सभी सम्बंधित विभागों/संस्थाओं को उनके स्तर से आवश्यक बिंदु (यथा बैठक में निर्देशित एवं अन्य आवश्यक) पुनर्स्थापन योजना दिनांक 04.07.2022 ; सांय 4.00 बजे तक तक अनिवार्य रूप से रा. प्र. नि.मं., भीलवाडा को प्रस्तुत करना।
  2. पुनर्स्थापन योजना का विभाग वार संभावित पुनर्स्थापन योजना प्रारूप दिनांक 29.06.22 को ईमेल से प्रेषित कर दिया गया है, जिसकी प्रति पुनः संलग्न हैं।
- संलग्न: उपरोक्तानुसार।

प्रतिलिपि :-

- 826/6 1. निजी सहायक, जिला कलेक्टर महोदय, भीलवाडा।

भवदीय  
3-16  
(विनय कट्टा)

क्षेत्रीय अधिकारी,  
रा. प्र. नि. मं., भीलवाड़ा

3-16

क्षेत्रीय अधिकारी,  
रा. प्र. नि. मं., भीलवाड़ा



क्षेत्रीय कार्यालय  
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----बैठक कार्यवृत्त(मिनट्स ऑफ़ मीटिंग)----

बैठक दिनांक -29.06.2022 (समय अपराहन: 12.30 बजे )

स्थान -सभा कक्ष, प्रथमतल, जिला कलेक्ट्रेट, भीलवाडा ।

सन्दर्भ:-

1. माननीय राष्ट्रीय हरित अधिकरण, प्रधान न्याय पीठ, नई दिल्ली द्वारा मूल आवेदन संख्या 226/2020 शीर्षक ओमपुरी बनाम हिंदुस्तान जिंक लिमिटेड एवम अन्य में पारित आदेशिका दिनांक 02.02.2022 तथा मेसर्स हिंदुस्तान जिंक लिमिटेड (वेदांता) द्वारा प्रस्तुत पुनर्विचार आवेदन दिनांक 06/2022 अंतर्गत मूल आवेदन संख्या 226/2020 में जारी आदेशिका दिनांक 29.03.22 के अनुक्रम में पुनर्स्थापन योजना बाबत ।

2. पूर्व बैठक कार्यवृत्त(मिनट्स ऑफ़ मीटिंग) दिनांक 22.06.2022 ।

संदर्भित प्रकरण में जारी आदेशिका दिनांक 02.02.2022 एवम 29.03.2022 द्वारा जारी निर्देशो की अनुपालना में एवम बैठक दिनांक 22.06.2022 के दौरान विभागवार ड्राफ्ट पुनर्स्थापन योजना/प्रस्ताव तैयार करने बाबत श्रीमान जिला कलेक्टर महोदय की अध्यक्षता में गठित समिति सदस्यों, सम्बंधित जिला स्तरीय अधिकारियों, हिंदुस्तान जिंक लिमिटेड प्रबंधन प्रतिनिधियों की उपस्थिति में दिनांक 29.06.2022 को बैठक आयोजित की गयी । बैठक में निम्न सदस्य /प्रतिनिधि उपस्थित हुए (उपस्थिति पत्रक संलग्न):-

1. श्री उत्तम सिंह शेखावत , अतिरिक्त जिला कलेक्टर एवम अतिरिक्त जिलामजिस्ट्रेट (शहर), भीलवाडा।
2. श्री विकास मोहन भाटी, उपखंड अधिकारी एवम उपखंड मजिस्ट्रेट, गुलाबपुरा ।
3. श्री सुनील मीणा, वैज्ञानिक -डी, क्षेत्रीय निदेशालय, केंद्रीय प्रदूषण नियंत्रण बोर्ड, भोपाल(मध्य प्रदेश) -सी.पी.सी.बी. द्वारा पूर्व में नामित प्रतिनिधि ।
4. श्री सुरजीत कटेवा, प्रतिनिधि , DGMS, अजमेर ।
5. श्री विनय कट्टा, क्षेत्रीय अधिकारी एवम वरिष्ठ पर्यावरण अभियंता, क्षेत्रीय कार्यालय रा.प्र.नि.म., भीलवाडा ।
6. श्री रामगोपाल नायक, संयुक्त निदेशक , कृषि विभाग, भीलवाडा ।
7. डॉ. मुश्ताक खान, मुख्य चिकित्सा एवम स्वास्थ्य अधिकारी, भीलवाडा ।
8. श्रीरामपाल खटीक, उपनिदेशक , कृषिविभाग, भीलवाडा ।

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9. श्री एम.एस.राणावत, प्रभारी भू जल वैज्ञानिक, भू जल विभाग, भीलवाडा।
10. डॉ. दुर्गालाल, उपनिदेशक, पशुपालन विभाग, भीलवाडा।
11. श्री जिनेश हुमड, खनि अभियंता, खान एवम भू विज्ञान विभाग, भीलवाडा।
12. श्री हेमंत छीपा, सूचना एवं जनसंपर्क अधिकारी, सूचना एवं जनसंपर्क विभाग, भीलवाडा।
13. श्री नवीन अजमेरा, सहायक खनि अभियंता, खान एवम भू विज्ञान विभाग, भीलवाडा।
14. श्री प्रेमचंद, सहायक अभियंता, जनस्वास्थ्य अभियांत्रिकी विभाग, गुलाबपुरा, भीलवाडा।
15. श्री दिनेश बोहरा, वरिष्ठ खान फोरेमैन, अभियंता, खान एवम भू विज्ञान विभाग, भीलवाडा।
16. श्री किशोर एस., मुख्य कार्यकारी अधिकारी, मेसर्स हिंदुस्तान जिंक लिमिटेड, रामपुरा आगूचा, तहसील - हुरडा, जिला भीलवाडा।
17. श्रीनिशांत एन., प्रतिनिधि, मेसर्स हिंदुस्तान जिंक लिमिटेड, रामपुरा आगूचा, तहसील हुरडा, जिला भीलवाडा।

बैठक की शुरुआत में श्रीमान जिला कलेक्टर महोदय द्वारा क्षेत्रीय अधिकारी, रा.प्र.नि.म., भीलवाडा को मा.एन.जी.टी. द्वारा प्रकरण में जारी आदेशिका अंतर्गत जारी निर्देशों के अनुक्रम में विभागवार पुनर्स्थापन योजना / प्रस्ताव तैयार करने बाबत पूर्व बैठक में दिए गए निर्देशों का बिन्दुवार प्रगति विवरण/चर्चा प्रस्तुत करने हेतु निर्देशित किया गया।

अनुक्रम में क्षेत्रीय अधिकारी, रा.प्र.नि.म., भीलवाडा द्वारा मा.एन.जी.टी. द्वारा जारी आदेशिका अंतर्गत जारी निर्देशों के अनुक्रम में बताया गया कि पूर्ववर्ती बैठक दिनांक 22.06.22 अंतर्गत प्रदत्त निर्देशों की अनुपालना में विभागवार पुनर्स्थापन योजना / प्रस्ताव तैयार करने हेतु पुनर्स्थापन योजना प्रारूप सम्बंधित विभागों को प्रेषित कर ड्राफ्ट पुनर्स्थापन योजना प्रस्तुत करने हेतु सूचित किया गया था। तत्पश्चात क्षेत्रीय अधिकारी, रा.प्र.नि.म., भीलवाडा द्वारा पुनर्स्थापन योजना / प्रस्ताव बाबत बिन्दुवार चर्चा/समीक्षा प्रारम्भ की गयी, जो की निम्नानुसार हैं :-

1. कृषि भूमि/मिट्टी के उपचार बाबत पुनर्स्थापन योजना / प्रस्ताव :- इस बाबत श्री रामपाल खटीक, उपनिदेशक कृषि, भीलवाडा द्वारा अवगत कराया गया कि हिंदुस्तान जिंक लिमिटेड, आगूचा माइंस लीज एरिया के कोर तथा बफर क्षेत्र में स्थित गांवों के खेतों की मिट्टी में पीएच 7 से 8.7, सोडियम अवशोषण अनुपात 2.04 से 38.6, वैद्युत चालकता



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750

-1.9 से 14.9 मिली सीमेंस प्रति सेंटीमीटर हैं अतः क्षेत्र की मृदा लवणता एवम क्षारीयता से प्रभावित हैं, जिसका उपचार किया जाना है।

इसी क्रम में जिला कलेक्टर महोदय द्वारा कृषि भूमि/मिट्टी के उपचार बाबत पुनर्स्थापन योजना /प्रस्ताव को प्रस्तुत करने हेतु निर्देशित किया गया, परन्तु उपनिदेशक कृषि, भीलवाडा द्वारा अवगत कराया गया कि अभी तक पुनर्स्थापन योजना /प्रस्ताव नहीं बनाया गया है, जिसे जिला कलेक्टर महोदय द्वारा गंभीरता से लेते हुए नाराजगी जताई गयी। साथ ही श्रीमान जिला कलेक्टर महोदय द्वारा संयुक्त निदेशक/ उप निदेशक कृषि विभाग द्वारा पूर्ववर्ती बैठक दिनांक 22.06.22 को उपस्थित नहीं होने तथा बार-बार प्रकरण में आयोजित की गयी बैठको में पुनर्स्थापन योजना /प्रस्ताव तैयार करने हेतु निर्देशित करने के उपरान्त भी संयुक्त निदेशक, कृषि विभाग, भीलवाडा द्वारा कोई भी पुनर्स्थापन योजना /प्रस्ताव प्रस्तुत नहीं करने के कारण संयुक्त निदेशक/ उप निदेशक, कृषि विभाग की जिम्मेदारी तय करने हेतु कहा गया। श्रीमान जिला कलेक्टर महोदय द्वारा संयुक्त निदेशक/ उप निदेशक, कृषि विभाग को पूर्व बैठक में उपस्थित नहीं होने के कारण जारी किये गए नोटिस तथा आज बैठक में माननीय एन. जी.टी प्रकरण में पुनर्स्थापन योजना /प्रस्ताव तैयार का नहीं लाने के कारण सक्षम स्तर से अग्रिम आवश्यक कार्यवाही हेतु पत्रावली प्रस्तुत करने हेतु निर्देशित किया गया। साथ ही संयुक्त निदेशक/ उपनिदेशक, कृषि विभाग, भीलवाडा को अविलम्ब कृषि भूमि/मिट्टी के उपचार बाबत पुनर्स्थापन योजना /प्रस्ताव प्रस्तुत करने हेतु निर्देशित किया गया।

2. प्रभावित क्षेत्र में पेयजल प्रदाय संसाधन एवम गुणवत्ता बाबत पुनर्स्थापन योजना /प्रस्ताव :- श्रीमान जिला कलेक्टर महोदय द्वारा जन स्वास्थ्य अभियांत्रिकी विभाग द्वारा प्रस्तुत पुनर्स्थापन योजना /प्रस्ताव पर चर्चा करने हेतु निर्देशित किया गया, जिस पर जन स्वास्थ्य अभियांत्रिकी विभाग के सहायक अभियंता द्वारा वक्त बैठक ही पुनर्स्थापन योजना /प्रस्ताव (ड्राफ्ट) प्रस्तुत किया जाना बताया। इस पर कलेक्टर महोदय द्वारा बार-बार निर्देशित करने के उपरान्त भी बैठक से पूर्व पुनर्स्थापन योजना /प्रस्ताव समय पर (बैठक से पूर्व) प्रस्तुत नहीं करने पर नाराजगी जताई गई।

तत्पश्चात जन स्वास्थ्य अभियांत्रिकी विभाग के सहायक अभियंता श्री प्रेमचंद द्वारा आगे से समय पर बैठक से पूर्व ही सूचना/प्रस्ताव प्रस्तुत करने का निवेदन करते हुए अवगत कराया गया कि PHED द्वारा प्राथमिक परीक्षण उपरान्त हुरडा ब्लाक की कुल 06 ग्राम



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पंचायतो ( आगूचा, बरान्दिया, बरला, भोजरास, हुरडा तथा कोटडी) अंतर्गत 26 गाँव, शाहपुरा ब्लाक की कुल 02 ग्राम पंचायतो ( कोठिया तथा ईटडिया) अंतर्गत 08 गाँव इस प्रकार कुल 08 ग्राम पंचायतो के 34 गाँव हैं तथा वर्तमान में इनमे से 21 गाँवों में (प्रस्तुत सूची अनुसार) चम्बल परियोजना में सतही जल से पेयजल आपूर्ति की जा रही है जिनमे पेयजल गुणवत्ता अंतर्गत क्लोराइड, फ्लोरायड, नाइट्रेट, टीडीएस, सल्फेट आदि पैरामीटर्स की मात्रा पेयजल हेतु निर्धारित मानको के अनुरूप / सीमा के भीतर ही है तथापि वर्तमान में शेष 13 गाँव जिनमे भू जल स्रोतों से जलदाय विभाग द्वारा पेयजल आपूर्ति की जा रही है उनमे क्लोराइड, फ्लोरायड, नाइट्रेट, टीडीएस, सल्फेट आदि पैरामीटर्स की मात्रा निर्धारित मानको से अधिक हैं एवम अधिक हो सकती हैं। इस पर जिला कलेक्टर महोदय द्वारा प्रभावित क्षेत्र में भू-जल स्रोतों से जलदाय विभाग द्वारा पेयजल आपूर्ति अंतर्गत क्लोराइड, फ्लोरायड, नाइट्रेट, टीडीएस, सल्फेट आदि पैरामीटर्स की अधिकता के उपचार हेतु पुनर्स्थापन योजना / प्रस्ताव बाबत जानकारी चाही गयी। जिसके क्रम में प्रभारी भू जल वैज्ञानिक, श्री एम एस राणावत द्वारा अवगत कराया गया कि प्रभावित क्षेत्र में भू जल गुणवत्ता सुधार तथा क्लोराइड, फ्लोरायड, नाइट्रेट, टीडीएस, सल्फेट आदि पैरामीटर्स की मात्रा मानको के अनुरूप होने के लिए वाटर रिचार्ज एक महत्वपूर्ण उपाय होना बताया गया। श्री राणावत द्वारा अवगत कराया गया कि वर्तमान में क्षेत्र में हिंदुस्तान जिंक लिमिटेड द्वारा लगभग 84 रिचार्ज शाफ्ट संरचना स्थापित की गयी हैं।

जिस पर श्रीमान कलेक्टर महोदय द्वारा प्रभावी कार्यवाही हेतु :-

- I. प्रभावित क्षेत्र की सभी गाँवों में स्थित सभी राजकीय भवनों ( यथा विद्यालय, आंगनवाडी, सामुदायिक स्वास्थ्य केंद्र/प्राथमिक स्वास्थ्य केंद्र / प्रशासनिक -राजकीय कार्यालय भवन आदि समस्त राजकीय भवन )में रूफ टॉप रेन वाटर हार्वेस्टिंग स्ट्रक्चर स्थापित करने तथा
- II. बड़े रिचार्ज स्ट्रक्चर हेतु प्रति गाँव न्यूनतम 02 रिचार्ज शाफ्ट संरचना स्थापित करने (ग्राम वार जनसँख्या को ध्यान में रखते हुए रिचार्ज शाफ्ट संरचना की संख्या को समायोजित करने)बाबत पुनर्स्थापन योजना / प्रस्ताव प्रस्तुत करने हेतु प्रभारी भू जल वैज्ञानिक को निर्देशित किया गया।



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III. सभी प्रस्तावित रूफटॉपरेन वाटर हार्वैस्टिंग(वर्षा जल संचयन) तथा रिचार्ज शाफ्ट संरचना में स्थापना उपरान्त Recycled मटेरियल अथवा एनवायरनमेंट फ्रेंडली रूप में वर्षा जल संचयन स्रोत के परिचय एवम वर्षा जल से भूजल स्तर रिचार्ज करने /उपयोग बाबत स्थायी सन्देश पट्टिका लगाए जाने जैसे नवाचार अपनाने हेतु निर्देशित किया गया।

3. प्रभावित क्षेत्र में पेयजल गुणवत्ता प्रभावित होने से स्वास्थ्य पर प्रभाव एवम प्रभावित क्षेत्र में स्थानीय लोगो के स्वास्थ्य बाबत पुनर्स्थापन योजना /प्रस्ताव :- बैठक के दौरान श्रीमान जिला कलेक्टर महोदय द्वारा पेयजल हेतु भूजल स्रोतों में क्लोराइड की अधिकता से स्वास्थ्य पर पड़ने वाले प्रभावों बाबत मुख्य चिकित्सा अधिकारी से जानकारी चाही गयी, जिस पर मुख्य चिकित्सा अधिकारी द्वारा लघु अवधि में पेट दर्द /अम्लता तथा लम्बी अवधि में तंत्रिका तंत्र पर प्रतिकूल प्रभाव पड़ने बाबत अवगत कराया गया। उक्त के क्रम में भूजल स्रोतों में क्लोराइड की अधिकता तथा अन्य पैरामीटर्स यथा फ्लोराइड, नाइट्रेट, टीडीएस,सल्फेट की अधिकता के उपचार हेतु जानकारी चाही गयी, जिस बाबत PHED प्रतिनिधि द्वारा अवगत कराया गया कि वर्षा जल रिचार्ज के अतिरिक्त, भूजल के पेयजल स्रोतों पर RO प्लांट स्थापित कर जल को पेयजल हेतु उपयुक्त बनाने बाबत अवगत कराया गया। इस पर श्रीमान कलेक्टर महोदय द्वारा प्रति ग्राम जनसंख्या के आधार पर RO प्लांट की क्षमता एवम संख्या के आंकलन कर बिंदु को पुनर्स्थापन योजना /प्रस्ताव के रूप में PHED को प्रस्तुत करने हेतु निर्देशित किया गया। साथ ही श्रीमान जिला कलेक्टर महोदय द्वारा RO प्लांट के नियमित रखरखाव बाबत बिंदु पर सम्बंधित ग्राम पंचायत से इस बाबत लिखित सहमति प्राप्त करने हेतु PHED को निर्देशित किया गया। इस पर PHED प्रतिनिधि द्वारा RO प्लांट से जनित RO वाटर के पेयजल के रूप में उपयोग होने से 10 LPCD के आधार पर प्रति ग्राम जनसंख्या के से गणना कर आवश्यक RO प्लांट क्षमता एवम संख्या के आंकलन कर बिंदु को पुनर्स्थापन योजना /प्रस्ताव में देने हेतु अवगत कराया गया।

श्रीमान जिला कलेक्टर महोदय द्वारा PHED प्रतिनिधि को सक्षम PHED अधिकारी द्वारा मतही पेयजल आपूर्ति/ विभिन्न जल प्रदाय योजना से 100% परिवारों तक पेयजल आपूर्ति व्यवस्था कर लिए जाने बाबत एक शपथ पत्र प्रस्तुत करने हेतु निर्देशित किया गया। श्रीमान जिला कलेक्टर महोदय द्वारा हिंदुस्तान जिंक लिमिटेड प्रबंधन द्वारा आस

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पास के क्षेत्रों में, गांवों में उनके स्तर से टैंकर अथवा अन्य माध्यम से की जा रही पेयजल आपूर्ति को टैंकर की बजाय स्थायी पाइपलाइन विद्युत्कर पेयजल आपूर्ति जो की एक कैपिटल इंटेन्सिव कार्य है, हेतु निर्देशित किया गया।

तत्पश्चात श्रीमान कलेक्टर महोदय द्वारा CPCB द्वारा प्रस्तुत ड्राफ्ट रुपरेखा अंतर्गत स्वास्थ्य सर्वे के बिंदु पर मुख्य चिकित्सा अधिकारी से चर्चा की गयी एवम श्रीमान कलेक्टर महोदय द्वारा मुख्य चिकित्सा अधिकारी को 1 माह में प्रभावित लगभग 34 गांवों में डोर टू डोर आधार पर सर्वे करने (अनुमानित खर्च लगभग 5 लाख)के बिंदु पर पुनर्स्थापन योजना /प्रस्ताव प्रस्तुत करने हेतु निर्देशित किया गया। श्रीमान कलेक्टर महोदय द्वारा डोर टू डोर आधार पर सर्वे हेतु प्राथमिक प्रश्नावली बनाने (जैसे सर्वे के उद्देश्य /परिवार में नवजात बच्चों की मृत्यु /कारण/ डायरिया आदि विमारी से मृत्यु / कम से कम 03 वर्ष की परिवार स्वास्थ्य की हिस्ट्री आदि को समाहित करते हुए) हेतु मुख्य चिकित्सा अधिकारी को निर्देशित किया गया।

इसी क्रम में मुख्य चिकित्सा एवम स्वास्थ्य अधिकारी द्वारा प्रभावित क्षेत्र में समीपस्थ सामुदायिक स्वास्थ्य केंद्र, गुलाबपुरा तथा जिनक प्रबंधन की खान इकाई में कार्यरत मजदुर के आस पास मुख्यतया फुलिया कला तथा आसींद क्षेत्र के होने के कारण सामुदायिक स्वास्थ्य केंद्र, फुलिया कला तथा आसींद में आवश्यक एवम श्रेष्ठ उपचार हेतु अत्याधुनिक चिकित्सा उपकरण तथा आधारभूत संरचना विकास हेतु बिंदु पुनर्स्थापन योजना /प्रस्ताव में शामिल करने हेतु श्रीमान कलेक्टर महोदय को निवेदन किया गया। मुख्य चिकित्सा अधिकारी द्वारा इन सामुदायिक स्वास्थ्य केंद्रों पर एक्स रे मशीन, सोनोग्राफी मशीन आदि की आवश्यकता तथा सामुदायिक स्वास्थ्य केंद्र, गुलाबपुरा के भवन को मॉडल सामुदायिक स्वास्थ्य केंद्र /अस्पताल की तर्ज पर विकसित किये जाने बाबत बिंदु पुनर्स्थापन योजना /प्रस्ताव में शामिल करने हेतु श्रीमान कलेक्टर महोदय को निवेदन किया गया।

उक्त के क्रम में श्रीमान कलेक्टर महोदय द्वारा हिन्दुस्तान जिनक प्रबंधन को सामुदायिक स्वास्थ्य केंद्र, गुलाबपुरा को मॉडल अस्पताल के रूप में विकसित करने हेतु गोद लेने जिसमें भवन एवम आधारभूत संरचना/सुविधा विकास, आवश्यक चिकित्सा उपकरणों /मशीनोंकी उपलब्धता के साथ ही अस्थायी आधार पर / निरंतर आवश्यकतानुसार/ परिस्थिति विशेष के दौरान आउटसोर्सिंग द्वारा विशेषज्ञ चिकित्सा अधिकारी की सेवाएं क्षेत्र के लोगो को उपलब्ध करवाया जाना शामिल हैं। जिस पर उपस्थित हिन्दुस्तान जिनक



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अधीक्षण अभियंता, सार्वजनिक निर्माण विभाग तथा 3. श्री मुरजीत कटेवा, प्रतिनिधि, DGMS, अजमेर का गठन कर 07 दिवस में सर्वे रिपोर्ट तथा तत्सम्बंधित पुनर्स्थापन योजना / प्रस्ताव प्रस्तुत करने हेतु निर्देशित किया गया।

6. परिवेशी वायु गुणवत्ता में सुधार हेतु वृक्षारोपण/ ग्रीन बेल्ट विकास तथा चारागाह विकास:- बिंदु के क्रम में हिन्दुस्तान जिंक प्रबंधन के मुख्य कार्यकारी अधिकारी ने बताया कि जिंक प्रबंधन द्वारा पर्यावरण शर्तों के अनुसार पर्याप्त वृक्षारोपण किया गया है एवम सीडिंग के क्षेत्रफल को जोड़ने पर कुल वृक्षारोपण क्षेत्रफल 1100 प्रति हेक्टेयर की बजाय 1900 प्रति हेक्टेयर किया गया है परन्तु परिवेशी वायु गुणवत्ता में सुधार हेतु वे और अधिक वृक्षारोपण हेतु सदैव तत्पर हैं। जिस पर श्रीमान कलेक्टर महोदय द्वारा परिवेशी वायु गुणवत्ता में सुधार हेतु सघन एवं निरंतर वृक्षारोपण हेतु कहा गया। श्रीमान जिला कलेक्टर महोदय द्वारा जिंक प्रबंधन को खनन लीज एरिया के अलावा प्रभावित गांवों में (34 गांवों में) फलदार तथा उत्तरजीविता वाले पौधों/ वृक्षारोपण हेतु निर्देशित किया गया तथा उपखंड अधिकारी, गुलाबपुरा के निर्देशन वन विभाग से समन्वय कर में राजकीय रिकॉर्ड में चारागाह दर्ज / अन्य उपयुक्त किस्म की पडत राजकीय भूमि में 05 वर्षीय आधार पर चारागाह विकसित करने हेतु निर्देशित किया गया। जिस पर जिंक प्रबंधन के प्रतिनिधि द्वारा वृक्षारोपण की मियावाकी जापानी पद्धति जो की वन क्षेत्र में अनुकूल है जिससे से कम क्षेत्रफल में सघन वृक्षारोपण को कर सकने बाबत जानकारी दी गयी। जिस पर श्रीमान कलेक्टर महोदय द्वारा वन विभाग से समन्वय कर वन क्षेत्र में मियावाकी जापानी पद्धति से वृक्षारोपण करने हेतु हिन्दुस्तान जिंक प्रबंधन को निर्देशित किया गया। साथ ही हिन्दुस्तान जिंक प्रबंधन को उनके कच्चे माल (राअयस्क), उत्पाद (परिवर्धित अयस्क) तथा सहायक सामग्री की ढुलाई / परिवहन हेतु प्रयुक्त सड़क मार्गों पर / गांवों से गुजरने वाले सड़क मार्गों पर मार्गों के दोनों ओर वर्तमान वृक्षारोपण के अतिरिक्त सघन वृक्षारोपण करने हेतु निर्देशित किया गया। श्रीमान जिला कलेक्टर महोदय द्वारा हिन्दुस्तान जिंक प्रबंधन को प्रभावित क्षेत्रों में वृक्षारोपण, चारागाह विकास, मियावाकी पद्धति से वन क्षेत्र में सघन वृक्षारोपण तथा परिवहन मार्ग के दोनों ओर सघन वृक्षारोपण पट्टी विकसित करने के उक्त निर्देशों बाबत हिन्दुस्तान जिंक प्रबंधन द्वारा उनके द्वारा कार्यवाही से पूर्व तथा कार्यवाही के पश्चात (प्री एंड पोस्ट स्टेटस) बाबत एक फोटोग्राफिक / वीडियोग्राफिक डाक्यूमेंट्री बनाकर प्रस्तुत करने हेतु भी निर्देशित किया गया। जिस पर जिंक प्रबंधन प्रतिनिधियों द्वारा सहमति जताई गई।



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प्रबंधन के मुख्य कार्यकारी अधिकारी द्वारा सहमती जताई गयी। श्रीमान कलेक्टर महोदय द्वारा मुख्य चिकित्सा एवम स्वास्थ्य अधिकारी को सामुदायिक स्वास्थ्य केंद्र, गुलाबपुरा के भवन को मॉडल सामुदायिक स्वास्थ्य केंद्र/अस्पताल की तर्ज पर विकसित किये जाने तथा सामुदायिक स्वास्थ्य केंद्र, फुलिया कला तथा आसींद में आवश्यक एवम श्रेष्ठ उपचार हेतु अत्याधुनिक चिकित्सा उपकरण (एक्स रे मशीन, सोनोग्राफी मशीन आदि) तथा आधारभूत संरचना विकास हेतु बिंदु बाबत पुनर्स्थापन योजना/प्रस्ताव प्रस्तुत करने हेतु निर्देशित किया गया।

4. PHED द्वारा पेयजल आपूर्ति हेतु प्रयुक्त प्रभावित क्षेत्र के भू जल स्रोतों में सीसा तथा जस्ता की मात्रा:- तत्पश्चात श्रीमान जिला कलेक्टर महोदय द्वारा भूजल विभाग से भूजल में सीसा तथा जस्ता की मात्रा बाबत जानकारी चाही गयी। जिस पर भू-जल विभाग के प्रतिनिधि द्वारा धातु विश्लेषण का कार्य भू जल विभाग द्वारा नहीं किये जाने बाबत अवगत कराया गया। जिस पर जिला कलेक्टर महोदय द्वारा क्षेत्रीय अधिकारी, प्रदूषण नियंत्रण मंडल को PHED द्वारा पेयजल आपूर्ति हेतु प्रयुक्त प्रभावित क्षेत्र के भू जल स्रोतों में सीसा तथा जस्ता की मात्रा हेतु जल नमूने एकत्रित कर विश्लेषण रिपोर्ट प्रस्तुत करने हेतु निर्देशित किया गया।

5. सम्पत्ति नुकसान आंकलन: प्रभावित क्षेत्र में हिन्दुस्तान जिंक प्रबंधन द्वारा अगुचा खान में खनन गतिविधियों से आस पास की संपत्ति विशेषकर कृषि भूमि में स्थित कूपों/ गड्ढे पड़ने से हुए नुकसान के आंकलन हेतु जानकारी चाही गयी। जिस पर उपखंड अधिकारी श्री विकास जी द्वारा अवगत करवाया गया कि वर्तमान में हिन्दुस्तान जिंक प्रबंधन द्वारा अगुचा खान में अंडर ग्राउंड आधारित खनन किया जा रहा है तथापि पूर्ववर्ती ओपन कास्ट खनन गतिविधियों से नुकसान के आंकलन का कार्य विशेषज्ञ द्वारा किया जा सकता है। उपखंड अधिकारी श्री विकास जी द्वारा अवगत करवाया गया कि मुख्यतया कूपों/ गड्ढे पड़ने से हुए नुकसान की समस्या/शिकायते कृषि भूमि से सम्बंधित हैं। जिस पर श्रीमान जिला कलेक्टर महोदय द्वारा उपस्थित DGMS, अजमेर के प्रतिनिधि श्री सुरजीत कटेवा से जानकारी चाही गयी। अनुक्रम में श्री कटेवा द्वारा हिंदुस्तान जिंक लिमिटेड द्वारा पूर्ववर्ती ओपन कास्ट खनन गतिविधियों से आस पास के क्षेत्र में संपत्ति विशेषकर कृषि भूमि में स्थित कूपों/ गड्ढे पड़ने से हुए/ संभवतया हुए नुकसान के आंकलन हेतु GPRS वेक्यूम तकनीकी द्वारा जांच एवं फिलिंग द्वारा उपचार किया जा सकना बताया, जिस पर श्रीमान जिला कलेक्टर महोदय द्वारा 03 सदस्यीय दल यथा 1.तहसीलदार,हरडा 2.



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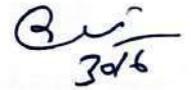
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7. श्रीमान जिला कलेक्टर महोदय द्वारा आगामी बैठक में मुख्य कार्यकारी अधिकारी, जिला परिषद तथा उप वन संरक्षक एवम जिला वन अधिकारी (DFO), वन विभाग, भीलवाडा को भी भाग लेने हेतु सूचित करने बाबत निर्देशित किया गया।
8. तत्पश्चात, उप निदेशक पशुपालन विभाग द्वारा प्रभावित क्षेत्र में पशु चिकित्सा केन्द्रों / उप केन्द्रों तथा हुरडा पशु चिकित्सालय में आवश्यक संसाधन एवं आधारभूत सुविधाओं के सुधार हेतु तथा हुरडा पशु चिकित्सालय को आदर्श पशु चिकित्सालय के रूप में विकसित करने हेतु श्रीमान जिला कलेक्टर महोदय को निवेदन किया गया, जिस पर जिला कलेक्टर महोदय द्वारा प्रभावित क्षेत्र में पशु स्वास्थ्य सुधार तथा प्रथम चरण में हुरडा पशु चिकित्सालय को आदर्श पशु चिकित्सालय की तर्ज पर विकसित करने हेतु बाबत पुनर्स्थापन योजना / प्रस्ताव करने हेतु निर्देशित किया गया।
9. श्रीमान जिला कलेक्टर महोदय द्वारा आगामी बैठक संभवतया 06.07.2022 को सांय 05 बजे आयोजित करने हेतु निर्देशित किया गया तथा सभी सम्बंधित विभागों को दिनांक 04.07.22 तक अनिवार्यतः स्पष्ट रूप में उनसे सम्बंधित पुनर्स्थापन योजना विंदु (प्रस्तावित पुनर्स्थापन कार्यवाही का विवरण, प्रभारी विभाग, कार्यकारी/क्रियान्वन विभाग/एजेंसी, समय सीमा, अनुमानित लागत, प्रस्तावित कार्यवाही का क्रमिक विवरण एवम क्रियान्वन उपरान्त होने वाले संभावित सुधार / उपलब्धि, विशेष विवरण आदि को तालिकाबद्ध रूप में) तथा बैठक कार्यवाही में प्रदत्त निर्देशों की अनुपालना रिपोर्ट क्षेत्रीय अधिकारी, रा. प्र.नि.मं, भीलवाडा को प्रस्तुत करने निर्देशित किया गया। साथ ही क्षेत्रीय अधिकारी, रा. प्र.नि.मं, भीलवाडा को समस्त विभागों से प्राप्त पुनर्स्थापन योजना को संकलित कर नत्थी कर जिल्दबद्ध रूप में (binding करवाकर) आगामी बैठक में प्रस्तुत करने हेतु निर्देशित किया गया।

उक्त कार्यवृत्त सक्षम प्राधिकारी से अनुमोदित हैं।

  
30/6

(विनय कट्टा)

नोडल एजेंसी प्रकरण एवम

क्षेत्रीय अधिकारी,

रा. प्र. नि. मं, भीलवाडा

बैठक उपस्थिति पत्रक

दिनांक -29.06.22 ; समय -12.30 PM

7UB

स्थान : जिला कलेक्ट्रेट परिसर

विषय :- माननीय राष्ट्रीय हरित अधिकरण, प्रधान न्याय पीठ, नई दिल्ली द्वारा मूल आवेदन संख्या 226/2020 शीर्षक ओमपुरी बनाम हिंदुस्तान जिंक लिमिटेड एवम अन्य में पारित आदेशिका दिनांक 02.02.2022 तथा मेसर्स हिंदुस्तान जिंक लिमिटेड (वेदांता) द्वारा प्रस्तुत पुनर्विचार आवेदन दिनांक 06/2022 अंतर्गत मूल आवेदन संख्या 226/2020 में जारी आदेशिका दिनांक 29.03.22 की अनुपालनार्थ बैठक।

क्रम संख्या	अधिकारी / प्रतिभागी का नाम एवम पदनाम	कार्यालय	मोबाइल	ईमेल	हस्ताक्षर
1.	श्रीमान जिला कलेक्टर महोदय				
2.	सुनील कु. मीणा 'ब'	सीपी सीबी	9617007250	sunil.cpcb@gov.in	3/1/22
3.	विनय नंदा	R.P.C.B.	7072999745		2/1/22
4.	सुरजित कटार	डीजी(एनएस) DGMS	7382632023	dgmrajr1@gmail.com	2/1/22
5.	शशिपाल नाथ	JD A94	734067072	sdagp-bhil.apur@gmail.com	2/1/22
6.	शशिपाल खेत	DD A94	9414116422	sdagp-bhil@rediffmail.com	2/1/22
7.	एम. डब्लू. शशिपाल	GMS	94140 21336	sdagp-bhil@rediffmail.com	2/1/22
8.	डॉ. दुर्गा लाल	DD, LSD, AHD, BHL	9414576441	drdlverma.vet@gmail.com	2/1/22
9.	विकास मोहन भांड	CDM Gulabpura	9587885 861		vikas
10.	KISHORE KUMAR	RAMPURA AGUCHA MINE, HZL	9829356444	kishore.s@Vedanta.Co.in	2/1/22
11.	NISHAMATI N.	RAMPURA AGUCHA MINES, HZL	7340660102	nishamati.n@vedanta.Co.in	2/1/22
12.	Hemant Chhipa	DIQR, PRO	9782754231	PROBHL@GMAIL.COM	2/1/22

		(742)			
13.	Jineth Munnad	ME, Bhuw	9414856447	ME. Bhuw @ Vajantana Group	<i>[Signature]</i>
14.	Navin Ajmera	ME OR AME	98291- 56987	- dr	<i>[Signature]</i>
15.	Dinesh Bohra	Sr. Mine Foreman	89468 66962	<i>[Signature]</i>	<i>[Signature]</i>
16.					
17.					
18.					
19.					
20.					

741

एन जी टी प्रकरण - ओमपुरी बनाम हिन्दुस्तान जिंक -तत्काल (संदर्भ बैठक दिनांक 29.06.22)

1 message

Wed, Jun 29, 2022 at 9:08 PM

RO RSPCB Bhilwara <rorpcb.bhilwara@gmail.com>  
To: sdogbp@gmail.com, Sunil Kr Meena <sunil.cpcb@gov.in>, piubhilwara@yahoo.com, sme.bhilwara@rajasthan.gov.in, me.bhilwara@rajasthan.gov.in, srgwdbhilwara@gmail.com, jdagr.bhil.agri@rajasthan.gov.in, DD Agri Bhilwara <ddagr\_bhi@rediffmail.com>, ddagr\_bhi@gmail.com, cmho-bhi-rj@nic.in, JD.BHILWARA.AH@rajasthan.gov.in, Joint Director AH Bhilwara <ddahbhi@yahoo.com>, hzlrampura@gmail.com, kishore.s@vedanta.co.in, nishanth.n@vedanta.co.in, dineshkumar.paliwal@vedanta.co.in, sephed.bhl@gmail.com, "DMS, Ajmer Region" <dgmsajr@gmail.com>, drdlverma.vet@gmail.com  
Cc: Collector Bhilwara <dm-bhi-rj@nic.in>

सन्दर्भ :- एन जी टी प्रकरण - ओमपुरी बनाम हिन्दुस्तान जिंक -तत्काल (संदर्भ बैठक दिनांक 29.06.22)

आप सभी को प्रेषित कर निवेदन /लेख है कि :-

एन जी टी प्रकरण - ओमपुरी बनाम हिन्दुस्तान जिंक में आयोजित बैठक दिनांक 22.06.22 एवम 29.06.22 को श्रीमान जिला कलेक्टर महोदय द्वारा प्रदत्त निर्देशों के अनुक्रम में प्रस्तावित पुनर्स्थापना योजना का ड्राफ्ट प्रारूप संलग्न है। जिसमें आपके विभाग के समक्ष/संबंधित बिन्दुओं पर आप द्वारा विस्तृत तालिका रूप में प्रारूप अनुसार पुनर्स्थापना योजना (प्रस्तावित कार्यवाही जो संलग्न प्रारूप में वर्णित है एवम इसके अतिरिक्त भी आपके स्तर से उक्त योजना में जोड़ी जानी है / प्रभारी विभाग /क्रियानावन एजेंसी / समय सीमा / अनुमानित लागत / विशेष विवरण तथा क्रमिक रूप से पुनर्स्थापना योजना बाबत एक नोट ) तैयार कर अनिवार्यतः दिनांक 04 जुलाई 22 को सांय 4 बजे से पूर्व प्रस्तुत करें। किसी भी प्रकार से देरी के कारण / संकलित नहीं होने की जिम्मेदारी आपकी रहेगी।

नोट :- बैठक में निर्देशानुसार The Core & Peripheral 10 Gram panchayats from M/s HZL, Agucha are as Agucha, Barandhiya, Barla, Bhojras, Hurda, Kotri, Khotiya, Etediya, Rupayali & Arwad एवम अन्य समीपस्थ आबादी के गाँव, जो की आपके विभाग से सम्बंधित बिंदु के अनुसार पुनरस्थापन आवश्यक है, को शामिल किया जाना है।

समय सीमा :- अनिवार्यतः दिनांक 04 जुलाई 22 को सांय 4 बजे से पूर्व।

संलग्न : प्रस्तावित पुनर्स्थापना योजना का ड्राफ्ट प्रारूप (सॉफ्ट कॉपी वर्ड फॉर्मेट)

Regards

Regional Officer,

Rajasthan State Pollution Control Board

Bhilwara

आवश्यकता होने पर ही प्रिंट निकालिये। पर्यावरण को हरा-भरा रखने में योगदान दीजिये।

पर्यावरण को बचाने का कदम उठाइये, जीवन को पर्यावरण के अनुकूल बनाइये।

Restoration plan in NGT OA 226 of 2020.docx  
25K

## राजस्थान सरकार

कार्यालय जिला कलेक्टर एवम जिला मजिस्ट्रेट, भीलवाडा

384

23/05/2022

मा.एनजीटी प्रकरण /अतिआवश्यक

क्रमांक : विधिक-30/एनजीटी/2022/ 45338

दिनांक- 23/05/2022

मुख्य कार्यकारी अधिकारी (अगूचा IBU),  
मेसर्स हिंदुस्तान जिंक लिमिटेड,  
रामपुरा आगूचा, तहसील -हुरडा,  
जिला -भीलवाडा।

विषय :- माननीय राष्ट्रीय हरित अधिकरण, प्रधान न्याय पीठ, नई दिल्ली द्वारा जारी आदेशो की अनुपालना बाबत।

- सन्दर्भ :- 1. मूल आवेदन संख्या 226/2020 शीर्षक ओमपुरी बनाम हिंदुस्तान जिंक लिमिटेड एवम अन्य में पारित आदेशिका दिनांक 02.02.2022  
2. मेसर्स हिंदुस्तान जिंक लिमिटेड (वेदांता) द्वारा प्रस्तुत पुनर्विचार आवेदन सं. 06/22 में जारी आदेशिका दिनांक 29.03.22  
3. राज्य प्रदूषण नियंत्रण मंडल, भीलवाडा द्वारा प्रेषित पत्र दिनांक 11.02.22 एवम 05.04.22  
4. मेसर्स हिंदुस्तान जिंक लिमिटेड का पत्र दिनांक 27.04.22

उपरोक्त प्रासंगिक विषयान्तर्गत लेख हैं कि माननीय राष्ट्रीय हरित अधिकरण में मूल आवेदन संख्या 226/2020 शीर्षक ओमपुरी बनाम हिंदुस्तान जिंक लिमिटेड एवम अन्य में पारित आदेशिका दिनांक 02.02.2022 अनुसार यथा वर्णित (सम्बंधित पैरा) :-

**We require the PP to deposit a sum of Rs. 25 crore with the District Magistrate, Bhilwada within three months to meet the cost of remediation measures.** बाबत अनुपालना की जानी थी।

इसी क्रम में आपके इकाई प्रबंधन द्वारा प्रस्तुत मेसर्स हिंदुस्तान जिंक लिमिटेड (वेदांता) द्वारा प्रस्तुत पुनर्विचार आवेदन दिनांक 06/2022 (अंतर्गत मूल आवेदन संख्या 226/2020) में जारी आदेशिका दिनांक 29.03.22 अनुसार निर्देशित किया गया था कि (यथा वर्णित) :-

**Since the Tribunal has found the need for restoration in the light of reasons in the order sought to be reviewed and does not rule out association of the Project Proponent in taking remedial measures, we direct forwarding of the letter dated 11.03.2022 filed by the PP, which has been treated as a review petition, to the joint Committee to enable the joint Committee to furnish its action taken report in pursuance of order dated 02.02.2022 within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.**

उक्तानुसार आपको माननीय राष्ट्रीय हरित अधिकरण के आदेशो की अनुपालनार्थ राज्य प्रदूषण नियंत्रण मंडल के पत्र दिनांक द्वारा 11.02.22 एवं 05.04.22 निर्देशित किया गया था।

परन्तु आप द्वारा इस बाबत अनुपालना नहीं की गयी है। उतरोत्तर, आपके पत्र दिनांक 27.04.22 के माध्यम से प्रस्ताव बनाकर राशी 25 करोड़ हिंदुस्तान जिंक लिमिटेड के स्तर से ही क्रियान्वित करने हेतु अनुमोदन चाहा गया है।

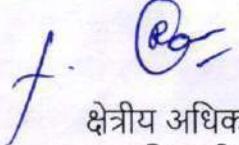
मा. राष्ट्रीय हरित अधिकरण के आदेशो के अनुसार एवम विधिक अवलोकन से स्पष्ट है कि हिंदुस्तान जिंक लिमिटेड को राशी 25 करोड़ जिला मजिस्ट्रेट, भीलवाडा को दिनांक 01.05.22 तक जमा करवाकर, तत्पश्चात हितधारको/प्रभावितों से शिकायत/समन्वय/संभावित समाधान आदि के आधार पर एक समयबद्ध पुनरुत्थान योजना (रेमिडियल प्लान) एवम गठित समिति के दिशा निर्देशन में उसका क्रियान्वन करने हेतु निर्देशित किया गया है।

अतः आपके पत्र दिनांक 27.04.22 के माध्यम से प्रस्तुत प्रस्ताव को अनुमोदित नहीं किया जा सकता है तथापि आपके स्तर से किसी संशय की स्थिति में आप प्रकरण में सम्बंधित बिंदु पर अविलम्ब माननीय राष्ट्रीय हरित अधिकरण से उक्त बाबत विधिक स्पष्टीकरण/आदेश अविलम्ब प्रस्तुत करें। उल्लेखनीय है कि माननीय राष्ट्रीय हरित अधिकरण के आदेशो की अवहेलना/अनुपालना में देरी की जिम्मेदारी इकाई प्रबंधन की होगी।

  
जिला मजिस्ट्रेट,  
भीलवाडा।

प्रतिलिपि निम्न को सूचनार्थ प्रेषित है :-

1. निजी सहायक, जिला कलेक्टर महोदय, भीलवाडा। 385 dated 23/05/22
2. श्री सुनील मीणा, वैज्ञानिक घ, क्षेत्रीय निदेशालय, केंद्रीय प्रदूषण नियंत्रण बोर्ड, भोपाल (मध्य प्रदेश)। 386
3. क्षेत्रीय अधिकारी, रा. प्र. नि.मंडल, भीलवाडा। 387

  
क्षेत्रीय अधिकारी/नोडल  
अधिकारी-प्रकरण



REGIONAL OFFICE  
RAJASTHAN STATE POLLUTION CONTROL BOARD

18, Near Pannadhaya Circle, Azad Nagar, Bhilwara.  
Phone/Fax no. 01482-241159, E-Mail ID : rorpcb.bhilwara@gmail.com

(Through Email/Post)

Urgent/Important(Hon'ble NGT order)

RPCB/RO BHL/Legal-30 (226/2020) / 33 to 38

Date: 05/04/2022

Unit Head /Director-SBU,  
Hindustan Zinc Limited,  
Rampura Agucha Mine, P.O.- Agucha,  
Tehsil-Hurda ,Distt.- Bhilwara (Raj.)

**Sub:- Regarding to ensure the compliance of Hon'ble NGT direction issued vide orders issued in Review application 06/2022 filed by Hindustan Zinc Limited (Vedanta) under original application no. 226/2020 (Earlier O.A.68/2020 (CZ)), titled Om Puri Vs HZL and others,order dated 02.02.2022 and 29.03.2022.**

**Ref:- Hon'ble NGT's Principal Bench,New Delhi's order sheet dated 02.02.2022 and 29.03.22**

Sir,

Apropos above, it is submitted that Hon'ble NGT's Principal Bench,New Delhi has issued directions **in Review application 06/2022 filed by Hindustan Zinc Limited (Vedanta) under 226/2020 (Earlier O.A.68/2020 (CZ)) and 14 others, titled Om Puri Vs HZL and others,vide order sheet dated 02.02.2022 and 29.03.22.**

Therefore, in light of above matter, enclosing a copy of order sheet, you are directed to ensure the compliance as directed by Hon'ble NGT in the aforesaid matter and submit compliance accordingly.

Encl : As above

Yours Sincerely,

  
Regional Officer,  
RSPCB,Bhilwara

Copy to following for information and necessary action:-

1. District Collector,Bhilwara
2. P.A. to Member Secretary,RSPCB,Jaipur for information .
3. Regional Director,Regional Directorate,CPCB,Zonal office,Bhopal.
4. ACEE& GIC(Legal), RSPCB,Jaipur for information and necessary action.
5. SEE& GIC(Mines), RSPCB,Jaipur for information and necessary action.

  
Regional Officer

Item No. 01

(Court No. 1)

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

(By Video Conferencing)

Review Application No. 06/2022  
IN  
Original Application No. 226/2020  
(Earlier O.A.68/2020(CZ))

Om Puri

Applicant

Versus

Hindustan Zinc Ltd.& Ors.

Respondent

Vedanta, Hindustan Zinc Limited, Core-6,  
Scope Office Complex, 7, Lodhi Road, New Delhi

Review Applicant

Date of hearing: 29.03.2022

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON  
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER  
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER  
HON'BLE PROF. A. SENTHIL VEL, EXPERT MEMBER  
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

**IN CHAMBER BY CIRCULATION**

**ORDER**

1. This application has been filed by the Hindustan Zinc Ltd., Udaipur for review of order of this Tribunal dated 02.02.2022 in O.A. No. 226/2020, *Om Puri vs. Hindustan Zinc Ltd. & Ors.* and connected matters.
2. By the said order, the Tribunal considered the grievance of violation of environmental norms by Hindustan Zinc Ltd., Udaipur, Rajasthan in executing mining lease of Lead, Zinc and associated minerals at villages

Agucha, Rampura, etc., Tehsil Hurd, District Bhilwada, Rajasthan covering nearly an area about 1200 hectares of mining land.

3. Grievances considered are that heavy blasting and underground mining operations result in contamination of source of drinking of water, resulting in various diseases like Asthma and skin borne diseases. Live stocks are also affected. Dust and stones get accumulated close to the agricultural land and houses of the inhabitants. Toxic and contaminated waste water is discharged from the mines. The area is 'over exploited' in terms of the ground water, notified as such by the CGWB. There are mammoth holes at many places because of unplanned underground mining. The applicants relied upon photographs filed with the application.

4. The Tribunal sought an independent report from a joint Committee comprising of Collector, Bhilwada and the State PCB. CPCB was added to the Committee later. The Committee filed its report dated 07.09.2021 after undertaking visit to the site, examining the mining process and status of compliance with reference to the EC/consent conditions. The Committee *inter-alia* considered status of water quality, loss to the agriculture and livestock, status of ground water and health of the villagers and made certain recommendations.

5. Considering the report of the Committee, the Tribunal held that there is damage to the wells, pits, loss to agriculture produce, livestock, contamination of ground water and land degradation. The Tribunal accordingly directed the Project Proponent to deposit a sum of Rs. 25 crores for remediation measures. A restoration plan was directed to be prepared by the joint Committee for remediating soil and quality of ground water and undertaking health improvement programmes. The work was to

be got executed by an appropriate agency with option to associate the PP itself. The operative part of the order is reproduced below:-

“8. We have duly considered the rival submissions. We find that the Committee has failed to consider the precautionary principle of environment laid down inter alia in Vellore Citizens (1996) 5 SCC 647 and MV Nayudu, (1999) 2 SCC 718 and on that basis ignored serious violations and damage to water and land. It has not gone into damage to health by simply referring to record of hospital admissions. While the recommendations for plantation, further studies for remedial action in other measures like de-siltation and increase of water sprinklers may certainly be undertaken, in view of damage to the quality of ground water resources adverse impact on soil, the PP has to take necessary restoration measures for improvement of water quality as well as soil. Violation of plantation condition has continued for a long period. Merely requiring cost of plantation to be depositing without fixing accountability for the past violations may not be adequate. Environmental law violations cannot be taken lightly when the violators are being entities like the present PP and victims are poor villagers. Annual turnover of the PP is said to be about Rs. 22,000/- Crores per annum<sup>1</sup> for the last more than three years and revenue receipt for the year 2020-2021 is more than Rs. 20,000/- Crores per annum, though it is stated that there is no separate figure for particular mining unit. The victims of damage are unspecified number of persons spread over in more than six Panchayats in Hurda block namely Bherukhera, Agucha, Parasrampura, Kalyanpura, Kothiya, Balapura & others. Thus, case is made out for requiring the PP to provide for compensation for the past violations and bear the cost of remediation, apart from complying with the recommendations of the Committee.

9. Even if the Committee has not been able to conclude with certainty that the PP is responsible for the damage, it is possible to infer damage to the groundwater due to activities of the PP. The groundwater quality is required to be co-related with the source by comparing with parameters like Zinc and lead. With regard to the air quality, observations do not match the daily or annual average standards taking into account the resuspension of mine dust in the contiguous area. With regard to the blasting operations and continuing underground mining, comprehensive observations on the effect of such operations on the nearby houses have not been properly interpreted except mentioning with the DGMS norms and Peak Particle Velocity (PPV) was considered to be in the acceptable limits. Thus, remedial action is required for which the PP has to bear the cost and pay compensation on principles laid down by the Hon'ble Supreme Court inter-alia in MC Mehta (1987) 1 SCC 395, Sterlite, (2013) 4 SCC 575 and Goel Ganga (2018) 18 SCC 257, taking into account financial capacity of the PP and the damage/violations.

<sup>1</sup> [https://www.google.com/search?q=turnover+of+hindustan+zinc+limited&rlz=1C1CHBF\\_enlN8281N828&ssrf=APq-WBtzwl\\_5AM3zndm0jNmCvNUHFd4Shg%3A1643790350753&ci=DkD6YYm1LevN50UPpo6Msa4&sq=Turnover+of+Hindustan+Zinc+&gs\\_lcp=Cgdnd3Mtd216EAEYADIGCAAQFhAcOgolABCxAcCDARBD0gQIABBD0hEILhCABHCxAcDARIHARDRAzoFCAAQgAQ6BQguEIAEOgsIABCABBCCxAcDAToICAAQgAQQsQM6BAguEEM6CAguEIAEELEDUggIABCxAcDAToFCAAQkQ16BvguELEDEEM6BwgAELEDEENKBahBGABKBAhGGABQAFITU2CmYmgAcA.J4AIAInQKIABUjkgf.GMC4yMi41mAEAoAEBwAEB&scient=gws-wiz](https://www.google.com/search?q=turnover+of+hindustan+zinc+limited&rlz=1C1CHBF_enlN8281N828&ssrf=APq-WBtzwl_5AM3zndm0jNmCvNUHFd4Shg%3A1643790350753&ci=DkD6YYm1LevN50UPpo6Msa4&sq=Turnover+of+Hindustan+Zinc+&gs_lcp=Cgdnd3Mtd216EAEYADIGCAAQFhAcOgolABCxAcCDARBD0gQIABBD0hEILhCABHCxAcDARIHARDRAzoFCAAQgAQ6BQguEIAEOgsIABCABBCCxAcDAToICAAQgAQQsQM6BAguEEM6CAguEIAEELEDUggIABCxAcDAToFCAAQkQ16BvguELEDEEM6BwgAELEDEENKBahBGABKBAhGGABQAFITU2CmYmgAcA.J4AIAInQKIABUjkgf.GMC4yMi41mAEAoAEBwAEB&scient=gws-wiz)

10. Having regard to the violations/damage by the PP and overall estimated cost of ecological rehabilitation and restoration and financial capacity of the PP, we require the PP to deposit a sum of Rs. 25 crore with the District Magistrate, Bhilwada within three months to meet the cost of remediation measures. A joint Committee of CPCB, State PCB and District Magistrate, Bhilwada with the assistance of any other experts may prepare a restoration plan for remediating the soil and quality of ground water in the area, apart from undertaking health improvement programme for the inhabitants and the cattle. The action taken may be placed on the website of the District Magistrate, Bhilwada and its execution duly monitored. The remediation works may be got executed by an appropriate agency utilizing the amount deposited by the PP and the PP itself will have liberty to get the such work executed of restoration/rehabilitation on its own or through any other agency, if found proper by the joint Committee in the circumstances. A public awareness group may be setup jointly by the DM and the PP to list out the issues requiring further action. The amount deposited will be utilized for executing the plan within one year, associating all stake holders, including the PP and civil society in a suitable manner, subject to overall supervision of the Committee. State PCB will be the nodal agency. In case the amount deposited is found to be deficient, the Tribunal may consider further directions, depending upon the material available. The joint Committee may have a report of status of compliance as on 31.03.2023 filed before the Registrar General of this Tribunal by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF by 30.04.2023. In case any further direction becomes necessary, the Registrar General will place the matter before the Bench.”

6. Review Application has been filed by the PP mentioning the activities undertaken by the PP prior to and after passing of order of this Tribunal dated 02.02.2022. The submission in the Review Application is reproduced below:-

“As a company that takes its environmental responsibilities seriously, we have taken great pains to ensure remaining fully and ever compliant and an upholder of all environmental safety norms, as well as contributing more and more towards the overall welfare of the community.

We have addressed all observations made by the committee in all our earnestness. However, the recent order of Hon'ble NGT dents the image of our company and projects us as a "violator" of environmental norms. This is a major setback for us as the entire world understands our company as an ideal and exemplary sustainable mining company, and as a testament to this image we were ranked 1st in Asia-Pacific and globally 5th in Dow Jones Sustainability Index in 2021 amongst Mining & Metal global majors. HZL is perhaps the only Indian company in this prestigious list.

**Considering the submissions made above, we humbly request you to modify the 02.02.22 order and direct the company to spend Rs 25 crores under its CSR programs in consultation with the district administration for addressing the genuine concerns raised by local inhabitants. We shall work closely with the pollution control board towards improving quality of soil, potable and farm water availability, increasing agricultural produce, undertaking health improvement programs for inhabitants as well as livestock improvement. A compliance report shall also be submitted periodically to the competent authorities.**

*Further, with reference to the committee observations, the company shall comply with the recommendations made by the committee. In absence of any scientific or reported violation of any environmental conditions, the company may be discharged from any liability under the precautionary pay principle, as all conditions for compliance have been duly fulfilled and we remain committed to environmental safety as long as we exist.*

*In view of the submissions made, and to support and secure the reputation of a prestigious Indian company in the international arena, we humbly request you to reassess the order passed in this OA 226 of 2020 and provide the Company with an opportunity to take all essential, corrective, and remedial measures under social outreach programs.”*

7. Since the Tribunal has found the need for restoration in the light of reasons in the order sought to be reviewed and does not rule out association of the Project Proponent in taking remedial measures, we direct forwarding of the letter dated 11.03.2022 filed by the PP, which has been treated as a review petition, to the joint Committee to enable the joint Committee to furnish its action taken report in pursuance of order dated 02.02.2022 within two months by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

The report may be placed for consideration on 15.07.2022.

A copy of this order be forwarded to CPCB, State PCB and District Magistrate, Bhilwada by e-mail for compliance.

Adarsh Kumar Goel, CP

Sudhir Agarwal, JM

Arun Kumar Tyagi, JM

Prof. A. Senthil Vel, EM

Dr. Afroz Ahmad, EM

March 29, 2022  
Review Application No. 06/2022 In  
Original Application No. 226/2020  
(Earlier O.A.68/2020 (CZ))  
SN



REGIONAL OFFICE  
RAJASTHAN STATE POLLUTION CONTROL BOARD

18, Near Pannadhaya Circle, Azad Nagar, Bhilwara.  
Phone/Fax no. 01482-241159, E-Mail ID : rorpcb.bhilwara@gmail.com

(Through Email/Post)

RPCB/RO BHL/Legal-226/2020 / 1905

Date: 11/02/2022

Unit Head /Director-SBU,  
Hindustan Zinc Limited,  
Rampura Agucha Mine, P.O.- Agucha,  
Tehsil-Hurda ,Distt.- Bhilwara (Raj.)

**Sub:-** Regarding to ensure the compliance of Hon'ble NGT direction issued vide orders issued in original application no. 226/2020 (Earlier O.A.68/2020 (CZ)) and 14 others, titled Om Puri Vs HZL and others, order dated 02.02.2022

**Ref:-** Hon'ble NGT's Principal Bench, New Delhi's order sheet dated 02.02.2022  
Sir,

Apropos above, it is submitted that Hon'ble NGT's Principal Bench, New Delhi has disposed original application and issued directions 226/2020 (Earlier O.A.68/2020 (CZ)) and 14 others, titled Om Puri Vs HZL and others, vide order sheet dated 02.02.2022, relevant interalia reproduced (para 9) and detailed as under :-

**Para 9. Having regard to the violations/damage by the PP and overall estimated cost of ecological rehabilitation and restoration and financial capacity of the PP, we require the PP to deposit a sum of Rs. 25 crore with the District Magistrate, Bhilwada within three months to meet the cost of remediation measures. A joint Committee of CPCB, State PCB and District Magistrate, Bhilwada with the assistance of any other experts may prepare a restoration plan for remediating the soil and quality of ground water in the area, apart from undertaking health improvement programme for the inhabitants and the cattle. The action taken may be placed on the website of the District Magistrate, Bhilwada and its execution duly monitored. The remediation works may be got executed by an appropriate agency utilizing the amount deposited by the PP and the PP itself will have liberty to get the such work executed of restoration/rehabilitation on its own or through any other agency, if found proper by the joint Committee in the circumstances. A public awareness group may be setup jointly by the DM and the PP to list out the issues requiring further action. The amount deposited will be utilized for executing the plan within one year, associating all stake holders, including the PP and civil society in a suitable manner, subject to overall supervision of the Committee. State PCB will be the nodal agency. In case the amount deposited is found to be deficient, the Tribunal may consider further directions, depending upon the material available. The joint Committee may have a report of status of compliance as on 31.03.2023 filed before the Registrar General of this Tribunal by e-mail at judicialngt@ gov.in preferably in the form of searchable PDF/ OCR Support PDF**



REGIONAL OFFICE  
RAJASTHAN STATE POLLUTION CONTROL BOARD

18, Near Pannadhaya Circle, Azad Nagar, Bhilwara.  
Phone/Fax no. 01482-241159, E-Mail ID : rorpcb.bhilwara@gmail.com

***and not in the form of Image PDF by 30.04.2023. In case any further direction becomes necessary, the Registrar General will place the matter before the Bench. Subject to above, all the application stand disposed of. A copy of this order be forwarded to CPCB, State PCB and District Magistrate, Bhilwada by e-mail for compliance.***

Therefore, in light of above matter, enclosing a copy of order sheet, you are directed to ensure the compliance as directed by Hon'ble NGT in the aforesaid matter and submit compliance accordingly.

Encl : As above

Yours Sincerely,

  
Regional Officer,  
RSPCB, Bhilwara

Copy to following for information and necessary action:-

1. District Collector, Bhilwara
2. P.A. to Member Secretary, RSPCB, Jaipur for information .
3. ACEE & GIC (Legal), RSPCB, Jaipur for information and necessary action.
4. SEE & GIC (Mines), RSPCB, Jaipur for information and necessary action.

Regional Officer

Item Nos. 01 to15

(Court No. 1)

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

(By Video Conferencing)

Original Application No. 226/2020  
(Earlier O.A.68/2020 (CZ))

Om Puri

Versus

Applicant

Hindustan Zinc Ltd. & Ors.

Respondent(s)

**WITH**

Original Application No. 151/2021  
(Earlier O.A.49/2020 (CZ))

Karma Devi

Versus

Applicant

Hindustan Zinc Ltd. & Ors.

Respondent(s)

**WITH**

Original Application No. 152/2021  
(Earlier O.A.50/2020 (CZ))

Gopali Devi

Versus

Applicant

Hindustan Zinc Ltd. & Ors.

Respondent(s)

**WITH**

Original Application No. 153/2021  
(Earlier O.A.51/2020 (CZ))

Sushila Devi Applicant

Versus

Hindustan Zinc Ltd. & Ors.

Respondent(s)

**WITH**

Original Application No. 154/2021

(Earlier O.A.52/2020 (CZ))

Ladu Ram Mali Applicant

Versus

Hindustan Zinc Ltd. & Ors.

Respondent(s)

**WITH**

Original Application No. 155/2021

(Earlier O.A.53/2020 (CZ))

Jagdish Puri Goswami Applicant

Versus

Hindustan Zinc Ltd. & Ors.

Respondent(s)

**WITH**

Original Application No. 156/2021

(Earlier O.A.54/2020 (CZ))

Mohd. Islam Applicant

Versus

Hindustan Zinc Ltd. & Ors.

Respondent(s)

**WITH**

Original Application No. 157/2021

(Earlier O.A.55/2020 (CZ))

Dinesh Kumavat Applicant  
Versus

Hindustan Zinc Ltd. & Ors. Respondent(s)

**WITH**

Original Application No. 158/2021  
(Earlier O.A.56/2020 (CZ))

Suresh Kumar Lohar Applicant  
Versus

Hindustan Zinc Ltd. & Ors. Respondent(s)

**WITH**

Original Application No. 159/2021  
(Earlier O.A.57/2020 (CZ))

Prem Kumar Mali Applicant  
Versus

Hindustan Zinc Ltd. & Ors. Respondent(s)

**WITH**

Original Application No. 160/2021  
(Earlier O.A.58/2020 (CZ))

Kanchan Devi Applicant  
Versus

Hindustan Zinc Ltd. & Ors. Respondent(s)

**WITH**

Original Application No. 161/2021  
(Earlier O.A.59/2020 (CZ))

Satyanarayan Daroga Applicant  
Versus

Hindustan Zinc Ltd. & Ors.

Respondent(s)

**WITH**

Original Application No. 162/2021  
(Earlier O.A.60/2020 (CZ))

Gheesu Bheel

Applicant

Versus

Hindustan Zinc Ltd. & Ors.

Respondent(s)

**WITH**

Original Application No. 163/2021  
(Earlier O.A.62/2020 (CZ))

Gheesalal Raigar

Applicant

Versus

Hindustan Zinc Ltd. & Ors.

Respondent(s)

**WITH**

Original Application No. 164/2021  
(Earlier O.A.69/2020 (CZ))

Shobhag

Applicant

Versus

Hindustan Zinc Ltd. & Ors.

Respondent(s)

Date of hearing: 02.02.2022

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON  
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER  
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER  
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Applicant: Mr. Dharamveer Sharma, Advocate

Respondent: Mr. Krishnan Venugopal, Senior Advocate with Mr. U.N. Tiwary Advocate for R-1  
Dr. Sapna Aggarwal, Advocate for MoEF&CC  
Mr. Rohit Sharma, Advocate for RSPCB

### **ORDER**

1. These applications have been filed with a grievance of violation of environmental norms by Hindustan Zinc Ltd., Udaipur, Rajasthan in executing mining lease of Lead, Zinc and associated minerals at villages Agucha, Rampura, etc., Tehsil Hurd, District Bhilwada, Rajasthan covering nearly an area about 1200 hectares of mining land. In the course of such mining, residents of the said villages are adversely affected on account of degradation of environment. There is heavy blasting and underground mining operations resulting in contamination of source of drinking of water, resulting in various diseases like Asthma and skin borne diseases. Live stocks are also affected. Dust and stones get accumulated close to the agricultural land and houses of the inhabitants. Toxic and contaminated waste water is discharged from the mines. The area is 'over exploited' in terms of the ground water, notified as such by the CGWB. There are mammoth holes at many places because of unplanned underground mining. The applicant has relied upon photographs filed with the application.

2. One of the applications was first taken up for hearing on 18.08.2020. The Tribunal issued notice and also sought an independent report from a

joint Committee comprising Collector, Bhilwada and the State PCB, the State PCB being the nodal agency. Vide order dated 05.02.2021, the Tribunal dealt with I.A. Nos. 94-95 of 2020 filed by the Project Proponent (PP) to recall the direction for seeking a report from an independent Committee. The Tribunal modified the constitution of the Committee directed the Committee to undertake the visit of the affected area and assess the extent of damage to the environment in the last three years. Copy of the report of the Committee was directed to be furnished to the PP for its response and also comments on such response by the CPCB were required to be filed. All connected matters were directed to be tagged for hearing together.

3. Accordingly, the Committee has filed its report dated 07.09.2021 to which the PP has filed response and CPCB has also filed comments on the said response. According to the report, the Committee visited the site on 12.07.2021 and interacted with the stake holders. The Committee examined the mining processes of the PP and status of compliance in terms of Environmental Condition (EC)/Consent Conditions. The Committee has made observations about the status of water quality, loss to the agriculture and livestock, status of ground water and health of the villagers and made certain recommendations. It would be appropriate to extract relevant parts of the reports with a view to consider the order to be passed:-

## **“1. Background of M/s Hindustan Zinc Ltd, Rampura Agucha mine**

The mine lease no. 8/99 has area of 1200Ha; out of which 1048Ha land is acquired by the unit. The GPS co-ordinates of mine lease pillars are (Pillar - A (25.819494, 74.737589); Pillar - B (25.838942, 74.71675); Pillar-C (25.864086, 74.745408) & Pillar-D (25.844633, 74.766247)). The mine lease is for 50years that expires on 12th March 2030. The first Environmental Clearance of 0.9MTPA for Pb & Zn mining was obtained on 19.4.1983. The development of the Rampura Agucha (RA) mine was started in 1989 and commissioned its operation in 1991 as an open pit mine. The Mine excavates and produces Lead and Zinc ores by mining and Lead and Zinc concentrate by mineral processing operations. The mining and mineral processing operations include blasting, transportation, crushing, grinding, screening and ore beneficiation (flotation, thickening, and pressure filtration). The present capacity as per the Environmental Clearance (EC) dated 11th December 2009 is 6.15 million metric tons per annum (MMTPA) of ore production and 6.5 MMTPA of ore beneficiation plant (Four streams; each of 2.3MTPA, 1.5MTPA, 1.2MTPA & 1.5MTPA capacity) to produce zinc and lead concentrates. Further the EC was amended on 5.3.2012, 22.08.2014, 12.12.2014, 28.12.2015 & 28.02.2020.

The open pit mine progressively ramped up to its capacity, before it ceased operation in March, 2018 after attaining its economic and safe ultimate pit depth of 400m below surface. Beyond 400m depth, underground mining was considered as the best suitable option in sustaining production from this mine.

The Rampura Agucha (RA) Mine underground development activities commenced in year 2010 and production started from Oct-2012 onwards. RA underground mine operated concurrently with the open pit mine between year 2012 and 2018, till the completion of open pit mine life. Thereafter, RA mine completely transitioned into underground operation and presently continued.

During mining and beneficiation of ores, large quantity of overburden (OB) and tailings are generated. The present quantity of OB generated is about 2.0 million metric tonnes per annum (MMTPA) which is presently stacked within the mine lease boundary. The height of OB dump varies from 20 m to 140 m at present. The quantity of Tailing generated is about 5 million metric tonnes per annum (MMTPA). Part of

tailing quantity approx. 40-50% from processing plant are converted to paste form along with suitable binder to back fill underground voids generated from production. Remaining part of tailing quantity are transported from beneficiation plants through closed pipelines to a confined area known as "Tailing Dam" which is located near to the ore beneficiation plant. The tailing dam is constructed with the mine overburden and soil. The tailings in the slurry form are discharged to the tailing dam wherein the solids settled at the bottom of the tailing dam and the supernatant (water) is pumped back to the beneficiation plant for reuse.

## **2. Factual status of the compliance norms**

Based on the discussion hold on 12th July 2021 with M/s Hindustan Zinc Ltd Rampura- Agucha mine officials on compliance status followed by field visit; the factual status of the specific conditions is as below:

### **2.1 Statutory permissions**

- i. The unit has valid Consent to Operate under Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 for Beneficiation for Lead Zinc Ore (6.5MMTPA) upto 28.02.2023. Copy enclosed as an Annexure-II.
- ii. The unit has valid Consent to Operate under Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 for Beneficiation for Lead Zinc Ore (6.5MMTPA) upto 28.02.2023. Copy enclosed as an Annexure-II.
- iii. The unit has valid Consent to Operate under Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 for Lead & Zinc ore mining (6.15MMTPA) upto 28.02.2023. Copy enclosed as an Annexure-III.
- iv. The unit has valid authorization under Hazardous and Other Waste (Management and Transboundary Movement) Rules, 2016 for upto 30.11.2024. Copy enclosed as an Annexure-III.
- v. **The unit has obtained No Objection Certificate (NOC) for ground water extraction from radial well in Banas river from Central Ground Water Board vide letter dated 8.7.2013. Unit has applied for renewal vide letter dated**

**04.04.2018. Copy enclosed as an Annexure-IV. It is pertinent to mention that, as per the condition no. 11 (vi) of the notification no. S.O. 3289 (E) dated 24.9.2020 of Ministry of Jal Shakti (Central Ground Water Authority), the NOC shall be deemed to be extended till the date of renewal of NOC. The condition no. 11 (vi) states as :**

### **11.0 Renewal of No Objection Certificate**

- vi. If the application for renewal is submitted in time and the CGWA/ the respective State/ Ut Authority is unable to process the application in time, No Objection Certificate shall be deemed to be extended till the date of renewal of No Objection Certificate.**

*Copy of the notification is enclosed as an Annexure-V.*

### **2.2 Blasting operation**

*Due to depletion of zinc ore reserves in 2018, which was approachable from the surface, the company has shifted its mining operation from surface mining to underground mining to extract further the deep seated ores. The underground blasting is done in a very controlled manner as it is a matter of safety of underground personnel and mine workings. The blast designs, drilling patterns and the quantities of the explosive used are approved by Directorate General of Mines Safety (DGMS) and optimized by CSIR-CIMFR, Dhanbad. Extreme care is to be taken so that its own mining tunnels (i.e., mine workings) do not get damaged due to blast vibrations (i.e., prevention of over-breaking) otherwise it may create unsafe conditions in underground. The blasting operation is carried out under supervision of expert agency. The company uses water resistant 'permitted' explosives like Power gel cartridges for blasting. Electronic micro-second delay detonators are used to further control the blast vibrations and maximizing ore outputs. Large diameter 'relief holes' (102mm) and 'uncharged holes' (45mm ) are kept to reduce further vibrations, during blasting in the mine. This technique minimizes the usage of explosives and increases output of ore per blast.*

*As per the present Indian standards, as mentioned in DGMS (Tech) (S&T) Circular No. 7 dated 29th August of 1997 (Copy of*

the circular is enclosed as an Annexure-VI), depending on the type of structures and dominant excitation, the peak particle velocity (PPV) on the ground adjacent to the structure shall not exceed the values as tabulated below:

**Table no. 1 Permissible Peak Particle Velocity (PPV) at the foundation level of structures in Mining Areas in mm/s**

Type of Structures	Dominant Excitation Frequency, Hz		
	< 8 Hz	8 - 25 Hz	> 25 Hz
<b>(A) Buildings/structures not belong to the owner</b>			
Domestic houses /structures (Kuchha brick and cement)	5	10	15
Industrial buildings (RCC and framed)	10	20	25
Objects of historical importance and sensitive Structures	2	5	10
<b>(B) Building belonging to owner with limited span of life</b>			
Domestic houses /structures (Kuchha brick and cement)	10	15	25
Industrial buildings (RCC and framed)	15	25	50

The present Indian standard is a frequency based criterion. As the frequency of vibration increases the threshold value of damage also increases. Indian Standard also recommends minimum PPV value of 5.0 mm/s for domestic houses which correspond to less than 8 Hz frequency. As the frequency increase above 8 Hz, the limiting PPV value enhances to 10 mm/s and 15 mm/s for frequency range 8- 25 Hz and greater than 25 Hz respectively.

In present case, the safe permissible limit of peak particle velocity (PPV) for domestic houses and industrial building not belonging to mine management is 15 mm/s and 25 mm/s respectively, corresponding to > 25 Hz frequency range as per the present DGMS criterion.

The blast vibration data of underground mine provided for 23.10.2020 to 2.3.2021 is enclosed as an Annexure- VII. The 36 data set of vibration and associated explosive charge analysed and found that dominant frequency of the vibration induced is greater than 50 Hz. The PPV values provided by HZL unit shows that the majority of the PPV value is less than 5.0 mm/s. Therefore, blast induced ground vibration is found to be well within the safe limit for domestic houses as well as

industrial building. Following are the other observations on blasting practices.

- i. The unit has conducted subsidence study for increasing the depth of underground mine working from 1000mbgl to 1500mbgl in 2020 from Central Institute of Mining & Fuel Research (CIMFR). Subsidence due to blasting operations was not observed.
- ii. Blasting operation is carried out with various control measures as per DGMS guidelines to ensure safety.
- iii. Explosive charge weight per delay and total explosive charge in a blasting round is followed considering the minimization of blast vibration within stipulated standards for safety of nearby underground structures as well as surface residential/industrial structures.
- iv. The vibrations monitored are well within the prescribed limits by DGMS by use of permitted explosives, electronic detonators, relief holes, etc.
- v. Peak Particle velocity of blast vibration is being monitored for every blast & records are maintained, within DGMS limits.
- vi. Wet drilling system is adopted to reduce air borne dust particles.

### **2.3 Fugitive emission management**

There are 03 crushers viz. Primary crusher-New (700TPH), Primary crusher-Old (700TPH) & secondary crusher (700TPH). To curtail the fugitive emission at various points following is provided:

- i. Adopted wet drilling operations.
- ii. Conditioning of ore is carried out during crushing. Mist water spraying system at ore crushing area followed by bag filter & adequate stack height.
- iii. The conveyor belt of ore mill plant & beneficiation ore plant are covered. Dust extraction system & water sprinkling

nozzles are installed on conveyor belts, transfer points & stockpiles.

- iv. Installed Semi-Autonomous-Grinding mills to eliminate dry secondary and tertiary Crushing.
- v. Water sprinkling is carried out by 04 nos. of 40KL water sprinkler on Haul roads of mine area.
- vi. The use of chemical wetting agents for dust suppression on haul roads.
- vii. Cleaning of industrial roads by truck mounted mechanical road sweepers

Ambient air quality manual monitoring is carried out at 3 locations inside mine i.e. Mine Site, Mine Gate & Mine tower and 3 locations outside the mine area i.e. Agucha Village, Khotiya village and Bherukhera village twice monthly for SPM, PM10, PM2.5, SO<sub>x</sub>, NO<sub>x</sub> & CO. All the monitoring locations are meeting 24 hourly National Ambient Air Quality Standards, 2009. Monitoring reports since 2017 to 2020 is as tabulated below:

Month	PM10 @ Mine Site				Agucha Village				Kothiya Village				Bherukhera Village			
	2017	2018	2019	2020	2017	2018	2019	2020	2017	2018	2019	2020	2017	2018	2019	2020
Jan	78.64	76.32	76.39	71.25	61.47	62.09	66.34	63.44	57.8	56.24	68.22	56.29	56.57	61.49	62.37	62.84
	81.52	84.61	92.03	79.82	60.61	68.61	70.14	62.5	57.19	59.7	57.59	60.78	51.13	58.26	59.7	55.96
Feb	77.67	88.13	84	69.04	68.14	61.92	63.47	61.63	57.24	52.73	67.2	56.29	56.85	64.8	66.47	55.75
	78.01	76.19	85.33	87.16	71.39	57.02	67.67	63.67	62.98	55.42	67.51	52.32	47.15	59.6	66.88	77.67
Mar	74.14	79.99	83.67	68.84	68.23	63.65	67.11	59.7	56.16	59.94	67.08	54.89	59.59	63.73	59.6	55.15
	82.03	82.73	77.64	73.12	73.82	61.83	67.2	60.95	62.17	68.8	64.58	53.29	53.21	62.3	61.4	53.13
Apr	82.87	86.22	79.99	63.71	69.78	76.52	76.19	49.97	61.11	71.78	67.08	54.89	64.37	72.75	59.6	55.15
	85.52	87.19	78.37	69.71	71.22	73.53	69.67	60.95	60.03	64.4	64.58	53.29	56.09	66.82	61.4	53.13
May	87.28	85.92	86.94	68.76	73.58	62.16	76.59	62.97	60.7	67.57	66.24	62.3	61.42	62.3	62.43	57.39
	81.67	91.53	82.58	73.25	65.67	68.23	67.97	62.3	60.73	69.88	64.96	53.35	53.6	66.41	73.77	50.37
Jun	77.68	79.63	88.41	74.74	68.43	63.17	66.64	62.1	60.7	60.38	67.59	59.09	63.1	59.5	66.24	58.96
	47.51	80.31	81.2	68.43	49.1	65.42	71.93	60.21	63.32	61.25	67.66	57.76	66.36	63.95	66.5	56.03
Jul	69.78	75.51	68.98	71.92	62.9	57.82	57.08	62.36	60.7	79.44	60.23	65.87	62.5	64.15	60.14	52.49
	54.07	57.91	70.67	72.65	53.59	50.2	44.18	48.94	51.32	54.51	57.67	49.42	47.8	49.69	64.92	56.09
Aug	72.12	84.54	64.38	74.03	48.27	57.33	56.32	71.87	59.84	73.68	43.74	57.76	56.85	67.02	45.1	56.03
	74.4	74.64	68.18	66.52	53.81	53.71	60.23	39.8	50.32	61.21	57.76	38.93	51.05	65.23	53.49	46.43
Sep	75.59	74.91	67.06	59.6	66.48	64.7	56.16	78.93	59.5	63.06	49.34	68.91	56.57	63.03	52.88	75.58
	78.57	61.7	58.82	83.94	58.63	69.99	43.72	55.06	63.13	72.17	41.21	48.45	52.21	63.89	42.15	52.55
Oct	88.4	65.97	67.06	88.74	59.59	66.79	60.74	79.8	54.55	65.64	52.35	52.98	67.95	67.74	55.34	51.61
	85.33	79.15	86.79	75.43	52.78	56.82	66.28	72.9	55.02	54	52.76	53.16	55.15	49.54	51.87	58.83
Nov	74.5	74.83	68.31	71.48	59.16	66.07	60.75	74	62.02	65.64	52.35	63.63	61	65.67	55.35	58.17
	79.24	83.36	85.83	82.45	72.76	60.23	69.07	73.68	74.79	71.99	57.32	67.74	74.81	68.9	63.2	59.16
Dec	75.12	73.78	71.11	76.46	59.56	65.77	63.1	56.36	59.87	61.42	59.03	55.62	56.24	65.04	55.03	56.51
	83.05	73.07	78.38	72.82	66.45	51.89	66.07	61.49	50.4	55.24	60.09	60.08	63.29	56.24	65.33	64.04

The available limited ambient air quality data for PM<sub>10</sub> of last 03 years i.e. 2018 to 2020 compared with air quality data of year 2017 revealed that the Air Quality was stable with no incremental value in last 03 years in and around the surrounding villages i.e. Agucha, Kothiya & Bherukhera. Monitoring reports since 2017 to 2020 are enclosed as an Annexure-VIII.

The monitoring reports of AAQM carried out by Rajasthan State Pollution Control Board during 2018 to 2020 also shows that all the location were meeting the 24 hourly NAAQS, 2009. Reports are enclosed as an Annexure-IX. The results are briefed as below.

S. No.	Sampling Location	Date of monitoring	PM10 (µg/m <sup>3</sup> )
1.	Main Gate of the Unit	06.08.2018	83
		25.11.2019	75
		28.12.2020	90
2.	Mine Pit of the Unit	06.08.2018	75
		28.12.2020	72
3.	Mine Tower of the Unit	06.08.2018	67

		25.11.2019	93
		28.12.2020	92
4.	Agucha Village	25.11.2019	79
5.	Bherukhera Village	25.11.2019	91
6.	Kothiya Village	25.11.2019	84

Unit has installed 03 Continuous Ambient Air Quality Monitoring System (CAAQMS) of AEROQUAL AQM 65 Make; installed one in upwind and 02 in downwind direction. The Ambient Air Quality Monitoring is carried out for CO, NO<sub>x</sub>, SO<sub>2</sub>, PM<sub>2.5</sub>, PM<sub>10</sub> & TSP. The location is as tabulated below:

S. No.	Location of CAAQMS	GPS coordinates
1	Orica site	25.830029, 74.731033
2	Main Gate	25.839174, 74.727852
3	Near Waste dump (100mtrs from dump)	25.840778, 74.755961

## 2.4 Water management

- i. M/s HZL Rampura-Agucha mine has daily water requirement of 16198KLD. Out of which 8450KLD as fresh water is received from the radial well in Banas River. Central Ground Water Board has issued NOC for 11700KLD ground water extraction from existing Radial Well/Tubewell vide letter dated 8.7.2013. Unit has applied for renewal vide letter dated 4.4.2018.

The water sources against the daily requirement are as below:

S. NO.	Source of water	Quantity in KLD	Water Quality	Major usage	Water use (%)
1	River Water	8450	Fresh water	Drinking Plant domestic consumption Reagent preparation Colony Process make up	55.2%
2	Tailing dam	7192	Recycled	Milling and Mining process water sprinkling on road vehicle washing,	44.4%

				cooling towers paste filling	
3	Mine dewatering	189	Fresh water	Milling and Mining process water sprinkling on road vehicle washing cooling towers paste filling	1.2%
4	STP treated water	367	Treated water	Horticulture	2%

- ii. To improve the water recovery from beneficiation plant; all the conventional thickeners retrofitted to High Rate Deep Cone Thickeners.
- iii. Sewage treatment plant of 425 KLD capacity in colony and 300 KLD in mine area was found operational. The treated effluent is used in horticulture & dust suppression. Oil and grease trap installed for workshop effluent.
- iv. There are 02 water bodies near mine lease. River Khari in North and River Mansi in South; which are 4 kms and 1.2 kms far from the buffer zone respectively. The water course was not found obstructed due to the mining operations as there is no mine activity of M/s HZL outside the mine lease area.
- v. The ground water monitoring in and around the mine lease area is being carried out through 08 piezometer well & 11 wells; four times in a year. The Six-monthly compliance reports of last 03 years (2018-2020) have shown no significant change in the ground water quality. Copy of the Groundwater report is enclosed as an Annexure-X.
- vi. The piezometer named as ADM, P, K & A are in upstream of tailing dam whereas piezometers viz. E, G, H & I are in downstream of the tailing dam. The piezometers water sampling carried out by Rajasthan State PCB during 2014 to 2020 revealed no significant increment trend for any parameter in consecutive years. The increased values of Hardness, Chloride, Sulphate in one year followed by reduced concentration in next year may be due to the varying sampling schedule. The reports are enclosed as an Annexure- XI. The results are as tabulated below:

		pH	Total Hardness	SO <sub>4</sub> <sup>2-</sup>	Cl-	F-	Fe	Pb	Cd	Zn
	<b>IS 10500:2012</b>	<b>6.5-8.5</b>	<b>600</b>	<b>400</b>	<b>1000</b>	<b>1.5</b>	<b>0.3</b>	<b>0.01</b>	<b>0.003</b>	<b>15</b>
<b>Piezometer A</b> near Material Gate (near Bherukhera village opening)	31.10.2014	8.31	650	162.5	880	0.96	ND	ND	ND	ND
	15.2.2017	8.21	ND	779	292	ND	0.168	0.04	NT	0.193
	28.12.2020	7.81	1392	359	260	0.545	0.147	NT	NT	NT
<b>Piezometer ADM</b> near Admin Block.	31.10.2014	7.87	540	475	568	0.56	ND	ND	ND	ND
	15.2.2017	8.01	ND	1302	408	ND	0.275	0.065	NT	0.141
	28.12.2020	7.97	260	376	164	0.62	0.404	NT	NT	0.253
<b>Piezometer E- 1</b> behind new pump house	15.2.2017	8.10	ND	1656	536	ND	4.73	0.072	NT	1.04
	28.12.2020	8.2	916	230	232	0.524	0.210	NT	NT	0.025
<b>Piezometer G-1</b> near Papri Kheda Village downstream of Tailing Dam)	28.12.2020	7.97	500	290	248	0.481	0.213	NT	NT	0.049
<b>Piezometer H</b> near Tailing Dam.(before IBP)	31.10.2014	7.6	528	255	968	0.8	ND	ND	ND	ND
	15.2.2017	7.97	ND	198	160	ND	0.862	0.047	NT	0.275
	28.12.2020	8.0	744	314	288	0.549	0.412	NT	NT	0.056
<b>Piezometer I-1</b> near reclaim water pump house	31.10.2014	8.48	320	305	944	0.76	ND	ND	ND	ND
	28.12.2020	8.0	656	338	272	0.478	0.393	NT	NT	0.136
<b>Piezometer K</b> CISF Colony (near mine pit boundary)	31.10.2014	8.34	290	105	468	1.42	ND	ND	ND	ND
	15.2.2017	8.24	ND	178	136	ND	0.476	0.046	NT	1.19
	28.12.2020	7.9	464	251	184	0.547	2.36	NT	NT	0.24
<b>Piezometer P</b> near Central Workshop	31.10.2014	8.1	560	52	664	1.16	ND	ND	ND	ND
	15.2.2017	8.02	ND	1269	480	ND	0.630	0.075	NT	0.183
	28.12.2020	7.8	572	534	284	0.449	0.44	NT	NT	0.089
<b>Tailing Dam Water</b>	28.12.2020	7.2	2024	1400	1480	0.578	0.297	NT	NT	2.94

A study conducted by National Environmental Engineering Research Institute (NEERI) Nagpur in year 2016 as "Assessment of aquifer vulnerability at Rampura-Agucha Mine of Hindustan Zinc Limited" concluded as:

"Comparison of characteristics of tailing dam water/seepage water with that of groundwater quality around the tailing dam of RA mine revealed that there is no co-relation between the characteristics of tailing dam water/seepage water and the groundwater quality around the tailing dam especially in the downstream direction (North, North-East, East). It is therefore concluded that construction and operation of tailing dam at RA mine has not posed any threat to groundwater resources in the area. The high values of TDS, Chlorides, Sulphate and Sodium in groundwater, which was observed both in upstream as well as downstream of tailing dam be attributed to the local geological and hydrogeological setup of the study area.

Although there is seepage of water from the tailing dam for last few years, the contamination of groundwater has not occurred, possibly

due to existence of clayed soil and hard, compact and massive rocks beneath the tailing dam area as established through reported geophysical investigations.”

The copy of the **NEERI, 2016 report** is enclosed as an Annexure-XII.

## **2.5 Overburden management**

- i. The annual Overburden (OB) generation is to the tune of 2.0 million metric tonnes per annum (MMTPA) which is presently stacked within the mine lease boundary. The height of OB dump varies from 20 m to 140 m at present. Vide amended Environmental Clearance letter no. J-11015/267/2008-I-A-II (M) dated 22.08.2014 the maximum height of dump allowed from 100m to 140m (in two lifts of 20m each). Copy of the EC dated 22.08.2014 is enclosed as an Annexure-XIII.
- ii. Waste is dumped in earmarked location with 7 lift of 20 m each to maximum height of 140 mtrs. The overall slope is maintained in tune of 27°. The waste dump design and slope stability is reviewed by Central Institute of Mining & Fuel Research, Dhanbad (CIMFR).
- iii. The stabilization of the OB dump through vegetation is carried out in phase manner. The dumps are covered by geo-textiles sheet. As informed, total Geo-textiles 1,45,000 M<sup>2</sup> (14.50 Ha.) laid at waste dump
- iv. Garland drain is constructed along the waste dump toe and mining pit, along with siltation pond. This provides retention for silt settlement. Rainwater collection sumps of about 8.5 Lakhs M<sup>3</sup> capacity are constructed. The collected water is utilized for watering in mine area, roads, green belt development. Retaining wall at the toe of the OB dump is constructed along the garland drain. However, de-siltation of the drain needs to be regularly carried out to avoid any discharge outside the lease boundary.

## **2.6 Tailing management**

The tailing dam is in 4.5kms perimeter. The sides of the tailing dam are lined with HDPE. The present height of tailing dam is 54 meter. Height rising by 6m was ongoing. Garland drains are constructed around the tailing pond with pumping arrangement to collect any seepage and rainwater runoff back to tailing pond. The tailings of the beneficiation plant are being disposed through closed pipeline to the earmarked tailing dam after lime treatment. The tailing dam water is reused in the process plant.

## **2.7 Green belt development**

- i. Safed babool is the most abundant tree species planted in the project area; along with other species viz. Shisham, Pongamia, Bombax Ceiba, Tamarind, Arjun, Amla etc. **The green cover was observed less dense (<1500tree/hectare). As per the Env Clearance dated 11.12.2009 condition XVI “The density of the trees should be around 1500 plants per hectare.”**
- ii. As per the study carried out by Terracon Ecotech Pvt Ltd (Sept 2015) there were 91 various tree species recorded.

iii. The details of the plantation in the lease area is as tabulated below:

<b>RAMPURA AGUCHA MINE (With in lease)</b>			
<b>S. No.</b>	<b>Session of Plantation</b>	<b>Plantation Status</b>	<b>Plantation Area (Ha.)</b>
1	Till- 2014-15	283,550	243.30
2	2015-16	7,100	4.70
3	2016-17	4,000	4.20
4	2017-18	17,000	17.00
5	2018-19	20,000	20.00
6	2019-20	20,000	20.00
7	2020-2021	20,000	20.00
<b>Plantation total</b>		<b>371,650</b>	<b>329.20</b>
<b>S.NO.</b>	<b>Geo-textile with seed spreading and plantation</b>	<b>Area Sqm</b>	<b>Area Ha.</b>
1	Till -2016-2017	72000	7.2
2	2017-2018	8000	0.8
3	2018-2019	15000	1.5
4	2019-2020	25000	2.5
5	2012-2021	25000	2.5
<b>Geo-textile Total</b>		<b>145000</b>	<b>14.5</b>
<b>Total Green belt (Plantation + Geo-textiles)</b>			<b>343.7</b>
<b>Plantation Out site lease</b>			
<b>S. No.</b>	<b>Area/Location</b>	<b>Plantation Area (Ha.)</b>	
1	COLONY SITE	37.76	
2	ROAD SIDE (FROM COLONY TO MINE)	7.15	
3	OTHERS (In Govt Land near Parasrampura)	8.00	
<b>Total Area</b>		<b>52.91</b>	

## **2.8 Committee observations**

The M/s Hindustan Zinc Ltd Rampura-Agucha (RA) mine is majorly complying the stipulated norms under Environmental Clearance granted in year 2009 and EC amendment thereafter. **However, committee observed following non-compliances after having field visit and document verifications:**

1. The plantation cover reported was found less dense as per the EC, 2009 specific condition no. xvi.
2. De-siltation of the tailing dam garland drain needs to be regularly carried out to avoid any overflow towards North direction of the tailing dam.
3. The crusher area needs to have rubber/transparent curtains to curtail the fugitive emission during unloading of the ore in crusher area.

- 4. Water sprinklers needs to be established in more number to curtail the fugitive emission during truck movement on the haul road.**

### **3.0 Visit of the affected area**

The committee members visited village Araniya Chauhan; where along with applicant Sh Om Puri, villagers of Araniya Chauhan, Agucha, Kothiya and others were present. The issues related to loss to agriculture produce, domestic animals, livestock's & human health, cracks in property and contamination of the groundwater were heard by the committee. The committee visited few fields where damaged wells, pits in land were shown. Water samples were collected by Rajasthan State PCB for analysis.

The issues raised by the villagers were discussed with the concern departments of the district on 13th July 2021. The summary of the details provided by the concern departments is as below:

### **3.1 Status of the water quality in Hurda block, Bhilwara**

Public Health Engineering Department, Govt. of Rajasthan carry out periodic sampling from the shallow Tubewell & delivery point. **The water analysis report since 2017 of Hurda block of Bhilwara district reflect that the Panchayat of Aguncha, Barantiya, Kotri, Bhojras, Barla & Hurda falls in the 10 kms of the periphery of the M/s HZL Rampura-Agucha mines are having high concentration of Chloride, Nitrate, Total Dissolved Solids, Fluoride, Hardness & Sulphate w.r.to the drinking water standards IS 10500:2012. The high values of these drinking water parameters in groundwater, which was observed in all around the mine villages, be attributed to the local geological and hydrogeological setup of the study area as earlier reported in the report of NEERI. The maximum values observed at Panchayats are as tabulated below:**

Name of the Panchayat	Geo-graphical location		Observed maximum concentration (in mg/l) since 2017					
	Latitude	Longitude	Cl <sup>-</sup>	NO <sub>3</sub> <sup>-2</sup>	TDS	F <sup>-</sup>	Hardness	SO <sub>4</sub> <sup>-2</sup>
Aguncha	25.824069	74.72732	2320	620	8760	5.6	3350	751
Barantiya	25.79141	74.76407	3000	238	7650	6.9	3700	1710
Kotri	25.88827	74.73792	3950	206	9180	3.5	2650	516
Bhojras	25.772225	74.66049	1490	338	4370	8.4	1250	400
Barla	25.833413	74.69219	3500	208	8270	8.7	2890	1510
Hurda	25.897337	74.68903	1330	378	4920	3.6	2026	614
<b>Drinking water (IS 10500:2012)</b>			<b>1000</b>	<b>45</b>	<b>2000</b>	<b>1.5</b>	<b>600</b>	<b>400</b>
<b>Permissible limit</b>								

The analysis report submitted by the PHED department is enclosed as an Annexure-XIV.

04 groundwater samples were collected from few locations using the available tube-well or open wells during the visit from Araniya

Chauhan village to characterize the groundwater quality. These samples were taken from random depths of confined / unconfined aquifers as monitoring network was not readily available around the plant site. **The committee observed significant variation in groundwater table at visited places that shows, there is a strong heterogeneity of groundwater flow regime of the area. The NEERI report is related to groundwater pollution and its sources apportionment is quite old. Thus, it is difficult to conclude that quantity and quality of groundwater resources of the area are not affected by the Industrial activities.**

A further groundwater sampling during the pre and post monsoon seasons is needed to be conducted by the industry from appropriate depths and locations in and around the plant premise. It is also suggested to conduct hydrogeological survey of the plant site using a series of geophysical investigations and suitable pumping/recovery testes to map the groundwater flow regime and its seasonal dynamics. Isotopic analysis of surface and groundwater samples of the area is recommended strongly to establish the sound linkages between the possible subsurface pollutants and the Industrial activities of the area.

The water samples collected on 12.7.2021 from 04 locations shown the following water quality:

S. No.	Location	pH	Cl <sup>-</sup>	Hardness	F <sup>-</sup>	SO <sub>4</sub> <sup>2-</sup>	Zn
1.	Open well in Agri field of Sh Bhawani Shankar Mali, Araniya Chauhan village	7.66	1920	876	1.31	633	0.768
2.	Open well in Agri field of Sh Ram Prasad Mali, Araniya Chauhan village	7.64	2200	940	1.35	1087	0.363
3.	Borewell in Agri field of Sh Bhawani Shankar Mali, Araniya Chauhan village	7.56	2440	868	1.74	678	0.137
4.	Open well in the land of Sh Ram Chandra Regar, Near highway	7.59	3280	1036	2.14	629	0.111
	IS 10500:2012	6.5-8.5	1000	600	1.5	400	15

Note: All values are in mg/l except pH.

**The analysis result reveals that the Chloride, Hardness & Sulphate is in higher concentration at all the 04 locations of the Araniya Chauhan village. The fluoride concentration was also observed higher at 02 locations w.r.to the prescribed IS 10500:2012 standards of 1.5 mg/l.**

The analysis report is enclosed as an Annexure-XV

### 3.2 Status of agriculture production

The 04 years (Since 2017) agriculture production details of Gram Panchayat Agucha provided by the office of Assistant Agriculture Officer, Gulabpura-I is as tabulated below:

S. No.	Crop	Year-wise production in Quintal/Ha				Remark
		2017-18	2018-19	2019-20	2020-21	
1.	Wheat	40.5	42.5	48.12	50.6	The production of Urad & Moong reduced in year 2019-20 & 2020-21 due to Yellow Mosaic disease and excess rain.
2.	Barley	28.5	30.3	31.0	31.5	
3.	Gram	9.5	10	15	10.62	
4.	Mustard	13.5	14.0	15.0	15.5	
5.	Maize	25.5	26.0	24.5	27.0	
6.	Cotton	23.0	24.0	26.5	25.8	
7.	Urad	7.125	7.625	9.5	1.8	
8.	Moong	6.0	6.7	5.7	5.0	

**The Agriculture department's water test reports of year 2016 & 2019 of villages viz. Bherukhera, Agucha, Parasrampura, Kalyanpura, Kothiya, Balapura & others revealed that the pH ranges between 7 to 8.7, Sodium Adsorption Ratio ranges between 2.04 to 38.6 and the Electrical Conductivity ranges between 1.9 to 14.9mS/cm that makes the water alkaline & saline.**

**For such water quality, it is recommended to increase the number of the water irrigation and use of gypsum.** The report is enclosed as an Annexure-XVI

### 3.3 Status on the loss of livestock

A report submitted by Dr Satish Malvi, Veterinary Hospital, Hurda, Bhilwara dated 17.7.2021 state that a three member committee was constituted for surveying the records of the Veterinary hospitals established nearby the M/s HZL Rampura Agucha mine for any livestock death reported due to the pollution. The report concludes that there is no entry available in the outdoor records that show ill-effect of pollution on the livestock. The report is enclosed as an Annexure- XVII.

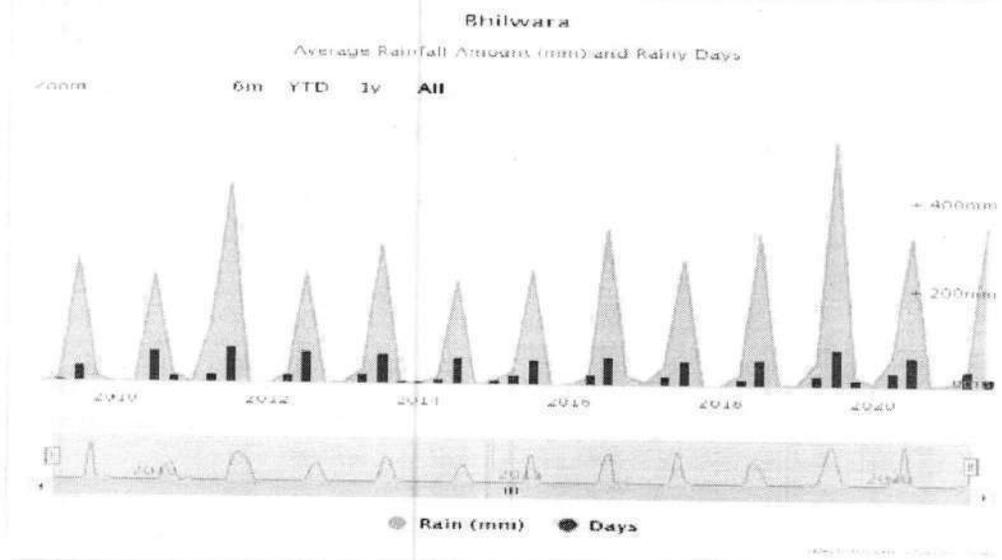
### 3.4 Status of ground water level around the mine lease area

The information provided by the Groundwater department, Bhilwara regarding the groundwater level trend around the periphery of Rampura Agucha mining area from year 2011 to 2020 is as tabulated below:

Year	Duration	Water level in meter around the peripheral villages of Rampura Agucha mine area				
		Agoocha (Dug well) GPS location (25.821942, 74.731394)	Agoocha (Piezo-well) GPS location (25.826836, 74.729236)	Bhairon Khera (Piezo-well) GPS location (25.816861, 74.764139)	Hurda Seja (Dug well) GPS location (25.902631, 74.68325)	Kothiya (Dug well) GPS location (25.8717, 74.767406)

2011	Pre-Monsoon	DRY	9.15	-	9.95	Covered
	Post-Monsoon	DRY	1.00	-	8.10	Covered
2012	Pre-Monsoon	DRY	3.95	-	10.85	12.25
	Post-Monsoon	DRY	1.10	-	8.30	4.35
2013	Pre-Monsoon	DRY	5.95	-	10.20	13.55
	Post-Monsoon	DRY	2.47	-	7.80	6.20
2014	Pre-Monsoon	11.8	5.90	-	15.60	15.15
	Post-Monsoon	11.7	1.45	-	7.60	5.35
2015	Pre-Monsoon	11.7	5.75	-	10.00	14.15
	Post-Monsoon	13.5	3.60	-	8.75	13.55
2016	Pre-Monsoon	14.6	14.35	-	10.40	DRY
	Post-Monsoon	9.00	2.15	-	7.60	3.15
2017	Pre-Monsoon	11	5.65	-	9.2	11.5
	Post-Monsoon	12.6	8.65	-	7.20	12.45
2018	Pre-Monsoon	15.00	13.65	-	8.90	12.25
	Post-Monsoon	13.00	4.35	2.30	4.20	10.80
2019	Pre-Monsoon	12.80	Filled	4.90	10.00	12.80
	Post-Monsoon	1.80	0.35	0.80	4.90	2.40
2020	Pre-Monsoon	9.60	2.85	1.30	6.50	3.05
	Post-Monsoon	6.30	2.95	3.20	6.70	1.85
Fluctuation from Pre_2011 to Pre_2020		-	6.30	-	3.45	-

The water level report reveals that the water level of village Agucha & Hurda Seja in year 2020 positively increased by 6.30 mbgl & 3.45 mbgl respectively since 2011 level. The water level information is enclosed as an Annexure- XVIII. On comparing the water level during last 3 years viz. 2018 to 2020; it is observed that water level positively increased in all the 05 locations round the mine area. This indicates towards the high recharge in the area either by more rainfall or by seepage from the large water pond existing in the industrial premise. As per the last 10 years of average rainfall data, highest average rainfall of + 550mm was observed only during the year 2019 since 2011. This shows possibility of groundwater flow from Industrial zone towards the surrounding regions. The average rainfall detail is as below:



**The damage of the water well and formation of the large pits in land may be due to rising sub- surface water level. It is suggested having the hydro-geological survey of the affected area using geophysical investigations and suitable aquifer testes to map the groundwater flow regime of the area.**

**3.5 Status of the Health in villages around the mine lease area**

As per the information furnished by Block Chief Health Officer, Gulabpura, Bhilwara vide letter dated 26.8.2021 of the last 05 years (2017-20) Out-Door Patients (OPDs) visits in Gulabpura blocks hospitals i.e. Hurda, Agucha, Ruphailekalan, Kanwliyas, Sareri & Gulabpura, it was observed that only 0.03% OPDs were w.r.t. Asthma. Also the OPD visits with Asthma from 2018-20, not showing any significant increasing trend w.r.to 2017 OPDs. The copy of the same is enclosed as an Annexure- XX.

The field photographs are enclosed as an Annexure-XXI.

**4.0 Monetary value of damage to the environment in the last three years**

To bring out the damage to the environment done by the Project Proponent (M/s Hindustan Zinc Ltd Rampura Agucha mine) in the last three years i.e. 2018, 2019 & 2020; the committee gone through the Six Monthly Environmental Clearance Compliance reports submitted by the (PP) since 2017 to the Statutory Authorities i.e. MoEF&CC, CPCB & RSPCB. Based on the available information and compliance observed during field visit on 12th July 2021, **the committee brought out that less dense plantation may be considered as the major non-compliance during last 03 years w.r.to the Environmental Clearance condition.**

**4.1 Monetary value against the less dense plantation in last 03 years**

The details of plantation carried out during last 03 years i.e. 2018-19 to 2020-21 are as tabulated below:

<b>RAMPURA AGUCHA MINE (With in lease)</b>			
<b>S. No.</b>	<b>Plantation in last 3 years</b>	<b>Plantation Status</b>	<b>Plantation Area (Ha.)</b>
1.	2	20,000	20.00
2.	2	20,000	20.00
3.	2	20,000	20.00
<b>Plantation total</b>		<b>60,000</b>	<b>60</b>

The average per hectare plantation is = 1000 trees/Ha

As per the Environmental Clearance dated 11.12.2009 specific condition no. xvi "The density of the trees should be **around 1500 plants per hectare.**"

So, the difference in plantation/hectare = **(1500 - 1000) = 500/ha**  
**Considering the cost of plantation & post-plantation care = Rs. 300/tree** (As per the EIA, 2009 report Chapter 7 Environmental Monitoring Programme of the Mine lease area) Copy enclosed as Annexure-XXII.

Monetary value against

the less dense plantation = Area under plantation **(2018-19 to 2020-21) x** (difference in plantation/Ha) **x** Cost of plantation  
= 60 x 500 x 300  
= Rs. 90,00,000/- (Ninety Lacs Rupees)

#### **5.0 Recommendation:**

As per the factual situation of the compliance status observed by the committee during field visit on 12th July 2021, following is recommended:

1. A monetary value of Rs. 90,00,000/- (Ninety Lacs Rupees) against violating the Environmental Clearance, 2009 specific condition no. xvi for plantation may be imposed on the unit.
2. To increase the plantation as per the EC condition stipulated under condition no. xvi of EC, 2009.
3. Unit need to carry out the hydrogeological survey of the surrounding area to map the current groundwater flow regime and its seasonal dynamics for identifying the cause of pit formation in the surrounding areas.
4. Unit need to carry out isotopic analysis of surface and groundwater samples of the area to establish the sound linkages between the possible sub-surface pollutants and the industrial activities of the area.
5. The unit ensure de-siltation of the tailing dam garland drain regularly to avoid any overflow and seepages towards North direction of the tailing dam
6. To increase the number of water sprinklers to curtail the fugitive emission at crusher area, haul road & others."

4. We have heard learned counsel for the parties and given our consideration to the issue of remedial action against damage caused in the process of mining operations undertaken by the PP.

5. Learned counsel for the applicants has made pointed reference to the following observations of the report:-

“xxx.....xxxx.....xxx  
iv. The unit has obtained No Objection Certificate (NOC) for ground water extraction from radial well in Banas river from Central Ground Water Board vide letter dated 8.7.2013. Unit has applied for renewal vide letter dated 04.04.2018. Copy enclosed as an Annexure-IV. It is pertinent to mention that, as per the condition no. 11 (vi) of the notification no. S.O. 3289 (E) dated 24.9.2020 of Ministry of Jal Shakti (Central Ground Water Authority), the NOC shall be deemed to be extended till the date of renewal of NOC. The condition no. 11 (vi) states as :

#### **11.0 Renewal of No Objection Certificate**

v. If the application for renewal is submitted in time and the CGWA/ the respective State/ Ut Authority is unable to process the application in time, No Objection Certificate shall be deemed to be extended till the date of renewal of No Objection Certificate.

xxx.....xxxx.....xxx  
**Water management**

i. M/s HZL Rampura-Agucha mine has daily water requirement of 16198KLD. Out of which 8450KLD as fresh water is received from the radial well in Banas River. Central Ground Water Board has issued NOC for 11700KLD ground water extraction from existing Radial Well/Tubewell vide letter dated 8.7.2013. Unit has applied for renewal vide letter dated 4.4.2018.

xxx.....xxx.....xxx

#### **3.0 Visit of the affected area**

The committee members visited village Araniya Chauhan, where along with applicant Sh Om Puri, villagers of Araniya Chauhan, Agucha, Kothiya and others were present. **The issues related to loss to agriculture produce, domestic animals, livestock's & human health, cracks in property and contamination of the groundwater were heard by the committee.** The committee visited few fields where damaged wells, pits in land were shown. Water samples were collected by Rajasthan State PCB for analysis.

The issues raised by the villagers were discussed with the concern departments of the district on 13th July 2021. The summary of the details provided by the concern departments is as below:

#### **3.1 Status of the water quality in Hurda block, Bhilwara**

Public Health Engineering Department, Govt. of Rajasthan carry out periodic sampling from the shallow Tubewell & delivery point. **The water analysis report since 2017 of Hurda block of Bhilwara**

**district reflect that the Panchayat of Aguncha, Barantiya, Kotri, Bhojras, Barla & Hurda falls in the 10 kms of the periphery of the M/s HZL Rampura-Aguncha mines are having high concentration of Chloride, Nitrate, Total Dissolved Solids, Fluoride, Hardness & Sulphate w.r.to the drinking water standards IS 10500:2012. The high values of these drinking water parameters in groundwater, which was observed in all around the mine villages, be attributed to the local geological and hydrogeological setup of the study area as earlier reported in the report of NEERI. The maximum values observed at Panchayats are as tabulated below:**

Name of the Panchayat	Geo-graphical location		Observed maximum concentration (in mg/l) since 2017					
	Latitude	Longitude	Cl <sup>-</sup>	NO <sub>3</sub> <sup>-2</sup>	TDS	F <sup>-</sup>	Hardness	SO <sub>4</sub> <sup>-2</sup>
Aguncha	25.824069	74.72732	2320	620	8760	5.6	3350	751
Barantiya	25.79141	74.76407	3000	238	7650	6.9	3700	1710
Kotri	25.88827	74.73792	3950	206	9180	3.5	2650	516
Bhojras	25.772225	74.66049	1490	338	4370	8.4	1250	400
Barla	25.833413	74.69219	3500	208	8270	8.7	2890	1510
Hurda	25.897337	74.68903	1330	378	4920	3.6	2026	614
<b>Drinking water (IS 10500:2012) Permissible limit</b>			<b>1000</b>	<b>45</b>	<b>2000</b>	<b>1.5</b>	<b>600</b>	<b>400</b>

The analysis report submitted by the PHED department is enclosed as an Annexure-XIV.

04 groundwater samples were collected from few locations using the available tube-well or open wells during the visit from Araniya Chauhan village to characterize the groundwater quality. These samples were taken from random depths of confined / unconfined aquifers as monitoring network was not readily available around the plant site. **The committee observed significant variation in groundwater table at visited places that shows, there is a strong heterogeneity of groundwater flow regime of the area. The NEERI report is related to groundwater pollution and its sources apportionment is quite old. Thus, it is difficult to conclude that quantity and quality of groundwater resources of the area are not affected by the Industrial activities.**

A further groundwater sampling during the pre and post monsoon seasons is needed to be conducted by the industry from appropriate depths and locations in and around the plant premise. It is also suggested to conduct hydrogeological survey of the plant site using a series of geophysical investigations and suitable pumping/recovery testes to map the groundwater flow regime and its seasonal dynamics. **Isotopic analysis of surface and groundwater samples of the area is recommended strongly to establish the sound linkages between the possible subsurface pollutants and the Industrial activities of the area.**

The water samples collected on 12.7.2021 from 04 locations shown the following water quality:

S. No.	Location	pH	Cl	Hardness	F-	SO <sub>4</sub> <sup>2-</sup>	Zn
5.	Open well in Agri field of Sh Bhawani Shankar Mali, Araniya Chauhan village	7.66	1920	876	1.31	633	0.768
6.	Open well in Agri field of Sh Ram Prasad Mali, Araniya Chauhan village	7.64	2200	940	1.35	1087	0.363
7.	Borewell in Agri field of Sh Bhawani Shankar Mali, Araniya Chauhan village	7.56	2440	868	1.74	678	0.137
8.	Open well in the land of Sh Ram Chandra Regar, Near highway	7.59	3280	1036	2.14	629	0.111
IS 10500:2012		6.5-8.5	1000	600	1.5	400	15

Note: All values are in mg/l except pH.

**The analysis result reveals that the Chloride, Hardness & Sulphate is in higher concentration at all the 04 locations of the Araniya Chauhan village. The fluoride concentration was also observed higher at 02 locations w.r.to the prescribed IS 10500:2012 standards of 1.5 mg/l.**

The analysis report is enclosed as an Annexure-XV

### 3.2 Status of agriculture production

The 04 years (Since 2017) agriculture production details of Gram Panchayat Agucha provided by the office of Assistant Agriculture Officer, Gulabpura-I is as tabulated below:

S. No.	Crop	Year-wise production in Quintal/Ha				Remark
		2017-18	2018-19	2019-20	2020-21	
9.	Wheat	40.5	42.5	48.12	50.6	The production of Urad & Moong reduced in year 2019-20 & 2020-21 due to Yellow Mosaic disease and excess rain.
10.	Barley	28.5	30.3	31.0	31.5	
11.	Gram	9.5	10	15	10.62	
12.	Mustard	13.5	14.0	15.0	15.5	
13.	Maize	25.5	26.0	24.5	27.0	
14.	Cotton	23.0	24.0	26.5	25.8	
15.	Urad	7.125	7.625	9.5	1.8	
16.	Moong	6.0	6.7	5.7	5.0	

**The Agriculture department's water test reports of year 2016 & 2019 of villages viz. Bherukhera, Agucha, Parasrampura, Kalyanpura, Kothiya, Balapura & others revealed that the pH ranges between 7 to 8.7, Sodium Adsorption Ratio ranges between 2.04 to 38.6 and the Electrical Conductivity ranges**

**between 1.9 to 14.9mS/cm that makes the water alkaline & saline.**

**For such water quality, it is recommended to increase the number of the water irrigation and use of gypsum.** The report is enclosed as an Annexure-XVI

xxx.....xxx.....xxx

The average per hectare plantation is = **1000 trees/Ha**

As per the Environmental Clearance dated 11.12.2009 specific condition no. xvi "The density of the trees should be **around 1500 plants** per hectare."

So, the difference in plantation/hectare = **(1500 - 1000) = 500/ha**

6. In the light of above observations, it is submitted by learned Counsel for the applicants that the PP has caused extensive damage and has violated EC conditions and other norms. The Committee has noted some of the violations but has erroneously ignored some of the violations and thus recommendations made do not fully remedy the wrong caused in the process of the PP. There is damage to the wells, pits, loss to agriculture produce, livestock, contamination of ground water and land degradation which has not been fully appreciated on wrong assumption that clear proof of industrial activity being responsible for the damage is required. Once possibility of damage to the quantity and quality of ground water sources due to industrial activities was not ruled out, the PP should have been held accountable on precautionary principle. The water test reports show that water had become alkaline and saline. Merely recommending increase in water irrigation and use of gypsum is not enough. Soil needs remediation. The assumption that the damage to the water quality may be due to sub-surface water level for local hydro geological set up is uncalled for. It is against the 'Precautionary' principle to the effect that scientific certainty is not a condition precedent for requiring remedial measures. Environmental issues are governed by

reverse burden of proof which is on the PP to show that its activities are benign and not capable of harming environment. Thus, remedial action is required and mere further studies are not enough. Ground water extraction has continued even after expiry of permission granted for extraction on 08.07.2013. The unit has applied for renewal but no such renewal has been granted. Thus, the extraction of ground water has been going on illegally. Reference to the notification dated 24.09.2020 for claiming deemed permission for extraction of ground water could not apply to extract ground water extraction prior to the date of Notification and in view of judgment of the Hon'ble Supreme Court in *M.C. Mehta v. UOI & Ors.*,<sup>1</sup> undertaking assessment of availability of ground water before granting permission/renewal cannot be avoided by concepts of deemed permissions.

7. Learned counsel for the PP submitted that monetary value cost of plantation assessed by the Committee will be deposited by the PP and steps will be taken to increase the plantations as per EC conditions. The PP will also undertake further studies as suggested and ensure de-siltation of the tailing dam, garland dam and increase water sprinklers to curtail fugitive emissions. No further remedial action is required as the PP is not responsible for damage to the environment or health or fertility of soil or ground water.

8. We have duly considered the rival submissions. We find that the Committee has failed to consider the precautionary principle of environment laid down inter alia in *Vellore Citizens* (1996) 5 SCC 647 and *MV Nayudu*, (1999) 2 SCC 718 and on that basis ignored serious violations and damage to water and land. It has not gone into damage to

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<sup>1</sup>(1997) 11 SCC 312

health by simply referring to record of hospital admissions. While the recommendations for plantation, further studies for remedial action in other measures like de-siltation and increase of water sprinklers may certainly be undertaken, in view of damage to the quality of ground water resources adverse impact on soil, the PP has to take necessary restoration measures for improvement of water quality as well as soil. Violation of plantation condition has continued for a long period. Merely requiring cost of plantation to be depositing without fixing accountability for the past violations may not be adequate. Environmental law violations cannot be taken lightly when the violators are being entities like the present PP and victims are poor villagers. Annual turnover of the PP is said to be about Rs. 22,000/- Crores per annum<sup>2</sup> for the last more than three years and revenue receipt for the year 2020-2021 is more than Rs. 20,000/- Crores per annum, though it is stated that there is no separate figure for particular mining unit. The victims of damage are unspecified number of persons spread over in more than six Panchayats in Hurda block namely Bherukhera, Agucha, Parasrampura, Kalyanpura, Kothiya, Balapura & others. Thus, case is made out for requiring the PP to provide for compensation for the past violations and bear the cost of remediation, apart from complying with the recommendations of the Committee.

9. Even if the Committee has not been able to conclude with certainty that the PP is responsible for the damage, it is possible to infer damage to the groundwater due to activities of the PP. The groundwater quality is required to be co-related with the source by comparing with parameters

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<sup>2</sup> [https://www.google.com/search?q=turnover+of+hindustan+zinc+limited&rlz=1C1CHBF\\_enIN828IN828&sxsrf=APq-WBtzwf\\_5AM3zndm0jNmCvNUHFd4Shg%3A1643790350753&ei=DkD6YYm1LevN5OUPpo6MsA4&oeq=Turnover+of+Hindustan+Zinc+&gs\\_lcp=Cgdnd3Mtd2l6EAEYADIGCAAQFhAeOgoIABCxAXCDARBDOgQIABBDOhEILhCABBCxAXCDARDHARDRAzoFCAAQgAQ6BQguEIAEOgsIABCABBCxAXCDAToICAAQgAQQsQM6BAGuEEM6CAGuEIAEELEDOggIABCxAXCDAToFCAAQkQI6BwguELEDEEM6BwgAELEDEENKBahBGABKBahGGABQAFiTU2CmYmgAcAJ4AIAIBnQKIAbUjkgEGMC4yMi41mAeAoAEBwAEB&scient=gws-wiz](https://www.google.com/search?q=turnover+of+hindustan+zinc+limited&rlz=1C1CHBF_enIN828IN828&sxsrf=APq-WBtzwf_5AM3zndm0jNmCvNUHFd4Shg%3A1643790350753&ei=DkD6YYm1LevN5OUPpo6MsA4&oeq=Turnover+of+Hindustan+Zinc+&gs_lcp=Cgdnd3Mtd2l6EAEYADIGCAAQFhAeOgoIABCxAXCDARBDOgQIABBDOhEILhCABBCxAXCDARDHARDRAzoFCAAQgAQ6BQguEIAEOgsIABCABBCxAXCDAToICAAQgAQQsQM6BAGuEEM6CAGuEIAEELEDOggIABCxAXCDAToFCAAQkQI6BwguELEDEEM6BwgAELEDEENKBahBGABKBahGGABQAFiTU2CmYmgAcAJ4AIAIBnQKIAbUjkgEGMC4yMi41mAeAoAEBwAEB&scient=gws-wiz)

like Zinc and lead. With regard to the air quality, observations do not match the daily or annual average standards taking into account the resuspension of mine dust in the contiguous area. With regard to the blasting operations and continuing underground mining, comprehensive observations on the effect of such operations on the nearby houses have not been properly interpreted except mentioning with the DGMS norms and Peak Particle Velocity (PPV) was considered to be in the acceptable limits. Thus, remedial action is required for which the PP has to bear the cost and pay compensation on principles laid down by the Hon'ble Supreme Court inter-alia in MC Mehta (1987)1 SCC 395, Sterlite, (2013) 4 SCC 575 and Goel Ganga (2018) 18 SCC 257, taking into account financial capacity of the PP and the damage/violations.

9. Having regard to the violations/damage by the PP and overall estimated cost of ecological rehabilitation and restoration and financial capacity of the PP, we require the PP to deposit a sum of Rs. 25 crore with the District Magistrate, Bhilwada within three months to meet the cost of remediation measures. A joint Committee of CPCB, State PCB and District Magistrate, Bhilwada with the assistance of any other experts may prepare a restoration plan for remediating the soil and quality of ground water in the area, apart from undertaking health improvement programme for the inhabitants and the cattle. The action taken may be placed on the website of the District Magistrate, Bhilwada and its execution duly monitored. The remediation works may be got executed by an appropriate agency utilizing the amount deposited by the PP and the PP itself will have liberty to get the such work executed of restoration/rehabilitation on its own or through any other agency, if found proper by the joint Committee in the circumstances. A public awareness group may be setup jointly by the DM and the PP to list out

the issues requiring further action. The amount deposited will be utilized for executing the plan within one year, associating all stake holders, including the PP and civil society in a suitable manner, subject to overall supervision of the Committee. State PCB will be the nodal agency. In case the amount deposited is found to be deficient, the Tribunal may consider further directions, depending upon the material available. The joint Committee may have a report of status of compliance as on 31.03.2023 filed before the Registrar General of this Tribunal by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF by 30.04.2023. In case any further direction becomes necessary, the Registrar General will place the matter before the Bench.

Subject to above, all the application stand disposed of.

A copy of this order be forwarded to CPCB, State PCB and District Magistrate, Bhilwada by e-mail for compliance.

Adarsh Kumar Goel, CP

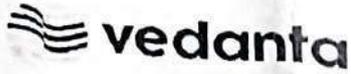
Sudhir Agarwal, JM

Dr. Nagin Nanda, EM

Dr. Afroz Ahmad, EM

February 02, 2022  
Original Application No. 226/2020 &  
Connected matters  
A + DV + AVT

679



RO (Pollution  
Room)



HINDUSTAN ZINC  
Zinc & Silver of India

HZL/RAM/NGT/JUN/28

08 Jun 2022

To,  
The District Magistrate,  
Bhilwara

discuss  
urgently

HP  
8/6/22

Sub: Reply to Letter No. Legal-30/NGT/2022/45388 dated 23rd May 2022.

Ref:

1. Letter No. Legal-30/NGT/2022/45388 dated 23rd May 2022 ('Letter').
2. Letter No. HZL/RAM/NGT/240/24 dated 27th April 2022 ('Proposal')
3. Orders dated 29th March 2022 and 02nd February 2022, passed by the Hon'ble National Green Tribunal ('Orders').
4. Review Application No. 06/2022 as filed by Hindustan Zinc Limited before the Hon'ble National Green Tribunal.

Dear Sir,

Hindustan Zinc Limited ('HZL') had, vide its letter dated 27th April 2022, submitted a detailed action plan focusing on key areas such as improvement projects related to ground water, health infrastructure, livestock, soil, and education, amongst many others. This detailed proposal was submitted as part of our commitment to comply with the Orders, as passed by the Hon'ble National Green Tribunal ('NGT').

Against our proposal, we are in receipt of your Letter, by way of which, you have instructed HZL to:

1. Deposit the amount of INR 25 Crores with your good offices, or
2. Seek clarity from the Hon'ble NGT, if required, with respect to compliance with the Orders.

Pursuant to the discussion dated 01st June 2022, as was held with your good self and representatives of HZL, the following is proposed:

1. We request you to kindly open a joint account in a nationalized bank, with one joint signatory to the same being Mr. Kishore S (IBU CEO - Agucha) from HZL's end, and the other being your good self.

Alphakmy  
8/6/2022



678



**HINDUSTAN ZINC**  
**Zinc & Silver of India**

2. HZL will deposit the sum of INR 25 Crores in this joint account. for the purpose of ecological rehabilitation and restoration. This amount, as directed by the Hon'ble NGT, is to be spent on projects related to:
  - (a) Improving the quality of soil.
  - (b) Availability of potable and farm water.
  - (c) Increasing agricultural produce.
  - (d) Health improvement programmes for inhabitants and cattle
3. We request that the Orders of the Hon'ble NGT be complied with by formation of a joint committee comprising of CPCB, State PCB and District Magistrate, assisted by the experts and the public awareness group as formed by your good offices, who will together oversee the implementation of the projects related to the above focus areas.

With respect to the above proposed, we request you to kindly accord your approval and initiate the necessary steps as required to ensure compliance with the Orders.

Regards,

Yours sincerely,

  
8/16/2022

(Kishore Kumar S)  
CEO (Agucha IBU)

राजस्थान सरकार

## कार्यालय जिला कलक्टर, भीलवाड़ा

(कलेक्ट्रेट परिसर प्रथम तल कमरा नम्बर 105)

दूरभाष नम्बर 01482-232601

Website:- www.bhilwara.rajasthan.gov.in

E-mail:- dm-acc-bhi-rj@nic.in

क्रमांक / लेखा / 2022-23 / 37306

दिनांक :- 22/06/2022

शासन सचिव,  
वित्त (बजट) विभाग, राजस्थान  
जयपुर

विषय :- नवीन बचत खाता खुलवाने हेतु प्रस्ताव ।

महोदय,

उपरोक्त विषयान्तर्गत निवदेन है कि माननीय राष्ट्रीय हरित अधिकरण में मूल आवेदन संख्या 226/2020 शीर्षक ओम पुरी बनाम हिन्दुस्तान जिंक लिमिटेड एवं अन्य में पारित आदेशिका दिनांक 02.02.2022 के अनुसार यथावर्णित (सम्बन्धित पेशा) :-

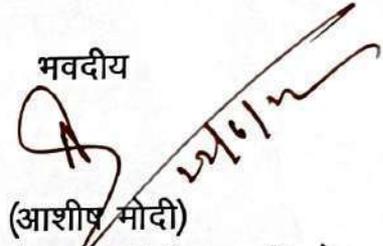
We require the Project Proponent to deposit a sum of Rs. 25 crore with the District Magistrate, Bhilwara within three months to meet the cost of remediation measures. की अनुपालना में जिला कलक्टर भीलवाड़ा एवं हिन्दुस्तान जिंक लिमिटेड के प्रतिनिधि का संयुक्त खाता खुलवाया जाना है। उक्त नवीन खाता खुलवाये जाने हेतु वित्त (मार्गोपोय) विभाग के आदेश दिनांक 02.07.2018 के क्रम में चेक लिस्ट निम्नानुसार है:-

क्र.सं	विचारित बिन्दु	वि0वि0
1	योजना का क्रियान्वयन यदि किसी संस्था द्वारा किया जाना है तो, उस संस्था की विधिक स्थिति का पूर्ण विवरण (प्रमाणक की प्रति सहित)।	माननीय राष्ट्रीय हरित अधिकरण के निर्देशानुसार हिन्दुस्तान जिंक लिमिटेड को 25 करोड जिला मजिस्ट्रेट भीलवाड़ा के पास जमा करवाकर, हित धारको / प्रभावितो से शिकायत / समन्वय / संभावित समधान के आधार पर एक समयबद्ध पुनरुत्थान योजना (रीमेडियल प्लान) एवं गठित जन जागरुकता समिति के निर्देशन में कार्य किये जाने है। अतः जिला कलक्टर (राष्ट्रीय हरित अधिकरण) के नाम से बैंक में बचत खाता खुलवाया जाना है।
2	उस संस्था के आय के स्रोत यथा भारत सरकार / राज्य सरकार से प्राप्त अनुदान / अन्य स्रोत का पूर्ण विवरण	हिन्दुस्तान जिंक लिमिटेड द्वारा 25 करोड रूपये जमा करवाये जाएंगे।
3	योजना के क्रियान्वयन हेतु बैंक खाते की अनिवार्यता हेतु भारत सरकार / राज्य सरकार की गाईड लाईन / दिशा निर्देशो की प्रति।	माननीय राष्ट्रीय हरित अधिकरण के द्वारा पुनरुत्थान योजना का क्रियान्वयन करने हेतु निर्देश दिये गये है। उक्त पुनरुत्थान

		कार्य जिला कलेक्टर एवं केन्द्रीय तथा राज्य प्रदुषण मण्डल की संयुक्त समिति से करवाया जाना है। योजना क्रियान्वयन हेतु विभिन्न भुगतान हेतु बैंक खाते की आवश्यकता होगी। माननीय राष्ट्रीय हरित अधिकरण के द्वारा केवल राशि जिला कलेक्टर को जमा कराने हेतु निर्देशित किया गया है।
4	योजना के क्रियान्वयन हेतु प्राप्त राशि को संबंधित राजस्व मद अथवा विभाग/संस्था के पी.डी. खाते के माध्यम से अथवा अन्य बैंक खाते में जमा करवा कर उस योजना का क्रियान्वयन किया जा सकता हो तो उसका परीक्षण विभाग/संस्था/कम्पनी में कार्यरत वित्तीय सलाहकार / वरिष्ठतम लेखाधिकारी से करवाकर उसकी टिप्पणी सहित भिजवाया जावेगा।	उक्त राशि हिन्दुस्तान जिंक लिमिटेड द्वारा एक मुश्त जमा करायी जाएगी। जिसका व्यय माननीय राष्ट्रीय हरित अधिकरण के निर्देशानुसार किया जायेगा। उक्त राशि राज्य एवं केन्द्र सरकार से प्राप्त नहीं होगी।
5	किसी योजना के क्रियान्वयन हेतु जिलेवार/ ब्लॉकवार लिंक खातो के रूप में ही खोले जावे। इस संबंध में बैंक द्वारा आवश्यक सॉफ्टवेयर / मॉड्यूल/सिस्टम विकसित कराने की कार्यवाही करावे, ताकि विभाग/संस्था को वांछित आय-व्यय डाटा/लेजर आदि का विवरण बैंक से ही प्राप्त हो सके।	केवल एक ही खाता खुलवाया जायेगा। तथा आय-व्यय डाटा/लेजर आदि का विवरण बैंक से ही प्राप्त किया जाएगा।

अतः उक्तानुसार नवीन बचत खाता खुलवाये जाने की अनुमति प्रदान करवाने का श्रम करावें।

भवदीय



(आशीष मोदी)

जिला कलेक्टर एवं जिला मजिस्ट्रेट  
भीलवाड़ा

37357  
27/7/22

शुभ की लीमान् क्षेत्रीय अधिकारी, प्रदूषण  
नियंत्रण विभाग, श्रीनवाडा का आचरण  
कार्यवाही हेतु प्रेषित है

गोविन्दसिंह  
आहरण वितरण अधिकारी  
वास्ते जिला कलकत्ता  
मीलक

27/7/22

क्रमांक: एफ.21(2)विमा / 2019

Section	Accounts
DM/ADM	
Date	21 JUL 2022
Admin officer	y
Inward No.	511

जयपुर, दिनांक 08.07.2022

जिला कलेक्टर एवं जिला मजिस्ट्रेट  
भीलवाड़ा।

विषय:- नवीन बचत खाता खुलवाने के क्रम में।

संदर्भ:- आपका पत्र क्रमांक 37306 दिनांक 22.06.2022

उपरोक्त विषयान्तर्गत संदर्भित पत्र के क्रम में माननीय राष्ट्रीय हरित अधिकरण के आवेदन संख्या 226/2020 शीर्षक ओम पुरी बनाम हिन्दुस्तान जिंक लिमिटेड एवं अन्य में पारित आदेशिका दिनांक 02.02.2022 के पैरा We require the project proponent to deposit a sum of Rs. 25 crore with the District Magistrate, Bhilwara within three months to meet the cost of remediation measures. की अनुपालना में जिला कलेक्टर, भीलवाड़ा एवं हिन्दुस्तान जिंक लिमिटेड के प्रतिनिधित्व का संयुक्त बैंक खाता खोले जाने की स्वीकृति/अनुमति निम्न शर्तों के अधीन दी जाती है-

1. विभाग द्वारा वित्त (मार्गोपाय) विभाग के आदेश क्रमांक प. 15(5) विमा/2012 दिनांक 02.07.2018 एवं 04.10.2021 के निर्देशों की पालना सुनिश्चित की जावेगी।
2. विभाग द्वारा तत्संबंधी नियमों/प्रक्रियाओं की पालना सुनिश्चित की जावेगी तथा उक्त बैंक खाते का उपयोग इस कार्य के अतिरिक्त अन्य किसी कार्य में नहीं किया जावेगा।
3. योजना के सम्पूर्ण क्रियान्वयन उपरांत खाता बन्द किया जाना सुनिश्चित करावें।

  
(पवन जैमन)  
उप शासन सचिव

मूल ही

# कार्यालय जिला कलक्टर, भीलवाड़ा

(कलेक्ट्रेट परिसर प्रथम तल कमरा नम्बर 105

Website:- www.bhilwara.rajasthan.gov.in

क्रमांक/लेखा/2022-23/37450

दूरभाष नम्बर 01482-232601)

E-mail:- dm-acc-bhi-rj@nic.in

दिनांक :- 21/09/22

## -:: कार्यालय आदेश:-

वित्त (मार्गोपाय) विभाग जयपुर के पत्र क्रमांक एफ 21(2)विमा/2019 जयपुर, दिनांक 08.07.2022 से नवीन बचत खाता खोलने की स्वीकृति तथा माननीय राष्ट्रीय हरित अधिकरण के आवेदन संख्या 226/2020 शीर्षक ओमपुरी बनाम हिन्दूस्तान जिंक लिमिटेड एवं अन्य में पारित आदेशिका दिनांक 02.02.2022 के क्रम में जिला कलक्टर भीलवाड़ा एवं हिन्दूस्तान जिंक लिमिटेड के प्रतिनिधि का संयुक्त बैंक खाता HDFC, BANK भीलवाड़ा में खोले जाने की निम्नानुसार स्वीकृति प्रदान की जाती है।

खाते का प्रकार	बचत खाता मय ब्याज
खाते का नाम	जिला कलक्टर (राष्ट्रीय हरित अधिकरण)
खातेदार का नाम	1. जिला कलक्टर भीलवाड़ा 2. मुख्य कार्यकारी अधिकारी, आगुचा आई बी यू एच जेड एल
खाते का परिचालन कर्ता	जिला कलक्टर भीलवाड़ा एवं मुख्य कार्यकारी अधिकारी आगुचा आई बी यू एच जेड एल के संयुक्त हस्ताक्षरो से
ई मेल आई डी	rorpcb.bhilwara@gmail.com
मोबाईल नम्बर	9414164925
एस एम एस बैंकिंग/ इन्टरनेट बैंकिंग	नहीं

(आशीष मोदी)  
जिला कलक्टर  
भीलवाड़ा

### प्रतिलिपि :-

- उप शासन सचिव, वित्त (मार्गोपाय) विभाग राजस्थान, जयपुर।
- श्री किशोर कुमार एस. मुख्य कार्यकारी अधिकारी, हिन्दूस्तान जिंक लिमिटेड, रामपुरा आगुचा तहसील -हुरडा भीलवाड़ा। Email ID: Kishore.S@vedanta.co.in
- मेनेजर HDFC, RIICO Industrial Area भीलवाड़ा को भेजकर लेख है कि उक्त अनुसार खाता धारको से खाता खुलवाने से कार्यवाही पूर्ण कर बैंक पास बुक एवं चेक बुक इत्यादि क्षेत्रीय अधिकारी, राजस्थान प्रदूषण नियंत्रण मण्डल, भीलवाड़ा को सुपुर्द करे। Email ID: Shrikant.gpurva@hdfcbank.com
- क्षेत्रीय अधिकारी, राजस्थान प्रदूषण नियंत्रण मण्डल, भीलवाड़ा को भेजकर लेख है कि खातों से संबंधित अलग रोकड़ पुस्तिका, चेक प्राप्ति एवं भुगतान रजिस्टर इत्यादि का संधारण करे।

जिला कलक्टर  
भीलवाड़ा

September 9<sup>th</sup>, 2022

To,

The Regional Officer,  
Rajasthan State Pollution Control Board  
18, Azad Nagar, Pannadhai Circle,  
Mining Engineer Office Road (Near Telephone Exchange),  
Bhilwara – 311 001

Sub: Deposition Rs. 25 Cr in joint account in compliance of Hon'ble NGT order issued in Review application 06/2022 filed by Hindustan Zinc Limited under original application No. 226/2020.

Ref: 1. Your letter No. RPCB/RO BHL/Legal-30 (226/2020)/33 dated 05<sup>th</sup> April 2022

2. Order dated 29<sup>th</sup> March 2022, passed by the Hon'ble National Green Tribunal (Principal Bench), in Review Application No. 06/2022.
3. Order dated 02<sup>nd</sup> February 2022, passed by the Hon'ble National Green Tribunal (Principal Bench), in Original Application No. 226/2020 [earlier O.A. 68/2020 (CZ)].
4. Our letter No. HZL/RAM/NGT/241 dated 27.04.2022.
5. Our letter No. HZL/RAM/NGT/28 dated 08.06.2022.
6. Our letter No. HZL/RAM/NGT/968 dated 05.08.2022.
7. Order Kramank/lekh/2022-23/37450 dated 02.09.2022 by District Magistrate office regarding opening of Joint bank account.

Sir,

In continuation with our letter HZL/RAM/NGT/28 dated 08.06.2022, we would like to update with respect to the latest compliance status against order dated 02.02.2022 passed by Hon'ble National Green Tribunal (Principal Bench) in Original Application No.226/2020.

1. In compliance to District Magistrate order Kramank/lekh/2022-23/37450 dated 02.09.2022, a joint account has been opened with HDFC Bank, Bhilwara branch bearing account no: - 50100558917159 on 07.09.2022.
2. Hindustan Zinc Limited has deposited Rs.25 Cr in the joint account on 08.09.2022 vide NEFT transfer bearing transaction id CMS/001051873668/408110984.

Same may please be taken on the record in the action taken report.

Yours sincerely,



(Kishore Kumar S)  
CEO (Agucha IBU)

CC: The District Collector,  
Bhilwara, Rajasthan

Shri Sunil Kumar Meena, Scientist-D  
Central Pollution Control Board,  
Vithal Market, Paryavaran Parisar, E-5,  
Arera Colony, Bhopal – 462016 (MP)

**Hindustan Zinc Limited**

Rampura Agucha Mines, P.O. Agucha, Dist. Bhilwara (Rajasthan) - 311 022  
M +91-9001294956-57 www.hzindia.com

Registered Office : Yashad Bhawan, Udaipur (Rajasthan) 313 004  
CIN No. L27204RJ1966PLC001208

HZL/RAM/NGT/ 968

August 5<sup>th</sup>, 2022

To,

The Regional Officer,  
 Rajasthan State Pollution Control Board  
 18, Azad Nagar, Pannadhai Circle,  
 Mining Engineer Office Road (Near Telephone Exchange),  
 Bhilwara – 311 001

Sub: Compliance of Hon'ble NGT order issued in Review application 06/2022 filed by Hindustan Zinc Limited under original application No. 226/2020.

Ref: 1. Your letter No. RPCB/RO BHL/Legal-30 (226/2020)/33 dated 05<sup>th</sup> April 2022

2. Order dated 29<sup>th</sup> March 2022, passed by the Hon'ble National Green Tribunal (Principal Bench), in Review Application No. 06/2022.
3. Order dated 02<sup>nd</sup> February 2022, passed by the Hon'ble National Green Tribunal (Principal Bench), in Original Application No. 226/2020 [earlier O.A. 68/2020 (CZ)].
4. Our letter No. HZL/RAM/NGT/241 dated 27.04.2022.

Sir,

In continuation with our letter HZL/RAM/NGT/241 dated 27.04.2022, we would like to update with respect to the latest compliance status against the recommendations made by joint committee.

1. Hindustan Zinc Limited has deposited Rs. 90 Lacs vide DD No. 057644 dated 19.07.2022. DD was deposited to your good office on 21.07.2022 vide letter no. HZL/RAM/NGT/873 dated 21 July 22.
2. Hindustan Zinc Limited has engaged National Institute of Hydrology, Roorkee vide W.O. No. ENVT/4500007264 dated 06.07.2022 for the undermentioned studies :-
  - Hydrogeological survey of the surrounding area to map the current groundwater flow regime and its seasonal dynamics for identifying the cause of pit formation in the surrounding areas of RA Mines.
  - Isotopic analysis of surface and groundwater samples of the area to establish the sound linkages between the possible sub-surface pollutants and the industrial activities of the area around RA Mines.

Same may please be taken on the record in the action taken report.

Yours sincerely,



(Kishore Kumar S)  
 CEO (Agucha IBU)

Annexure – As above

**Hindustan Zinc Limited**

Rampura Agucha Mines, P.O. Agucha, Dist. Bhilwara (Rajasthan) - 311 022  
 M +91-9001294956-57 www.hzllindia.com

Registered Office : Yashad Bhawan, Udaipur (Rajasthan) 313 004  
 CIN No. L27204RJ1966PLC001208



क्षेत्रीय कार्यालय  
REGIONAL OFFICE  
राजस्थान राज्य प्रदूषण नियंत्रण मंडल  
RAJASTHAN STATE POLLUTION CONTROL BOARD  
18, Near Pannadhaya Circle, Azad Nagar, Bhilwara.  
Phone/Fax no. 01482-241159, E-Mail ID: rorpcb.bhilwara@gmail.com

राप्रनिम/क्षैका भील/भील/2022-23/1020

दिनांक: 21/07/2022

श्रीमान सदस्य सचिव  
राजस्थान प्रदूषण नियंत्रण मंडल  
जयपुरा

विषय: डिमांड ड्राफ्ट संख्या 057644 (मूल ही) अग्रेषित करने बाबत ।

महोदय,

उपरोक्त विषयान्तर्गत निवेदन है कि हिंदुस्तान जिंक लिमिटेड द्वारा डी.डी.न. 057644 दिनांक 10.07.2022 राशि 90,00,00/- बैंक IDBI शाखा उदयपुर का प्रस्तुत किया है। इस संबंध में मंडल मुख्यालय की लेखाशाखा से हुई वार्तानुसार संदर्भित NGT के ऑर्डर दिनांक 02.02.2022 in OA 226/2020 की पालना में दिनांक 10.07.2022 राशि 90,00,00/- का मूल ही डी.डी. पत्र के साथ संलग्न कर अग्रिम आवश्यक कार्यवाई हेतु प्रेषित हैं।

संलग्न मूल डी.डी. संख्या : 057644

प्रतिलिपि:-मुख्य लेखाधिकारी, रा.प्र.नि.म., जयपुर ।



*CAO*  
21/7  
(विनय कट्टा)  
क्षेत्रीय अधिकारी

क्षेत्रीय अधिकारी

*Pl deposit the Rs  
of Rs 90,00,000/2  
in MS A/C  
(NGT order)*

*22-7-22*

*CAO*

*Handwritten signature  
28/7/2022  
VDC*



**Rajasthan State Pollution Control Board**  
4, Institutional Area, Jhalana Doongari, Jaipur-302 004  
(Group Name: 48)

*original*

**Original**

Receipt No: 12614

Receipt Date: 25/07/2022

Received sum of 9,000,000.00 in words (Rs. Ninety Lakhs Only) on account of - Polluters Pay Prinaple  
From Shree M/s Hindustan Zin Limited, Bhilwara (RO Bhilwara) Through DD No. 057644 Dated 10/07/2022 Amount Rs.  
9000000.00/- name of the bank IDBI BANK, vide their letter no. 1020 letter date 21/07/2022.

[This Receipt is valid subject to clearance of DD.]

Rs: 9000000 /-

*[Signature]*  
Accountant

*[Signature]*  
Signature with Post



**Rajasthan State Pollution Control Board**  
4, Institutional Area, Jhalana Doongari, Jaipur-302 004  
(Group Name : 48 )

**Copy**

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[This Receipt is valid subject to clearance of DD.]

Rs: 9000000 /-

*[Signature]*  
Accountant

*[Signature]*  
Signature with Post

(विनय कड़ा)

July 21, 2022

HZL / RAM / NGT / 873

To,

The Regional Officer,  
Rajasthan State Pollution Control Board  
18, Azad Nagar, Pannadhai Circle,  
Mining Engineer Office Road (Near Telephone Exchange),  
Bhilwara - 311 001



Sub: Deposition of Demand Draft of Rs. 90 Lacs.

Ref: Hon'ble NGT order dated 02.02.2022 in OA 226/2020.

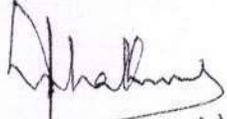
E-mail communication dated 13.07.2022

Respected Sir,

As per Hon'ble NGT order dated 02.02.2022 in OA 226/2020, an amount of Rs. 90,00,000/- is required to be deposited against shortage of plantation.

In compliance of the order, demand draft No. 057644 dated 19.07.2022 amounting Rs. 90,00,000/- in favour of "Member Secretary Rajasthan State Pollution Control Board" is attached.

Yours sincerely,

  
21/7/22  
(Kishore Kumar S)  
CEO (Agucha IBU)

Annexure - As above

CC : The District Collector,  
Bhilwara, Rajasthan

Shri Sunil Kumar Meena, Scientist-D  
Central Pollution Control Board,  
Vithal Market, Paryavaran Parisar, E-5,  
Arera Colony, Bhopal - 462016 (MP)

**Hindustan Zinc Limited**

Rampura Agucha Mines, P.O. Agucha, Dist. Bhilwara (Rajasthan) - 311 022  
M +91-9001294956-57 www.hzindia.com

Registered Office : Yashad Bhawan, Udaipur (Rajasthan) 313 004  
CIN No. L27204RJ1966PLC001208

HZL/RAM/NGT/241

April 27<sup>th</sup>, 2022



To,

The Regional Officer,  
Rajasthan State Pollution Control Board  
18, Azad Nagar, Pannadhai Circle,  
Mining Engineer Office Road (Near Telephone Exchange),  
Bhilwara - 311 001

Subj: Compliance of Hon'ble NGT order issued in Review application 06/2022 filed by Hindustan Zinc Limited under original application No. 226/2020.

Ref: 1. Your letter No. RPCB/RO BHL./Legal-30 (226/2020)/33 dated 05<sup>th</sup> April 2022.

2. Order dated 29<sup>th</sup> March 2022, passed by the Hon'ble National Green Tribunal (Principal Bench), in Review Application No. 06/2022.

3. Order dated 02<sup>nd</sup> February 2022, passed by the Hon'ble National Green Tribunal (Principal Bench), in Original Application No. 226/2020 [earlier O.A. 68/2020 (CZ)].

Sir,

This is in reference to your letter (RPCB/RO BHL./Legal-30 (226/2020)/33) dated 05<sup>th</sup> April 2022, and the order dated 29<sup>th</sup> March 2022, passed by the Hon'ble National Green Tribunal (Principal Bench), in Review Application No. 06/2022.

In response to your letter, by way of which your good office has directed us to ensure compliance with the order passed by the Hon'ble National Green Tribunal in Original Application No. 226/2020, and in Review Application No. 06/2022, dated 02<sup>nd</sup> February 2022 and 29<sup>th</sup> March 2022, respectively, please find as below:

Detailed compliance status against the recommendations that were made by the Joint Committee, as documented by way of its Report dated 07<sup>th</sup> September 2021:

(a) A monetary value of Rs. 90,00,000/- (Ninety Lacs Rupees) against violating the Environmental Clearance, 2009 specific condition no. xvi for plantation may be imposed on the unit.

(b) To increase the plantation as per the EC condition stipulated under condition no. xvi of EC, 2009.

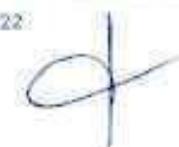
- Hindustan Zinc Limited is willing to comply with this recommendation and hence we request you to inform us the name and bank details against whom the demand draft is to be prepared.

**Hindustan Zinc Limited**

Rampura Agucha Mines, P.O. Agucha, Dist. Bhilwara (Rajasthan) - 311 022  
M +91-9801294956-57; F +91-1483 229012 www.hzindia.com

Registered Office: Yashad Bhawan, Udaipur (Rajasthan) 313 004  
CIN No. L27206RJ1966PLC001208

O/c



- A drone survey-based study has been undertaken to assess the plantation status. (Report attached as annexure-1). Following were the outcomes of the study:
  - Area under plantation: 348 Ha (34% of acquired area)
  - No. of trees: 6,84,280
  - Density: 1966 per Ha.
- Plantation programme is part of our Environment Management and following initiatives are part of the same:
  - In-house nursery for endangered and medicinal plants
  - Plantation of saplings with intensive care for 2 years
  - Stabilisation of waste dump slopes by applying geotextile with putting grass and seeds
  - Applying seeds to increase plantation density



4



- (c) Unit need to carry out the hydrogeological survey of the surrounding area to map the current groundwater flow regime and its seasonal dynamics for identifying the cause of pit formation in the surrounding areas.
- (d) Unit need to carry out isotopic analysis of surface and groundwater samples of the area to establish the sound linkages between the possible sub-surface pollutants and the industrial activities of the area.

In compliance with point No. (c) & (d), we have contacted National Institute of Hydrology (NIH), Roorkee for the study and proposal was submitted by them for impact assessment due to mine pit. We have requested to submit revised offer for impact assessment including Tailing Storage Facility as well. Work order will be issued for the study on receiving revised proposal.

- (e) The unit ensure desiltation of the tailing dam garland drain regularly to avoid any overflow and seepages towards North direction of the tailing dam.
- Garland drain cleaning is a regular activity. Need based repairing of the same is also ensured. During last six months, repairing of 1582m waste dump garland drain has been done.



*[Handwritten signature]*



- (f) To increase the number of water sprinklers to curtail the fugitive emission at crusher area, haul road & others.

Measures for effective dust suppression:

- 4 mobile water sprinklers for dust suppression in mining area.
- Sprinklers are installed in Primary crusher hoppers.
- Cleaning of industrial roads using truck mounted vacuum road sweepers.
- Strengthening of Enclosures using colour coated sheets at crusher house.



Water sprinklers for dust suppression in mining area



Sprinklers installed in Primary crusher hoppers

d



Truck mounted vacuum road sweeper



Changing of GI sheets at crusher house



Increase of Curb wall Height at primary Crusher

*[Handwritten signature]*

In compliance with the Order, we have engaged with our local stakeholders, and the district administration by way of meeting dated 27.04.2022 and have identified the annexed list of projects (Annexure – 2) projects that we wish to undertake for improvement of ground water, health Infra, Livestock, soil, education etc.

These projects will be undertaken by Hindustan Zinc Limited and as committed, we will ensure to spend INR 25 Crores towards the same.

Yours sincerely,



(Kishore Kumar S)  
CEO (Agucha IBU)

Annexure – As above

CC: District Collector, Bhilwara

O/c

HZL / RAM / NGT / 732

July 6, 2022

To,

**The Regional Officer,  
Rajasthan State Pollution Control Board  
18, Azad Nagar, Pannadhai Circle,  
Mining Engineer Office Road (Near Telephone Exchange),  
Bhilwara – 311 001**

Sub: Restoration plan in NGT O.A. 226 of 2020 order dated 02.02.2022.

Ref: Minutes of meeting held on 29.06.2022.

Respected Sir,

With reference to the points mentioned in the draft restoration plan, pointwise action plan related to Hindustan Zinc Limited are as under:

S.No.	Action required	Responsible Agency	Execution by	Tentative Cost in Rs. (Lacs)	Timeline	Remarks
4.	Hydrogeological survey of the surrounding area to map the groundwater flow regime and its seasonal dynamics	Groundwater Dept	M/s HZL	24.5 + 18% GST	1 Month	Comprehensive Hydrogeological study was carried out in January 2022 by M/s J.M. Environet Pvt. Ltd., which is a NABET certified consultant. (Copy attached for ready reference). Work Order awarded to National Institute of Hydrology for hydrogeological and isotopic study (W.O. copy attached for ready reference). This study will take <b>at least 6 months</b> . Timeline may be amended accordingly.
5.	Isotopic analysis of surface and groundwater samples of the area to establish the sound linkages between the possible sub-surface pollutants and the industrial activities of the area	Groundwater Dept	M/s HZL		1 Month	
10.	Planning for clean drinking water source for livestock in all the gram Panchayats	PHED	M/s HZL		7 days	

**Hindustan Zinc Limited**

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CIN No. L27206RJ1966PLC001208



12.	Provide list of locations where water is supplied by M/s HZL through water tanker	District Administration	M/s HZL		7 days	Details of water supply through tankers and status of pipeline is attached.
14.	Survey & plan for extensive plantation in plant premises, pasture land, transportation route etc.	Forest Department	M/s HZL	75 for Roadside plantation + 75 for 2 Ha charagah development & 1 Ha forest development.	7 Days	Plantation is regular activity and being done every year inside mine area. Apart from plantation, we are also stabilising waste dumps by applying geonet and spreading seeds. Roadside plantation on the connecting road can be undertaken as per instructions. 2 Ha charagah development & 1 Ha forest development.
17.	Identification of the potholes on the road (passing through the villages) that is being used for raw material transport by M/s HZL	PWD	M/s HZL		7 Days	Connecting road from mines to National Highway is getting converted to State Highway. Road work is under progress by PWD.

Part-2

S.No.	Action required	Responsible Agency	Execution by	Tentative Cost in Rs. (Lacs)	Timeline	Remarks
14.	Procurement of the vehicle mounted water sprinklers	District Administration	M/s HZL		6 Months	HZL is having adequate number of water sprinklers which are regularly being used in side mine and plant areas. Procurement of new water sprinklers is required to be reconsidered.
16.	Supplying the drinking water to nearby inhabitants through laying permanent pipeline where water is being supplied by water tankers.	District Administration	M/s HZL		9 Months	

Yours sincerely,

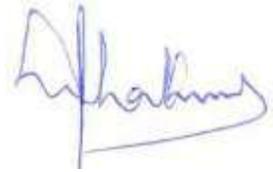


(Kishore Kumar S)  
CEO (Agucha IBU)

Annexure – As above

**Details of Water supply through tankers by HZL, RAM**

S.No.	Village Name	Quantity of water supplied (KL/Day)	Pipeline within village	Connectivity to Chambal pipeline	Remarks
1	Bherukheda 1	16	Yes (HZL)	No	
2	Bherukheda 2	24	No	No	
3	Kheda Palola	21	No	No	
4	Moonji Ka Kheda	25	Yes (HZL)	No	
5	Rampura	34	Yes (HZL)	No	
6	Parasrampura	40	Yes	Yes (Work under Progress)	50% of pipeline completed.
7	Agucha	74	Yes	Yes	Partial supply only during summer to meet out water shortage.



## Transportation route from RA Mines to National Highway – Proposed Plantation area



*Alhabina*

राजस्थान सरकार

कार्यालय जिला कलेक्टर एवम जिला मजिस्ट्रेट, भीलवाडा

क्रमांक : विधिक-30/एनजीटी/2022/ 45339

दिनांक- 23/05/2022

कार्यालय - आदेश

माननीय राष्ट्रीय हरित अधिकरण, प्रधान न्याय पीठ, नई दिल्ली द्वारा मूल आवेदन संख्या 226/2020 शीर्षक ओमपुरी बनाम हिंदुस्तान जिंक लिमिटेड एवम अन्य में पारित आदेशिका दिनांक 02.02.2022 तथा मेसर्स हिंदुस्तान जिंक लिमिटेड (वेदांता) द्वारा प्रस्तुत पुनर्विचार आवेदन दिनांक 06/2022 (अंतर्गत मूल आवेदन संख्या 226/2020) में जारी आदेशिका दिनांक 29.03.22 की अनुपालना में एतद द्वारा **प्रकरण में पब्लिक अवेयरनेस ग्रुप (जन जागरूकता समूह) का गठन** निम्नानुसार किया जाता है :-

क्र.संख्या	जन-जागरूकता समूह सदस्य	पदनाम
1.	उपखंड अधिकारी, गुलाबपुरा	अध्यक्ष
2.	तहसीलदार हुरडा	सदस्य
3.	ब्लॉक विकास अधिकारी - सम्बंधित ब्लॉक	सदस्य सचिव
4.	सरपंच - सम्बंधित ग्राम पंचायत	सदस्य
5.	पंचायत प्रारंभिक शिक्षा अधिकारी (PEEO), सम्बंधित पंचायत	सदस्य
6.	ब्लॉक चिकित्सा एवम स्वास्थ्य अधिकारी (BCMHO), सम्बंधित ब्लॉक	सदस्य
7.	संयुक्त निदेशक, जिला पशुपालन कार्यालय, भीलवाडा	सदस्य
8.	अधिसासी अभियंता / सहायक अभियंता, जन स्वास्थ्य अभियांत्रिकी विभाग - सम्बंधित (खंड/ब्लाक)	सदस्य
9.	कृषि पर्यवेक्षक, कृषि विभाग - सम्बंधित ग्राम पंचायत (खंड/ब्लाक)	सदस्य
10.	माइनिंग फोरमैन, खान विभाग, सम्बंधित ग्राम पंचायत (खंड/ब्लाक), जिला - भीलवाडा।	सदस्य
11.	उपखंड अधिकारी, गुलाबपुरा द्वारा नामित दो प्रमुख व्यक्ति	सदस्य
12.	हिंदुस्तान जिंक प्रबंधन द्वारा नामित एक प्रतिनिधि	सदस्य

पब्लिक अवेयरनेस ग्रुप (जनजागरूकता समूह) द्वारा **अपेक्षित सम्पादन योग्य कार्यवाही** निम्नानुसार है :-

1. मेसर्स हिंदुस्तान जिंक लिमिटेड, रामपुर आगूचा, खान परिधि क्षेत्र से 5 किलो मीटर की दूरी सीमा में स्थित गांवों के आधार पर ब्लॉक स्तर पर जन जागरूकता समूह का गठन।
2. उपखंड अधिकारी, गुलाबपुरा की अध्यक्षता में ब्लॉक स्तरीय जन जागरूकता समूह की मई माह में कम से कम दो बैठक एवं बैठक में उक्त प्रकरण में माननीय राष्ट्रीय हरित अधिकरण के आदेशनुसार पुनर्स्थापन योजना तैयार कर आम जन को आ रही समस्याओं एवम उसके उपचार / निदान बाबत जागरूकता / चर्चा।
3. ब्लॉक स्तरीय जन जागरूकता समूह द्वारा चौपाल / जनसुनवाई / शिविर का आयोजन एवम समस्या का चिन्हीकरण / लिखित संकलन एवम संभावित उपचार / निदान बाबत सुझाव / चर्चा।
4. ब्लॉक विकास अधिकारी (सदस्य सचिव- जन जागरूकता समूह) उक्त बाबत आवश्यक जानकारी एवम आवश्यक कार्यवाही हेतु क्षेत्रीय अधिकारी, रा. प्र. नि. मंडल, भीलवाडा से संपर्क / समन्वय स्थापित करेंगे एवम साप्ताहिक कार्यवाही प्रगति रिपोर्ट समिति को प्रस्तुत करेंगे।
5. बिंदु संख्या 1 से 4 पर की गयी कार्यवाही बाबत समेकित रिपोर्ट प्रस्तुत करना।

जिला मजिस्ट्रेट,  
भीलवाडा।

23/5/22

प्रतिलिपि :-

23/05/22/362

1. निजी सहायक, जिला कलेक्टर महोदय, भीलवाडा को सूचनार्थ प्रेषित हैं।  
संयुक्त समिति सदस्य / सम्बंधित नियंत्रक -नोडल अधिकारी (जिला स्तर)

363

2. अतिरिक्त जिला कलेक्टर (प्रशासन), भीलवाडा को सूचनार्थ प्रेषित हैं।

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3. मुख्य कार्यकारी अधिकारी, जिला परिषद, भीलवाडा को सूचनार्थ प्रेषित हैं।

365

4. श्री सुनील मीणा, वैज्ञानिक घ, क्षेत्रीय निदेशालय, केंद्रीय प्रदूषण नियंत्रण बोर्ड, भोपाल (मध्य प्रदेश)।

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5. क्षेत्रीय अधिकारी, रा. प्र. नि.मंडल, भीलवाडा।

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6. संयुक्त निदेशक, जिला पशुपालन कार्यालय, भीलवाडा को सूचनार्थ प्रेषित हैं।

368

7. उपनिदेशक, कृषि विभाग, जिला - भीलवाडा को सूचनार्थ एवम सम्बंधित अधीनस्थ सदस्य (कृषि पर्यवेक्षक) को आवश्यक निर्देशार्थ प्रेषित हैं।

369

8. मुख्य चिकित्सा एवम स्वास्थ्य अधिकारी, भीलवाडा को सूचनार्थ एवम सम्बंधित अधीनस्थ सदस्य (BCMHO) को आवश्यक निर्देशार्थ प्रेषित हैं।

370

9. जिला शिक्षा अधिकारी, जिला भीलवाडा को सूचनार्थ एवम सम्बंधित अधीनस्थ सदस्य (PEEO) को आवश्यक निर्देशार्थ प्रेषित हैं।

371

10. अधीक्षण अभियंता, जन स्वास्थ्य अभियांत्रिकी विभाग, भीलवाडा को सूचनार्थ एवम सम्बंधित अधीनस्थ सदस्य (XEN/AEN-PHED, Res. Block) को आवश्यक निर्देशार्थ प्रेषित हैं।

372

11. अधीक्षण अभियंता, खान एवम भू विज्ञान विभाग, भीलवाडा को सूचनार्थ एवम सम्बंधित अधीनस्थ सदस्य (फोरमैन) को आवश्यक निर्देशार्थ प्रेषित हैं।

जन-जागरूकता समूह सदस्य :- सूचनार्थ एवम आवश्यक कार्यवाही हेतु प्रेषित हैं।

373

12. उपखंड अधिकारी, गुलाबपुरा, तहसील - हुरडा, जिला - भीलवाडा।

374

13. तहसीलदार, तहसील - हुरडा, जिला - भीलवाडा।

375

14. ब्लॉक विकास अधिकारी - हुरडा, तहसील - हुरडा, जिला - भीलवाडा।

376

15. पंचायत प्रारंभिक शिक्षा अधिकारी (PEEO), सम्बंधित पंचायत, तहसील - हुरडा, जिला - भीलवाडा।

377

16. ब्लॉक चिकित्सा एवम स्वास्थ्य अधिकारी (BCMHO), सम्बंधित ब्लॉक, तहसील - हुरडा, जिला - भीलवाडा।

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17. अधिशासी अभियंता / सहायक अभियंता, जन स्वास्थ्य अभियांत्रिकी विभाग - सम्बंधित (खंड/ब्लाक), तहसील - हुरडा, जिला - भीलवाडा।

379

18. कृषि पर्यवेक्षक, कृषि विभाग - सम्बंधित ग्राम पंचायत (खंड/ब्लाक), तहसील - हुरडा, जिला - भीलवाडा।

380

19. माइनिंग फोरमैन, खान विभाग, सम्बंधित ग्राम पंचायत (खंड/ब्लाक), तहसील - हुरडा, जिला - भीलवाडा।

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20. सरपंच - सम्बंधित ग्राम पंचायत, तहसील - हुरडा, जिला - भीलवाडा।

382

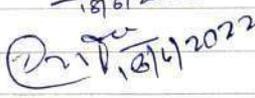
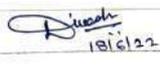
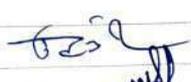
21. यूनिट हेड, मेसर्स हिंदुस्तान जिंक लिमिटेड, रामपुरा आगूचा, तहसील - हुरडा, जिला - भीलवाडा।

f @  
क्षेत्रीय अधिकारी/नोडल  
अधिकारी-प्रकरण

आज दिनांक 18 जून 2022 को माननीय  
 जिला कलेक्टर महोदय के आदेश क्र. वि.बि.क/30  
 NPT/2022/45339 दिनांक 23.05.2022 के

निर्देशानुसार NPT के वहत जन जाग रूकवा स्टुड  
 की बैठक शा.प. आगुचा के लडुल हॉल  
 में उपस्थित अधिकारी उलाखपुरा के आदेश  
 क्र. वि.बि.क/2022/714 दिनांक 9/6/22

अनुसार बैठक का आयोजन किया गया  
 उक्त बैठक में आदेशानुसार निम्न सदस्य  
 उपस्थित हुए।

1. उपस्थित अधिकारी उलाखपुरा wks
2. वहालीदार दुरडा 
3. विकास अधिकारी दुरडा
4. सरपंच - आगुचा jgati  
 - फौडडी  
 - मोहिण
5. PEEO आगुचा   
18/6/2022
6. BCMHO   
18/6/2022
7. JD. पशुपालन विभाग
8. लघु अति. PHED   
18/06/2022
9. सूचिपरिबेदाक
10. जोरमेन खान विभाग   
18/6/22  
नामित सदस्य
11. A प्रधान ला. प्र.स. दुरडा   
B. AEN- EAAI-
12. श्री नहेरु आरा. (चिंक) 
13. डॉ. मालवी सतीश कृष्णाव   
नेडव आर.प. (पशुपालन-विभाग) दुरडा

निर्देशानुसार उत्तर जन जागरूकता समूह  
 के सदस्य उपस्थित हुए व निर्देशानुसार  
 समूह के सदस्य 9 उपस्थित अन्य न  
 उपस्थित - चर्चा

प्रकरण संख्या-226/2020

ओमपुरी बनाम हिन्दुस्तान जिंक लिमिटेड

आज दिनांक 18/06/2021 को जन जागरूकता समूह की बैठक  
 (जन सुनवाई में) मुख्यतः निम्न मुद्दों के सम्बन्ध में परिवाद प्राप्त  
 हुए हैं -

1. रिको द्वारा अवाप्त की जाने वाली भूमियों के सम्बन्ध में चर्चा की गई।
2. खेतों में पड़ रहे गड़दों के सम्बन्ध में।
3. मुआबजा नहीं मिलने के सम्बन्ध में।
4. प्रधान पंचायत समिति दुरडा, सरपंच ग्राम पंचायत आगूचा, सरपंच ग्राम पंचायत कोठिया पंचायत समिति शाहपुरा द्वारा Restoration Plan के तहत कराये जाने वाले विकास कार्यों की सूची प्रस्तुत की गई है।

इसके उपरान्त कमेटी द्वारा माननीय NGA के आदेश दिनांक 02/02/2022 एवं 29/03/2022 के अनुसार हिन्दुस्तान जिंक लिमिटेड द्वारा ग्राम भैरुखेड़ा, आगूचा, परसरामपुरा, कालमाणपुरा, कोठिया, बालापुरा एवं अन्य नजदीक गांवों में उत्पन्न हो रही समस्याओं जैसे पानी का दूषित होना, अस्थिर एवं चर्म रोग होना, फसलों को नुकसान होना होना, कृषि भूमियों में बड़े-बड़े गड़दों होना, मिट्टी का खराब होना, खनन कार्य से पशुओं का प्रभावित होने के सम्बन्ध में चर्चा की गई -

1. कमेटी द्वारा भू-जल सुधार हेतु Groundwater Recharge System लगाने के सम्बन्ध में चर्चा की गई।
2. पशुओं के सम्बन्ध में पशु चिकित्सालय का सुदृढिकरण के सम्बन्ध में चर्चा की गई।

3. स्वास्थ्य सम्बन्धी समस्याओं के लिए ऐलेक्ट्रॉनिक व आयुर्वेदिक अस्पतालों का सुदृढीकरण के सम्बन्ध में चर्चा की गई।
4. पशुओं के चारे की समस्या के समाधान हेतु चारागाह विनाशित करने के सम्बन्ध में चर्चा की गई।
5. वृक्षारोपण (GREEN BELT DEVELOPMENT) के माध्यम से पर्यावरण सुधार करने के सम्बन्ध में चर्चा की गई।
6. मृदा सम्बन्धी समस्याओं के लिए (Jointly Excellence for Soil Improvement) बनाने के सम्बन्ध में चर्चा की गई।

अन्त में श्रीमान् जिला कालक्टर महोदय के निर्देशानुसार माह में जन जागरूकता की दो बैंक आयोजित करने हेतु निर्देशित किया गया। आगामी बैंक दिनांक 30/06/2022 को राजमैथ उच्च माध्यमिक विद्यालय भादवों की कोर्टी में आयोजित की जायेगी। जिसमें सभी विभाग पुनर्स्थापना योजना के साथ उपस्थित होंगे।

19/6/22

1. कैलाश सोनी आग्र्या H2L द्वारा वर्ष के पानी निकासी व प्रतिष्ठित होने के संबंध में -  
9252020377
2. प्रमोद कुमार चौधरी जेलो में आपूर्ति खंडे पडे ई।  
9950691938 आग्र्या
3. सत्यनारायण जी रिफो द्वारा अग्र्या की जालेधली शक्ति के सम्बन्ध में (ग्राम आग्र्या)  
आग्र्या 9468653595
4. कमरुद्दीन ~~मैसूजे~~ H2L से मुआवजा दिलाने हेतु  
9636660086
5. सरपंच, G.P. आग्र्या NGA द्वारा पर्यावरण शक्ति में से 60% शक्ति गांव में आग्र्या हेतु उपयोग करने का शक्ति  
9950467315
6. प्रधान पं.सं. डुरडा पर्यावरण प्रशिक्षण केन्द्र स्वीकृत करवाने के सम्बन्ध में।  
9414593097
7. सरपंच, ग्राम पंचायत H2L द्वारा कार्य करने का शक्ति  
आग्र्या 9950467315
8. सरपंच, ग्राम पंचायत कोठिया में किसान व्यापार के सम्बन्ध में।  
9950795590

## Annexure-8

List of 10 Village Panchayats and 46 Villages

S. No.	Block	Panchayat	Village	Population (Approx)	Approx. aerial distance in meters from M/s HZL Agucha lease boundary as per google earth
1	Hurda	Aguncha	Agoocha	6739	441
2	Hurda	Aguncha	Bhagwanpura	760	3257
3	Hurda	Aguncha	Bhairon Khera	305	2776
4	Hurda	Aguncha	Moon Ji Ka Khera	704	1385
5	Hurda	Aguncha	Parasrampura	1130	1748
6	Hurda	Aguncha	Indira ka Khera	471	4125
7	Hurda	Aguncha	Rampura	517	993
8	Hurda	Barandhiya	Amartiya	1241	4636
9	Hurda	Barandhiya	Balapura	597	3674
10	Hurda	Barandhiya	Barantiya	1030	7139
11	Hurda	Barandhiya	Urja Ka Khera	285	3234
12	Hurda	Barla	Barla	1309	6276
13	Hurda	Barla	Chatarpura	648	7114
14	Hurda	Barla	Deopura	473	2673
15	Hurda	Barla	Gajsinghpura	428	3645
16	Hurda	Barla	Jaisinghpura	1126	4950
17	Hurda	Barla	Sultanpura	835	4712
18	Hurda	Bhojras	Apaliyas	1211	10702
19	Hurda	Bhojras	Balwantpura	647	8189
20	Hurda	Bhojras	Bhojras	3755	7432
21	Hurda	Bhojras	Chainpuriya	880	6990
22	Hurda	Bhojras	Lachhmanpura	661	9749
23	Hurda	Hurda	Khati Khera	269	6204
24	Hurda	Hurda	Bavlo Ka Khera	616	7675
25	Hurda	Hurda	Gulabpura (rural)	54	9654
26	Hurda	Hurda	Hurda Magra	4271	3907
27	Hurda	Hurda	Hurda Seja	8340	5748
28	Hurda	Kotri	Anandipura	1106	5862
29	Hurda	Kotri	Kotri	2237	1077
30	Hurda	Kotri	Lachhmipura	1062	2616
31	Hurda	Rupaheli	Garoliya Khera	348	11162
32	Hurda	Rupaheli	Roopaheli	4781	9840
33	Shahpura	Kothiya	Khera Palola	834	334
34	Shahpura	Kothiya	Kothiya	5429	959
35	Shahpura	Itedia	Araniya Chauhan	660	2560
36	Shahpura	Itedia	Bagthala	791	7022
37	Shahpura	Itedia	Baori	1186	9421
38	Shahpura	Itedia	Daulatpura	334	4477
39	Shahpura	Itedia	Itadia	1852	4623
40	Shahpura	Itedia	Ranjeetpura	146	4861
41	Shahpura	Arwad	Barla (arwar Ka)	307	8954
42	Shahpura	Arwad	Diyas	1052	8512
43	Shahpura	Arwad	Kalyanpura	1115	3251
44	Shahpura	Arwad	Nai Arwar	1928	6736
45	Shahpura	Arwad	Old Arwad	1596	6716
46	Shahpura	Arwad	Sardarpura	646	6194
Total	Block-02	Gram Panchayat-10	Villages-46	66712	

Source : PHED list for water supply data



राजस्थान-सरकार

कार्यालय उप निदेशक कृषि (विस्तार), जिला परिषद, भीलवाड़ा

फोन नं. :- 01482-232727

E-mail :- ddagr.bhi.agri@rajasthan.gov.in

क्रमांक - NGT/2022-23/2595

दिनांक :- 01.07.2022

श्रीमान् जिला कलक्टर महोदय,  
भीलवाड़ा।Revisedविषय : माननीय राष्ट्रीय हरित अधिकरण प्रधान न्याय पीठ नई दिल्ली के आवेदन संख्या  
226/2020 के क्रम में

इस कार्यालय के पूर्व पत्रांक 2567 दिनांक 30.6.22

उपरोक्त विषयान्तर्गत निवेदन है कि माननीय राष्ट्रीय हरित अधिकरण प्रधान न्याय  
पीठ नई दिल्ली के आवेदन संख्या 226/2020 के क्रम में कृषि विभाग से सम्बन्धित वांछित  
संशोधित सूचना संलग्न कर वास्ते अग्रिम कार्यवाही प्रेषित है।

संलग्न - उक्तानुसार

(रामपाल खटीक)

उप निदेशक, कृषि (विस्तार)  
जिला परिषद, भीलवाड़ा

राजस्थान सरकार  
कार्यालय उप निदेशक कृषि (वि०) जि.प. भीलवाडा

माननीय राष्ट्रीय हरित अधिकरण, प्रधान न्याय पीठ नई दिल्ली द्वारा मूल आवेदन संख्या 226/2020 शीर्षक ओमपुरी बनाम HZL एवं अन्यमें पारित आदेशिका दिनांक 02.02.2022 तथा मैं HZL (वेदान्ता) द्वारा प्रस्तुत पुर्नविचार आवेदन दिनांक 06.01.2022 अन्तर्गत मूल आवेदन संख्या 226/2022 में जारी आदेशिका दिनांक 29.03.2022 अनुपालनार्थ विभाग से सम्बन्धित अध्ययनस्थिति/रिपोर्ट/कार्यवाही रिपोर्ट/अपने कृषि विभाग से सम्बन्धित पुर्नस्थापना योजना (हिन्दुस्तान जिंक लि.) रामपुरा, आगूचा के आस पास क्षेत्र गांव/सम्बन्धित ब्लॉक हुरडा/शाहपुरा में विभाग द्वारा निम्नानुसार योजना तैयार कर कार्यवाही की गयी।

12 कोर एरिया Villages & 18 peripheral Villages के मिट्टी और पानी की गुणवत्ता जांच हेतु रेण्डम आधार पर मिट्टी-पानी के सेम्पल 10 ग्राम पंचायतो से 839 कृषको के खेतों से वर्ष 2019-20 व 2021-22 में मिट्टी एवं पानी के नमूने लिये जाकर PH एवं EC की जांच की गयी संलग्न (मिट्टी-पानी के नमूनों की जांच रिपोर्ट)

मिट्टी-पानी की जांच रिपोर्ट से ज्ञात हुआ की यहाँ की भूमि का PH-7 to 8.7, EC-1.9 to 14.9 तथा SAR- 2.04 से 28.06 पायी गयी। जिसके आधार पर यह पाया गया है कि यहाँ की मिट्टी क्षारीय लवणीय है।

**क्षारीय लवणीय भूमि का सुधार व उपचार :-**

1. क्षारीय लवणीय भूमि के सुधार हेतु GR Value के आधार पर आवश्यकतानुसार जिप्सम डालकर, बिखेरकर गहरी जुताई कर जिप्सम को 15cm. की गहराई तक अच्छी तरह मिला देना चाहिये। खेत में लगभग 3X3 मीटर की क्यारियां बनाकर वर्षा का पानी 15 दिन तक 5 सेमी. भरा रखे तथा लवण मुक्त पानी की निकासी की व्यवस्था भी समुचित करनी चाहिये।

2. लवणीय एवम् क्षारीय भूमि में हरी खाद (ढेचा) का प्रयोग करके क्षारीयता व लवणीयता को कम किया जा सकता है। साल्ट टोलरेंट फसलों की बुवाई की जाये जैसे :-जौ, गेहूँ, सरसो, तारामीरा, पालक, चुकुन्दर, आंवला, बेर इत्यादि उक्त प्रारूप को लागू करने के लिए कृषक गोष्ठियाँ का प्रचार-प्रसार करके कार्य करवाया जाना प्रस्तावित है।

**पुर्नस्थापना योजना :-**

क्र.सं	ग्राम पंचायत का नाम	गांव का नाम	बुवाई क्षेत्रफल	जिप्सम की मांग (है०/टन)	जिप्सम की लागत
1	आगूंचा	आगूंचा	475	1180	4063920
2	कोठियां	खेडापालोला	140	350	1205400
<b>योग-:</b>			<b>615</b>	<b>1530</b>	<b>52.69 लाख</b>

नोट:- जिप्सम की लागत 3444रु. प्रति टन है।

हरी खाद (ढेचा) हेतु प्रस्तावित कार्ययोजना:-

क्र.सं	ग्राम पंचायत का नाम	गांव का नाम	बुवाई क्षेत्रफल (हे०)	ढेचा की मांग (कि०ग्रा०)	ढेचा की लागत
1	आगूंचा	आगूंचा	475	28500	1995000
2	कोठियां	खेडापालोला	140	8400	588000
योग:-			<b>615</b>	<b>36900</b>	<b>25.83 लाख</b>

नोट:-ढेचा बीज की लागत 70रु. प्रति किलोग्राम है।

संलग्न:- मृदा-पानी परीक्षण रिपोर्ट।

**REPORT ON RESTORATION PLAN FOR**

**GROUND WATER STATUS, QUALITY &  
RECHARGE INTERVENTIONS AROUND  
PHERIPHERAL AREA OF RAMPURA-AGUCHA  
MINES OF M/s HINDUSTAN ZINC LIMITED**

**BLOCK - HURDA**

**DISTRICT- BHILWARA, RAJASTHAN**

**(OFFICE OF THE STATE GROUND WATER DEPARTMENT)**

## CONTENTS

S.No.	TITLE	RESULTS	TIME LINE
A	Survey of Core & peripheral villages for their Ground water Quality.	<p>1. The quality parameters of ground water samples so far collected from the peripheral villages of the mining lease area only analyzed for the drinking water parameters.</p> <p>2. The chemical results at a places shows generally higher TDS, Ec and chloride concentration which is by virtue of hydro geological nature of schist and gneiss formations encountered in and around the periphery of mining lease area under observation. (Page #1-2)</p> <p>3. The toxic elements viz. Zn &amp; Pb does not analyzed by the chemical laboratory established by the this department</p>	-
B	<p>1. Survey &amp; identification of govt. buildings for roof top rainwaterharvesting.</p> <p>2. Locationidentification for recharge shaft ivillages.</p>	<p>1. In order to manage the ground water resources and to arrest further decline in water level a management plan has been proposed.</p> <p>2. As per the field conditions the two artificial recharge measures viz. Roof Top Rain Water Harvesting Structures (RTRWHS) in govt buildings and Recharge shaft proposals are under consideration.</p> <p>3. The field identification of govt. building suitable for roof top rain water harvesting structures is under progress &amp; shall be furnished by HZL authorities.</p> <p>3. The site locations for the construction of proposed recharge shaft in existing village ponds around peripheral villages of HZL mining area has been preliminary evaluated.</p> <p>4. The detail and cost estimates is enclosed as submitted &amp; computed by HZL authorities (page#3)</p>	1Year
C.	Hydro geological survey of the surrounding regime and its seasonal dynamics	The long term water level indicates that the area depicts generally rising trend (page # 4-7) during premonsoon 2011 to premonsoon 2020 period around buffer zone of the mines area.	-

- a. To provide Approx 40 Recharge shafts inducing pond reclamation activity @ 10 Ponds in affected areas (02 Gram Panchayats & 09 Villages) based on the site Hydro geological survey and site detailing.

Total Village Panchayats to be covered	Total villages	Total Recharge shaft with 10 ponds reclamation proposed (Approx.)	Estimated Cost (Rs in lac)
02	09	Approx 40	321.76

**Proposed Recharge Shafts and Pond Reclamation work.**

- b. Identification of locations for recharge shaft including pond reclamation

Sl. No.	Name of Gram Panchayat	Villages	Total Ponds
1	Agucha	Bherkheda 1, Bherkheda 2, Parasrampura, Bhagwanpura, Indra Kheda, Mool ji Kheda, Agucha	07
2	Kothia	Kothia, Kheda Palola	03
Total	02	09	10

**LIST OF PONDS PROPOSED FOR WATER RECHARGE STRUCTURES**

Lab	Well Location	E.C.	TDS	pH	Na <sup>+</sup>	K <sup>+</sup>	Ca <sup>2+</sup>	Mg <sup>2+</sup>	Cl <sup>-</sup>	SO <sub>4</sub> <sup>2-</sup>	CO <sub>3</sub> <sup>2-</sup>	HCO <sub>3</sub> <sup>-</sup>	NO <sub>3</sub> <sup>-</sup>	F	TH	Na%	RSC	SAR	
<b>BLOCK-HURDA</b>																			
										Period - Pre-monsoon -2014									
1	AGOOCHA	2310	1405	8.00	11.80	3.80	2.60	4.30	11.20	4.05	0.00	5.80	1.80	3.84	345	52.44	0	8.35	
					2.71	1.49	52	52	387	195	0	354	112						
2	GULAB PURA	1830	1007	8.20	16.30	0.13	0.80	1.60	5.40	0.00	0.00	12.60	0.25	7.08	120	66.56	10.2	14.88	
					3.75	5	16	19	191	0	0	789	18						
3	HURDA	1930	1093	7.90	15.30	0.37	1.50	2.00	7.80	2.05	0.00	8.80	0.11	3.52	175	79.81	5.3	11.57	
					352	14	30	24	277	98	0	537	7						
<b>BLOCK-SHAHPURA</b>																			
4	KOTHYAN	11510		7.90					72.00				2.87	4.72					
									2553				178						
<b>BLOCK-HURDA</b>																			
										Period - Pre-monsoon -2015									
1	AGOOCHA	4200	2384	8.00	31.80	2.70	1.20	5.00	24.80	4.20	0.00	10.20	1.12	3.21	310	78.13	4	18.06	
					731	106	24	61	879	202	0	622	69						
2	GULAB PURA	1210	675	8.10	6.85	0.15	1.50	3.20	7.40	0.80	0.00	3.40	0.61	2.00	235	58.55	0	4.47	
					158	6	30	39	262	38	0	207	38						
3	HURDA	1710	1026	8.00	13.70	0.23	0.50	2.70	5.80	3.40	0.00	8.00	0.25	4.36	180	79.98	4.8	10.83	
					315	9	10	33	206	163	0	488	16						
<b>BLOCK-SHAHPURA</b>																			
4	KOTHYAN	510	283	8.20	2.80	0.10	0.80	1.30	1.80	1.00	0.00	2.00	0.16	1.03	105	56.00	0	2.73	
					64	4	16	16	64	48	0	122	10						
<b>BLOCK-HURDA</b>																			
										Period - Pre-monsoon -2016									
1	AGOOCHA	3630	2393	8.60	31.23	1.20	1.40	7.00	27.20	7.10	0.40	4.80	0.81	0.69	420	76.49	0	15.24	
					718	47	28	85	964	341	12	293	50						
2	GULAB PURA	1940	1141	9.10	16.50	0.20	0.70	2.70	6.40	2.40	3.20	8.60	0.10	2.80	170	82.09	8.4	12.65	
					380	18	14	33	227	115	96	525	6						
3	HURDA	1610	955	8.80	12.60	0.30	1.20	2.50	5.00	4.00	0.80	6.60	0.06	2.42	185	76.36	3.7	9.26	
					290	8	24	30	177	192	24	403	4						
<b>BLOCK-SHAHPURA</b>																			
4	KOTHYAN	1380	878	8.60	10.90	0.20	0.90	2.30	6.00	3.70	0.40	4.60	0.50	0.90	160	76.22	1.8	8.62	
					251	8	18	28	213	178	12	281	31						
<b>BLOCK-HURDA</b>																			
										Period - Pre-monsoon -2017									
1	AGOOCHA	5160	2895	8.65	36.60	2.60	0.80	8.20	40.40	2.80	0.80	3.20	2.37	0.54	450	75.93	0	17.25	
					842	102	16	100	1432	134	24	195	147						
2	GULAB PURA	1500	715	8.70	10.20	0.20	0.40	1.00	6.00	3.12	0.80	1.40	0.37	2.00	70	86.44	0.8	12.19	
					235	8	8	12	213	150	24	85	23						
3	HURDA	1400	822	8.10	7.05	0.10	2.20	3.80	7.80	2.33	0.00	3.20	1.06	0.89	300	53.61	0	4.07	
					162	4	44	46	277	112	0	195	66						
<b>BLOCK-SHAHPURA</b>																			
4	KOTHYAN	1620	949	8.15	12.20	0.29	0.80	3.00	8.40	4.00	0.00	3.60	0.08	2.36	190	74.89	0	8.85	
					281	11	16	36	298	192	0	220	5						
<b>BLOCK-HURDA</b>																			
										Period - Pre-monsoon -2018									
1	AGOOCHA	4150	2399	8.65	29.66	1.74	1.60	8.00	34.80	1.20	0.80	2.00	2.30	1.22	480	72.34	0	13.54	
					682	68	32	97	1234	58	24	122	143						
2	GULAB PURA	410	266	8.40	1.98	0.39	1.00	0.70	2.60	0.20	0.40	0.80	0.62	2.00	85	48.65	0	2.15	
					46	15	20	9	92	10	12	49	38						
3	HURDA	2780	1604	8.75	20.39	0.70	2.50	4.00	18.00	2.60	1.80	2.80	1.82	3.44	325	73.90	0	11.31	
					469	27	50	49	638	125	54	171	113						
<b>BLOCK-SHAHPURA</b>																			
4	KOTHYAN	1730	946	8.65	9.22	0.20	0.60	7.10	11.80	0.60	0.80	3.80	0.66	2.26	385	53.86	0	4.70	
					212	8	12	86	418	29	24	232	41						

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7/10/2020

श. प्रशासक कनिष्ठ मू. माल विभाग  
(सर्वेक्षण एवं अनुसंधान)  
म. माल विभाग

**OFFICE OF THE SENIOR CHEMIST, GROUND WATER DEPARTMENT  
REGIONAL CHEMICAL LABORATORY, UDAIPUR**

**DISTRICT BHILWARA**

Lab No.	Well Location	E.C. $\mu\text{S/cm}$	TDS mg/L	pH	Per figures indicate meq/L & lower figures indicate mg/L										F mg/L	TH mg/L	Na% meq/L	RSC meq/L	SAR
					Na <sup>+</sup>	K <sup>+</sup>	Ca <sup>2+</sup>	Mg <sup>2+</sup>	Cl <sup>-</sup>	SO <sub>4</sub> <sup>2-</sup>	CO <sub>3</sub> <sup>2-</sup>	HCQ <sub>3</sub> <sup>-</sup>	NO <sub>3</sub> <sup>-</sup>	NO <sub>2</sub> <sup>-</sup>					
<b>Period -Pre- monsoon -2010</b>																			
<b>BLOCK-HURDA</b>																			
1	AGOOCHA	2700	1515	9.45	21.74	0.43	0.95	3.05	14.60	3.74	1.20	6.20	0.32	1.92	200	83.07	3.4	15.37	
					500	17	19	37	518	180	36	378	20						
2	GULAB PURA	10900	6781	8.25	86.89	0.36	9.25	16.00	78.50	23.94	1.80	10.80	1.20	1.64	1263	77.24	0	24.48	
					2001	15	185	195	2783	1150	48	659	74						
3	HURDA	11300	6807	8.20	89.16	0.20	11.5	13.85	80.00	29.14	4.20	2.84	1.80	2.84	1266	77.73	0	25.04	
					2051	8	230	168	2837	1400	0	256	180						
<b>BLOCK-SHAHPURA</b>																			
4	KOTHYIAN	1100	782	8.55	8.26	0.10	1.30	2.90	5.60	1.35	2.40	4.00	1.12	2.84	210	66.78	2.2	5.70	
					190	4	26	35	198	65	72	244	69						
<b>Period -Pre- monsoon -2011</b>																			
<b>BLOCK-HURDA</b>																			
1	AGOOCHA	4960	2908	7.80	36.50	2.00	3.00	7.10	30.40	7.70	0.00	8.40	2.26	0.66	505	75.10	0	16.24	
					840	78	60	86	1078	370	0	513	140						
2	GULAB PURA	4160	2968	7.95	38.10	0.24	4.00	5.40	23.40	7.81	0.00	12.80	5.13	2.30	470	80.22	3.4	18.04	
					898	9	80	66	830	375	0	781	318						
3	HURDA	1700	1188	8.60	16.10	0.27	0.6	3.00	7.20	5.41	2.00	5.20	0.40	2.20	180	80.62	3.6	12.00	
					370	11	12	36	255	280	60	317	25						
<b>BLOCK-SHAHPURA</b>																			
4	KOTHYIAN	1830	1177	8.80	14.80	0.27	1.00	4.60	6.80	5.62	1.20	6.60	0.03	2.30	280	71.60	2.2	8.84	
					340	11	20	56	241	270	36	403	2						
<b>Period -Pre- monsoon -2012</b>																			
<b>BLOCK-HURDA</b>																			
1	AGOOCHA	5000	2993	8.00	40.00	0.76	4.80	5.20	34.80	4.60	0.00	9.80	2.10	0.32	500	78.80	0	17.89	
					920	30	96	63	1234	221	0	598	130						
2	GULAB PURA	7200	4409	8.80	59.90	0.34	4.20	7.00	42.40	12.60	0.00	13.60	5.25	2.92	560	83.85	2.4	25.31	
					1378	13	84	85	1503	605	0	830	326						
3	HURDA	3300	2008	8.40	29.50	0.10	1.6	2.40	13.20	11.40	0.00	8.60	0.30	2.52	200	87.80	4.6	20.86	
					679	4	32	29	468	548	0	525	19						
<b>BLOCK-SHAHPURA</b>																			
4	KOTHYIAN	1070	595	7.90	4.70	0.12	2.90	2.90	4.00	0.80	0.00	6.60	0.12	1.40	290	44.26	0.8	2.76	
					108	5	58	35	142	38	0	403	7						
<b>Period -Pre- monsoon -2013</b>																			
<b>BLOCK-HURDA</b>																			
1	AGOOCHA	6800	4181	8.00	49.70	7.80	5.00	4.50	41.00	7.50	2.00	17.40	2.80	1.40	475	74.18	9.9	22.80	
					1143	305	100	55	1454	360	60	1062	174						
2	GULAB PURA	560	411	8.20	2.60	0.17	2.00	2.20	3.20	1.75	0.00	2.40	0.11	1.36	210	37.30	0	1.79	
					60	7	40	27	113	84	0	146	7						
3	HURDA	1790	994	3.30	14.10	0.25	0.70	2.40	6.00	1.55	0.00	7.50	1.80	2.88	155	30.80	4.5	11.33	
					324	10	14	29	213	74	0	464	112						
<b>BLOCK-SHAHPURA</b>																			
4	KOTHYIAN	700	431	8.70	4.85	0.09	1.50	1.80	1.20	1.10	1.20	4.00	0.17	2.20	165	58.86	1.9	3.78	
					112	4	30	22	43	53	36	244	11						

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7/10/2020

  
**प्रभाषी कुमार भू-जल वैज्ञानिक**  
**(सर्वेक्षण एवं अनुसंधान)**  
**भू-जल विभाग**

WATER LEVEL TREND AROUND PERIPHERY OF RAMPURA AGUCHA HZL MINING AREA FROM PREMONSOON 2011 TO POSTMONSOON 2020 PERIOD

District	Block	Name of villages	Well_Type	Owner_Name	Address/Locati on	D	M	S	D	M	S	RL (m)	Hyd For mation	Zone	Total Depth _bgl	WL_11	WL_pre_ _11	WL_post _11	WL_pre_ _12	WL_post _12	Flu_pre_ post 2011	Flu_pre_ post 2012
Bhilwara	Hurda	Agoocha	DW	rentar / Jagannath Upadhye	Way To Bhairukheda	25	49	18.99	74	43	53.02	384.65	Gneiss	GN01	16.00	DRY	DRY	DRY	DRY	-	-	-
Bhilwara	Hurda	Agoocha	PZ	GWD (RWSRP)	Near Hzi Premises	25	49	36.61	74	43	45.25	387.00	Gneiss	GN01	73.00	9.15	1.00	8.15	3.95	8.15	2.85	
Bhilwara	Hurda	Bhairon Khera	PZ	GWD (MISA Vphase)	D/s of pond near Devra	25	49	0.70	74	45	50.90	383.13	Gneiss	GN01	90.00	-	-	-	-	-	-	
Bhilwara	Hurda	Hurda Seja	DW	Public Well	Near Girls School	25	54	9.47	74	40	59.70	400.31	Gneiss	GN01	21.00	9.95	8.10	10.85	8.30	1.85	2.55	
Bhilwara	Shahpura	Kothiya	DW	Public Well	South Of Village	25	52	18.12	74	46	2.66	298.59	Gneiss	GN01	16.05	covered	covered	12.25	4.35	-	7.90	

  
 प्रभारी कनिष्ठ मू-जल वैज्ञानिक  
 (सर्वेक्षण एवं अनुसंधान)  
 मू-जल विभाग  
 भीलवाडा

WATER LEVEL TREND AROUND PERIPHERY OF RAMPURA AGUCHA HZL MINING AREA FROM PREMONSOO

District	Block	Name of villages	Well_Type	Owner_Name	Address/Locati on	D	M	S	D	M	S	RL (m)	Hyd_For mation	Zone	Total Depth _bgl	WL_pre_13	WL_post _13	Flu_pre_ post 2013	WL_pre_14	WL_post _14	Flu_pre_ post 2014	WL_pre_15	WL_post _15	Flu_pre_ post 2015
Bhilwara	Hurda	Agoocha	DW	tehar / Jagannath Upastha	Way To Bhairukherda	25	49	18.99	74	43	53.02	384.65	Gneiss	GN01	16.00	Dry	Dry	-	11.80	11.70	0.10	11.70	13.50	-1.80
Bhilwara	Hurda	Agoocha	PZ	GWD (RWSRP)	Near HZL Premises	25	49	36.61	74	43	45.25	387.00	Gneiss	GN01	73.00	5.95	2.47	3.48	5.90	1.45	4.45	5.75	3.60	2.15
Bhilwara	Hurda	Bhairoon Kheta	PZ	GWD (MISA liphase)	D/s of pond near Devra	25	49	0.70	74	45	50.90	383.13	Gneiss	GN01	90.00	-	-	-	-	-	-	-	-	-
Bhilwara	Hurda	Hurda Seja	DW	Public Well	Near Girls School	25	54	9.47	74	40	59.70	400.31	Gneiss	GN01	21.00	10.20	7.80	2.40	15.60	7.60	8.00	10.00	8.75	1.25
Bhilwara	Shahpura	Kothiya	DW	Public Well	South Of Village	25	52	18.12	74	46	2.66	298.59	Gneiss	GN01	16.05	13.55	6.20	7.35	15.15	5.35	9.80	14.15	13.55	0.60

प्रभारी कनिष्ठ भू-जल वैज्ञानिक  
(सर्वेक्षण एवं अनुसंधान)  
भू-जल विभाग,  
भीलवाडा

WATER LEVEL TREND AROUND PERIPHERY OF RAMPURA AGUCHA HZL MINNING AREA FROM PREMONSOO

District	Block	Name of villages	Well_Type	Owner_Name	Address/Locati on	D	M	S	D	M	S	RL (m)	Hyd_For mation	Zone	Total_ Depth _bgl	WL_pre_ 16	WL_post _16	Flu pre_post _16	WL_pre_ 17	WL_post _17	Flu pre_post _17	WL_pre_ 18	WL_post _18	Flu pre_post _18
Bhilwara	Hurda	Agoocha	DW	Keshar / Jagannath Unadhyva	Way To Bharukheda	25	49	18.99	74	43	53.02	384.65	Gneiss	GN01	16.00	14.60	9.00	5.60	11	12.60	-1.60	15.00	13.00	2.00
Bhilwara	Hurda	Agoocha	PZ	GWD (RWSRP)	Near HZL Premises	25	49	36.61	74	43	45.25	387.00	Gneiss	GN01	73.00	14.35	2.15	12.20	5.65	8.65	-3.00	13.65	4.35	9.30
Bhilwara	Hurda	Bhairoon Khera	PZ	GWD (MUSA IIPHASE)	D/s of pond near Devra	25	49	0.70	74	45	50.90	383.13	Gneiss	GN01	90.00	-	-	-	-	-	-	-	2.30	-
Bhilwara	Hurda	Hurda Seja	DW	Public Well	Near Girls School	25	54	9.47	74	40	59.70	400.31	Gneiss	GN01	21.00	10.40	7.60	2.80	9.2	7.20	2.00	8.90	4.20	4.70
Bhilwara	Shahpura	Kothiya	DW	Public Well	South Of Village	25	52	18.12	74	46	2.66	298.59	Gneiss	GN01	16.05	Dry	3.15	-	11.5	12.45	-0.95	12.25	10.80	1.45

प्रभारी कनिष्ठ सू-जल वैज्ञानिक  
(सर्वेक्षण एवं अनुसंधान)  
सू-जल विभाग  
भिलवाडा

WATER LEVEL TREND AROUND PERIPHERY OF RAMPURA AGUCHA HZL MINING AREA FROM PREMONSOO

District	Block	Name of villages	Well Type	Owner Name	Address/Location	D	M	S	D	M	S	RL (m)	Hydromorphology	Zone	Total Depth _bgl	WL_pre_19	WL_post_19	Flu_pre_19	WL_pre_20	WL_post_20	Flu_pre_20	Fluct. pre 2011_pre 2020	Remarks
Bhilwara	Hurda	Agoocha	DW	Lehar/Agmath Upasthye	Way To Bhairukheda	25	49	18.99	74	43	53.02	384.55	Gneiss	GN01	16.00	12.80	1.80	11.00	9.60	6.30	3.30	-	
Bhilwara	Hurda	Agoocha	PZ	GWD (RWSRP)	Near Hzl Premises	25	49	36.61	74	43	45.25	387.00	Gneiss	GN01	73.00	filled	0.35	-	2.85	2.95	-0.10	6.30	
Bhilwara	Hurda	Bhairon Khara	PZ	GWD (MUSA liphase)	D/s of pond near Devra	25	49	0.70	74	45	50.90	383.13	Gneiss	GN01	90.00	4.90	0.80	4.10	1.30	3.20	-1.90	-	
Bhilwara	Hurda	Hurda Seja	DW	Public Well	Near Girls School	25	54	9.47	74	40	59.70	400.31	Gneiss	GN01	21.00	10.00	4.90	5.10	6.50	6.70	-0.20	3.45	
Bhilwara	Shahpura	Kothiya	DW	Public Well	South Of Village	25	52	18.12	74	46	2.66	298.59	Gneiss	GN01	16.05	12.80	2.40	10.40	3.05	1.85	1.20	-	

  
 प्रभारी कनिष्ठ भू-जल वैज्ञानिक  
 (सर्वेक्षण एवं अनुसंधान)  
 भू-जल विभाग  
 भीलवाड़ा

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**REPORT  
ON  
GROUNDWATER RECHARGE  
INTERVENTIONS**

**At Hurda, Jahazpur, Kotri, Shahpura Blocks of  
Bhilwara district (Rajasthan)**



by

**M/s Hindustan Zinc Limited**

Rampura Agucha Mine Complex  
Hurda, Bhilwara

[Category : Over Exploited (non-notified area), Water Quality Type : Fresh]

**Implementing Agency**

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## FOREWORD

M/s Hindustan Zinc Limited, Rampura-Agucha Mine Complex Bhilwara, Rajasthan under its Environment Policy and in pursuance of statutory obligations, implemented a Ground Water Recharge Intervention in Hurda, Shahpura, Jahazpur and Kotri blocks of Bhilwara district, Rajasthan to achieve a recharge potential to the tune of 8.67 mcm/Annum.

Total 84 village ponds were developed in terms of deepening, bunds strengthening, treatment of catchment area. Apart from that total 358 recharge shafts were installed in developed village ponds out of which 61, 112, 80 and 105 recharge shafts have been installed in Hurda, Shahpura, Kotri and Jahazpur blocks respectively

I would like to deliver my sincere thankfulness to Dr, Arijit Dey EX.X OIC, CGWB (WR), Jaipur for their guidance of subject matter valuable inputs and time to time supervision on the project.

We genuinely appreciate the effort made by M/s GD Consultant, Jaipur for implementation of this ground water recharge project in a scientific manner. I would also like to appreciate the entire team especially deputed for this project to monitor and quality control by HZL (RAM). The team of M/s HZL, RAM comprises Mr. Dinesh Kumar Paliwal-Environment Head, M K Arha, Mr. Srinivasa Kannan Manivannan,. We amazed by the unimaginable results of this project with respect to rising water levels and advantage of nearby villagers.

I am hopeful that, this recharge intervention will motivate all groundwaterusers to join hands to conserve and recharge Ground water as much as they can under their CSR and statutory compliances for future generations.

(Vinod Kumar)

Director, Agucha SBU

M/s Hindustan Zinc Limited, Rampura, Agucha Mine Complex Bhilwara, Rajasthan

# G D CONSULTANTS

THE GROUND WATERMANAGERS

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## ACKNOWLEDGEMENTS

M/s GD Consultants, Jaipur is grateful to management of Hindustan Zinc Limited for awarding the work order to Implementation of “Groundwater Recharge Interventions” in Hurda, Shahpura, Jahazpur and Kotri blocks of Bhilwara district, Rajasthan.

We would also like to express our gratitude to the crucial role of the senior officials of M/s. Hindustan Zinc Ltd., Mr. Rajendra Prasad Dashora— then Director (Agucha SBU) and then Director Mr. Sujal Shah for their valuable guidance and suggestions in completing the entire work successfully.

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I would like to deliver my sincere thankfulness to Dr, Arijit Dey EX.X OIC, CGWB (WR), Jaipur for their guidance of subject matter valuable inputs and time to time supervision on the project.

A special thanks goes to my team mate, Mr. Aqueel Ahmed Khan, Mr. Vijay Pal Samota, Sitaram Lamba, Sanjay Singh Adhikari, and Lalit Bhatt who helped us to compile there port and gave valuable suggestion at various stages of project synthesis.

I have to appreciate the guidance given by Dr.Manoj Kumar, Scientist & In-Charge, GISC entre, FRI and Dr.Ajanta Goswami, Associate Professor, Department of Earth Sciences, IIT, Roorkee for their valuable inputs in data analysis and presentation of the facts.

**For M/s. GD Consultants**

## **1.0 Introduction**

M/s. Rampura Agucha Mine (RAM), a unit of Hindustan Zinc Limited (HZL), in pursuance of guideline dated-16.11.2015 issued by Central Ground Water Authority (CGWA), adopted 84 village ponds in Hurda, Jahazpur, Kotri and Shahpura blocks of Bhilwara district, Rajasthan to achieve a recharge potential of more than 8.54 MCM/annum, through artificial recharge in terms of development of village ponds and installation of groundwater recharge structures.

Also, M/s. HZL in pursuit of its commitment to natural resource conservation and statutory obligation hired M/s GD Consultants, Jaipur (Rajasthan) for the assessment of subsurface water resources and to further investigate the scope of artificial recharge to meet the statutory obligation requirement of the CGWA. The preliminary field-based survey and investigations were done by the expert members of GD consultants for the assessment of groundwater recharge potentials and exploring possible ways for achieving the same. A detailed report was submitted by GD consultants to HZL (RAM) for achieving the objectives to meet the statutory obligation requirement of CGWA which got approval on 23<sup>rd</sup> May 2019 for the implementation of the observations and recommendations made in the report (Annexure I).

The present report provides details of various activities implementation regarding the Compliance of the above-mentioned approval letter and subsequent instructions provided by CGWB, WR (such as instructions through a letter dated 10<sup>th</sup> August 2020).

### **1.1 Sources for extracting groundwater**

M/s. HZL (RAM) is drawing groundwater through radial wells, situated over the Banas river bed in Hurda, Jahazpur, Kotri and Shahpura blocks (Figure 1). The details of pond locations and various associated attributes such as available surface water resources in the adjoining area, hydrogeological features, lineament, and geology are presented in Figure 2 to 5.

As per the NOC given to HZL (RAM), the permissible limit to withdraw groundwater is 11700 cum/day. The water is being transported through pipeline from the radial well to HZL's project site of RAM mining complex. For easy and smooth transportation of

water M/s. HZL (RAM) has provided two pumping stations which are located near radial well and at Shahpura.

## **1.2 Brief about the project**

M/s. HZL (RAM) in compliance of statutory obligation of NOC accorded by the CGWA opted to develop existing village ponds in terms of enhancement of storage capacity by desilting, treatment of catchment area and installation of recharge shafts. The entire interventions are being carried out in pursuance of the instruction provided by the CGWA, time to time. The instructions and recommendations of CGWA were received for its implementation by letters mentioned below.

(a) Approval letter dated 23/05/2019

(b) Letter dated 10/08/2020

M/s HZL (RAM) in pursuance of statutory obligation of letter dated 23/05/2019 (letter by the CGWA) was instructed to implement recharge intervention to the tune of 8.67 mcm/annum by enhancing the storage capacity of 88 village ponds and through installation of recharge shafts. A total number of 413 recharge shafts were recommended for installation to enhance the ground water potential. Till now, M/s HZL (RAM) has developed 84 village ponds and has completed the installation of 356 recharge shafts.

## **1.3 About present recharge interventions by HZL (RAM)**

Following the recommendations of CGWA, HZL (RAM) was supposed to enhance recharge potential by 200% of groundwater withdrawal. The recommendation was based upon the fact that the area falls under “Over Exploited” category proposed by Ground Water Resource Estimation Committee (GEC-2015), Ministry of Water Resources, River Development & Ganga Rejuvenation, Government of India.

Total 84 number of existing village ponds were treated by HZL (RAM) to enhance their storage capacity. Ponds were excavated to remove silt deposition. Further, strengthening of bunds were done together with the installation of recharge shafts in ponds. The ponds were developed in Hurda, Jahazpur, Kotri and Shahpura blocks of

district Bhilwara. Out of total 84 ponds, 13 ponds were developed in Hurda, 29 in Jahazpur, 20 in Kotri and 22 in Shahpura block.

The ponds were selected for development with a scientific approach. The site selection criteria are discussed ahead under section 1.5. By desilting and installation of recharge shafts M/s. HZL (RAM) ensured to maximize the natural infiltration by removing the top most aquitard layer of subsurface material. Installation of recharge shafts facilitated the surplus water to be disseminated with the groundwater. The block wise representation of ponds developed for the purpose of enhancing storage capacity and block wise distribution of installed shafts for enhancing ground water recharge is provided in Table 1.

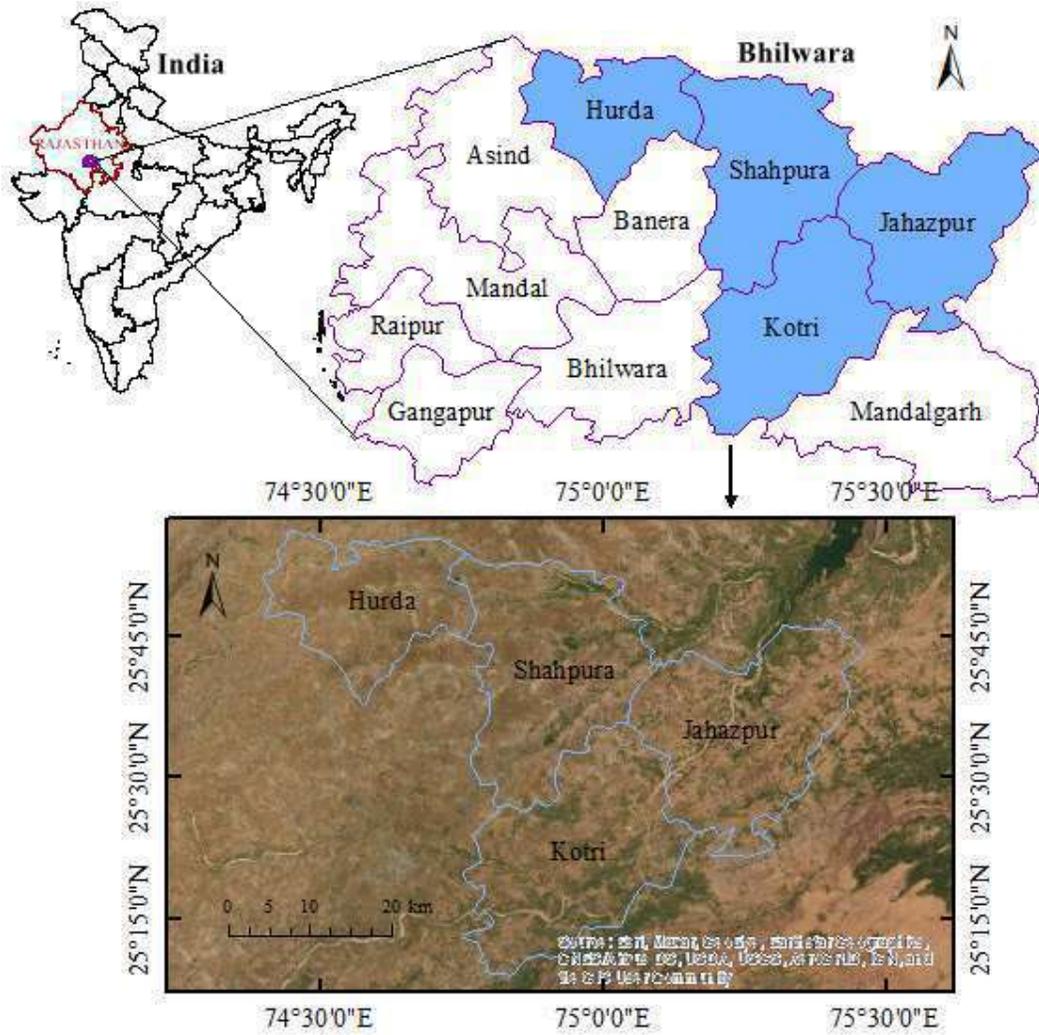
**Table 1.** Distribution of ponds and shafts in different blocks developed by M/s HZL (RAM)

<b>Name of Block</b>	<b>Ponds developed</b>	<b>Recharge shafts installed</b>
Hurda	13	61
Jahazpur	29	105
Kotri	20	80
Shapura	22	112
<b>Total</b>	<b>84</b>	<b>358</b>

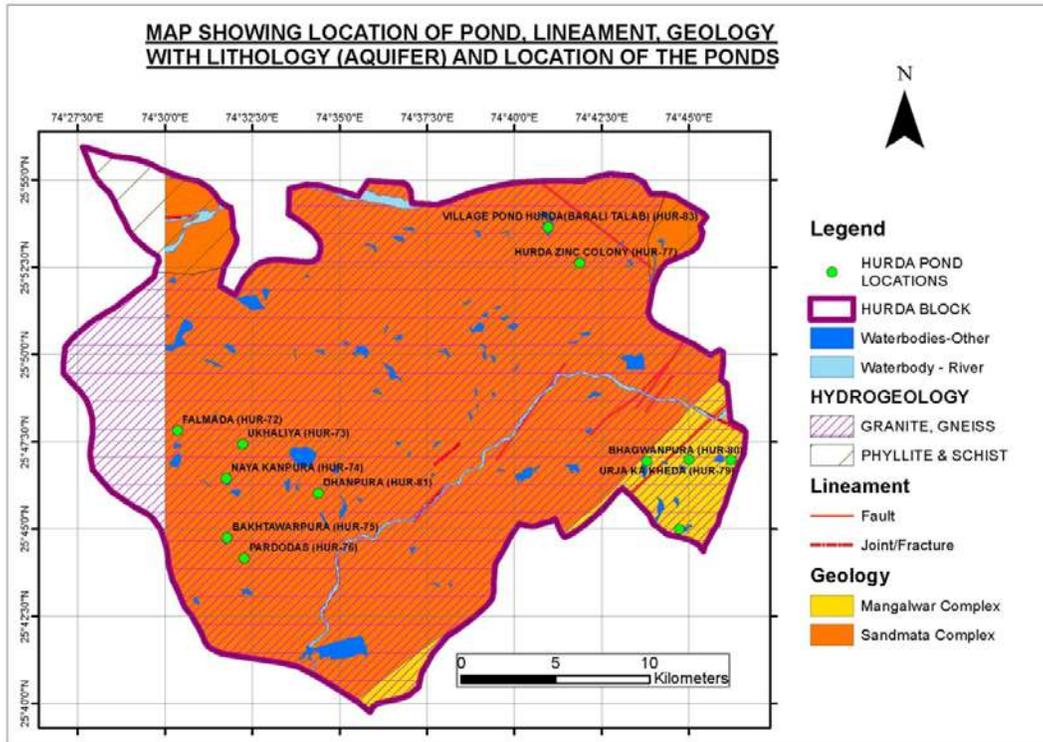
#### **1.4 Location of the project area showing recharge sites with geological features**

M/s. HZL (RAM) is situated in village Rampura-Aagucha, Tehsil Hurda of Bhilwara district, Rajasthan. Development of ponds for the enhancement of storage capacity and installation of recharge shafts were carried out in four blocks of Bhilwara district namely Hurda, Jahazpur, Kotri and Shahpur. The four blocks are spread between 74.400 – 75.460 E longitude and 25.149 – 25.934 N latitude (Figure. 1).

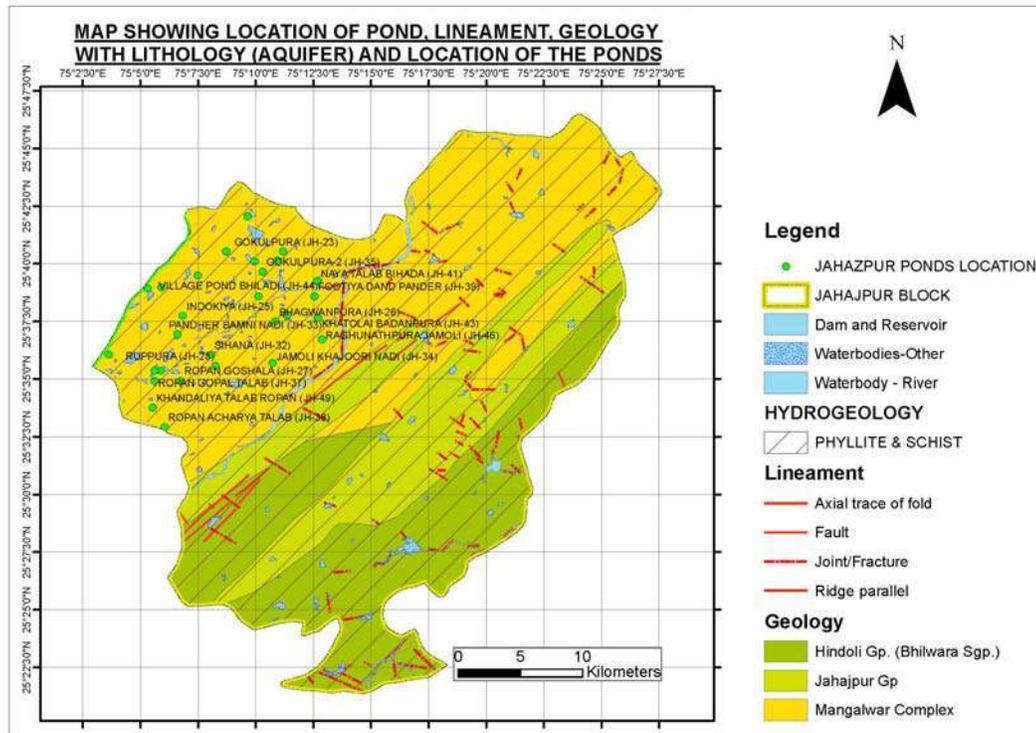
Location of ponds, surface water bodies of the region, hydrogeological features and geological features showing fault, joint, and fracture, etc. in the blocks of Hurda, Jahazpur, Kotri and Shahpur are shown in Figures 2 to 5.



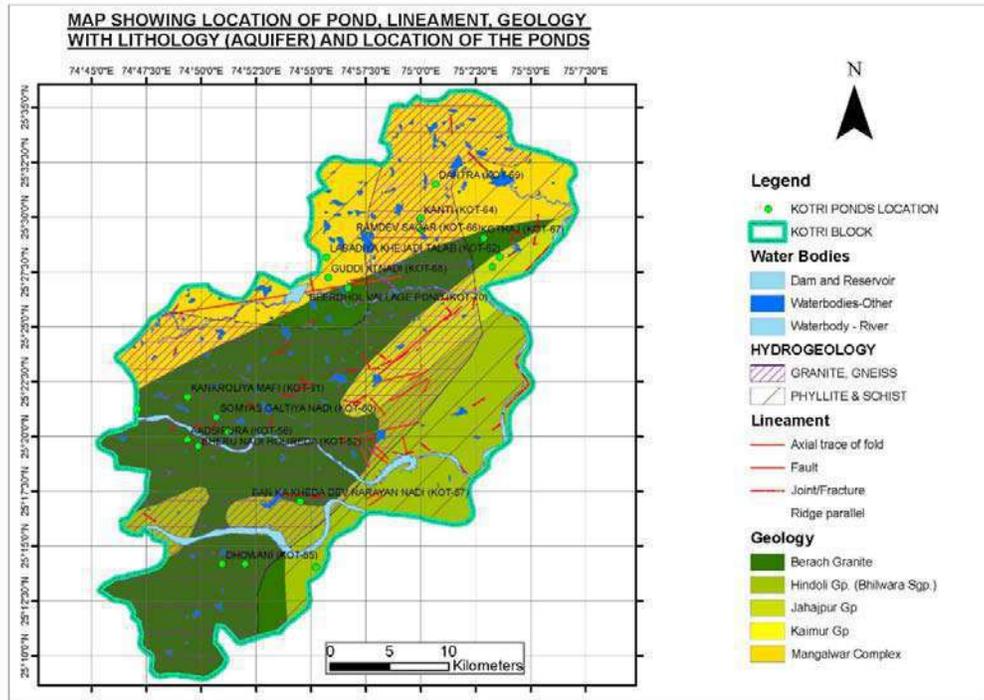
**Figure 1:** Location map of intervention area in the Hurda, Shahpura, Jahazpur and Kotri blocks of Bhilwara district, Rajasthan.



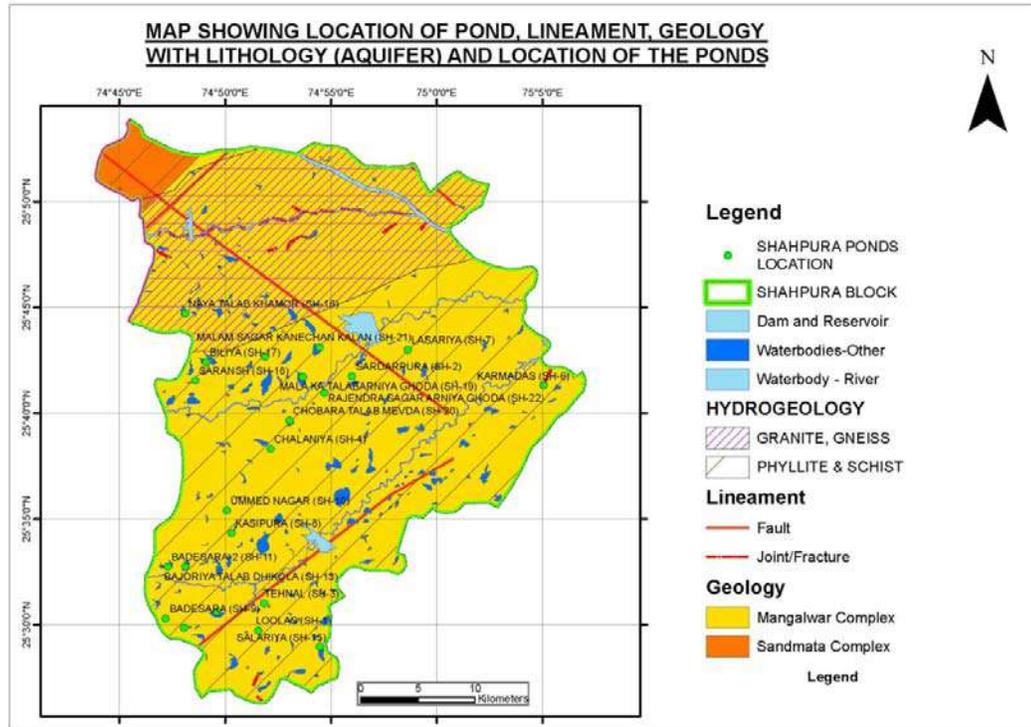
**Figure 2:** Location of ponds, surface water bodies, hydrogeological features and geological features of Hurda block, Bhilwara district, Rajasthan



**Figure 3:** Location of ponds, surface water bodies, hydrogeological features and geological features of Jahazpur block, Bhilwara district, Rajasthan



**Figure 4:** Location of ponds, surface water bodies, hydrogeological features and geological features of Kotri block, Bhilwara district, Rajasthan



**Figure 5:** Location of ponds, surface water bodies, hydrogeological features and geological features of Shahpura block, Bhilwara district, Rajasthan

### **1.5 Site selection criteria and methodology**

To ensure the time bound completion of the project to ensure enhancement of pond storage capacity and the installation of recharge shaft for the groundwater recharge intervention to the tune of 8.54 MCM/annum, a scientific approach was adopted by the M/s. HZL (RAM). The major steps taken after scientific evaluation of the approach to ensure the success of set objectives of enhancing ground water recharge primarily included followings:

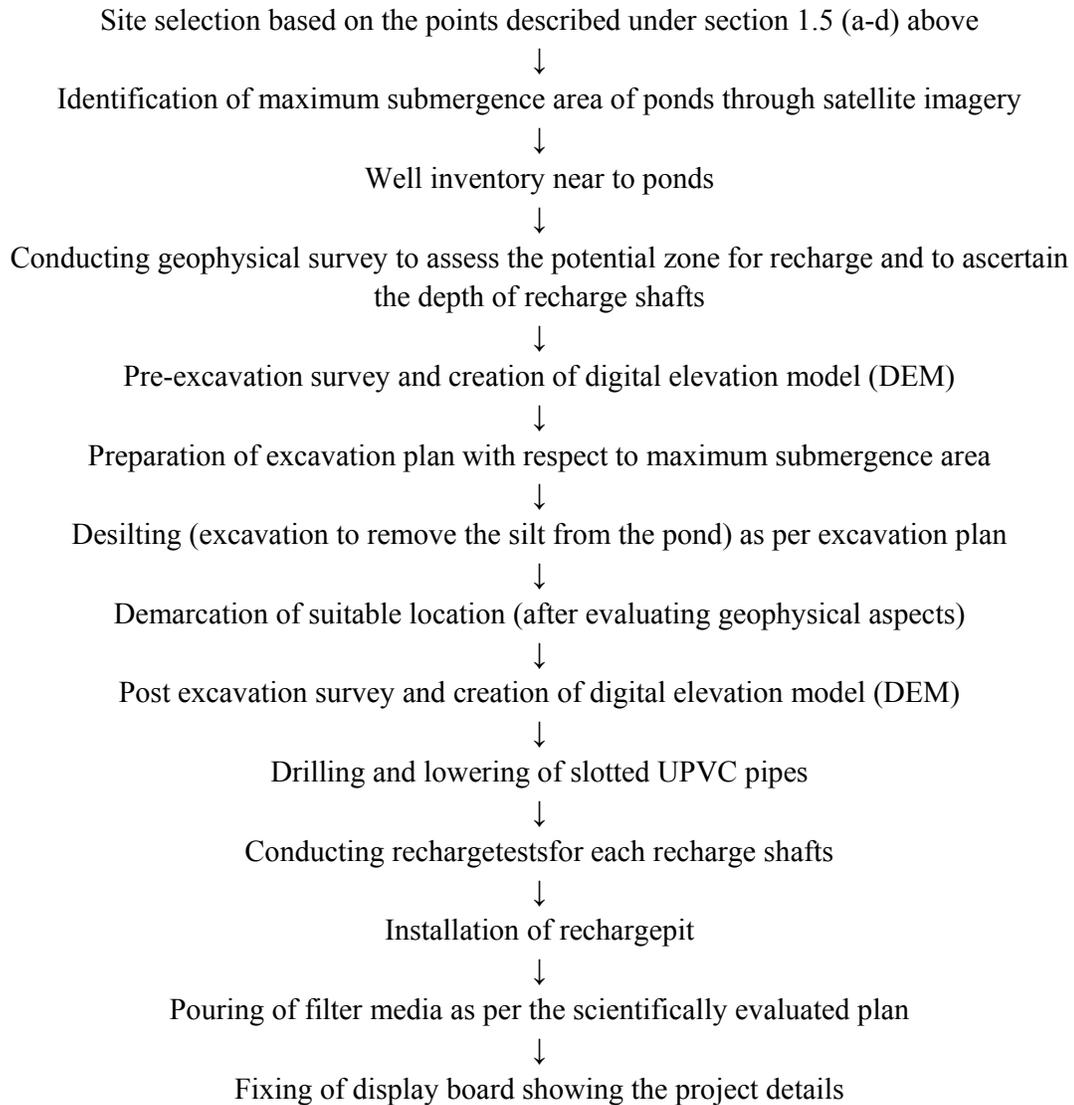
- a. Identification and selection of village ponds which have lost their storage capacity even having good catchment area to accumulate the runoff.
- b. Identification and selection of ponds for which there is a need to treat their catchment area.
- c. Identification and selection of ponds for the installation of recharge shafts around which continuous decline rate of water table was observed.
- d. Evaluation of socio-economic aspects and opinion of local villagers for the selection of appropriate sites of intervention.

The different steps taken while implementing the work plan to meet the objectives of the work are shown in Figure 6.

To accelerate the pace of the project the implementing agency proposed to pre-cast the recharge structure collectively at one site followed by their installation at respective sites as per the plan. This process not only mitigates the wastage of the material but also ensures the utilization of each single working day for the installation of recharge structure just immediately after drilling of recharge shafts.

As per the recommendation of the CGWB vide letter dated 10/08/2020 excavation plan was executed by M/s. HZL (RAM). The CGWB directed to maintain the uniform excavation up to the entire submergence area to increase the storage of water. Thus, the excavation plan for each pond was prepared accordingly and the excavation work was carried out to ensure it meets the recommendation and suggestion of the CGWB.

Site photographs of the field surveys, initial site conditions, treatment interventions and sites after the treatment is shown in Plate 1 to 16 (Annexure - I).



**Figure 6:** Overall steps undertaken at project sites to achieve the objectives of work

## **1.6 Recharge potential estimation**

Various methods have been developed and proposed by CGWB to assess the recharge potential. The publications and methodologies proposed in (i) report of groundwater estimation committee, (ii) manual on groundwater recharge structures, 2007, and (iii) master plan on artificial recharge, 2013 was referred to estimate the recharge potential.

### **1.7 Recharge structure**

A circular recharge structure of 1.25 m inner dia was casted at one location which were carried later on to each of the selected sites for its installation. The recharge structure is facilitated with filter media. Total height of the structure is 1.95m. The recharge structure is covered with 0.1m thick RCC cover which was constructed in two equal parts. Inlet holes were provided for the water to be enter in the filter pit. A three-layer filter media is provided having a thickness of 0.4m for boulders of 40 mm, 0.3m for 10mm aggregate and 0.5m for coarse sand underlain by Geotextile of 900 GSM. The geotextile is provided so as to prevent the intrusion of sand and aggregate. This also acts as a filter media to prevent the entrance of finer particles of sediments in the recharge shafts. Plan and section of recharge structure is shown in Figure 7 and 8, respectively. Reconnaissance surveys were done by team of experts from M/s HZL (RAM) and GD consultants for the selection of suitable sites for the installation of recharge shaft. The geophysical surveys were also done to ascertain availability of substantial zone of recharge.

Further, to meet out the statutory obligation and to implement the project in accordance with the guidelines of CGWB, well inventory was also prepared to assess the present water level around the pond especially in downstream side. Sites were excluded where the groundwater table is above 6m BGL following the direction of CGWB vide letter dated 10.08.2020. The recharge shaft (s) of 250mm dia with UPVC pipe of 160mm diawere installed that have gravel packing of 20mm. The slotted pipes were provided for efficient recharge.

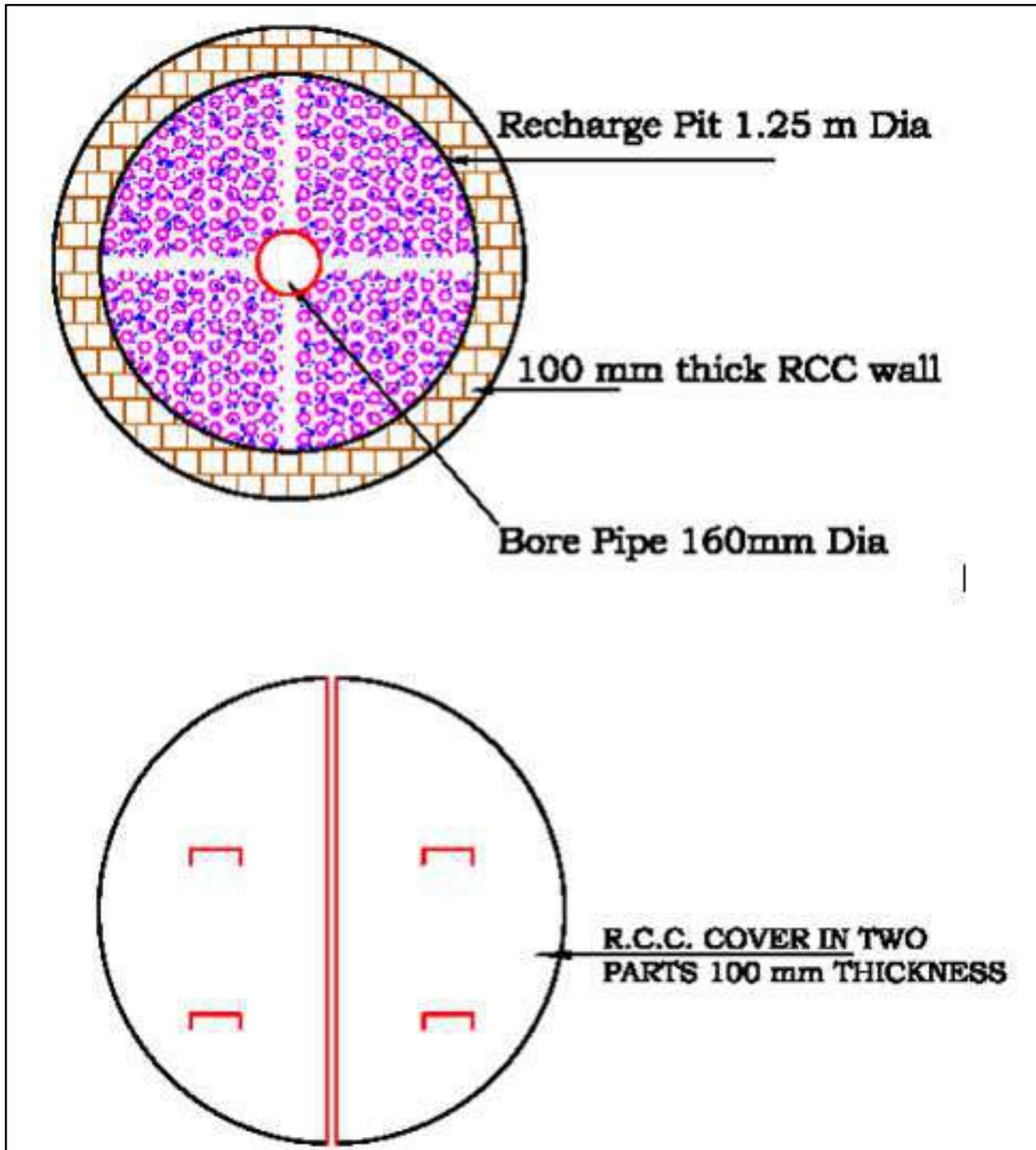


Figure 7: Plan view of recharge shaft

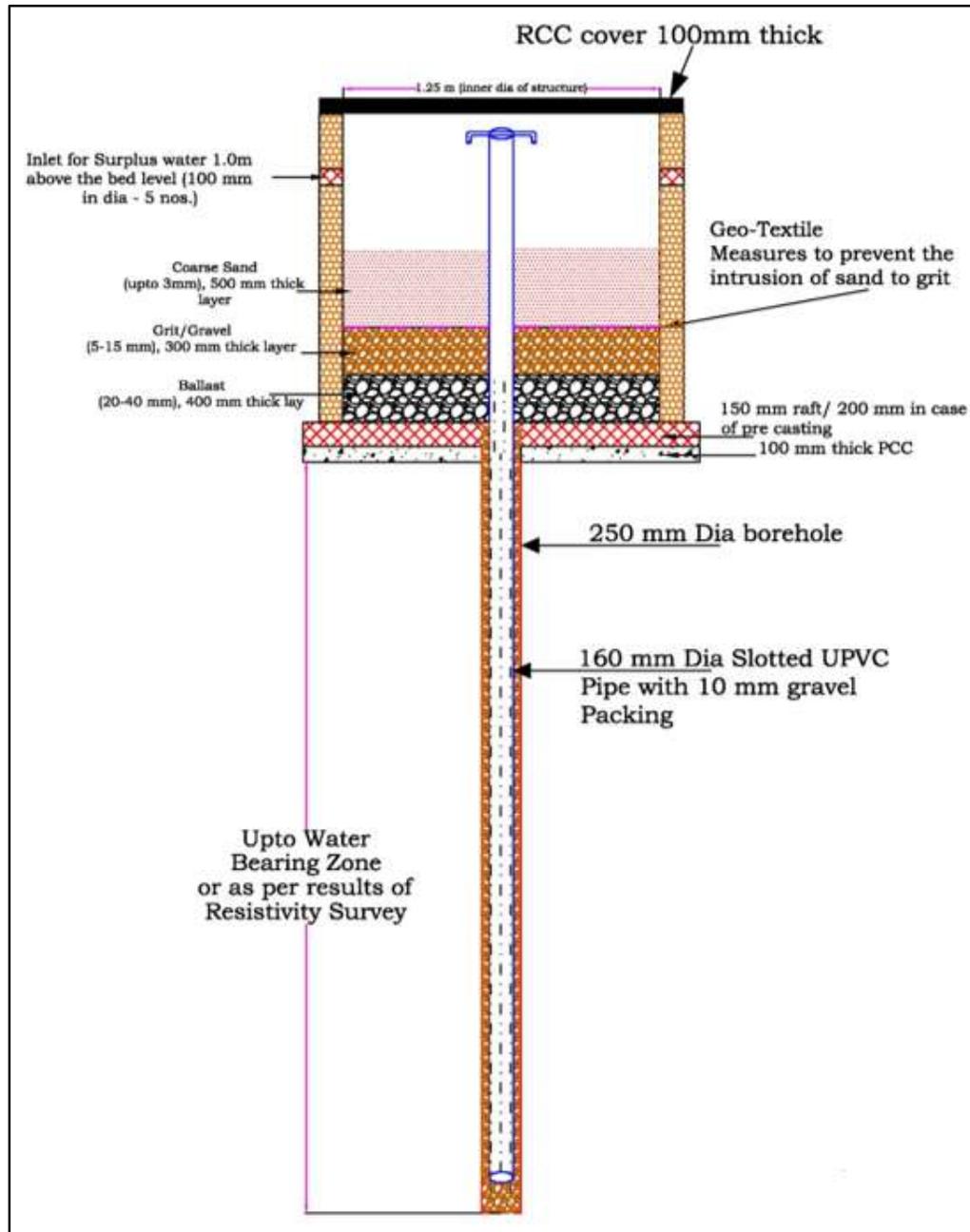


Figure 8: Section view of recharge shaft

### **1.8 CONSTRUCTION OF WASTE WEIRS AT VILLAGE PONDS**

In order to Repair/Construction /Uplifting the existing village waste weirs During the initial survey of the village ponds it was observed that in some village ponds the waste weirs provided earlier for overflow the access water from the pond after full storage of the pond were damaged either fully or partially or some waste weirs were very low elevation .due to this the water passed through the overflows and the ponds were not getting their full storage quantum.

To overcome this situation a proper site elevation survey of pond submergence area and surrounding areas have been done and a suitable overflow elevation have been calculated and fixed for the waste weirs of such ponds.

For the construction of waste weirs the standard waste weir drawings have been followed and the reinforced concrete structure has been constructed for the same from the base elevation up to the top of waste weirs along with the wing walls and apron.

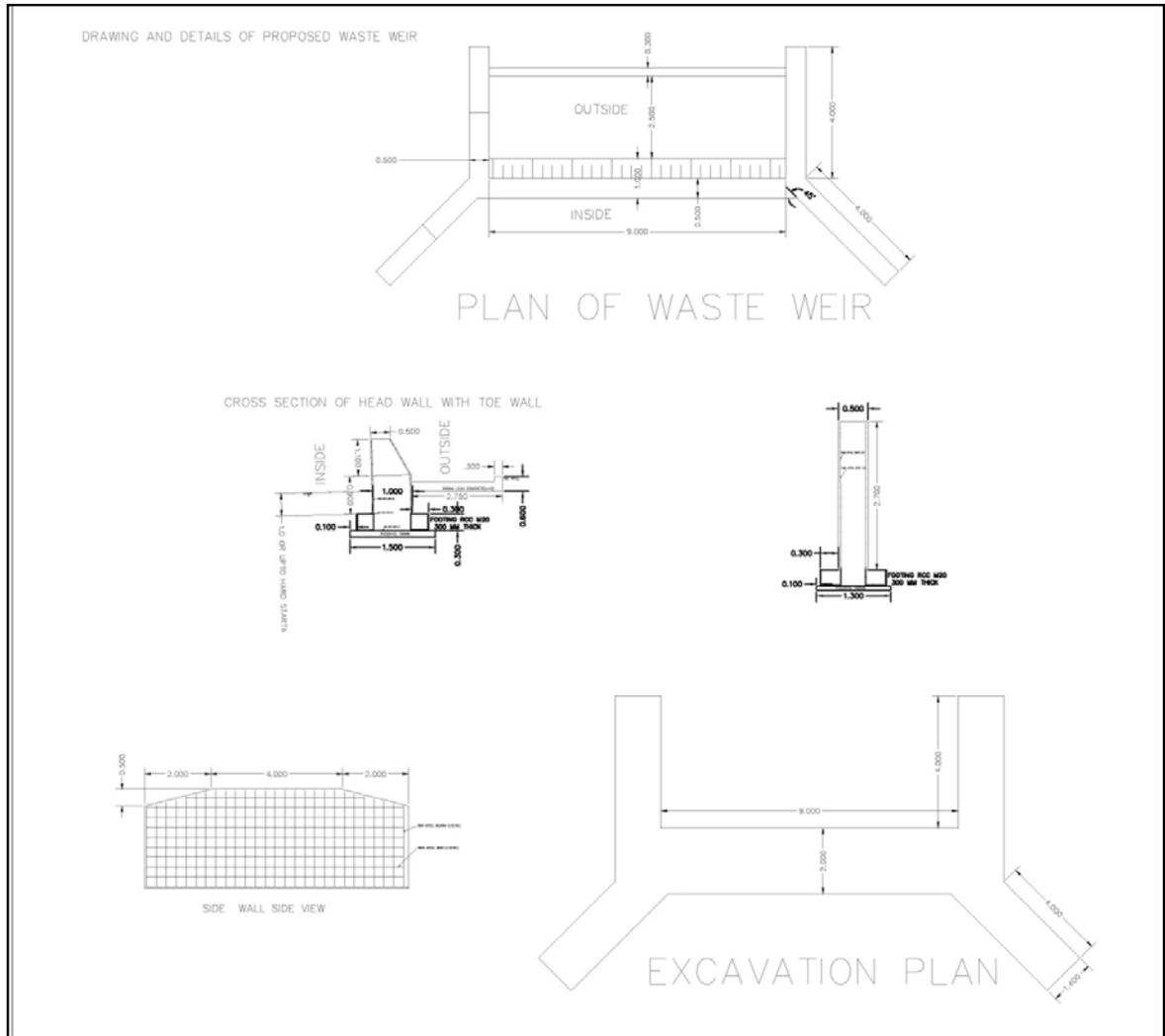
Construction of waste weirs at a proper height on the village ponds were very beneficiary to achieve the full water storage quantum in the pond up to the submergence area and the water which flows as waste was used to the pond.

Through Construction of waste weirs on the village ponds we have saved a plenty of water and it has been used for recharge .in addition to recharge the water spread up to the submergence area because of waste weirs of pond, the ponds water is last for more time and the soil moisture is being there for a long time in the year thus is increasing the crop production in surrounding areas.

The list of the village ponds where the construction of new waste weirs or repairing/uplifting have done is enlisted below-

<b>Table 2: DETAILS OF WASTE WEIRS CONSTRUCTED/ UPLIFTED</b>					
<b>S.NO</b>	<b>POND /VILLAGE</b>	<b>G.P</b>	<b>BLOCK</b>	<b>HEIGHT</b>	<b>REMARKS</b>
1	KARAMDAS	IITMARIYA	SHAHPURA	1.000 M.	<b>NEW</b>
2	SARDARPURA	ARNIYA GHODA	SHAHPURA	0.600 M	UPLIFTED
3	URJA KA KHEDA	BARATHIYA	HURDA	0.900 M.	<b>NEW</b>
4	KALI TALAI	FALAMADA	HURDA	0.300 M.	UPLIFTED

5	PARDODAS	GARHWALON KA KHEDA	HURDA	0.300 M.	REPAIRED
6	BHILDAI	TITHODI	JAHAZPUR	0.300 M.	UPLIFTED
7	BHAGWANPURA	PANDHER	JAHAZPUR	0.300 M.	UPLIFTED
8	RAMDEV SAGAR	CHAPDEL	KOTRI	0.300 M.	UPLIFTED
9	DEVNARAYAN NADI	BAN KA KHEDA	KOTRI	0.500 M.	UPLIFTED & REPAIRED



**Figure 9: Drawing and Details of Waste Weir**

### 1.9 Block wise distribution of ponds

Block wise location of ponds and their status as on date in Hurda, Jahazpur, Kotri and Shahpura blocks is given in Table 2 -5. Further, as a sum apart from the development of existing village Ponds and extra activities carried out by M/s. HZL (RAM) in order to create additional groundwater recharge potential is also discussed in the further paras.

**Table 3:** Locations of ponds developed in Hurda block

SN.	Latitude	Longitude	Name of village/site	Status
1.	25.79690300	74.50573800	Falmada	completed
2.	25.79056300	74.53686600	Ukhaliya	completed
3.	25.77413000	74.52908200	NayaKanpura	completed
4.	25.74586300	74.52941400	Bakhtawarpura	completed
5.	25.73597000	74.53758700	Pardodas	completed
6.	25.87694000	74.69766600	Hurdanearzinc colony-1	completed
7.	25.87094000	74.69166600	Hurdanearzinc colony-2	completed
8.	25.74999900	74.74513300	Barathiya	completed
9.	25.78307500	74.74961800	Urjakakheda	completed
10.	25.78233700	74.72946100	Bhagwanpura	completed
11.	25.76712000	74.57290800	Dhanpura	completed
12.	25.78293400	74.76966500	Balaji Talab amratiya	completed
13.	25.89407500	74.68258000	Baralitalab	completed

**Table4:** Locations of ponds developed in Jahazpurblock

SN.	Latitude	Longitude	Name of village/site	Status
1.	25.67534700	75.18644700	Gokulpura	completed
2.	25.64302700	75.16858300	Pandher near sawar road	completed
3.	25.62868500	75.11375800	Indokiya	completed
4.	25.62456800	75.18066000	Bhagwanpura	completed
5.	25.58178900	75.11212100	Ropan Goshala	completed
6.	25.59264600	75.13723700	Ruppura	completed
7.	25.64883800	75.08819100	Taswariya pond	completed
8.	25.64965500	75.09823200	Taswariya dev chapar	completed
9.	25.58905000	75.09782600	RopanJabarNadi	completed
10.	25.60062100	75.13392400	Sihana	completed
11.	25.62929200	75.18917600	Pandherbamninadi	completed
12.	25.59464000	75.17887300	JamoliKhajoorinadi	completed
13.	25.66072600	75.17155400	Gokulpura-2	completed
14.	25.69010300	75.11652500	Tithodamafi	completed
15.	25.58174400	75.09333000	Ropangopaltalab	completed
16.	25.54869300	75.10052500	Ropan Acharya talab	completed
17.	25.64292000	75.20895000	Footiyadand pander	completed
18.	25.67557300	75.14529900	Aagraiyatalabtithodi	completed
19.	25.65399000	75.21091100	Naya Talab bihada	completed
20.	25.66830800	75.16561500	TumdiyaGokulpura	completed
21.	25.62756700	75.21172400	Khatolaibadanpura	completed
22.	25.65805500	75.12457700	Bhiladi	completed
23.	25.66908400	75.18232700	Pipalitalaigokulpura	completed
24.	25.61191800	75.21425300	Raghunathpurajamoli	completed
25.	25.61563600	75.10993000	GaderiyaIndokia	completed

SN.	Latitude	Longitude	Name of village/site	Status
26.	25.58904400	75.09344600	Kala Talab ropan	completed
27.	25.56279200	75.09189500	Khandaliyaropan	completed
28.	25.70070200	75.16064000	Dhola Talab gandher	completed
29.	25.60087200	75.06000500	Luniya Talab narana	completed

**Table 5:** Locations of ponds developed in Kotriblock

SN.	Latitude	Longitude	Name of village/site	Status
1.	25.32589700	74.83093000	Bheru nadi holireda	completed
2.	25.23623700	74.86634200	Urdinadi ban kakheda	completed
3.	25.23382400	74.92025000	Badliyas Samiti talab	completed
4.	25.23615200	74.84912900	Dhowani	completed
5.	25.33079000	74.82250300	Aadsipura	completed
6.	25.28370300	74.90810300	Banka Kheda dev Narayan nadi	completed
7.	25.33684700	74.85313500	Holireda doitalab	completed
8.	25.35400800	74.78505200	SalariyaRekhalinadi	completed
9.	25.34762000	74.84482100	Somyasgaltiyandi	completed
10.	25.36315600	74.82259600	Kankroliyamafi	completed
11.	25.46911500	74.92827500	Lasadiya Khejadi talab	completed
12.	25.46203200	75.05430700	Beerdhhol Rukhadi nadi	completed
13.	25.49844300	74.99946100	Kanti	completed
14.	25.46962500	75.05980500	Daharkinadi sarakheda	completed
15.	25.49889300	74.99987700	Ramdev sagar	completed
16.	25.48388200	75.04783200	Kothaj	completed
17.	25.45397500	74.92937900	Guddikinadi	completed
18.	25.52489800	75.01105800	Dantra	completed
19.	25.44586300	74.94454600	Beerdhhol village pond	completed
20.	25.49004400	75.00007400	Chawand sagar chapdel	completed

**Table6:** Locations of ponds developed in Shahpura block

SN.	Latitude	Longitude	Name of village/site	Status
1.	25.495559	74.85921100	Loolas	completed
2.	25.695831	74.93299200	Sardarpura	completed
3.	25.516877	74.86364700	Tehnal	completed
4.	25.638508	74.86913400	Chalaniya	completed
5.	25.497821	74.80065900	Pratappura	completed
6.	25.688526	75.08391100	Karmadas	completed
7.	25.716659	74.97695400	Lasariya	completed
8.	25.572232	74.83810500	Kasipura	completed
9.	25.504950	74.78652400	Badesara	completed
10.	25.590082	74.83438800	Ummednagar	completed
11.	25.545950	74.78806500	Badesara-2	completed
12.	25.711180	74.86453200	Taswariya	completed
13.	25.545806	74.80199600	Bajoriya Talab dhikola	completed
14.	25.510499	74.82628800	Karolai talab nogava	completed
15.	25.482535	74.90744800	Salariya	completed
16.	25.745303	74.80167700	Naya Talab khamor	completed
17.	25.706841	74.81829200	Biliya	completed
18.	25.692438	74.80959000	Saransh	completed
19.	25.695553	74.89445500	Mala ka Talab arniyaghoda	completed

<b>SN.</b>	<b>Latitude</b>	<b>Longitude</b>	<b>Name of village/site</b>	<b>Status</b>
20.	25.660975	74.88390300	Chobara Talab mevda	completed
21.	25.718686	74.90755600	Malam sagarkanechankalan	completed
22.	25.682952	74.91139500	Rajendra sagararniyaghoda	completed

**1.10 Total storage capacity of ponds developed after treatment by M/s HZL (RAM)**

Total storage capacity of ponds created by site specific interventions and through the treatment of 84 existing village ponds of Shahpur, Jahzpur, Kotri and Hurda blocks is presented in Table 8.

**2.0 Estimated recharge potential created**

Various methods to assess the recharge potential provided by CGWB’s publications such as Report of Groundwater Estimation Committee, Manual on Groundwater Recharge Structures, 2007, Master Plan on Artificial Recharge, 2013 were used to estimate the recharge potential. Table 6 represents explanation, sources and formula used for the calculation of various components in assessing the recharge potential. Demonstration of actual estimate as an example is presented in Table 7.

**Table 7:** Components and formula used for the estimation of recharge potential

<b>Sr. No.</b>	<b>Components and explanation (sources)</b>	<b>Formula used</b>
1.	Block name	--
2.	Latitude (n)	--
3.	Longitude (e)	--
4.	Name of village	--
5.	Panchyat name	--
6.	Area of pond in sq.m. (source: actual field survey)	--
7.	Catchment area (ha) of ponds (source: derived from the drainage density map of the study)	--
8.	Average rainfall (source: IMD)	--
9.	Runoff coefficient (source: strange's table)	--
10.	Water available from the catchment	$K = (H * 10000) * I * J$
11.	Depth of the pond after development (source: actual survey at field)	--
12.	Storage capacity of the pond in cu.m	$M = G * L$
13.	Water required for dead storage in	$N = (G * 80\%) * 1$

	cu.m. for 1 mtr of water column	
14.	Water available after deduction of dead storage	$O=M-N$
15.	Water available for recharge in cu.m. 70% of available other 30% considered as natural infiltration and evaporation losses	$P=O*70\%$
16.	Number of recharge shafts constructed	$Q=\text{Total Recharge Shafts installed in Pond}$
17.	Recharge due to tanks and ponds, according to point no. 5.6.1.2.4 at page no. 52 of GEC, 2015. Recharge factor considered as 0.0014 mtr according to point no. 3.3.5 at page no. 33 of GEC, 2015.	$R=$ $RTP=AWSA * G * RF$
18.	Recharge through recharge shafts installed cum./annum	$S= Q * \text{Recharge Rate m}^3/\text{annum by Each Shaft}$
19.	Total recharge (through recharge shafts + desilting)	$T=R+S$

**Table 8:** Explanation of calculation for each component shown as an example for the estimation of the recharge potential.

Sr. No.	Components	Formula used	Values
1.	Area of pond in sq.m.	--	63560.20
2.	Catchment area of the pond in ha.	--	160.59
3.	Average rainfall mm	--	0.676
4.	Runoff coefficient	--	0.18
5.	Water available from the catchment	$K=(H*10000)*I*J$	195402.26
6.	Depth of the pond after development	--	2.85
7.	Storage capacity of the pond in cu.m.	$M=G*L$	181146.57
8.	Water required for dead storage in cu.m. for 1 mtr of water column	$N=(G*80\%)*1$	50848.16
9.	Water available after deduction of dead storage	$O=M-N$	130298.41
10.	Water available for recharge in cu.m. 70% of available other 30% considered as natural infiltration and evaporation losses	$P=O*70\%$	91208.89
11.	Number of recharge shafts	$Q=\text{Total recharge shafts installed in pond}$	4.00
12.	Recharge due to tanks and ponds	$R=RTP=AWSA * G * RF$	5606.01
13.	Recharge through recharge shafts installed cum./annum	$S= Q * \text{Recharge Rate m}^3/\text{annum by Each Shaft}$	89746
14.	Total recharge (through recharge shafts + desilting)	$T=R+S$	95352

**Total recharge potential created in Shahupra, Jahazpur, Kotri and Hurda block by M/s HZL (RAM) is presented in Table 9 – 12.**

**Table 9:** Runoff availability and enhanced storage capacity of ponds after intervention by M/s HZL (RAM)

SN	Block	Name of village/site	Area of pond in sq.m (G)	Catchment area of the pond in ha. (H)	Average rainfall (I)	Runoff coefficient (J)	Water available from the catchment $K=(H*10000)*I*J$	Depth of the pond (L)	Storage capacity of the pond in cu.m. $M=G*L$
1	Shahpura	loolas	63560.20	160.59	0.676	0.18	195402.26	2.85	181146.57
2	Shahpura	sardarpura	139214.00	344.81	0.676	0.18	419564.20	2.56	356387.84
3	Shahpura	tehnal	66350.64	147.00	0.676	0.18	178869.60	2.80	185781.79
4	Shahpura	chalaniya	79242.00	217.10	0.676	0.18	264167.90	2.53	200482.26
5	Shahpura	pratappura	81572.50	183.61	0.676	0.18	223412.94	2.90	236560.25
6	Shahpura	karmadas	85704.46	218.72	0.676	0.18	266138.50	2.95	197120.26
7	Shahpura	lasariya	108761.25	256.20	0.676	0.18	311744.16	2.56	278428.80
8	Shahpura	kasipura	54290.15	138.82	0.676	0.18	168916.18	2.94	146583.41
9	Shahpura	badesara	98413.00	196.33	0.676	0.18	238893.13	2.43	239143.59
10	Shahpura	ummednagar	87620.00	194.23	0.676	0.18	236339.06	2.56	205907.00
11	Shahpura	badesara-2	97216.00	271.10	0.676	0.18	329875.79	2.67	259566.72
12	Shahpura	taswariya	95685.79	250.78	0.676	0.18	305154.08	2.37	226775.32
13	Shahpura	Bajoriyatalabdikhola	191774.20	481.74	0.676	0.18	586181.23	1.95	373959.69
14	Shahpura	Karolai Talab nogava	117570.90	494.74	0.676	0.18	601999.63	2.60	305684.34
15	Shahpura	Salariya	124094.70	285.95	0.676	0.18	347943.96	2.50	310236.75
16	Shahpura	Nayatalabkhamor	84117.30	261.39	0.676	0.18	318059.35	2.40	201881.52
17	Shahpura	Biliya	84558.81	176.00	0.676	0.18	214156.80	2.35	198713.20
18	Shahpura	Saransh	76923.00	1565.32	0.676	0.18	1904681.38	2.45	188461.35
19	Shahpura	mala ka Talab arniyaghoda	120000.00	480.00	0.676	0.18	584064.00	2.45	294000.00
20	Shahpura	Chobara Talab mevda	74347.00	325.00	0.676	0.18	395460.00	2.85	211888.95
21	Shahpura	Malamsagarkanechan kalan	114583.21	383.53	0.676	0.18	466679.30	2.65	303645.51
22	Shahpura	Rajendra sagararniyaghoda	77800.00	170.57	0.676	0.18	207549.58	2.70	210060.00
23	Jahazpur	Gokulpura	57240.00	119.56	0.791	0.18	170230.76	2.99	171147.60
24	Jahazpur	pandher near sawar road	74085.00	138.97	0.791	0.18	170230.76	2.54	188175.90
25	Jahazpur	Indokiya	66114.00	161.30	0.791	0.18	197865.27	2.94	152062.20

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SN	Block	Name of village/site	Area of pond in sq.m (G)	Catchment area of the pond in ha. (H)	Average rainfall (I)	Runoff coefficient (J)	Water available from the catchment $K=(H*10000)*I*J$	Depth of the pond (L)	Storage capacity of the pond in cu.m. $M=G*L$
26	Jahazpur	bhagwanpura	46378.00	116.35	0.791	0.18	229654.93	2.94	136351.32
27	Jahazpur	ropan goshala	53123.00	98.23	0.791	0.18	165665.43	2.24	118995.52
28	Jahazpur	Ruppura	58591.96	134.13	0.791	0.18	139859.87	2.90	169916.68
29	Jahazpur	taswariya village pond	99074.20	206.48	0.791	0.18	293980.56	2.51	248676.24
30	Jahazpur	taswariya dev chapar	59206.00	311.38	0.791	0.18	443341.67	2.94	174065.64
31	Jahazpur	Ropan jabarnadi	55632.12	116.21	0.791	0.18	165453.72	2.80	155769.93
32	Jahazpur	Sihana	56115.39	124.94	0.791	0.18	177889.57	2.95	165540.40
33	Jahazpur	Pandher Bamnadi	49502.85	116.10	0.791	0.18	165298.98	2.90	143558.25
34	Jahazpur	jamol I Khajoorinadi	58686.91	149.04	0.791	0.18	212206.75	2.85	167257.69
35	Jahazpur	gokulpura-2	49784.32	115.23	0.791	0.18	164060.60	2.96	147361.59
36	Jahazpur	tithodamafi	115620.00	202.72	0.791	0.18	288632.37	2.51	290206.20
37	Jahazpur	Ropan gopal talab	50550.08	104.79	0.791	0.18	149197.93	2.73	138001.72
38	Jahazpur	Ropan Acharya talab	69849.52	504.92	0.791	0.18	718899.91	2.85	199071.12
39	Jahazpur	footiyadand pander	57563.56	126.18	0.791	0.18	179655.08	2.90	166934.32
40	Jahazpur	Aagraiya Talab tithodi	80541.52	238.99	0.791	0.18	340273.96	2.85	229543.33
41	Jahazpur	Naya Talab bihada	92329.39	185.90	0.791	0.18	264684.42	2.65	244672.88
42	Jahazpur	Tumdiya Talab gokulpura	63789.51	157.04	0.791	0.18	223593.55	2.80	178610.63
43	Jahazpur	Khatolai badanpura	58863.36	305.75	0.791	0.18	435326.85	2.85	167760.58
44	Jahazpur	village pond bhiladi	56248.50	201.24	0.791	0.18	286525.51	2.75	154683.38
45	Jahazpur	Pipalitalaigokulpura	68167.33	144.78	0.791	0.18	206137.76	2.65	180643.42
46	Jahazpur	Raghnathpura jamoli	59857.57	335.51	0.791	0.18	477699.14	2.85	170594.07
47	Jahazpur	Gaderiya Talab indokia	58916.47	121.49	0.791	0.18	172977.46	2.85	167911.94
48	Jahazpur	kala Talab ropan	57872.00	127.09	0.791	0.18	180950.74	2.80	162041.60
49	Jahazpur	Khandaliya Talab ropan	86229.00	299.23	0.791	0.18	426043.67	2.40	206949.60
50	Jahazpur	Dhola Talab gandher	98500.22	163.24	0.791	0.18	232421.11	2.35	231475.52
51	Jahazpur	Luniya Talab narana	59418.25	194.60	0.791	0.18	277071.48	2.75	145574.71
52	Kotri	Bherunadi holireda	310515.51	365.61	0.803	0.18	528458.85	1.39	431616.56

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SN	Block	Name of village/site	Area of pond in sq.m (G)	Catchment area of the pond in ha. (H)	Average rainfall (I)	Runoff coefficient (J)	Water available from the catchment $K=(H*10000)*I*J$	Depth of the pond (L)	Storage capacity of the pond in cu.m. $M=G*L$
53	Kotri	Urদিনadi ban kakheda	76555.12	173.17	0.803	0.18	250296.42	2.51	192153.35
54	Kotri	Badliyas Samiti talab	147774.52	255.11	0.803	0.18	368729.71	2.37	350225.61
55	Kotri	dhowani	76149.00	183.61	0.803	0.18	265396.07	2.51	191133.99
56	Kotri	aadsipura	44965.64	114.48	0.803	0.18	165476.12	2.95	132648.64
57	Kotri	ban kakheda dev Narayan nadi	62786.24	127.05	0.803	0.18	183638.62	2.85	178940.77
58	Kotri	Holiredadoitalab	59738.79	132.75	0.803	0.18	191876.85	2.95	176229.43
59	Kotri	Salariya Rekhlinadi	59718.85	148.78	0.803	0.18	215046.51	2.95	176170.61
60	Kotri	Somyas Galtiyani	60961.57	127.98	0.803	0.18	184982.29	2.90	176788.55
61	Kotri	Kankroliya mafi	90033.29	207.11	0.803	0.18	299351.71	2.94	264697.87
62	Kotri	Lasadiya Khejadi talab	73817.77	175.95	0.803	0.18	254322.52	2.80	191926.20
63	Kotri	Beerdhol Rukhadi nadi	60985.25	139.75	0.803	0.18	201994.65	2.90	176857.23
64	Kotri	Kanti	45050.26	98.35	0.803	0.18	142155.09	2.95	132898.27
65	Kotri	Daharki nadi sarakheda	31614.05	71.21	0.803	0.18	102926.93	2.85	90100.04
66	Kotri	Ramdev sagar	59817.31	153.22	0.803	0.18	221464.19	2.95	176461.06
67	Kotri	Kothaj	63250.00	126.76	0.803	0.18	183218.90	2.95	117012.50
68	Kotri	Guddikinadi	60985.50	120.30	0.803	0.18	173881.62	2.90	176857.95
69	Kotri	Dantra	46990.19	566.52	0.803	0.18	818848.01	2.90	136271.55
70	Kotri	Beerdhol village pond	61217.25	280.00	0.803	0.18	404712.00	2.90	177530.03
71	Kotri	Chawand sagar chapdel	115409.65	1400.00	0.803	0.18	2023560.00	2.85	328917.50
72	Hurda	falmada	97750.00	256.76	0.698	0.18	322588.87	2.67	260992.50
73	Hurda	ukhaliya	56600.15	116.01	0.698	0.18	145760.11	2.94	166404.44
74	Hurda	nayakanpura	61851.00	143.94	0.698	0.18	180843.18	2.90	179367.90
75	Hurda	bakhtawarpura	78900.00	195.03	0.698	0.18	245031.92	2.85	224865.00
76	Hurda	pardodas	59645.00	157.37	0.698	0.18	197724.69	2.94	175356.30
77	Hurda	hurda zinc colony-1	107679.52	239.45	0.698	0.18	300839.33	2.79	300425.85

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<b>SN</b>	<b>Block</b>	<b>Name of village/site</b>	<b>Area of pond in sq.m (G)</b>	<b>Catchment area of the pond in ha. (H)</b>	<b>Average rainfall (I)</b>	<b>Runoff coefficient (J)</b>	<b>Water available from the catchment <math>K=(H*10000)*I*J</math></b>	<b>Depth of the pond (L)</b>	<b>Storage capacity of the pond in cu.m. <math>M=G*L</math></b>
78	Hurda	hurda zinc colony-2	61521.48	136.80	0.698	0.18	171881.17	2.78	171029.72
79	Hurda	barathiya	70624.00	215.84	0.698	0.18	271180.45	2.53	178678.72
80	Hurda	Urjakakheda	56342.00	124.85	0.698	0.18	156861.54	2.60	146489.20
81	Hurda	bhagwanpura	95222.46	378.64	0.698	0.18	475723.30	2.51	239008.37
82	Hurda	dhanpura	54242.91	143.93	0.698	0.18	180833.65	2.70	146455.86
83	Hurda	Balajitalabamratiya	70789.63	151.26	0.689	0.18	187592.65	2.55	180513.56
84	Hurda	village pond hurda(Baralitalab)	136436	715.25	0.698	0.18	898640.10	2.40	327446.40

**Table 10:** Total recharge potential created in Shahupra block by M/s HZL (RAM)

SN.	Name of village	Water required for dead storage in cu.m for 1 mtr of water column (N) $N=(G*80\%)*I$	Water available after deduction of dead storage (O) $O=M-N$	Water available for recharge in cu.m 70% of available other 30% considered as natural infiltration and evaporation losses(P) $P=O*70\%$	Number of recharge shafts (Q) $Q=Total\ Recharge\ Shafts\ Installed\ in\ Pond$	Recharge due to Water conservation structure (R) $R=RTP=AWSA*G*RF$	Recharge through recharge shafts cu.m./annum (S) $S=Q*Recharge\ Rate\ m3/annum\ by\ each\ shaft$	Total recharge from pond and through recharge shafts in cu.m./annum (T) $T=R+S$
1	Loolas	50848.16	130298.41	91208.89	4.00	5606.01	89746	95351.52
2	Sardarpura	111371.20	245016.64	171511.65	8.00	12278.67	170953	183231.18
3	Tehnal	53080.51	132701.28	92890.90	4.00	5852.13	91091	96943.24
4	Chalaniya	63393.60	137088.66	95962.06	4.00	6989.14	95359	102347.70
5	Pratappura	65258.00	171302.25	119911.58	5.00	7194.69	118407	125601.61
6	Karmadas	68563.57	128556.69	89989.68	4.00	7559.13	89380	96939.05
7	Lasariya	87009.00	191419.80	133993.86	6.00	9592.74	133178	142771.02
8	Kasipura	43432.12	103151.29	72205.90	3.00	4788.39	70349	75136.91
9	Badesara	78730.40	160413.19	112289.23	4.00	8680.03	110869	119549.40
10	Ummednagar	70096.00	135811.00	95067.70	4.00	7728.08	94509	102237.00
11	Badesara-2	77772.80	181793.92	127255.74	6.00	8574.45	126972	135546.65
12	Taswariya	76548.63	150226.69	105158.68	5.00	8439.49	105100	113539.43
13	Bajoriya Talab dhikola	153419.36	220540.33	154378.23	7.00	16914.48	153622	170535.99

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SN.	Name of village	Water required for dead storage in cu.m for 1 mtr of water column (N) $N=(G*80%)*I$	Water available after deduction of dead storage (O) $O=M-N$	Water available for recharge in cu.m 70% of available other 30% considered as natural infiltration and evaporation losses(P) $P=O*70%$	Number of recharge shafts (Q) $Q=Total\ Recharge\ Shafts\ Installed\ in\ Pond$	Recharge due to Water conservation structure (R) $R=RTP=AWSA*G*RF$	Recharge through recharge shafts cu.m./annum (S) $S=Q*Recharge\ Rate\ m3/annum\ by\ each\ shaft$	Total recharge from pond and through recharge shafts in cu.m./annum (T) $T=R+S$
14	Karolai Talab nogava	94056.72	211627.62	148139.33	7.00	10369.75	147874	158243.42
15	Salariya	99275.76	210960.99	147672.69	7.00	10945.15	147500	158445.51
16	Naya Talab khamor	67293.84	134587.68	94211.38	4.00	7419.15	93179	100598.58
17	Biliya	67647.05	131066.16	91746.31	4.00	7458.09	90961	98418.97
18	Saransh	61538.40	126922.95	88846.07	4.00	6784.61	88351	95135.27
19	Mala ka Talab arniyaghoda	96000.00	198000.00	138600.00	6.00	10584.00	137962	148545.90
20	Chobara Talab mevda	59477.60	152411.35	106687.95	5.00	6557.41	106323	112880.76
21	Malamsagarkanechan kalan	91666.57	211978.94	148385.26	7.00	10106.24	148070	158176.64
22	Rajendrasagaramiya ghoda	62240.00	147820.00	103474.00	4.00	6861.96	100537	107398.66
<b>Total</b>					<b>112.00</b>	<b>187283.80</b>	<b>2510291</b>	<b>2697574.41</b>

**Table 11:** Total recharge potential created in Jahazpur block by M/s HZL (RAM)

SN.	Name of village	Water required for dead storage in cu.m for 1 mtr of water column (N) $N=(G*80\%)*I$	Water available after deduction of dead storage (O) $O=M-N$	Water available for recharge in cu.m 70% of available other 30% considered as natural infiltration and evaporation losses(P) $P=O*70\%$	Number of recharge shafts (Q) $Q=Total\ Recharge\ Shafts\ Installed\ in\ Pond$	Recharge due to Water conservation structure (R) $R=RTP=AWSA*G*RF$	Recharge through recharge shafts cu.m./annum (S) $S=Q*Recharge\ Rate\ m3/annum\ by\ each\ shaft$	Total recharge from pond and through recharge shafts in cu.m./annum (T) $T=R+S$
1.	Gokulpura	45792	125356	87749	4.00	5048.57	87013	92061.30
2.	Pandher near sawar road	59268	128908	90236	4.00	6534.30	89927	96461.45
3.	Indokiya	52891	99171	69420	3.00	5831.25	68783	74614.08
4.	Bhagwanpura	37102	99249	69474	3.00	4090.54	68190	72280.13
5.	Ropan goshala	42498	76497	53548	2.00	4685.45	52397	57082.03
6.	Ruppura	46874	123043	86130	4.00	5167.81	85718	90885.56
7.	Taswariya village pond	79259	169417	118592	3.00	8738.34	76500	85238.34
8.	Taswariya dev chapar	47365	126701	88691	3.00	5221.97	83563	88784.64
9.	Ropanjarnadi	44506	111264	77885	3.00	4906.75	76500	81406.75
10.	Sihana	44892	120648	84454	4.00	4949.38	84377	89325.91
11.	Pandherbamnadi	39602	103956	72769	3.00	4366.15	72283	76649.42
12.	JamoliKhajoorinadi	46950	120308	84216	4.00	5176.19	84186	89362.36
13.	Gokulpura-2	39827	107534	75274	3.00	4390.98	75000	79390.98

**Report – Implementation of Groundwater Recharge Interventions**

SN.	Name of village	Water required for dead storage in cu.m for 1 mtr of water column (N) $N=(G*80\%)*I$	Water available after deduction of dead storage  (O) $O=M-N$	Water available for recharge in cu.m 70% of available other 30% considered as natural infiltration and evaporation losses(P) $P=O*70\%$	Number of recharge shafts (Q) $Q=Total\ Recharge\ Shafts\ Installed\ in\ Pond$	Recharge due to Water conservation structure (R) $R=RTP=AWSA*G*RF$	Recharge through recharge shafts cu.m./annum (S) $S=Q*Recharge\ Rate\ m3/annum\ by\ each\ shaft$	Total recharge from pond and through recharge shafts in cu.m./annum (T) $T=R+S$
14.	Tithodamafi	92496	197710	138397	3.00	10197.68	77400	87597.68
15.	Ropangopaltalab	40440	97562	68293	3.00	4458.52	67664	72122.62
16.	Ropan Acharya talab	55880	143192	100234	4.00	6160.73	99600	105760.73
17.	Footiyadand pander	46051	120883	84618	4.00	5077.11	84508	89585.45
18.	Aagraiyatalabtithodi	64433	165110	115577	5.00	7103.76	114948	122051.32
19.	Naya Talab bihada	73864	170809	119567	5.00	8143.45	118842	126985.93
20.	Tumdiya Talab gokulpura	51032	127579	89305	4.00	5626.23	88782	94407.82
21.	Khatolaibadanpura	47091	120670	84469	4.00	5191.75	84389	89580.49
22.	Village pond bhiladi	44999	109685	76779	3.00	4961.12	74034	78994.68
23.	Pipalitalaigokulpura	54534	126110	88277	4.00	6012.36	87435	93447.31
24.	Raghunathpurajamoli	47886	122708	85896	4.00	5279.44	85530	90809.53
25.	Gaderiyatalabindokia	47133	120779	84545	4.00	5196.43	84450	89646.14
26.	Kala talabropan	46298	115744	81021	3.00	5104.31	78325	83429.64
27.	Khandaliya Talab ropan	68983	137966	96576	4.00	7605.40	94700	102305.61

SN.	Name of village	Water required for dead storage in cu.m for 1 mtr of water column (N) $N=(G*80\%)*I$	Water available after deduction of dead storage (O) $O=M-N$	Water available for recharge in cu.m 70% of available other 30% considered as natural infiltration and evaporation losses(P) $P=O*70\%$	Number of recharge shafts (Q) Q=Total Recharge Shafts Installed in Pond	Recharge due to Water conservation structure (R) $R=RTP=AWSA*G*RF$	Recharge through recharge shafts cu.m./annum (S) $S=Q*Recharge\ Rate\ m3/annum\ by\ each\ shaft$	Total recharge from pond and through recharge shafts in cu.m./annum (T) $T=R+S$
28.	Dhola Talab gandher	78800	152675	106873	5.00	8687.72	106515	115202.91
29.	Luniya Talab narana	47535	98040	68628	3.00	5240.69	67513	72753.35
<b>Total</b>					<b>105.00</b>	<b>169154.37</b>	<b>2419070</b>	<b>2588224.17</b>

**Table 12:** Total recharge potential created in Kotri block by M/s HZL (RAM)

SN.	Name of village	Water required for dead storage in cu.m for 1 mtr of water column (N) $N=(G*80\%)*I$	Water available after deduction of dead storage (O) $O=M-N$	Water available for recharge in cu.m 70% of available other 30% considered as natural infiltration and evaporation losses(P) $P=O*70\%$	Number of recharge shafts (Q) Q=Total Recharge Shafts Installed in Pond	Recharge due to Water conservation structure (R) $R=RTP=AWSA*G*RF$	Recharge through recharge shafts cu.m./annum (S) $S=Q*Recharge\ Rate\ m3/annum\ by\ each\ shaft$	Total recharge from pond and through recharge shafts in cu.m./annum (T) $T=R+S$
1.	Bherunadiholireda	248412	183204	128243	5.00	27387.47	127000	154387.47
2.	Urdinadi ban kakheda	61244	130909	91636	4.00	6752.16	91221	97973.34
3.	Badliyas Samiti talab	118220	232006	162404	7.00	13033.71	161269	174303.07
4.	Dhowani	60919	130215	91150	4.00	6716.34	90832	97548.62
5.	Aadsipura	35973	96676	67673	3.00	3965.97	67573	71538.60

**Report – Implementation of Groundwater Recharge Interventions**

SN.	Name of village	Water required for dead storage in cu.m for 1 mtr of water column (N) $N=(G*80%)*I$	Water available after deduction of dead storage (O) $O=M-N$	Water available for recharge in cu.m 70% of available other 30% considered as natural infiltration and evaporation losses(P) $P=O*70%$	Number of recharge shafts (Q) $Q=Total$ Recharge Shafts Installed in Pond	Recharge due to Water conservation structure (R) $R=RTP=AWS$ $A*G*RF$	Recharge through recharge shafts cu.m./annum (S) $S=Q*Recharge$ Rate m3/annum by each shaft	Total recharge from pond and through recharge shafts in cu.m./annum (T) $T=R+S$
6.	Ban kakheda dev Narayan nadi	50229	128712	90098	4.00	5537.75	89991	95528.34
7.	Holiredadoitalab	47791	128438	89907	4.00	5268.96	89838	95106.46
8.	SalariyaRekhalina di	47775	128396	89877	4.00	5267.20	89813	95080.70
9.	SomyasGaltiyana di	48769	128019	89614	4.00	5376.81	89603	94979.62
10.	Kankroliyamafi	72027	192671	134870	4.00	7940.94	103200	111140.94
11.	LasadiyaKhejaditalab	59054	132872	93010	4.00	6510.73	92320	98831.04
12.	BeerdhholRukhadinadi	48788	128069	89648	4.00	5378.90	89631	95009.55
13.	Kanti	36040	96858	67801	3.00	3973.43	67675	71647.95
14.	Daharkinadisarak heda	25291	64809	45366	2.00	2788.36	45249	48037.29
15.	Ramdevsagar	47854	128607	90025	4.00	5275.89	89932	95207.93
16.	Kothaj	50600	66413	46489	2.00	5578.65	46147	51725.65
17.	Guddikinadi	48788	128070	89649	4.00	5378.92	89631	95009.87
18.	Dantra	37592	98679	69076	3.00	4144.53	68694	72839.00
19.	Beerdhholvillage pond	48974	128556	89989	4.00	5399.36	89903	95302.85
20.	Chawandsagarcha pdel	92328	236590	165613	7.00	10179.13	165200	175379.13

SN.	Name of village	Water required for dead storage in cu.m for 1 mtr of water column (N) $N=(G*80%)*I$	Water available after deduction of dead storage  (O) $O=M-N$	Water available for recharge in cu.m 70% of available other 30% considered as natural infiltration and evaporation losses(P) $P=O*70%$	Number of recharge shafts (Q) $Q=Total$ Recharge Shafts Installed in Pond	Recharge due to Water conservation structure (R) $R=RTP=AWS$ $A*G*RF$	Recharge through recharge shafts cu.m./annum (S) $S=Q*Recharge$ Rate m3/annum by each shaft	Total recharge from pond and through recharge shafts in cu.m./annum (T) $T=R+S$
<b>Total</b>					<b>80.00</b>	<b>141855.21</b>	<b>1844722</b>	<b>1986577.42</b>

**Table 13:** Total recharge potential created in Hurda block by M/s HZL (RAM)

SN.	Name of village	Water required for dead storage in cu.m for 1 mtr of water column (N) $N=(G*80%)*I$	Water available after deduction of dead storage  (O) $O=M-N$	Water available for recharge in cu.m 70% of available other 30% considered as natural infiltration and evaporation losses (P) $P=O*70%$	Number of recharge shafts (Q) $Q=Total$ Recharge Shafts Installed in Pond	Recharge due to Water conservation structure (R) $R=RTP=A$ $WSA*G*R$ F	Recharge through recharge shafts cu.m./annum (S) $S=Q*Recharge$ Rate m3/annum by each shaft	Total recharge from pond and through recharge shafts in cu.m./annum (T) $T=R+S$
1.	Falmada	78200.00	182792.50	127954.75	6.00	8621.55	127942	136563.35
2.	Ukhaliya	45280.12	121124.32	84787.02	3.00	4992.13	80619	85610.75
3.	Nayakanpura	49480.80	129887.10	90920.97	4.00	5455.26	90072	95527.08
4.	Bakhtawarpura	63120.00	161745.00	113221.50	5.00	6958.98	112225	119183.51
5.	Pardodas	47716.00	127640.30	89348.21	4.00	5260.69	88531	93791.26
6.	Zinc colony-1	86143.61	214282.24	149997.57	7.00	9497.33	149839	159336.39

***Report – Implementation of Groundwater Recharge Interventions***

7.	Zinc colony-2	49217.19	121812.54	85268.78	4.00	5426.19	85267	90693.22
8.	Barathiya	56499.20	122179.52	85525.66	4.00	6229.04	85473	91701.57
9.	Urjakakheda	45073.60	101415.60	70990.92	3.00	4969.36	69934	74903.40
10.	Bhagwanpura	76177.97	162830.41	113981.28	5.00	8398.62	113685	122083.65
11.	Dhanpura	43394.33	103061.53	72143.07	3.00	4784.22	71077	75861.55
12.	Balaji Talab amratiya	56631.70	123881.85	86717.30	4.00	6243.65	86426	92669.48
13.	Village pond hurda (Barali talab)	109148.80	218297.60	152808.32	7.00	12033.66	152088	164121.31
<b>Total</b>					<b>59.00</b>	<b>88870.69</b>	<b>1313176</b>	<b>1402046.51</b>

## 2.1 Total recharge potential in four blocks

As already discussed in above paras that the entire interventions were carried out in four blocks of the Bhilwara district. Total recharge potential through development of village ponds and installation of recharge shafts is 8.67 MCM/Annum. Block wise distribution of recharge potential created is given in Table 13.

**Table 14:** Total recharge potential created through intervention by M/s HZL (RAM)

Name of block	Number of ponds developed	Total number of recharge shafts	Total recharge potential created in m <sup>3</sup>
Shahpura	22	112.00	2697574.41
Jahazpur	29	105.00	2588224.17
Kotri	20	80.00	1986577.42
Hurda	13	59.00	1402046.51
<b>Total</b>	<b>84</b>	<b>356</b>	<b>8674422.51</b>

**Total recharge potential created in mcm 8.67**

## 2.2 Additional recharge through existing mini percolation tanks

M/s. HZL (RAM) has constructed four number of rainwater harvesting/groundwater recharge structures by participating in various Govt. initiatives taken for groundwater augmentation. Details of the structures implemented, and recharge potential created through is as given below.

Recharge due to Water Conservation Structures estimated based on the following formula:  $R_{WCS} = GS * RF$

where,  $R_{WCS}$  = recharge due to water conservation structures, GS= gross storage (i.e. storage capacity multiplied by number of fillings), RF= recharge factor.

The estimate of recharge potential created through rainwater harvesting and ground water recharge structures with its location in villages where intervention was done is shown in Table 14.

**Table 15:** Details of additional recharge through existing mini percolation tanks constructed under Mukhyamantri Jal Swavlamban Abhiyan (MJSA) implemented by M/s HZL (RAM)

Type of Structure	Village/ Block	Location Details	Name of Campaign	Storage capacity in Cu.m	Recharge Factor 50% of storage as per GEC, 2015	Total recharge potential Cu.m/Annum
		Latitude/ Longitude				
Mini Percolation Tank	Lasadiya/ Shahpura	25.69666	MJSA	1350	675	2025
		75.08868				
	Lasadiya/ Shahpura	25.69927	MJSA	1350	675	2025
		75.10446				
	Devpuri/ Shahpura	25.69533	MJSA	2000	1000	3000
		75.08859				
Jodhras/ Asind	25.64546	MJSA	2000	1000	3000	
	74.58328					
<b>Total</b>				<b>6700</b>	<b>3350</b>	<b>10050</b>

**2.3 Totalrecharge potential created in the study area**

Total recharge potential from various sources (existing + proposed) is summarized in Table 15.

**Table 16:**Total recharge potential created by M/s HZL (RAM)

Block	Recharge Through Recharge Shafts in Village Ponds in MCM/Annum	Recharge Through Mini Percolation Tanks under MJSA	Recharge Through Artificial Pond at Zinc Colony, Hurda	Total Recharge Potential in MCM/Annum
		MCM/Annum	MCM/Annum	
<b>Hurda</b>	1.40	--	0.044	1.44
<b>Shahpura</b>	2.69	0.01005	--	2.70
<b>Kotri</b>	1.98	--	--	1.98
<b>Jahazpur</b>	2.58	--	--	2.58
<b>Total</b>	<b>8.67</b>	<b>0.01</b>	<b>0.04</b>	<b>8.72</b>

**Recharge potential created by M/s. HZL is:**

- **0.01 MCM/Annum** through Mini Percolation Tanks (MPTs) in Shahpura block constructed under Mukhyamantri Jal Swavlamban Abhiyan (MJSA).The company has created an artificial pond to store the runoff generated from the colony and has installed 2 nos. of recharge shafts to facilitate the groundwater recharge through the rainwater collected in the pond.
- **0.042 MCM/Annum** through one Artificial Pond in Zinc Colony with Installation of two recharge shafts.

**Recharge through development of existing village ponds and through installation of recharge shafts as on 01.09.2021 is 8.67 MCM. However, total recharge potential including development of village ponds, installation of recharge shafts (2 Nos.), construction of mini percolation tanks and artificial pond under Mukhya Mantri Jal Swavlamban Abhiyan (MJSA) is 8.72 MCM/Annum.**

**3.0 Maintenance and monitoring**

For efficient functioning of the recharge structures and to maintain the substantial storage capacity of the developed pond, the company intended to maintain the ponds in terms of removal of top layer of earth material (sediments) gathered in the ponds due to runoff, cleaning of recharge shafts and replacement of filter media wherever required on yearly basis. Further, to assess the impact of the project on the surrounding area as per the criteria provided in guidelines for impact assessment of artificial recharge structures/schemes, February 2021 by CGWB. A status report of the same will be submitted to Regional Office of CGWB, time to time.



**GLIMPSAGE OF PROJECT**

The central graphic is a circular emblem with a green border. Inside the circle, there is a stylized green plant with three leaves on the left and a blue water drop on the right. Below the plant and drop, there is a green outline of a hand holding the elements. The text "GLIMPSAGE OF PROJECT" is written in a bold, blue, sans-serif font across the middle of the circle.

**Plate 1:** Field visit to assess site suitability and selection of ponds



**Plate 2:** *View of submergence area of the Pond through Satellite Imagery*



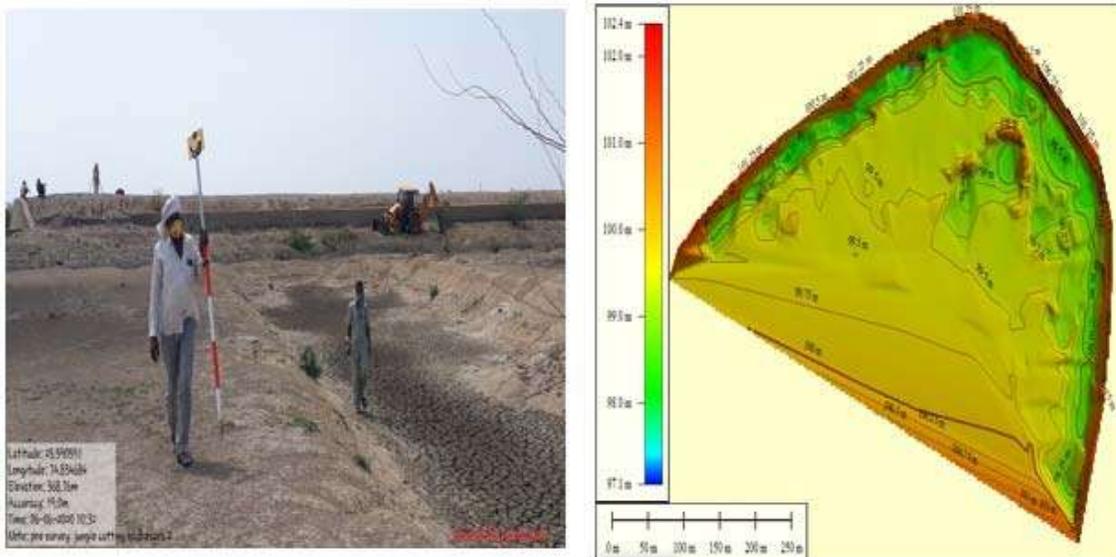
**Plate 3:** *Visit for making well inventory around the ponds*



**Plate 4:** Glimpse of Geophysical survey done to assess the potential zones of recharge and to ascertain the depth of recharge shafts



**Plate 5:** Showing Pre-Excavation Survey and creation of Digital Elevation Model



**Plate 6:** Desilting work (Excavation to remove the silt from the pond) as per excavation plan



**Plate 7:** Desilting work (Excavation to remove the silt from the pond) as per excavation plan

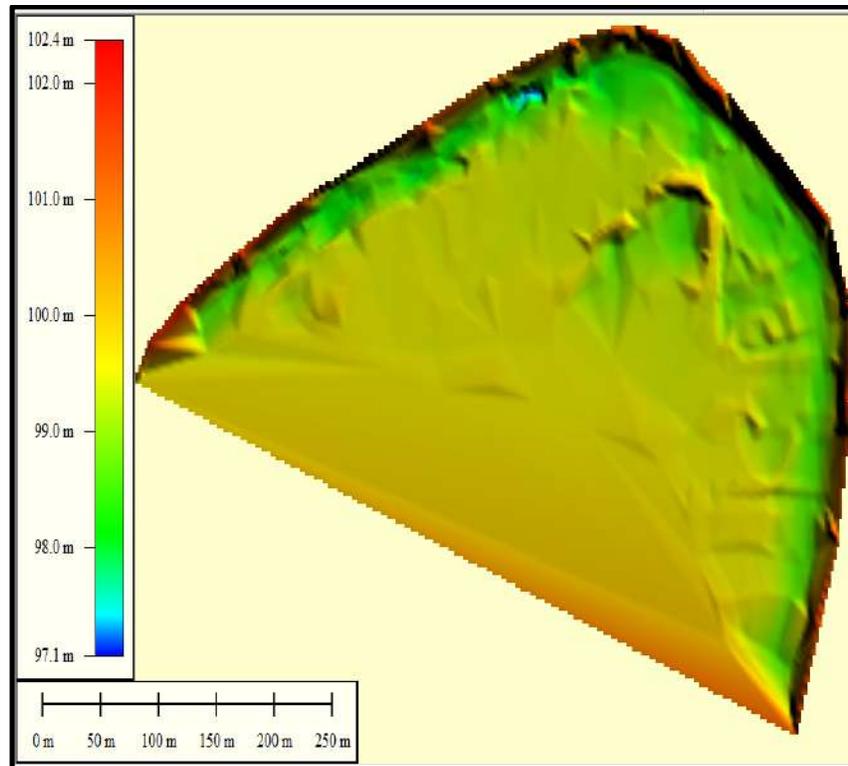


**Plate 8:** Demarcation of suitable location (following Geophysical results)



**Plate 9:** Post Excavation Survey and Creation of Digital Elevation Model (DEM)





**Plate 10:** *Drilling and Lowering of Slotted UPVC Pipes*





**Plate 11:** Drilling and Lowering of Slotted UPVC Pipes

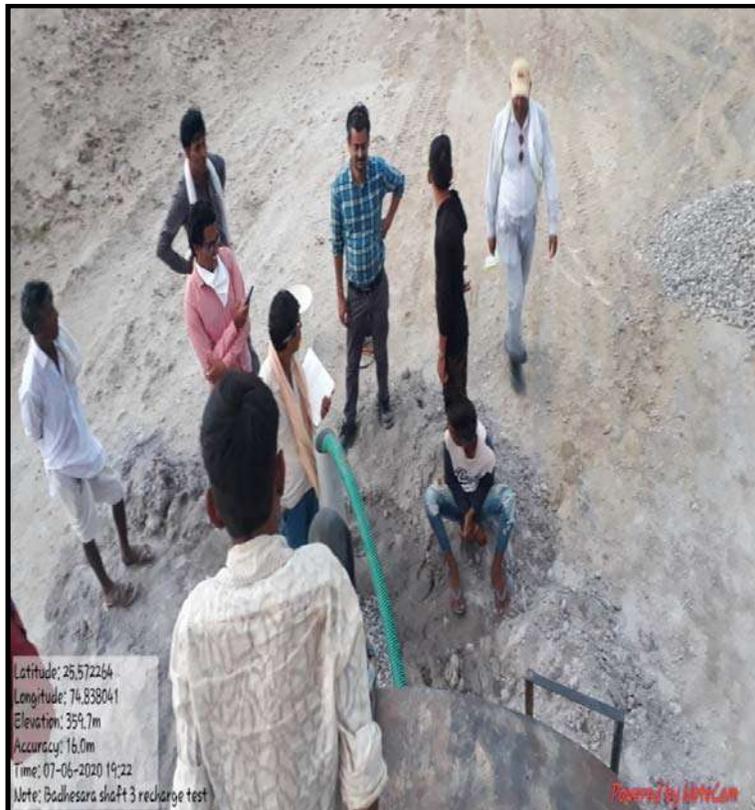




Plate 12: Installation of Recharge Pit





**Plate 13:** *Preparation of filter media as per the approved drawing*



**Plate 14: Pre-casting yard**



**Plate 15: Repairing of vest weir**



**Plate 16: Repairing of vest weir**



Plate 17: Rejuvenated and waterfilled ponds after treatment by M/s HZL (RAM)





# HINDUSTAN ZINC LTD



REPLY AT :  
HEAD OFFICE  
YASHAD BHAWAN.  
UDAIPUR - 313004

CONTACT To: HZLJOBADMIN  
HZLJOBADMIN  
PHONE:;  
FAX:  
MAIL:clzs.wfadmin@vedanta.co.in

## PURCHASE ORDER

**PO No.:ENVT / 4500007264**

**Date:06.07.2022**

National Institute of Hydrology Jal Vigyan Bhawan, IIT campus 247667 ROORKEE INDIA	Vendor: 25494 Phone : 91-9456134747 EMAIL : surjeet.nihr@gov.in GST Registration No. : 05AAATN1385M1ZD
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HZL is pleased to release this Purchase orders for supply of items as detailed here under. Applicable Rates, terms and conditions shall be as per rate contract .

### 1. Scope of Work:

Hydrogeological survey of the surrounding area to map the current groundwater flow regime and its seasonal dynamics for identifying the cause of pit formation in the surrounding areas of RA Mines.

Isotopic analysis of surface and groundwater samples of the area to establish the sound linkages between the possible sub-surface pollutants and the industrial activities of the area around RA Mines.

Refer annexure-II for Vehicle & Driver Movement at HZL

### 2. Contract Period: From 01.07.2022 to 31.12.2022

### 3. Contract Price: 2891000.00 INR TWENTY EIGHT LAKH NINETY ONE THOUSAND Rupees

Freight term: PAID basis

Insurance: In Suppliers Account

Packing & Forwarding: Inclusive

Tax- GST as/if applicable as per rules, included in above contract price.

NIH has submitted the proposal to conduct the study for Rs. 24,50,000/- + 18% GST. (Offer attached)

50% advance payment & 50% after completion of Study.

### 4. Payment Terms: 100% Payment shall be made within 15 days from the date of invoice submission subject to certification by engineer in-charge, receipt of correct Invoice, mandatory documents, bank guarantee etc.(if/as applicable) at respective HZL unit.

Invoice submission will be on Monthly basis.

Regd office , Yashad Bhawan, Swaroop Sagar, Udaipur - 313001.

5. Security Deposit:

The security deposit is not applicable.

6. SD-Cum-PBG:

SD-Cum-PBG is not applicable.

7. Liquidated Damage:

The Liquidated Damage is Not Applicable.

Penalty/any deduction:

Not Applicable

8. Details Of Articles

Sr No	Material Code Detailed description of Material	HSN / SAC Code	Rate	Qty.	Unit Amount	Del.Date
00010			2,450,000.00	1	AU	31.12.2022
	Hydrogeological Study RAM					
	Price		2450000.00		2450000.00	
	Total		2891000.00		2891000.00	
	The Item covers the following Services:					
10	5501050080 STUDY HYDROGEOLOGICAL	999490	1.00	2,450,000	LSM	2,450,000.00
	Please Deliver to: RAMPURA AGUCHA MINES P.O. AGUCHA - GULABPURA Rampura, DIST. BHILWARA 311029					
Total	INR	2891000.00	( TWENTY EIGHT LAKH NINETY ONE THOUSAND Rupees )			

**MAY PLS REFER THE BELOW RELEVANT REGISTRATION DETAILS IN YOUR INVOICES**

**Plant: 3000 :-RAMPURA AGUCHA MINES**

GST No : 08AAACH7354K1ZB PAN No :

**Please dispatch material only after creation of Advance Shipping Notification (ASN) and send print out of the ASN alongwith the documents being sent.**

**GENERAL TERMS & CONDITION  
ANNEXURE I**

1.1 Definitions:

In construing the Agreement the following words and expressions shall have the meanings hereby assigned to them:

1.1.1 "Affiliate" shall mean with respect to any person, any other person that, directly or indirectly, controls, is controlled by or is under common control of such specified person. For the purposes of this definition, "control" means the direct or indirect beneficial ownership of more than fifty percent (50%) of the issued share capital, stock or other participating interest or the legal power to direct or cause the direction of the general management, of the company, partnership or other person in question, and "controlled" shall be construed accordingly;

1.1.2 "Agreement" shall mean the Purchase Order and the Seller's acceptance of the Purchase Order.

1.1.3 "Claims" shall mean all claims, liabilities, costs, damages and expenses (including court costs and legal fees)

1.1.4 "Conditions" shall mean these General Terms and Conditions as provided under this document.

1.1.5 "Deleterious material", in the context of supply of Materials, shall mean any element, compound present in the goods which is not part of standard Specification or a typical assay as per the Purchase Order or Agreement and which is likely to cause or may in general probability cause harm or damage to the operations of the Purchaser and also restricts or affects performance of the goods as per the desired / industry / specified standards.

1.1.6 "Effective Date" shall mean the date of the Purchase Order;

1.1.7 "Material" shall mean the goods, equipment, or products (or parts thereof) to be purchased or to be supplied in accordance with this Agreement and/or as specified in the Purchase Order.

1.1.8 Goods and Service Tax" means the Central Goods and Service Tax Act, 2017, the Integrated Goods and Service Tax Act, 2017, the Union Territory Goods and Service Tax Act, 2017, the Goods and Service Tax (Compensation to States)

Act 2017, the applicable State Goods and Service Tax Act as passed by the concerned State and all the rules made thereunder, relevant notifications, circulars, clarifications and orders issued thereunder and any amendments made thereto and any reference to Goods and Service Tax payable or cess payable means tax payable under any of the aforementioned laws.

1.1.8.1- Change in Law

If, after the date of execution of this Agreement, there is any change in law, excluding any change(s) as result of interpretation by competent authority, tribunal & Court, which results in a change in the rate of any Tax included in the Supplier's prices or rates or the introduction of a new Tax and such change results in an increase or decrease in the cost to the Supplier of performing this Agreement then the Parties shall agree to a revision in pricing to reflect such change provided that:

(a) the Party requesting such revision shall promptly (and in any case prior to submission of the Supplier's final invoice under this Agreement) but not later than 7 business days notify the other Party that such change in law has arisen; and

(b) the Party requesting such revision shall provide the other Party with documentary proof of such change in cost to the reasonable satisfaction of the other Party; and

the provisions of this Clause shall not apply to changes in Personal Income tax or Corporate Income tax or to changes in non-Indian Taxes.

1.1.9 "Governmental Authority" shall mean any governmental department, local authority, commission, board, bureau, agency, regulatory authority, instrumentality, court or other judicial or administrative body, central, state, provincial or local having jurisdiction over the matter or matters in question.

1.1.10 "Personnel" shall mean any personnel provided by Supplier and utilized to perform the Services at the specified / agreed location.

1.1.11 "Purchase Order" shall mean (i) the written instruction by Purchaser issued to Supplier for the provision of Material or Services under this Agreement, which shall include the specific requirements with respect to the scope of work, applicable rates and charges and the location of the Site; and (ii) if applicable, the oral instruction under this Agreement which shall be reduced to writing as soon as practicably possible including the specific requirements described above.

1.1.12 "Purchasing Group or Buyer Group" shall mean and include Purchaser/Buyer and its Affiliates and the term "Buyer" or "Purchaser" maybe used interchangeably for each other.

1.1.13 "Representative" in respect of the Purchaser and the Supplier to include the persons so identified on the Purchase Order as their representative or such other person(s) notified by the Purchaser or the Supplier in writing to the other from time to time, which will include amongst others consultants engaged by the Party or any Affiliate of the Supplier having commonality of interest with the Supplier.

1.1.14 "Services" means the tools, equipment, materials, supplies and Personnel to be provided by Supplier and the work to be carried out as specified in the Agreement and any Purchase Order. Provided however, that the same shall not include purchase / sale of Material.

1.1.16 "Site" shall mean the location where Purchaser wishes Supplier to supply the Material and/or provide the Services.

1.1.17 "Specification" includes but is not limited to assays whether typical or otherwise or the scope or technical parameters of the Material or Services attached to or referred to in this Agreement and/or any Purchase Order. Further Specification shall, in case of Material, always include being free from Deleterious material.

1.1.18 "Supplier Group or Seller Group" shall mean and include Supplier/Seller, its Affiliates and its and their sub-suppliers and suppliers of any tier and its and their respective Affiliates and the term Supplier or Seller may be used interchangeably for each other.

1.1.19 "Trade Usage" refers to generally accepted practice or norms in relation to expected standards, permissible deviation, internationally accepted scientific data, foreseeable consequences attributable to deviation beyond permissible deviation established over a period of time in course of commercial dealing between the parties to this Agreement or their associates.

1.2 Interpretation:

In this Agreement:

- 1.2.1 Headings are for convenience only and shall not govern or affect the interpretation of the Agreement;
- 1.2.2 Except where the context otherwise requires, references to one gender include all genders and the singular includes the plural and vice versa;
- 1.2.3 Except where the context otherwise requires, references to any enactment shall include references to such enactment as re-enacted, amended or extended and any sub-ordinate legislation made under it;
- 1.2.4 References to persons include companies, corporations, partnerships, associations, and other organizations whether or not having a separate legal personality;
- 1.2.5 Except where otherwise indicated, reference to clauses, sub-clauses, recitals and annexures shall be to the clauses, sub-clauses, recitals and Annexures of this Agreement;
- 1.2.6 Including" means "including without limitation
- 1.2.7 If the day on which any act, matter or thing is to be done under or pursuant to this Agreement is not a business day as per Trade Usage, that act, matter or thing shall be done on the preceding business day.
- 1.2.8 Only in the event of inconsistency between the Provisions of these Conditions and the Purchase Order(s), these Conditions will prevail, otherwise both Purchase Order(s) and the Conditions shall be harmoniously construed to give effect to both to the extent possible.
- 1.2.9 The term "Agreement" or "Contract" may be used interchangeably for each other in this document and shall be construed as referring to the same context.

## 2. Representation & Warranties

2.1 The Supplier represents and warrants that:

- (i) It is a duly organized company/business entity validly existing under the laws where it is incorporated/established, and has experience, expertise, ability and skills as required to supply Materials and perform the Services as detailed in the Scope of Services above and as may be necessary to perform its obligations hereunder in a professional manner.
- (ii) It has all the requisite power, authority and approvals required to enter into this Agreement and will have all the requisite power, authority to perform fully each and every obligation under this Agreement.
- (iii) This Agreement has been duly executed and delivered by its duly authorized representatives and constitutes its legal, valid and binding obligation enforceable against it in accordance with its terms.
- (iv) The execution, delivery and performance of this Agreement and all instruments or addenda required hereunder by it does not contravene, violate or constitute a default of or require any consent under the provisions of any other agreement or instrument to which it is bound, including the constitutional documents thereof, or any order, judgment, decree or injunction of any court of law.
- (v) No order has been made or petition presented for the bankruptcy protection, winding up or dissolution thereof against it.
- (vi) It shall maintain high professional standards to ensure performance of this Agreement as per best business practices and in full compliance with statutory obligations.
- (vii) It has all necessary statutory and regulatory permissions, approvals and permits for the running and operation of its establishment for the conduct of its business;
- (viii) It has full right, title and interest in and to all trade names, trademarks, service marks, logos symbols and other proprietary marks (IPR) (including limited right of use of those owned by any of its vendors, affiliates or subcontractors) which it provides to the Buyer, for use related to the Material/Services, and that any IPR provided by the Supplier shall not infringe the IPR of any third party;
- (ix) The Supplier represents that there is no inquiry/ investigation pending by the Police against the Supplier or its employees. The Supplier undertakes that it will confirm at his own cost and expense and shall comply in all respect with the provisions of Government Authority applicable to the Supplier and /or to the Supplier's employees;
- (x) The Supplier shall be liable for all fines, penalties, and the like of parking, traffic and other criminal offences arising out of or concerning the use of any vehicle for performing the Agreement and any toll charges or entry Taxes payable locally and the Supplier accordingly indemnifies Company against all such liability.
- (xi) The Supplier has sufficient resources available to respond to emergencies/ incidents, which may occur along established transportation routes. In case of any accident resulting in loss or damage to property of life, the sole responsibility for any legal or financial implication would vest with the Supplier. Company shall have no liability whatsoever.

2.2 Each Party hereby warrants that it has not entered into this Agreement relying on any warranty, representation or

undertaking except for any warranty, representation or undertaking expressly set out in this Agreement.

2.3 Supplier warrants and guarantees that:

- (i) all Material or Services shall be supplied in accordance with the provisions of the Agreement/Purchase Order and with generally accepted industry standards, Trade Usage with regard to quality, Specification, quantity, measurement, performance and/or functionality and are free from defects in material and workmanship;
- (ii) if the Material are manufactured by reference to Supplier's data or other specified data provided to Purchaser, the Material shall have been manufactured in accordance with such data;
- (iii) if the Material are sold by sample then they shall conform to the sample;
- (iv) if the Material are manufactured to designs supplied by Purchaser, the Material shall have been manufactured in conformity with such designs and any approved working drawings;
- (v) it is aware of the purpose and usage of the Material by the Purchaser including the technical parameters attributable to the usage of the Material; and
- (vi) in the case of the Material or Services, be of the best available design, of the best quality and workmanship and shall be free from fault or defect (including latent defect), with such tolerances as stated in the Specification or on the drawings.
- (vii) Time shall be of the essence and any Services performed or Materials delivered shall be in strict accordance with any time or schedule specified hereunder

2.4 If Supplier is required to repair or replace defective Material, the warranty period shall renew for the repaired or replaced Material.

3. Invoicing, Taxes, Payment and Insurance

3.1 Invoices (both original & duplicate) shall be sent along with the Materials or Services. The Buyer reserves the right to reject the Materials or Services received without the invoices.

3.2 Supplier shall ensure that the Invoices provided by him meet the entire requirement and shall specify descriptions as required under the Central Excise Rules, Service Tax Rules, CENVAT Rules, VAT Rules and all other applicable legislation.

3.4 Buyer shall not be liable for any tax or levies or duties or charges for any reasons whatsoever, unless specifically mentioned in the invoice issued alongwith the delivery of the Materials or Services.

3.5 Supplier shall submit sufficient proof and documents along with its Invoice for freight amount paid and consequently claimed by the Supplier, if the accepted freight term as "extra to be paid by the Buyer".

3.6 Without prejudice to any other right or remedy, the Buyer reserves the right to set off any amount owing at any time from the Seller to the Buyer against any amount payable by the Buyer to the Supplier.

3.7 Supplier shall not suspend deliveries for any payment delays on account of genuine disputes.

3.8 If Buyer disputes all or any part of any invoice, it shall notify Supplier specifying the disputed parts thereof. Supplier shall withdraw the disputed invoice and submit an amended invoice for the undisputed amount and Buyer shall pay this amount within a reasonable time. Purchaser and Supplier shall endeavour to settle the disputed amount as quickly as possible through good faith negotiations.

3.9 Supplier shall effect and maintain with a reputed insurance company a policy (ies) of insurance providing an adequate level of cover in respect of all risks which may be incurred by the Supplier, arising out of the Supplier's performance of its obligations under the Agreement, including death or personal injury, loss of or damage to property or any other loss. Such insurance shall be maintained for the duration of the Term of the Agreement.

3.10 Audit and Inquiry:

a. If Buyer has a reasonable basis to believe that Supplier or any Related Party has taken or failed to take any action that may subject Buyer or its Affiliates to liability under the Anti-Corruption Laws or any other non-compliances, Supplier agrees that Buyer shall have the right (but not the obligation) upon written notice to Seller, to make due inquiries from the Seller and its Related Parties to determine to Buyer's reasonable satisfaction whether any actions or failures to act on behalf of Seller or its Related Parties may subject Buyer to such liability, Supplier will cooperate in good faith.

b. Purchaser shall have the right of access to Supplier's premises with reasonable prior notice to inspect the progress of manufacture; testing and commissioning of the Material or the performance of Services to otherwise satisfy itself as to compliance of the Agreement and agreed delivery dates. Supplier shall procure similar rights of access for Purchaser at the premises of any sub-supplier. Inspection of the progress of manufacture, testing and commissioning of the Material and the performance of the Services by Purchaser shall in no way relieve Supplier of its liabilities and obligations under the Agreement or otherwise.

4. Passing of Ownership, Risk, Copyright, Patents and other Proprietary rights etc. ("IPR")

4.1 Unless otherwise stated in the Purchase Order, Materials or Services shall remain at the risk of the Supplier until delivered in a deliverable state to the Buyer and in the manner specified in the Purchase Order and subject to completion of sampling, performance testing or lab analysis by the Buyer as per the requirement of the specifications; or in case, manner of

delivery is not specified in the Purchase Order, then shall only pass to the Buyer following full delivery and acknowledgement by possession of the Material to the delivery address by Purchaser or Purchaser duly authorized representative specified in the Purchase Order.

4.2 Whenever Purchaser is not the ultimate consumer of the Material, all rights, benefits and remedies conferred upon Purchaser by the provisions of this Agreement, including specifically the benefit of any warranties and transfer of title, shall accrue to and shall be for the express benefit of any third party customer and on whose behalf or for whose benefit the Purchaser has purchased the Material. 4.3 Where the Buyer rejects any Materials or Services in accordance with these conditions, such Materials or Services shall be deemed to have remained the property and risk of the Seller at all times.

4.3 Materials or Services supplied by the Buyer to the Seller for servicing or repair shall remain from the time of collection or receipt until re-delivery at the place or places and in the manner instructed by the Buyer at the absolute risk of the Seller in regard to any loss or damage.

4.4 (a.) If any Material purchased or supplied or Services performed or provided under the Agreement and/or Purchase Order involves a patent, copyright, trademark, or proprietary information (IPR), Supplier hereby grants Purchasing Group a permanent, irrevocable, worldwide, non-exclusive license to use the same without additional charge. Without prejudice to the above, the proprietary rights in relation to IPR of the Supplier shall continue to vest with the Supplier.

(b) Buyer is the sole owner of IPR in anything developed and delivered under this Agreement / Purchase Order. Supplier shall provide at Purchaser's reasonable request any documentation necessary to confirm Purchaser's ownership interest in such IPR. Supplier shall retain ownership of any IPR= vested in Supplier prior to this Agreement or created by Supplier outside of its performance of this Agreement during the term of this Agreement.

(c) Supplier shall at all times be responsible for, shall release and shall defend, protect, indemnify, hold harmless and defend Purchasing Group, from and against any Claim by a third party for infringement of any IPR which may arise out of the sale and/or use of the Material supplied or the Services performed and/or provided by Supplier.

#### 5. Consequences of Default

5.1 If the Supplier, breaches any of the warranties or representation under the Contract; or breaches any other provision of the Contract or any of the Materials or the Services otherwise fail to comply with the provisions of the Contract; the Buyer shall notify the Seller of the failure of the Materials or Services to comply with the Contract or the breach of warranty, as the case may be.

5.2 If the Supplier fails to rectify such breach in supply of the Materials or Services under this Contract, which being capable of remedy are not remedied within 14 days of notice of such default, the Buyer may at its discretion and without prejudice to other rights and remedies under the Contract or otherwise, avail itself of any one or more of the remedies as hereunder:

(a) reject the Materials or Services (in whole or in part) which are not in deliverable state as per the conditions of the Contract at the risk and cost of the Seller and Seller shall immediately pay to the Buyer a full refund for the Materials or Services so rejected .

(b) give the Supplier the opportunity at the Supplier's expense either to remedy any defect in the Materials or Services or to supply replacement Materials or Services or substitute Services and carry out any other necessary work to ensure that the terms of the Contract are fulfilled within a reasonable period specified by the Buyer;

(c) refuse to accept any further deliveries of the Materials or Services or subsequent performance of the Services which the Seller attempts to make, in each case without any liability to the Supplier;

(d) carry out or procure that some other person carries out at the Supplier's expense any work necessary to make the Materials or Services comply with the Contract (including but not limited to freight, disassembly and reassembly);

(e) instruct the Supplier to suspend performance of its obligations under this Contract with immediate effect and to take such steps as the Buyer may direct in order to remedy such breach at the Supplier's expense;

(f) claim such damages foreseeable or otherwise as may have been sustained consequential to such breach or breaches of the Contract as per terms and conditions of PO or under applicable Trade usage taking into account the prevailing trade practice or scientific data of potential loss attributable to usage of such Materials or Services;

(g) opt to use or consume the Materials or Services in the event of non-availability of substitute Materials or Services or to maintain operations of the plant or to avoid plant shut down but without prejudice to its right to claim damages attributable to consequences arising due to off-spec Materials or Services;

(h) obtain substitute Materials or Services or purchase substitute services elsewhere and recover from the Seller any expenditure reasonably incurred by the Buyer in obtaining the Materials or Services in substitution from another seller.

5.3 If the Buyer exercises its rights under conditions (b), (d) and/or (e) above in respect of Materials or Services which do not, in the Buyer's opinion, meet the requirements specified in the Contract, the Supplier shall grant necessary right to the Buyer to utilise the relevant Materials or Services until such time as they meet those requirements.

5.4 Notwithstanding anything to the contrary in this Agreement, there shall be no obligation whatsoever on the Purchaser to accept any defective or sub-standard quality Material and/or Service, delayed delivery and/or performance of the Agreement and it is expressly agreed by the Parties that acceptance of such defective or sub-standard quality Material / Service, delayed

delivery and/or performance by the Purchaser in its sole discretion, shall not prejudice any right / claim of the Purchaser to damages for supply of such defective or sub-standard quality Material / Service, delayed delivery and/or performance and / or for breach of the Agreement. In the foregoing, the Purchaser shall reasonably determine the amount of damages that shall be leviable upon / payable by the Supplier. Any damages so determined by the Purchaser shall be paid by the Supplier within fifteen (15) days. The levy of damages / acceptance of performance, as above, shall not prejudice any rights of the Purchaser as per other terms of this Agreement / Purchase order.

5.5 In the event of breach by the Supplier of its obligations under the Contract, the Buyer may terminate the Contract in whole or in part or to rescind the Purchase Order, in each case without any liability to the Seller.

5.6 Buyer reserves the right to reject Materials or Services in case it is supplied prior to the scheduled delivery date until otherwise specifically waived-off in writing by a representative from the Buyer's commercial department, prior to dispatch.

#### 6 Risk purchase

Without prejudice to any other right under this Agreement, Purchase order/(s) and or at law in the event of any delay in supplies or any breach in supply of the Materials or Services, the Buyer shall be at liberty to either (a) continue the contract with due liquidated damages; or (b) engage any other agency, parallel to the Supplier, to complete part of the balance supply at the risk and cost of the Supplier; or (c) cancel the contract and get the balance supply done from any other agency at the sole risk and cost of the Seller. The additional cost and expenses so incurred by the Buyer in procuring the whole or part of Materials or Services shall be liable to be recovered from the charges payable to the Seller or the Security deposit or Bank Guarantee so deposited by the Supplier.

#### 7 Permits, licenses, encumbrances, liens etc.

7.1 The Supplier shall ascertain and comply with the Applicable Laws in performance of the Contract and shall obtain and keep in good standing all approvals, permits and licenses, right of way, as the case may be, which are necessary or expedient for the performance of his obligation under the Agreement. These approvals, permits and licenses shall be valid and acceptable under appropriate laws.

7.2 The Supplier shall not cause or permit any lien, attachment or other encumbrance other than for borrowings in the ordinary course of business.

#### 8. Indemnity

8.1 The Supplier shall defend, indemnify and hold the Company, its directors, officials & employees etc., harmless from and against any and all against any and all claims, liabilities, costs, damages and expenses (including court costs and legal fees) in connection with any claim made by any third party (including, but not limited to, any claim made by any governmental or statutory authority) against the Company arising out of or in connection with the performance by the Supplier of its obligations under this Agreement

8.2 The Supplier shall be liable for and shall defend, indemnify and hold the Purchaser harmless from and against and all Claims arising out of or in connection with the performance of this Agreement by the Supplier.

8.3 Supplier shall at all times be responsible for, shall release and shall defend, protect, indemnify and hold Purchasing Group harmless from and shall keep Purchaser's equipment and property free and clear of all liens, claims, assessments, fines and levies incurred, created, caused or committed by Supplier Group.

8.4 In the event the Purchaser is entitled to indemnification and intends to seek indemnification under this Clause, Purchaser shall promptly give Supplier notice of such Claim or action and the Supplier shall have the right to assume the defence of any such case at its own cost and expense.

8.5 This indemnity shall be without prejudice to any other rights or remedies, including injunctive or other equitable relief, which the Purchaser may be entitled to.

8.6 Purchaser shall have the right to retain / withhold out of any payment to be made to the Supplier an amount sufficient to indemnify it completely against any such lien, claim, assessment, fine or levy exercised or made and all associated costs.

8.7 It is the express intention of the Parties hereto that the provisions of this Agreement/Purchase Order shall exclusively govern the allocation of risks and liabilities of the Parties, it being acknowledged that the Agreement reflected herein has been based upon such express understanding. It is acknowledged that the compensation payable to Supplier as specified in this Agreement and/or applicable Purchase Order has been based upon the express understanding that risks and liabilities shall be determined in accordance with the provisions of this Agreement and/or applicable Purchase Order.

#### 9. Limitation of Liability

9.1 Except as may be otherwise provided in this agreement, in no event shall either party be liable to the other, whether arising under contract, tort (including negligence), strict liability or otherwise, for any indirect, consequential, special, punitive, exemplary or incidental loss or damages of any nature arising at any time from any cause whatsoever.

9.2 The limitations of liability and exclusion of warranties as set out in the Agreement shall be to the maximum extent permitted by applicable law. Nothing in this Agreement purports to exclude or limit liability for fraud, misrepresentation death or personal injury.

#### 10. Relationship between Parties

Nothing contained in the Agreement is intended to, or shall operate to, create a relationship of partnership or employer-employee or joint venture between the parties. Nothing in the Agreement constitutes either party as the agent or legal representative of the other party or creates any fiduciary relationship between the parties. Neither party shall have authority to act in the name or on behalf of or otherwise to bind the other or commit or purport to bind the other in any way (including the making of any representation or warranty, the assumption of any obligation or liability and the exercise of any right or power) or pledge the credit of the other party for any purpose.

#### 11. Notice and Communication

Any notice required to be given hereunder shall be given by sending the same by registered post or by hand delivery to the address of the addressee shown in this Agreement or to such other address as either party may notify to the other for this purpose in writing. If sending by hand, notice shall be deemed served at the time of dispatch and if sending by post, notice shall be deemed to have been given on the 3rd day on dispatch by post. If notice pertains to any breach of a legal term under the Agreement or otherwise, the same should be addressed to Head Legal, Hindustan Zinc Limited, Yashad Bhawan, Udaipur-313004 (Rajasthan).

#### 12. Termination & Suspension

12.1 Either Party may immediately terminate all or part of this Agreement/Purchase Order as under:

(i) by a written notice to the other Party if the other Party has committed any material breach of the terms of this Agreement and has failed to remedy such breach within 30 days from receiving notice from the other Party.

(ii) if other party (i) ceases, or threatens to cease, to function as a going concern or conduct its operations in the normal course of business, (ii) commences, or becomes the subject of, any bankruptcy, insolvency, reorganization (other than in the course of a corporate re-organization or to an affiliate), administration, liquidation or similar proceedings, (iii) makes, or plans to make, a general assignment for the benefit of its creditors, or (iv) either party's creditors attach or take possession of all or a substantial part of said party's assets; the foregoing shall not apply to any action or proceeding which is (a.) in the reasonable opinion of the party, frivolous or vexatious; or (b.) discharged, stayed or dismissed within ninety (90) days of commencement;

(iii) if either party is unable to carry out its obligations by reason of Force Majeure events and the force majeure continues for a period more than 60 days, then either Party may, by giving notice in writing, terminate this Agreement with immediate effect. Any such termination shall be without prejudice to any of the right of the Parties accrued prior to the date of such termination.

(iv) Notwithstanding anything contained herein to the contrary, The Purchaser may terminate all or part of this Agreement by one (1) months' written notice without assigning any reason whatsoever or if the Supplier fails to obtain any approval required under the terms of this Agreement. Or if the price of the Commodity/Material falls below 95% or exceeds 105% of the benchmark market index rates.

12.2 Upon termination of this Agreement, both Parties shall be relieved of their respective rights and obligations under this Agreement save such obligations and/or liabilities of the Parties set forth herein which (i) that the Parties have expressly agreed will survive any expiration or termination, or (b) by their nature would be intended to be applicable following any such expiration or termination, or (c) have accrued before expiration or termination, as the case may be.

12.3 In the event of Supplier's breach of its obligations hereunder, no payment shall be due by Purchaser in respect of such order/Purchaser order, or, in the case of suspension, until the failure or breach has been remedied to the reasonable satisfaction of Purchaser.

12.4 Notwithstanding anything to the contrary in this Agreement, Purchaser may, at its sole discretion, suspend this Agreement / any Purchase Order, in whole or in part, upon twenty-four (24) hours written notice to Supplier for any reason whatsoever. The Purchaser shall promptly notify the Supplier in writing of the same.

12.5 In the event of written notice pursuant to Clause above, Supplier's failure to perform the Purchase Order to the standards required by the Purchase Order and Supplier's material breach of any of its obligations under the Agreement, no payment shall be due by Purchaser in respect of such order/Purchaser order, or, in the case of suspension, until the failure or breach has been remedied to the reasonable satisfaction of Purchaser.

12.6 Subject to Clause above, in the event of suspension of a Purchase Order, the Material being supplied under such Purchase Order shall, at Purchaser's discretion, either be delivered to the delivery address or shall be securely and separately stored at Supplier's premises, at Purchaser's sole cost and expense, and marked as the property of Purchaser until either the manufacture and/or provision of such Material is resumed or Purchaser terminates the Purchase Order and instructs Supplier with regard to the disposal of the Material stored at Supplier's premises. The proceeds of the disposal shall be adjusted against any compensation payable hereunder.

#### 13. Force Majeure

13.1 For the purposes of this Agreement, "Force Majeure" means the occurrence of any event or circumstance or combination of events or circumstances that is beyond the reasonable control of a Party, has a material and adverse effect on the performance by that Party of its obligations under or pursuant to this Agreement, and that demonstrably could not have

been foreseen by the Parties; provided, however, that such material and adverse effect could not have been prevented, overcome or remedied by the affected Party through the exercise of diligence and reasonable care; but provided, further, that the exercise of diligence and reasonable care will not include the obtaining or maintaining of insurance beyond the requirements of this Agreement.

13.2 Subject to clause 14.1 hereinabove, Force Majeure includes without limitation, the following events and circumstances, but only to the extent that each satisfies the above requirements as provided under Clause 14.1; (a) Act of God, (b) fire, flood, earthquake, epidemic, pandemic, natural disaster or extreme natural event (c) war, riot, insurrection, civil commotion, mobilization or military, call up of a comparable scope, which has been notified in accordance with this Clause 14 any direction, judgement, decree or any other order passed by any judicial/quasi-judicial/administrative authority and/or any direction passed by the government authority/(ies) restraining the performance of obligations, whether in part or in full, of the affected party provided that such orders or directions must not emanate out of actions directly attributable to the affected party or (e) any event owing to any restrictions, directives/directions imposed or passed by the government, judicial, quasi-judicial authorities if they impede or delay the performance of the Agreement (Force Majeure Events)

#### FORCE MAJEURE EXCLUSIONS

Force Majeure will expressly not include the following conditions, except and to the extent that they result from an event or circumstance otherwise constituting Force Majeure:

- (i) unavailability, late delivery or changes in cost of machinery, equipment, materials, spare parts or consumables;
- (ii) failure or delay in performance by any Subcontractor;
- (iii) normal wear and tear or flaws in materials and equipment or breakdowns in equipment.
- (iv) any labour unrest/strikes or any other event of the like nature caused by the personnel of the Supplier (which includes its subcontractors) shall not be considered as a force majeure occurrence

13.3. In the event of a Force Majeure occurrence, the party that is or may be delayed in performing the Agreement shall notify in writing to the other party without delay but not later than fifteen (15) business days on the initiation of such Force Majeure Event(s) and shall use diligent efforts to end the failure or delay in performance to minimize effects of such Force Majeure Event. Provided, however, that the occurrence of such an event would entitle the parties to renegotiate the time frame for performance of the respective obligations, taking into consideration the nature of such event. . In such a situation, the party, which is not able to perform its obligations under this Agreement on account of Force Majeure Event(s), shall not be liable to the other party for the default or breach of this Agreement for the period of failure or delay. If the said notice is not received by the other party within fifteen (15) business days, after the party who fails to perform knew or ought to have known of the impediment, it is liable for damages resulting from such non-receipt.

13.4. Both Parties agree to use their respective reasonable efforts to cure any event of Force Majeure to the extent that it is reasonably possible to do so. Upon the cessation of the event of Force Majeure, the party declaring Force Majeure shall immediately but not later than three (3) business days give notice thereof to the other party.

13.5. Neither Party shall be liable in any manner whatsoever to the other party in respect of any loss, damage, costs, expense, claims, demands and proceedings relating to or arising out of occurrence or existence of any Force Majeure Event or exercise of any right pursuant hereof. The costs associated with taking all steps required to mitigate the effects of the Force Majeure Event and restore its ability to perform its obligations under this Agreement as soon as reasonably practicable shall be borne by the respective parties.

#### 14. Arbitration

Any dispute or difference whatsoever arising between the parties out of or relating to the interpretation, meaning, scope, operation or effect of this Agreement or the existence, validity, breach or anticipated breach thereof or determination and enforcement of respective rights, obligations and liabilities of the parties thereto shall be amicably settled by way of mediation. by meeting(s) between senior management representatives of each Party . If the dispute is not conclusively settled within a period of twenty-one (21) days from the date of commencement of mediation or such further period as the parties shall agree in writing, the dispute shall be referred to and finally resolved by arbitration under Indian Arbitration and Conciliation Act 1996. The arbitration shall be conducted as follows:

- (i) A sole arbitrator shall be appointed in case the value of claim under dispute is less than 5,000,000 (Rupees Five Million Only) / \$ 100,000 (Hundred Thousand United States Dollars) and in any other event by a forum of three arbitrators with one arbitrator nominated by each Party and the presiding arbitrator selected by the nominated arbitrators.
- (ii) The language of the mediation and arbitration proceedings shall be English. The seat of arbitration shall be Udaipur, India.

(iii) The award made in pursuance thereof shall be final and binding on the parties.

(iv) It is clarified that the works under the Agreement shall be continued by the Supplier during the arbitration proceedings unless otherwise directed in writing by the Purchaser/Company. Save as those which are otherwise expressly provided in the contract, no payment due or payable by the Purchaser shall be withheld on account of such arbitration proceedings, unless it is the subject matter or one of the subject matters thereof.

#### 15. Governing Law and Jurisdiction

This Agreement shall be governed by, construed and enforced in accordance with the laws of India.

The parties submit to the exclusive jurisdiction of the courts of Udaipur, India and any courts that may hear appeals from those courts in respect of any proceedings in connection with this Agreement.

#### 16. Assignment And Subcontracting

16.1 Supplier may not assign, sublet or subcontract its rights or obligations under any Purchase Order, in whole or in part, to any third party without the prior written consent of Purchaser, which the Purchaser may at its sole discretion accept or refuse. Supplier shall have a written contract in place for each approved sub-supplier prior to such sub-supplier performing any Services or supplying any Material. Supplier shall assume full responsibility for the acts or omissions of Supplier's sub-suppliers of any tier. All of Supplier's subcontracts, if any, for performance of the Services or the supply of Material shall contain terms and conditions substantially similar to those contained in this Agreement and/or the applicable Purchase Order which protect and do not restrict Purchaser's rights as set forth in this Agreement and/or in the applicable Purchase Order.

16.2 Purchaser shall have the right to assign the Agreement / Purchase Order to its Affiliate or any third party customer. This Agreement shall inure to and be binding upon the respective successors and assignees of the Parties.

#### 17. Recourse of the Parties

17.1 Supplier shall look only to Purchaser for the due performance of the Purchase Order and nothing therein contained shall impose any liability upon, or entitle Supplier to commence any proceedings against any third party customer or any person not a party to the Agreement or the Purchase Order.

17.2 Purchaser shall be entitled to enforce any Purchase Order on behalf of any third party customer in connection with the Agreement / Purchase Order as well as for itself and for this purpose, only Purchaser may commence proceedings against Supplier. The obligations and liabilities of Purchasing Group issuing Purchase Orders are several and not joint.

17.3 It is clarified that under no circumstances, by virtue of this Agreement, will the employee/workers of the Supplier be deemed to have any privity of contract with the Company nor would they or any of their heirs, assigns or successors would claim any benefit / privilege, whatsoever, from the Company.

#### 18. Waiver and Remedies

A failure or delay in exercising any right, power or privilege in respect of this Agreement will not be presumed to operate as a waiver, and a single or partial exercise of any right, power or privilege will not be presumed to preclude any subsequent or further exercise, of that right, power or privilege or the exercise of any other right, power or privilege. All waivers under this Agreement must be made in writing.

#### 19. Severability

If any clause or provision of this Agreement is prohibited, invalid or unenforceable in any jurisdiction, that provision will, as to that jurisdiction, be ineffective to the extent of the prohibition, invalidity or unenforceability without affecting or invalidating the remaining provisions of this Agreement or affecting the validity or enforceability of that provision in any other jurisdiction, unless it materially alters the nature or material terms of this Agreement.

#### 20. Amendment

This Agreement may be amended, modified, renewed or extended by a 15 days written instruction/notice given by the Purchaser

#### 21. Code of Conduct

Supplier confirms having read and understood the Code of Conduct of Hindustan Zinc Limited ('Company'), a copy of which has been provided to the supplier and is also available at <[http://intranet.hzlmets.com/Departments/Secretarial/Shared%20Documents/HZL\\_BUSINESS\\_ETHICS\\_CODE\\_OF\\_CONDUCT\\_19\\_10\\_2015.pdf](http://intranet.hzlmets.com/Departments/Secretarial/Shared%20Documents/HZL_BUSINESS_ETHICS_CODE_OF_CONDUCT_19_10_2015.pdf)> and which inter alia includes (i) measures for prevention of corrupt practices, unfair means and illegal activities including compliance of all anti-bribery and anti-corruption laws and regulations of India, Foreign Corrupt Practices Act, 1977 of USA and UK Bribery Act, 2010 ; and (ii) adherence to the insider trading prohibition laws and

regulations of all jurisdictions where securities of the company or its Affiliates may be listed including but not limited to SEBI (Prohibition of Insider Trading) Regulations, 2015 [SEBI (PIT) Regulations, 2015], which inter alia prohibits the supplier and its employees and associates from trading in the securities of the Purchaser based on any 'Unpublished Price Sensitive Information'. The Supplier confirms that he/she has read the relevant regulations stated above and policies of the Purchaser at the time of entering into this Agreement and undertakes to abide by the terms thereof to the fullest extent at all times. The Supplier affirms that it has formulated a Code of Conduct and instituted appropriate measures to comply with the requirements of SEBI (PIT) Regulations, 2015 as amended from time to time.

The Code of Conduct enlists compliance with the following acts and regulations:

- " The UK Bribery Act ("UKBA")
- " The Foreign Corrupt Practices Act (the "FCPA")
- " SEBI (PIT) Regulations, 2015
- " The Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013 ("Prevention of Workplace Sexual Harassment Act")
  - o Modern Slavery Act, 2015

Annexure I- Code of Conduct to these General Terms & Conditions shall be deemed accepted by Supplier as an integral part of this document.

If at any time during execution or performance of this Agreement the Seller is faced with any undue demand, request for gratification or favor from any employee of the Company or a person connection with such employee, the Seller must report the same immediately at

hzl.whistleblower@vedanta.co.in

Without prejudice to any other right under this Agreement, Purchase order/(s) and or at law, if the Supplier fails to comply with the Code of Conduct of Hindustan Zinc Limited, the Buyer may immediately terminate the Contract by giving 24 hours' notice.

#### 22. Mistake, Fraud, Misrepresentation etc.

No rights shall accrue to the Seller or any obligation arise for the Buyer, if it is discovered at any time that the consent of the Buyer was obtained through fraud or misrepresentation or cheating or inducing mistake as to any fact material to such consent by Seller or any Representative of the Seller.

#### 23. Confidentiality

Each party hereto shall, save as otherwise provided herein, maintain in strict confidence, and not disclose or use for a purpose other than the purpose set out herein, any confidential and/or proprietary information ("Confidential Information") of any party including this Agreement and the terms and conditions hereof. The foregoing covenant shall not restrict a party from disclosing Confidential Information to the extent required in connection with any legal proceeding(s) or required for filing with govt. agencies, courts, stock exchanges or other regulatory agencies under applicable laws and regulations.

The parties shall restrict access to the Confidential Information only to its own employees or professional advisers who need to have such access for the purposes of performing the obligations or enforcing the rights under this Agreement and who have agreed with such party to abide by the obligations of confidentiality equivalent to those contained herein with such party. The disclosing party shall remain vicariously liable for such disclosure.

Unless otherwise agreed, this clause shall continue to remain in force for a period of 2 year after the expiry or termination of this Agreement.

For the purposes of this Agreement, the term 'Confidential Information' includes such non-public information which is disclosed by either party to the other party, whether or not marked confidential, and which includes inter alia, business policies or practices, business plans, dealings, customer lists or requirements, price lists or pricing structures, technical data, employee or officers' data, product lines, designs, research and development activities and findings, ideas, concepts, know-how, financial statements and other non-generic information whether tangible or intangible, written or oral, relating to any released or unreleased concepts, ideas, projects and services, the marketing or promotion of products and any other information received from any source which would be deemed as confidential or proprietary.

Each Party agrees that it will not use the name or logo of the other party, without the prior written consent of the other party(ies) hereto.

#### 24. Non-solicitation and declaration

The Parties agree that during the term of the Contract and for a period of one year following termination, they shall not without the prior written consent of the other party directly or indirectly solicit for employment, engage, hire, employ or contract with any employee or ex-employee of the other party, who has worked in connection with fulfilment by the such party of its obligations hereunder in a key capacity, within six months of their departure.

#### 25. Miscellaneous Provisions

25.1 Entire Agreement: This Agreement along addendums and with all annexures, if any constitutes the entire agreement and understanding between the parties with respect to its subject matter and overrides and supersedes all previous agreements, representations, written documents, correspondence and understanding of the parties, whether in writing or otherwise.

25.2 Counterpart: This Agreement may be executed in one or more counterparts, each of which will be deemed to be an original Agreement and all of which, when taken together, will constitute one and the same instrument

25.3 Validation: This Agreement shall come into effect when authorized representatives of both Company and Supplier execute and affix their signature hereto in their due capacity, within 3 working days after confirmation of business by Company and constitutes the entire agreement between the Parties relating to its subject matter. Any alteration, amendment or addition to any of the terms of this Agreement shall become binding only when such alteration, amendment or addition is evidenced in writing and is executed by the authorized representatives of the both parties in their due capacity.

25.4 Costs: Each Party shall bear its own legal, professional and advisory fees, commissions and other costs and expenses incurred by it in connection with this Agreement.

26.5 Language of the Agreement: English shall be the language of the Agreement and all documentation prepared in relation to it. All of the parties management staff engaged in work arising out of or in connection with this Agreement shall be fluent in English.

25.6 Remedies cumulative: Except as expressly provided in this Agreement, all remedies available to the Parties for breach of this Agreement are cumulative and may be exercised concurrently or separately, and the exercise of any one remedy shall not be deemed an election of such remedy to the exclusion of other remedies.

[END OF CONDITIONS OF CONTRACT]

" This document "General Terms & Conditions" being uploaded in the website of "Hindustan Zinc Ltd" the Uniform Resource Locator (URL) for which shall be communicated in the corresponding Purchase Order along with the Annexure #: Special Terms and Conditions shall be deemed to be an integral part of the Purchase Order. Order Acknowledgement by the Seller shall cover acknowledging this document and the general terms and conditions mentioned herein as well.

" These Conditions along with the Special Terms & Conditions shall apply and shall be incorporated by reference/deemed incorporated in any Purchase Order issued hereunder and shall prevail at all times between the Parties over any other terms and conditions with respect to the provision of Services or supply of Materials or Services, except as modified, supplemented, or amended either: (i) by formal written amendment of this Agreement; or (ii) by incorporation of any special conditions into any Purchase Order. This Agreement, together with the Purchase Order, shall solely and exclusively form the contract between Purchaser and Supplier for the purchase of the Materials or Services to the exclusion of all other terms and conditions (including any terms or conditions which Supplier purports to apply to any purchase order, confirmation of order, specification, invoice or other document).

### **Guidelines for Vehicle & Driver entry at HZL**

#### **ANNEXURE-2**

1. Register yourself on (<https://tms.hzlmets.com>) - New user (Registration process available in Help Tab). after registration, Code will generate through system, which needs to approve through respective HZL Plant Store Head. after approval your ID & Password will come on mail ID mention during registration.
2. Log in through your ID & password in TMS and register your vehicle & driver (Registration process document available in Help tab) which needs to be self-certified by you after checking its correctness.
3. FasTag is mandatory requirement for vehicle entry inside the plant. Before deploying the vehicle for HZL, ensure vehicle should have FasTag and verify that FasTag through TMS (Document available in Help Tab).
4. Allow-slip/trip to be create through TMS before vehicle entry into HZL parking Premises. (document available in Help Tab).
5. Vehicle & Driver needs to comply with HZL NO-GO Criteria ( HZL NO-GO Criteria & penalty Provision available in Help Tab).
6. Driver needs to follow all HZL Safety rules, in case of any violation you will be responsible for the same.
7. Vehicle & driver all documents correctness is your' s responsibility, if anything found incorrect then action to be taken as per No Go criteria penalty provision.



PO No.:ENVT / 4500007264 /06.07.2022

1. Submission of Documents

The supplies/ service bills made/ submitted against this order should invariably be accompanied with documents as specified in the check list as given below. Bill processing for Supplies without the requisite documents are likely to be delayed/rejected.

450000726400010



**PUBLIC HEALTH ENGINEERING DEPARTMENT SUB DIVISION GULABPURA**

**Proposed site for Roof top rain Harvesting structures in & around Rampura- Aagucha HZL mining area under restoration plan.**

Rates Based on PWD BSR 2018 and PHED BSR 2022

Sr. No.	Name of Panchayat	Name of Village	Name of Govt Building	Remarks	Estt. Cost.
1	Aagucha	Parasrampura	Govt. UPS Parasrampura	Repair	1.79
2		Indira ka kheda	Govt. PS Indira ka kheda	Repair	1.53
3		Mool ji ka kheda	Govt PS Mool ji kheda	Repair	2.47
4	Bhojras	Chainpuriya	Govt. UPS Chainpuriya	Repair	1.34
5		Chainpuriya	Govt. PS Surajpura	Repair	2.34
6	Hurda	Hurda	Govt. Sr. Sec. School Hurda	Repair	1.78
7	Kotadi	Kotadi	Govt. Aadarsh Sr. Sec. School Kotadi Old Building	Repair	1.14
8		Old Laxmipura	Govt. PS Old Laxmipura	Repair	2.74
9		New Kaxmipura	Aangabari New Laxmipura/ PS Sanskrit	Repair	2.72
10	Badla	Amartiya	Govt. Sr. Sec. School Amartiya	Repair	1.82
11		Urja ka kheda	Govt. UPS Urja ka kheda	Repair	1.90
<b>G.T. Rs in Lacs</b>					<b>21.57</b>



**Assistant Engineer  
PHED Sub. Div. Gulabpura**

**PUBLIC HEALTH ENGINEERING DEPARTMENT SUB DIVISION GULABPURA**

**Proposed site for Roof top rain Harvesting structures in & around Rampura- Aagucha HZL mining area under restoration plan.**

**Rates Based on PWD BSR 2018 and PHED BSR 2022**

Sr. No.	Name of Panchayat	Name of Village	Name of Govt Building	Remarks	Estt. Cost.
1	Aagucha	Aagucha	PHC Aagucha	New	2.48
2		Bherukheda-I	Govt. UPS Bherukheda	New	2.86
3		Parasrampura	Aanganbari Parasrampura	New	2.30
4		Bhagwanpura	Aanganbari Bhagwanpura	New	3.04
5		Bhagwanpura	Govt. UPS Bhagwanpura	New	
6	Hurda	Hurda	Govt. PS Regar Mohall	New	2.44
7		Hurda	PHC Hurda	New	2.48
8		Bawalo ka kheda	Govt. PS Bawalo ka kheda	New	1.50
9		Khati kheda	Govt PS Khati kheda	New	2.69
10	Kotadi	Kotadi	Govt. Aadarsh Sr. Sec. School Kotadi New Building	New	2.56
11	Bhojras	Bhojras	Govt. Aadarsh Sr. Sec School Bhojras	New	2.59
12	Baratiya	Baratiya	Govt. Aadarsh Sr. Sec School Baratiya	New	3.16
13		Baratiya	Govt. PHC Baratiya	New	2.44
14		Amartiya	PHC Amartiya	New	2.47
15		Balapura	Govt. UPS Balapura	New	3.00
16		Balapura	Aanganbari Balapura	New	
17	Badla	Badla	Atal seva kendra/G.P. Bhawan	New	2.39
18		Badla	Govt. Aadarsh Sr. Sec school Badla	New	2.49
19		Chatarpura	Govt. PS Chatarpura	New	2.31
20		Sultanpura	Govt. UPS Sultanpura	New	2.35
21		Gajsinghpura	Govt. UPS Gajsinghpura	New	2.37
22	Rupaheli	Rupaheli	Govt Sr. Sec School Rupaheli	New	3.16
23		Rupaheli	Govt. Aadarsh PHC Rupaheli	New	2.48
24	Itadiya	Itadiya	Govt. Aadarsh Sr. Sec. School Itadiya	New	2.95
25		Itadiya	Govt. Girls School Itadiya	New	2.44
26	Arniya Chohan	Arniya Chohan	Govt. UPS Arniya Chohan	New	2.41
27	Arwar	Arwar	Govt. UPS Arwar	New	2.42
28		Arwar	Govt. UPS Kalyanpura	New	2.36
29		Arwar	Govt Sr. Sec. School Purani Arwar	New	2.67
30	Kothiya	Kothiya	Govt. Girls UPS Kothiya	New	2.39
31		Kheda Palola	Govt. Girls UPS Kheda Palola	New	2.35
				<b>G.T. Rs in Lacs</b>	<b>73.55</b>



**Assistant Engineer  
PHED Sub. Div. Gulabpura**

कार्यालय अधीक्षण अभियन्ता, जन स्वा. अभि. विभाग, वृत् भीलवाडा  
पुर रोड, बापुनगर, भीलवाडा, फोन न.-01482-240641

क्रमांक:-अअ/वृत्/भील/कोर्टकेस/2022-2023/2425

दिनांक:- 28-6-2022

क्षेत्रीय अधिकारी,  
रा.प्र.नि.मं, भीलवाडा

विषय :-माननीय न्यायालय नेशनल ग्रीन ट्रिब्यूनल द्वारा प्र0स0 226/2020 शीर्षक ओमपुरी बनाम हिन्दुस्तान जिंक लिमिटेड एंवम् अन्य में आदेशिका दिनांक 02.02.2020 तथा मैसर्स हिन्दुस्तान जिंक लिमिटेड (वेदांता) द्वारा प्रस्तुत पुनर्विचार आवेदन दिनांक 06/2022 अंतर्गत मूल आवेदन संख्या 226/2020 में आदेशिका दिनांक 29.03.2022 की अनुपालनार्थ प्रस्तावित बैठक बाबत

सन्दर्भ:- आपका पत्र क्रमांक 757 दिनांक 23.06.2022 के क्रम में।

उपरोक्त विषयान्तर्गत निवेदन है कि माननीय न्यायालय नेशनल ग्रीन ट्रिब्यूनल द्वारा प्र0स0 226/2020 शीर्षक ओमपुरी बनाम हिन्दुस्तान जिंक लिमिटेड एंवम् अन्य में आदेशिका दिनांक 02.02.2020 तथा मैसर्स हिन्दुस्तान जिंक लिमिटेड (वेदांता) द्वारा प्रस्तुत पुनर्विचार आवेदन दिनांक 06/2022 अंतर्गत मूल आवेदन संख्या 226/2020 में आदेशिका दिनांक 29.03.2022 की अनुपालनार्थ में WATER QUALITY PROPOSED ACTION PLAN पत्र के साथ संलग्न कर आवश्यक कार्यवाही हेतु भिजवाया जा रहा है।  
संलग्न:- WATER QUALITY PROPOSED ACTION PLAN

(सुनील कुमार गुप्ता)

अधीक्षण अभियन्ता

जन स्वा.अभि.विभाग वृत् भीलवाडा

Details of drinking water supply in total 30 villages falls in core and periphery of the mine. Accordingly a detailed plan of water supply as Under.

S. No.	District	Block	Panchayat	Village	Present Population	Present Water Supply Status	Proposed long term Plan Regarding Water Supply (Activities to be carried out within 12 Months)			
							Installation of the RO plant for supplying the adequate water for livestock where adequate supply of water is not provided (Activities to be carried out within 6 Months)			Surface water supply to the villages where still ground water is under supply (Activities to be carried out within 6 Months)
							(Activities to be carried out within 6 Months)	Estimated Cost (in lacs) (cost without O&M)	Estimated Cost (in lacs) (cost)	(Activities to be carried out within 6 Months)
1	Bhilwara	Hurda	Aguncha	Agoocha	6739	Covered by Surface source (Chambal Project)				-
2	Bhilwara	Hurda	Aguncha	Bhagwanpura	760	Local Ground water source/P&T Scheme	RO Proposed	14.625	22.5	To be covered under JJM By Chambal Project. Project already sanctioned and work under progress.
3	Bhilwara	Hurda	Aguncha	Bhairoon Khera	305	Covered by Surface source (Chambal Project)				-
4	Bhilwara	Hurda	Aguncha	Moon Ji Ka Khera	704	Covered by Handpund Scheme	RO Proposed	14.625	22.5	To be covered under JJM By Chambal Project. Project already sanctioned and work under progress.
5	Bhilwara	Hurda	Aguncha	Parasrampura	1130	Covered by Surface source (Chambal Project)				-
6	Bhilwara	Hurda	Aguncha	Indira ka Khera	471	Local Ground water source/P&T Scheme	RO Proposed	14.625	22.5	To be covered under JJM By Chambal Project. Project already sanctioned and work under progress.
7	Bhilwara	Hurda	Aguncha	Rampura	517	Covered by Surface source (Chambal Project)				-
8	Bhilwara	Hurda	Barandhiya	Amartiya	1241	Local Ground water source/P&T Scheme	RO Proposed	14.625	22.5	To be covered under JJM By Chambal Project. Project already sanctioned and work under progress.
9	Bhilwara	Hurda	Barandhiya	Balapura	597	Local Ground water source/P&T Scheme	RO Proposed	14.625	22.5	To be covered under JJM By Chambal Project. Project already sanctioned and work under progress.
10	Bhilwara	Hurda	Barandhiya	Barantiya	1030	Covered by Handpund Scheme	RO Proposed	14.625	22.5	To be covered under JJM By Chambal Project. Project already sanctioned and work under progress.
11	Bhilwara	Hurda	Barandhiya	Urja Ka Khera	285	Covered by Handpund Scheme	RO Proposed	14.625	22.5	To be covered under JJM By Chambal Project. Project already sanctioned and work under progress.
12	Bhilwara	Hurda	Barla	Barla	1309	Covered by Surface source (Chambal Project)				-
13	Bhilwara	Hurda	Barla	Chatarpura	648	Covered by Surface source (Chambal Project)				-
14	Bhilwara	Hurda	Barla	Deopura	473	Covered by Surface source (Chambal Project)				-
15	Bhilwara	Hurda	Barla	Gajsinghpura	428	Covered by Surface source (Chambal Project)				-
16	Bhilwara	Hurda	Barla	Jaisinghpura	1126	Covered by Surface source (Chambal Project)				-

17	Bhilwara	Hurda	Barla	Sultanpura	835	Covered by Surface source (Chambal Project)				-
18	Bhilwara	Hurda	Bhojras	Apaliyas	1211	Covered by Surface source (Chambal Project)				-
19	Bhilwara	Hurda	Bhojras	Balwantpura	647	Covered by Surface source (Chambal Project)				-
20	Bhilwara	Hurda	Bhojras	Bhojras	3755	Local Ground water source/JIY Scheme	RO Proposed	14.625	22.5	To be covered under JJM By Chambal Project. Project already sanctioned and work under progress.
21	Bhilwara	Hurda	Bhojras	Chainpuriya	880	Local Ground water source/P&T Scheme	RO Proposed	14.625	22.5	To be covered under JJM By Chambal Project. Project already sanctioned and work under progress.
22	Bhilwara	Hurda	Bhojras	Lachhmanpura	661	Local Ground water source/P&T Scheme	RO Proposed	14.625	22.5	To be covered under JJM By Chambal Project. Project already sanctioned and work under progress.
23	Bhilwara	Hurda	Hurda	Khati Khera	269	Covered by Surface source (Chambal Project)				-
24	Bhilwara	Hurda	Hurda	Bavlo Ka Khera	616	Local Ground water source/P&T Scheme	RO Proposed	14.625	22.5	To be covered under JJM By Chambal Project. Project already sanctioned and work under progress.
25	Bhilwara	Hurda	Hurda	Gulabpura (rural)	54	Covered by Surface source (Chambal Project)				-
26	Bhilwara	Hurda	Hurda	Hurda Magra	4271	Covered by Surface source (Chambal Project)				-
27	Bhilwara	Hurda	Hurda	Hurda Seja	8340	Covered by Surface source (Chambal Project)				-
28	Bhilwara	Hurda	Kotri	Anandipura	1106	Covered by Handpund Scheme	RO Proposed	14.625	22.5	To be covered under JJM By Chambal Project. Project already sanctioned and work under progress.
29	Bhilwara	Hurda	Kotri	Kotri	2237	Local Ground water source/TSS Scheme	RO Proposed	14.625	22.5	To be covered under JJM By Chambal Project. Project already sanctioned and work under progress.
30	Bhilwara	Hurda	Kotri	Lachhmipura	1062	Covered by Handpund Scheme	RO Proposed	14.625	22.5	To be covered under JJM By Chambal Project. Project already sanctioned and work under progress.
31	Bhilwara	Hurda	Rupaheli	Garoliya Khera	348	Covered by Surface source (Chambal Project)				-
32	Bhilwara	Hurda	Rupaheli	Roopaheli	4781	Covered by Surface source (Chambal Project)				-
33	Bhilwara	Shahpura	Kothiya	Khera Palola	834	Covered by Surface source (Chambal Project)				-
34	Bhilwara	Shahpura	Kothiya	Kothiya	5429	Covered by Surface source (Chambal Project)				-
35	Bhilwara	Shahpura	Itedia	Araniya Chauhan	660	Covered by Surface source (Chambal Project)				-
36	Bhilwara	Shahpura	Itedia	Bagthala	791	Covered by Surface source (Chambal Project)				-
37	Bhilwara	Shahpura	Itedia	Baori	1186	Covered by Surface source (Chambal Project)				-
38	Bhilwara	Shahpura	Itedia	Daulatpura	334	Covered by Surface source (Chambal Project)				-

39	Bhilwara	Shahpura	Itedia	Itadia	1852	Covered by Surface source (Chambal Project)					-	
40	Bhilwara	Shahpura	Itedia	Ranjeetpura	146	Covered by Surface source (Chambal Project)					-	
41	Bhilwara	Shahpura	Arwad	Barla (arwar Ka)	307	Covered by Surface source (Chambal Project)					-	
42	Bhilwara	Shahpura	Arwad	Diyas	1052	Covered by Surface source (Chambal Project)					-	
43	Bhilwara	Shahpura	Arwad	Kalyanpura	1115	Covered by Surface source (Chambal Project)					-	
44	Bhilwara	Shahpura	Arwad	Nai Arwar	1928	Covered by Surface source (Chambal Project)					-	
45	Bhilwara	Shahpura	Arwad	Old Arwad	1596	Covered by Surface source (Chambal Project)					-	
46	Bhilwara	Shahpura	Arwad	Sardarpura	646	Covered by Surface source (Chambal Project)					-	
<b>Total</b>												
								<b>204.75</b>	<b>315</b>			



कार्यालय सहायक अभियंता, जन स्वास्थ्य अभियांत्रिकी विभाग,

उपखण्ड गुलाबपुरा

भीलवाडा रोड, दूरभाष केन्द्र के पास, गुलाबपुरा

दूरभाष संख्या - 01483-223124 ई-मेल

aephgulabpura@gmail.com

कंमाक-स.अ./पीएचईडी-गुलाब./स्था./2022-23/ 258

दिनांक:-10-08-2022

श्रीमान क्षेत्रीय अधिकारी

राजस्थान प्रदुषण नियंत्रण बोर्ड भीलवाडा ।

विषय :- आर. ओ. की क्षमता बाबत ।

उपरोक्त विषयान्तर्गत निवेदन है कि दिनांक 05.08.2022 को आगुचा में हिन्दुस्तान जिंक लिमिटेड में आयोजित सभा में दिये गये निर्देशों के क्रम में इस कार्यालय द्वारा पूर्व में 14 गावों में आर. ओ. स्थापित करने हेतु दिये गये तकमीना में आर. ओ. की क्षमता चाही गई जो कि 0.5 कि०ली० प्रति घन्टा की है।

सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

सहायक अभियन्ता

जन स्वा. अभि. विभाग

उपखण्ड गुलाबपुरा ।

## NOTE

### **A. Chambal Bhilwara Water Supply Project Phase-II**

The Administrative & Financial sanction of amounting Rs. 1495.68 Crores for the work of Chambal Bhilwara water Supply Project Phase- II (Cluster part) was issued by PPC in its 190th meeting held on 30.5.2013. This A&F sanction was for work of 08 nos. Cluster Schemes namely package I – to Package-VIII covering 8 towns and 1688 villages of various tehsils of Bhilwara Districts. The above project was based on 2001 census covering all the MH as mentioned in census.

Package III incorporates “Work of Cluster Scheme of 151 Villages of Banera and Hurda Tehsils along with Augmentation of UWSS of Gulabpura Towns from Danta Pyara Headworks “

The work order for package III was issued by Addl. Chief Engineer (Project), PHED Ajmer vide letter no. 1355-1363 dated 23.08.2013 to M/s Pratibha Industries Ltd., Mumbai but firm failed to achieve the required mile stone, the work was rescinded on 27.07.2017.

The tender for the balance work was awarded on 30.01.2018 to M/s Bhooratnom Construction Company Pvt. Limited, Hyderabad on the risk and cost of M/s PIL, Mumbai.

The firm had completed the 84% work and 128 out of 151 villages has been commissioned. In the above package 69 villages of Hurda teshils has to be cover out of which 50 villages has been commissioned. The 10 villages out of 14 villages which are in the proximity of the Agucha mines and which are declared main habitation during census will be benefitted in the above mention project.

The work is under progress and likely date of coverage of villages though Public Stand Post (PSP) are given below :-

S.no.	Name of village	Stipulated date of coverage
1.	Bhagwanpura	31.08.2022
2.	Amartiya	31.08.2022
3.	Balapura	31.08.2022
4.	Barathia	31.08.2022
5.	Bhojras	15.08.2022
6.	Chainpuriya	15.08.2022
7.	Lachhmanpura	30.09.2022
8.	Anandipura	30.09.2022
9.	Kotri	30.09.2022
10.	Lachmipura	30.09.2022

The balance four villages namely Mool ji Ka kheda, Indra ji ka Kheda, Urja ka kheda and Bavlo ka khera which are declared main habitation after year 2001 are not included in the above project and are taken in the Jal Jeevan Mission project.

### **B. Jal Jeevan Mission (JJM)**

The government had launched JJM program for providing Functional Household Tap Connection (FHTC) to every households of the rural area. The government has sanctioned Rs. 166.68 Crores for the 163 villages of Banera (86 villages) and Hurda tehsil (77 villages). The work order of the above work has been awarded on 16.03.2022 and the stipulated date of completion will be 15.06.2023. The work is under progress. All the fourteen villages will be provided FHTC by March 2023. To have a assured and better supply it is proposed to have one ESR each at Bhairu Khera and Kheda Pawala. The connectivity of the above ESR will be done by the department through their near by pipeline. The estimated cost of the above work is Rs. 1.15 Crores based on the PHED BSR 2022.

  
**EXECUTIVE ENGINEER**  
RURAL PROJECT DEPT. GILL ARPIIRA

## Annexure-15

Comparative Analysis Results of Heavy Metals in Ground Water Samples Collected on 01.07.2022

S. No.	Point of Sample Collection	Latitude	Longitude	Village	Gram Panchayat	Prescribed Concentration Value (in mg/l) as per BIS 10500:2012 (Revision - I) drinking water quality standards Requirement (Acceptable Limit)	Copper as Cu mg/l	Zinc as Zn mg/l	Nickel as Ni mg/l	Lead as Pb mg/l	Total Chromium as Cr mg/l	Iron as Fe mg/l	Cadmium as Cd mg/l	
							0.05	5	0.02	0.01	0.05	0.3	0.003	
							Permissible Limit in the absence of alternate source	1.5	15	0.02	0.01	0.05	0.3	0.003
							RSPCB Analysis Report No.	Analysed Concentration Value (in mg/l)						
1	Handpump in Govt school	25.794141	74.709415	Indira Ka Kheda	Agucha	4887	NT	0.1	NT	NT	NT	0.238	NT	
2	Borewell	25.797902	74.703707	Indira Ka Kheda	Agucha	4888	NT	NT	NT	NT	NT	0.132	NT	
3	PHED Supply	25.777029	74.698653	Chenpuriya	Bhojras	4889	NT	NT	NT	NT	NT	0.417	NT	
4	PHED Supply from Home of Hari Gurjar S/o Driya Gurjar	25.775806	74.70436	Chenpuriya Kheda	Bhojras	4890	NT	NT	NT	NT	NT	0.172	NT	
5	PHED Supply from near Tejaji maharaj temple	25.780571	74.678588	Bhojras	Bhojras	4891	NT	NT	NT	NT	NT	0.035	NT	
6	Handpump	25.784163	74.665097	Kharolo Ka Kheda	Bhojras	4892	NT	0.29	NT	NT	NT	0.203	NT	
7	PHED Supply	25.772328	74.660629	Balwarpura	Bhojras	4893	NT	NT	NT	NT	NT	0.049	NT	
8	Handpump	25.761632	74.695545	Laxmanpura	Bhojras	4894	NT	6.57	NT	NT	NT	0.129	NT	
9	PHED Supply	28.788602	74.727157	Bhagwanpura	Agucha	4895	NT	0.02	NT	NT	NT	NT	NT	
10	Open Well Near PHED tanki	25.762904	74.744868	Bharathiya	Bharathiya	4896	NT	NT	NT	NT	NT	0.021	NT	
11	Handpump in Govt school	25.780908	74.746893	Urja ka kheda	Bharathiya	4897	NT	NT	NT	NT	NT	0.05	NT	
12	Panchayat Supply tanki	25.796512	74.752475	Balapura	Bharathiya	4898	NT	NT	NT	NT	NT	NT	NT	
13	Panchayat Supply tanki	25.78689	74.765633	Amartiya	Bharathiya	4899	NT	NT	NT	NT	NT	NT	NT	
14	Hanpump	25.810648	74.726636	Parasrampura	Agucha	4900	NT	NT	NT	NT	NT	NT	NT	
15	Water supply from mines through tanker, sample collected from Shree nath tea stole of Kishan lal S/o Suanath ji	25.81116	74.726197	Parasrampura	Agucha	4901	NT	NT	NT	NT	NT	NT	NT	
16	Hanpump Near Pathwari	25.89827	74.712799	Bawlo ka kheda	Hurda	4902	NT	0.5	NT	NT	NT	0.015	NT	
17	Handpump	25.908645	74.727105	Aandipura	Kotri	4903	NT	5.97	NT	NT	NT	0.121	NT	
18	Openwell	25.894523	74.720141	Laxmpura	Kotri	4904	NT	0.03	NT	NT	NT	NT	NT	
19	Openwell , near Hanuman Mandir	25.88847	74.734233	Bhadavo ki kotri	Kotri	4905	NT	NT	NT	NT	NT	NT	NT	
20	PHED Well	25.886447	74.73815	Bhadavo ki kotri	Kotri	4906	NT	0.11	NT	NT	NT	NT	NT	
21	Handpump near Balaji Mandir generally not used for drinking purpose	25.872546	74.768873	Kothiya	Kothiya	4907	NT	0.49	NT	NT	NT	NT	NT	
22	Handpump Near mahila dhugd utpadak sahkari samiti	25.843475	74.839365	Sardarpura	Arwad	4908	NT	0.34	NT	NT	NT	NT	NT	
23	Handpump near pond	25.8194	74.845401	Badla	Arwad	4909	NT	0.24	NT	NT	NT	NT	NT	
24	Openwell	25.804222	74.843217	Panotriya	Devriya	4910	NT	0.09	NT	NT	NT	NT	NT	
25	Borewell inside from temple	25.804249	74.822656	Diyas	Arwad	4911	NT	0.07	NT	NT	NT	NT	NT	
26	Openwell near PHED water tanki	25.823359	74.816056	Old arwad	Arwad	4912	NT	0.31	NT	NT	NT	NT	NT	
27	Handpump	25.831592	74.835944	New arwad	Arwad	4913	NT	0.1	NT	NT	NT	0.26	NT	
28	Hnadpump	25.843073	74.785329	Kalyanpura	Arwad	4914	NT	0.165	NT	NT	NT	0.172	NT	
29	Handpump near balaji mandir	25.839779	74.709299	Moolji ka kheda	Agucha	4915	0.019	0.74	NT	NT	NT	0.476	NT	
30	Handpump near house of Rajesh tiwari S/o Jagdish tiwari	25.841942	74.71601	Rampura	Agucha	4916	0.034	0.07	NT	NT	NT	0.271	NT	
31	Agucha mines water tanki	25.833188	74.761605	Bherukheda II	Agucha	4917	0.015	0.09	NT	NT	NT	0.075	NT	
32	Hanpump	25.832637	74.764368	Bherukheda II	Agucha	4918	0.034	0.31	NT	NT	NT	0.53	NT	
33	Handpump	25.81748	74.757586	Bherukheda I (Satpal nagar)	Agucha	4919	0.017	0.16	NT	NT	NT	0.513	NT	
34	PHED Supply	25.823691	74.727171	Agucha	Agucha	4920	0.014	0.74	NT	NT	NT	0.085	NT	
35	Handpump near tejaji maharaj mandir	25.788754	74.640534	Rupaheli	Rupahli	4921	0.024	0.09	NT	NT	NT	0.147	NT	

**List of samples taken by RSPCB for Analysis of Zinc and Lead Concentration**

S. No.	Location No.	Village	Gram Panchayat	Source of water from which sample has taken	Lat	Long
1	LOC-1	Indira Ka Kheda	Agucha	Handpump in Govt school	25.794141	74.709415
2	LOC-2	Indira Ka Kheda	Agucha	Borewell	25.797902	74.703707
3	LOC-3	Chenpuriya	Bhojras	PHED Supply	25.777029	74.698653
4	LOC-4	Chenpuriya Kheda	Bhojras	PHED Supply from Home of Harji Gurjar S/o Diya Gurjar	25.775806	74.70436
5	LOC-5	Bhojras	Bhojras	PHED Supply from near Tejaji maharaj tample	25.780571	74.678588
6	LOC-6	Kharolo Ka Kheda	Bhojras	Handpump	25.784163	74.665097
7	LOC-7	Balwantpura	Bhojras	PHED Supply	25.772328	74.660629
8	LOC-8	Laxmanpura	Bhojras	Handpump	25.761632	74.695545
9	LOC-9	Bhagwanpura	Agucha	PHED Supply	28.788602	74.727157
10	LOC-10	Bharathiya	Bharathiya	Open Well Near PHED tanki	25.762904	74.744868
11	LOC-11	Urja ka kheda	Bharathiya	Handpump in Govt school	25.780908	74.746893
12	LOC-12	Balapura	Bharathiya	Panchayat Supply tanki	25.796512	74.752475
13	LOC-13	Amartiya	Bharathiya	Panchayat Supply tanki	25.78689	74.765633
14	LOC-14	Parasrampura	Agucha	Hanpump	25.810648	74.726636
15	LOC-15	Parasrampura	Agucha	Water supply from mines through tanker, sample collected from Shree nath tea stole of Kishan lal S/o Suanath ji	25.81116	74.726197
16	LOC-16	Bawlo ka kheda	Hurda	Hanpump Near Pathwari	25.89827	74.712799
17	LOC-17	Aandipura	Kotri	Handpump	25.908645	74.727105
18	LOC-18	Laxmipura	Kotri	Openwell	25.894523	74.720141
19	LOC-19	Bhadavo ki kotri	Kotri	Openwell , near Hanuman Mandir	25.88847	74.734233
20	LOC-20	Bhadavo ki kotri	Kotri	PHED Well	25.886447	74.73815
21	LOC-21	Kothiya		Handpump near Balaji Mandir generally not used for drinking purpose	25.872546	74.768873
22	LOC-22	Sardarpura	Arwad	Handpump Near mahila dhugd utpadak sahkari samiti	25.843475	74.839365
23	LOC-23	Badla	Arwad	Handpump near pond	25.8194	74.845401
24	LOC-24	Panotriya	Devriya	Openwell	25.804222	74.843217
25	LOC-25	Diyas	Arwad	Borewell inside from tample	25.804249	74.822656
26	LOC-26	Old arwad	Arwad	Openwell near PHED water tanki	25.823359	74.816056
27	LOC-27	New arwad	Arwad	Handpump	25.831592	74.835944

28	LOC-28	Kalyanpura	Arwad	Hnadpump	25.843073	74.785329
29	LOC-29	Moolji ka kheda	Agucha	Handpump near balaji mandir	25.839779	74.709299
30	LOC-30	Rampura	Agucha	Handpump near house of Rajesh tiwari S/o Jagdish tiwari	25.841942	74.71601
31	LOC-31	Bherukheda II	Agucha	Agucha mines water tanki	25.833188	74.761605
32	LOC-32	Bherukheda II	Agucha	Hanpump	25.832637	74.764368
33	LOC-33	Bherukheda I (Satpal nagar)	Agucha	Handpump	25.81748	74.757586
34	LOC-34	Agucha	Agucha	PHED Supply	25.823691	74.727171
35	LOC-35	Rupaheli	Rupahli	Handpump near tejaji maharaj mandir	25.788754	74.640534



REGIONAL OFFICE

Tele: 0744 -2490873

क्षेत्रीय कार्यालय

**RAJASTHAN STATE POLLUTION CONTROL BOARD**

राजस्थान राज्य प्रदूषण नियंत्रण मण्डल

Plot No. 2A, Road No. 6, Indraprastha Industrial Area, Kota (Rajasthan)

RPCB/ROK/Lab/Gen.-45/ 163

Dated: 23-8-22

The Regional Officer,  
Rajasthan State Pollution Control Board,  
18, Azad Nagar, Pannadhai Circle, Bhilwara.

Subject: - Analysis reports for metals of Water/ Waste Water sample.

Sir,

Please find herewith analysis report no 4887-4923 for water/waste water samples for kind perusal and further necessary action.

Yours Sincerely

Lab Incharge

o/k

Enclosed: - As above.

मूल प्रति प्राप्त की  
- सुरेश कुमार

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
**(See Rule - 24)**  
**Final Report**

Report No. : **4887**

Report On : **22/08/2022**

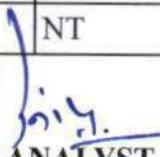
I hereby certify that I **Dr Manoj Kumar Meena**, State Board Analyst duly appointed **under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974** received on the **07/07/2022** from **Shri Vikas Singh, JSO, Kishangarh ,RSPCB Kishangarh** a sample of **Water of Handpump in Govt. School Village- Indira Ka Kheda , Gram Panchayat- Agucha (25.794141, 74.709415) , Bhilwara** Collected from **Handpump in Govt. School Village- Indira Ka Kheda** Collected on **01/07/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **22/08/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Copper as Cu mg/l	NT
2	Zinc as Zn mg/l	0.1
3	Nickel as Ni mg/l	NT
4	Lead as Pb mg/l	NT
5	Total Chromium as Cr mg/l	NT
6	Iron as Fe mg/l	0.238
7	Cadmium as Cd mg/l	NT

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **22/08/2022**

  
**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota  
Phone: 0744-2490873

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**REPORT OF THE STATE BOARD ANALYST**  
**(See Rule - 24)**  
**Final Report**

Report No. : **4888**

Report On : **22/08/2022**

I hereby certify that I **Dr Manoj Kumar Meena**, State Board Analyst duly appointed **under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974** received on the **07/07/2022** from **Shri Vikas Singh, JSO, Kishangarh ,RSPCB Kishangarh** a sample of **Water of Borewell in Village- Indira Ka Kheda , Gram Panchayat- Agucha (25.797902, 74.703707) , Bhilwara** Collected from **Borewell in Village- Indira Ka Kheda** Collected on **01/07/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **22/08/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Copper as Cu mg/l	NT
2	Zinc as Zn mg/l	NT
3	Nickel as Ni mg/l	NT
4	Lead as Pb mg/l	NT
5	Total Chromium as Cr mg/l	NT
6	Iron as Fe mg/l	0.132
7	Cadmium as Cd mg/l	NT

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **22/08/2022**

**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota  
Phone: 0744-2490873

**FORM - X**  
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**Final Report**

Report No. : **4889**

Report On : **22/08/2022**

I hereby certify that I **Dr Manoj Kumar Meena**, State Board Analyst duly appointed **under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974** received on the **07/07/2022** from **Shri Vikas Singh, JSO, Kishangarh ,RSPCB Kishangarh** a sample of **Water of PHED Supply at Village- Chainpuriya , Gram Panchayat- Bhojras (25.777029, 74.698653) , Bhilwara** Collected from **PHED Supply at Village- Chainpuriya** Collected on **01/07/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **22/08/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Copper as Cu mg/l	NT
2	Zinc as Zn mg/l	NT
3	Nickel as Ni mg/l	NT
4	Lead as Pb mg/l	NT
5	Total Chromium as Cr mg/l	NT
6	Iron as Fe mg/l	0.417
7	Cadmium as Cd mg/l	NT

The condition of the seals, fastening and container on receipt was as follows : **Intact**  
Signed This On **22/08/2022**

**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota  
Phone: 0744-2490873

**FORM - X**  
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**Final Report**

Report No. : **4890**

Report On : **22/08/2022**

I hereby certify that I **Dr Manoj Kumar Meena**, State Board Analyst duly appointed **under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974** received on the **07/07/2022** from **Shri Vikas Singh, JSO, Kishangarh ,RSPCB Kishangarh** a sample of **Water of PHED Supply from Home of Harji Gurjar S/o Diya Gurjar Village- Chainpuriya Kheda , Gram Panchayat- Bhojras (25.775806, 74.70436) , Bhilwara** Collected from **PHED Supply from Home of Harji Gurjar S/o Diya Gurjar Village- Chainpuriya Kheda** Collected on **01/07/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **22/08/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Copper as Cu mg/l	NT
2	Zinc as Zn mg/l	NT
3	Nickel as Ni mg/l	NT
4	Lead as Pb mg/l	NT
5	Total Chromium as Cr mg/l	NT
6	Iron as Fe mg/l	0.172
7	Cadmium as Cd mg/l	NT

The condition of the seals, fastening and container on receipt was as follows : **Intact**  
Signed This On **22/08/2022**

**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota  
Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
(See Rule - 24)  
**Final Report**

Report No. : **4891**

Report On : **22/08/2022**

I hereby certify that I **Dr Manoj Kumar Meena**, State Board Analyst duly appointed **under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974** received on the **07/07/2022** from **Shri Vikas Singh, JSO, Kishangarh ,RSPCB Kishangarh** a sample of **Water of PHED Supply from near Tejaji Maharaj Temple Village Bhojras , Gram Panchayat- Bhojras (25.780571, 74.678588) , Bhilwara** Collected from **PHED Supply from near Tejaji Maharaj Temple Village Bhojras** Collected on **01/07/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **22/08/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Copper as Cu mg/l	NT
2	Zinc as Zn mg/l	NT
3	Nickel as Ni mg/l	NT
4	Lead as Pb mg/l	NT
5	Total Chromium as Cr mg/l	NT
6	Iron as Fe mg/l	0.035
7	Cadmium as Cd mg/l	NT

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **22/08/2022**

**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota  
Phone: 0744-2490873

**FORM - X**  
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**REPORT OF THE STATE BOARD ANALYST**  
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**Final Report**

Report No. : **4892**

Report On : **22/08/2022**

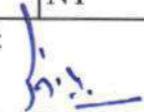
I hereby certify that I **Dr Manoj Kumar Meena**, State Board Analyst duly appointed **under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974** received on the **07/07/2022** from **Shri Vikas Singh, JSO, Kishangarh ,RSPCB Kishangarh** a sample of **Water of Handpump near Village- Kharolo Ka Kheda , Gram Panchayat- Bhojras (25.784163, 74.665097) , Bhilwara** Collected from **Handpump near Village- Kharolo Ka Kheda** Collected on **01/07/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **22/08/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Copper as Cu mg/l	NT
2	Zinc as Zn mg/l	0.29
3	Nickel as Ni mg/l	NT
4	Lead as Pb mg/l	NT
5	Total Chromium as Cr mg/l	NT
6	Iron as Fe mg/l	0.203
7	Cadmium as Cd mg/l	NT

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **22/08/2022**

  
**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota  
Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
**(See Rule - 24)**  
**Final Report**

Report No. : **4893**

Report On : **22/08/2022**

I hereby certify that I **Dr Manoj Kumar Meena**, State Board Analyst duly appointed **under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974** received on the **07/07/2022** from **Shri Vikas Singh, JSO, Kishangarh ,RSPCB Kishangarh** a sample of **Water of PHED Supply in Village- Balwantpura , Gram Panchayat- Bhojras (25.772328, 74.660629) , Bhilwara** Collected from **PHED Supply in Village- Balwantpura** Collected on **01/07/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **22/08/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Copper as Cu mg/l	NT
2	Zinc as Zn mg/l	NT
3	Nickel as Ni mg/l	NT
4	Lead as Pb mg/l	NT
5	Total Chromium as Cr mg/l	NT
6	Iron as Fe mg/l	0.049
7	Cadmium as Cd mg/l	NT

The condition of the seals, fastening and container on receipt was as follows : **Intact**  
Signed This On **22/08/2022**

**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota  
Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
(See Rule - 24)  
**Final Report**

Report No. : 4894

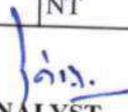
Report On : 23/08/2022

I hereby certify that I Dr Manoj Kumar Meena, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 07/07/2022 from Shri Vikas Singh, JSO, Kishangarh ,RSPCB Kishangarh a sample of Water of Handpump in Village- Laxmanpura , Gram Panchayat- Bhojras (25.761632, 74.695545) , Bhilwara Collected from Handpump in Village- Laxmanpura Collected on 01/07/2022. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 23/08/2022 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Copper as Cu mg/l	NT
2	Zinc as Zn mg/l	6.57
3	Nickel as Ni mg/l	NT
4	Lead as Pb mg/l	NT
5	Total Chromium as Cr mg/l	NT
6	Iron as Fe mg/l	0.129
7	Cadmium as Cd mg/l	NT

The condition of the seals, fastening and container on receipt was as follows : **Intact**  
Signed This On 23/08/2022

  
**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area, Kota  
Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
**(See Rule - 24)**  
**Final Report**

Report No. : **4895**

Report On : **22/08/2022**

I hereby certify that I **Dr Manoj Kumar Meena**, State Board Analyst duly appointed **under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974** received on the **07/07/2022** from **Shri Vikas Singh, JSO, Kishangarh ,RSPCB Kishangarh** a sample of **Water of PHED Supply in Village- Bhagwanpura , Gram Panchayat- Agucha (28.788602, 74.727157) , Bhilwara** Collected from **PHED Supply in Village- Bhagwanpura** Collected on **01/07/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **22/08/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Copper as Cu mg/l	NT
2	Zinc as Zn mg/l	0.02
3	Nickel as Ni mg/l	NT
4	Lead as Pb mg/l	NT
5	Total Chromium as Cr mg/l	NT
6	Iron as Fe mg/l	NT
7	Cadmium as Cd mg/l	NT

The condition of the seals, fastening and container on receipt was as follows : **Intact**  
Signed This On **22/08/2022**

**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota  
Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
(See Rule - 24)  
**Final Report**

Report No. : **4896**

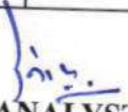
Report On : **22/08/2022**

I hereby certify that I **Dr Manoj Kumar Meena**, State Board Analyst duly appointed **under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974** received on the **07/07/2022** from **Shri Vikas Singh, JSO, Kishangarh ,RSPCB Kishangarh** a sample of **Water of Open Well Near PHED tanki at Village- Bharathiya , Gram Panchayat- Bharathiya (25.762904, 74.744868) , Bhilwara** Collected from **Open Well Near PHED tanki at Village- Bharathiya** Collected on **01/07/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **22/08/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Copper as Cu mg/l	NT
2	Zinc as Zn mg/l	NT
3	Nickel as Ni mg/l	NT
4	Lead as Pb mg/l	NT
5	Total Chromium as Cr mg/l	NT
6	Iron as Fe mg/l	0.021
7	Cadmium as Cd mg/l	NT

The condition of the seals, fastening and container on receipt was as follows : **Intact**  
Signed This On **22/08/2022**

  
**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota  
Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**

(See Rule - 24)  
**Final Report**

Report No. : **4897**

Report On : **22/08/2022**

I hereby certify that I **Dr Manoj Kumar Meena**, State Board Analyst duly appointed **under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974** received on the **07/07/2022** from **Shri Vikas Singh, JSO, Kishangarh ,RSPCB Kishangarh** a sample of **Water of Handpump in Govt. School at Village- Urja ka kheda , Gram Panchayat- Bharathiya (25.780908, 74.746893) , Bhilwara** Collected from **Handpump in Govt. School at Village- Urja ka kheda** Collected on **01/07/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **22/08/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Copper as Cu mg/l	NT
2	Zinc as Zn mg/l	NT
3	Nickel as Ni mg/l	NT
4	Lead as Pb mg/l	NT
5	Total Chromium as Cr mg/l	NT
6	Iron as Fe mg/l	0.05
7	Cadmium as Cd mg/l	NT

The condition of the seals, fastening and container on receipt was as follows : **Intact**  
Signed This On **22/08/2022**

**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota  
Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
**(See Rule - 24)**  
**Final Report**

Report No. : **4898**

Report On : **22/08/2022**

I hereby certify that I **Dr Manoj Kumar Meena**, State Board Analyst duly appointed **under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974** received on the **07/07/2022** from **Shri Vikas Singh, JSO, Kishangarh ,RSPCB Kishangarh** a sample of **Water of Panchayat Supply tanki at Village- Balapura , Gram Panchayat- Bharathiya (25.796512, 74.752475) , Bhilwara** Collected from **Panchayat Supply tanki at Village- Balapura** Collected on **01/07/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **22/08/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Copper as Cu mg/l	NT
2	Zinc as Zn mg/l	NT
3	Nickel as Ni mg/l	NT
4	Lead as Pb mg/l	NT
5	Total Chromium as Cr mg/l	NT
6	Iron as Fe mg/l	NT
7	Cadmium as Cd mg/l	NT

The condition of the seals, fastening and container on receipt was as follows : **Intact**  
Signed This On **22/08/2022**

**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota

SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota

Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
**(See Rule - 24)**  
**Final Report**

Report No. : **4899**

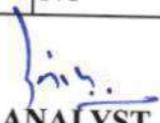
Report On : **22/08/2022**

I hereby certify that I **Dr Manoj Kumar Meena**, State Board Analyst duly appointed **under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974** received on the **07/07/2022** from **Shri Vikas Singh, JSO, Kishangarh ,RSPCB Kishangarh** a sample of **Water of Panchayat Supply tanki at Village- Amaratiya , Gram Panchayat- Bharathiya (25.78689, 74.765633) , Bhilwara** Collected from **Panchayat Supply tanki at Village- Amaratiya** Collected on **01/07/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **22/08/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Copper as Cu mg/l	NT
2	Zinc as Zn mg/l	NT
3	Nickel as Ni mg/l	NT
4	Lead as Pb mg/l	NT
5	Total Chromium as Cr mg/l	NT
6	Iron as Fe mg/l	NT
7	Cadmium as Cd mg/l	NT

The condition of the seals, fastening and container on receipt was as follows : **Intact**  
Signed This On **22/08/2022**

  
**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota  
Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
**(See Rule - 24)**  
**Final Report**

Report No. : **4900**

Report On : **22/08/2022**

I hereby certify that I **Dr Manoj Kumar Meena**, State Board Analyst duly appointed **under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974** received on the **07/07/2022** from **Shri Vikas Singh, JSO, Kishangarh ,RSPCB Kishangarh** a sample of **Water of Handpump at Village- Parasrampura , Gram Panchayat- Agucha (25.810648, 74.726636) , Bhilwara** Collected from **Handpump at Village- Parasrampura** Collected on **01/07/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **22/08/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Copper as Cu mg/l	NT
2	Zinc as Zn mg/l	NT
3	Nickel as Ni mg/l	NT
4	Lead as Pb mg/l	NT
5	Total Chromium as Cr mg/l	NT
6	Iron as Fe mg/l	NT
7	Cadmium as Cd mg/l	NT

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **22/08/2022**

**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota  
Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
**(See Rule - 24)**  
**Final Report**

Report No. : **4901**

Report On : **22/08/2022**

I hereby certify that I **Dr Manoj Kumar Meena**, State Board Analyst duly appointed **under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974** received on the **07/07/2022** from **Shri Vikas Singh, JSO, Kishangarh ,RSPCB Kishangarh** a sample of **Water of Water supply from Agucha Mines at Village- Parasrampura through Tankers , Gram Panchayat- Agucha (25.81116, 74.726197) , Bhilwara** Collected from **Water supply from Agucha Mines at Village- Parasrampura through Tankers** Collected on **01/07/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **22/08/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Copper as Cu mg/l	NT
2	Zinc as Zn mg/l	NT
3	Nickel as Ni mg/l	NT
4	Lead as Pb mg/l	NT
5	Total Chromium as Cr mg/l	NT
6	Iron as Fe mg/l	NT
7	Cadmium as Cd mg/l	NT

The condition of the seals, fastening and container on receipt was as follows : **Intact**  
Signed This On **22/08/2022**

**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota  
Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
**(See Rule - 24)**  
**Final Report**

Report No. : **4902**

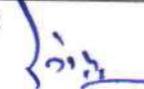
Report On : **22/08/2022**

I hereby certify that I **Dr Manoj Kumar Meena**, State Board Analyst duly appointed **under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974** received on the **07/07/2022** from **Shri Vikas Singh, JSO, Kishangarh ,RSPCB Kishangarh** a sample of **Water of Hanpump near Pathwari at Village- Bawlo ka kheda , Gram Panchayat- Hurda (25.89827, 74.712799) , Bhilwara** Collected from **Hanpump near Pathwari at Village- Bawlo ka kheda** Collected on **01/07/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **22/08/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Copper as Cu mg/l	NT
2	Zinc as Zn mg/l	0.5
3	Nickel as Ni mg/l	NT
4	Lead as Pb mg/l	NT
5	Total Chromium as Cr mg/l	NT
6	Iron as Fe mg/l	0.015
7	Cadmium as Cd mg/l	NT

The condition of the seals, fastening and container on receipt was as follows : **Intact**  
Signed This On **22/08/2022**

  
**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota  
Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
(See Rule - 24)  
**Final Report**

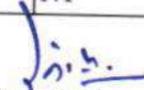
Report No. : **4903**  
Report On : **23/08/2022**

I hereby certify that I **Dr Manoj Kumar Meena**, State Board Analyst duly appointed under sub Section(3) of Section 53 of the **Water (Prevention & Control of Pollution) Act, 1974** received on the **07/07/2022** from **Shri Vikas Singh, JSO, Kishangarh ,RSPCB Kishangarh** a sample of **Water of Handpump at Village- Anandipura , Gram Panchayat- Kotri (25.908645, 74.727105) , Bhilwara** Collected from **Handpump at Village- Anandipura** Collected on **01/07/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **23/08/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Copper as Cu mg/l	NT
2	Zinc as Zn mg/l	5.97
3	Nickel as Ni mg/l	NT
4	Lead as Pb mg/l	NT
5	Total Chromium as Cr mg/l	NT
6	Iron as Fe mg/l	0.121
7	Cadmium as Cd mg/l	NT

The condition of the seals, fastening and container on receipt was as follows : **Intact**  
Signed This On **23/08/2022**

  
**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area, Kota  
Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
**(See Rule - 24)**  
**Final Report**

Report No. : **4904**

Report On : **22/08/2022**

I hereby certify that I **Dr Manoj Kumar Meena**, State Board Analyst duly appointed **under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974** received on the **07/07/2022** from **Shri Vikas Singh, JSO, Kishangarh ,RSPCB Kishangarh** a sample of **Water of Openwell at Village- Laxmipura , Gram Panchayat- Kotri (25.894523, 74.720141) , Bhilwara** Collected from **Openwell at Village- Laxmipura** Collected on **01/07/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **22/08/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Copper as Cu mg/l	NT
2	Zinc as Zn mg/l	0.03
3	Nickel as Ni mg/l	NT
4	Lead as Pb mg/l	NT
5	Total Chromium as Cr mg/l	NT
6	Iron as Fe mg/l	NT
7	Cadmium as Cd mg/l	NT

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **22/08/2022**

**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota  
Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
**(See Rule - 24)**  
**Final Report**

Report No. : **4905**

Report On : **22/08/2022**

I hereby certify that I **Dr Manoj Kumar Meena**, State Board Analyst duly appointed **under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974** received on the **07/07/2022** from **Shri Vikas Singh, JSO, Kishangarh ,RSPCB Kishangarh** a sample of **Water of Openwell near Hanuman Mandir at Village- Bhadavo ki kotri , Gram Panchayat- Kotri (25.88847, 74.734233) , Bhilwara** Collected from **Openwell near Hanuman Mandir at Village- Bhadavo ki kotri** Collected on **01/07/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **22/08/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Copper as Cu mg/l	NT
2	Zinc as Zn mg/l	NT
3	Nickel as Ni mg/l	NT
4	Lead as Pb mg/l	NT
5	Total Chromium as Cr mg/l	NT
6	Iron as Fe mg/l	NT
7	Cadmium as Cd mg/l	NT

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **22/08/2022**

**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota

Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
(See Rule - 24)  
**Final Report**

Report No. : **4906**

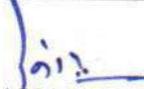
Report On : **22/08/2022**

I hereby certify that I **Dr Manoj Kumar Meena**, State Board Analyst duly appointed **under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974** received on the **07/07/2022** from **Shri Vikas Singh, JSO, Kishangarh ,RSPCB Kishangarh** a sample of **Water of PHED Well near Village- Bhadavo ki kotri , Gram Panchayat- Kotri (25.886447, 74.738)15 , Bhilwara** Collected from **PHED Well near Village- Bhadavo ki kotri** Collected on **01/07/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **22/08/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Copper as Cu mg/l	NT
2	Zinc as Zn mg/l	0.11
3	Nickel as Ni mg/l	NT
4	Lead as Pb mg/l	NT
5	Total Chromium as Cr mg/l	NT
6	Iron as Fe mg/l	NT
7	Cadmium as Cd mg/l	NT

The condition of the seals, fastening and container on receipt was as follows : **Intact**  
Signed This On **22/08/2022**

  
**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota  
Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
**(See Rule - 24)**  
**Final Report**

Report No. : **4907**

Report On : **22/08/2022**

I hereby certify that I **Dr Manoj Kumar Meena**, State Board Analyst duly appointed **under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974** received on the **07/07/2022** from **Shri Vikas Singh, JSO, Kishangarh ,RSPCB Kishangarh** a sample of **Water of Handpump near Balaji Mandir in village Kothiyan , Gram Panchayat - Kothiyan (25.872546, 74.768873) , Bhilwara** Collected from **Handpump near Balaji Mandir in village Kothiyan** Collected on **01/07/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **22/08/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Copper as Cu mg/l	NT
2	Zinc as Zn mg/l	0.49
3	Nickel as Ni mg/l	NT
4	Lead as Pb mg/l	NT
5	Total Chromium as Cr mg/l	NT
6	Iron as Fe mg/l	NT
7	Cadmium as Cd mg/l	NT

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **22/08/2022**

**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota  
Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
**(See Rule - 24)**  
**Final Report**

Report No. : **4908**

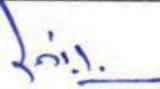
Report On : **22/08/2022**

I hereby certify that I **Dr Manoj Kumar Meena**, State Board Analyst duly appointed **under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974** received on the **07/07/2022** from **Shri Vikas Singh, JSO, Kishangarh ,RSPCB Kishangarh** a sample of **Water of Handpump Near mahila dughd utpadak sahkari samiti Village - Sardarpura , Gram Panchayat - Arwad (25.843475, 74.839365) , Bhilwara** Collected from **Handpump Near mahila dughd utpadak sahkari samiti Village - Sardarpura** Collected on **01/07/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **22/08/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Copper as Cu mg/l	NT
2	Zinc as Zn mg/l	0.34
3	Nickel as Ni mg/l	NT
4	Lead as Pb mg/l	NT
5	Total Chromium as Cr mg/l	NT
6	Iron as Fe mg/l	NT
7	Cadmium as Cd mg/l	NT

The condition of the seals, fastening and container on receipt was as follows : **Intact**  
Signed This On **22/08/2022**

  
**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota  
Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
**(See Rule - 24)**  
**Final Report**

Report No. : **4909**

Report On : **22/08/2022**

I hereby certify that I **Dr Manoj Kumar Meena**, State Board Analyst duly appointed **under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974** received on the **07/07/2022** from **Shri Vikas Singh, JSO, Kishangarh ,RSPCB Kishangarh** a sample of **Water of Handpump near pond in village - Badla , Gram Panchayat - Arwad (25.8194, 74.845401) , Bhilwara** Collected from **Handpump near pond in village - Badla** Collected on **01/07/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **22/08/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Copper as Cu mg/l	NT
2	Zinc as Zn mg/l	0.24
3	Nickel as Ni mg/l	NT
4	Lead as Pb mg/l	NT
5	Total Chromium as Cr mg/l	NT
6	Iron as Fe mg/l	NT
7	Cadmium as Cd mg/l	NT

The condition of the seals, fastening and container on receipt was as follows : **Intact**  
Signed This On **22/08/2022**

**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota  
Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
**(See Rule - 24)**  
**Final Report**

Report No. : **4910**

Report On : **22/08/2022**

I hereby certify that I **Dr Manoj Kumar Meena**, State Board Analyst duly appointed **under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974** received on the **07/07/2022** from **Shri Vikas Singh, JSO, Kishangarh ,RSPCB Kishangarh** a sample of **Water of Openwell in village - Panotriya , Gram Panchayat - Devriya (25.804222, 74.843217) , Bhilwara** Collected from **Openwell in village - Panotriya** Collected on **01/07/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **22/08/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Copper as Cu mg/l	NT
2	Zinc as Zn mg/l	0.09
3	Nickel as Ni mg/l	NT
4	Lead as Pb mg/l	NT
5	Total Chromium as Cr mg/l	NT
6	Iron as Fe mg/l	NT
7	Cadmium as Cd mg/l	NT

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **22/08/2022**

**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota  
Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
(See Rule - 24)  
**Final Report**

Report No. : **4911**

Report On : **22/08/2022**

I hereby certify that I **Dr Manoj Kumar Meena**, State Board Analyst duly appointed **under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974** received on the **07/07/2022** from **Shri Vikas Singh, JSO, Kishangarh ,RSPCB Kishangarh** a sample of **Water of Borewell inside temple in village - Diyas , Gram Panchayat - Arwad (25.804249, 74.822656) , Bhilwara** Collected from **Borewell inside temple in village - Diyas** Collected on **01/07/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **22/08/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Copper as Cu mg/l	NT
2	Zinc as Zn mg/l	0.07
3	Nickel as Ni mg/l	NT
4	Lead as Pb mg/l	NT
5	Total Chromium as Cr mg/l	NT
6	Iron as Fe mg/l	NT
7	Cadmium as Cd mg/l	NT

The condition of the seals, fastening and container on receipt was as follows : **Intact**  
Signed This On **22/08/2022**

**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota  
Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
**(See Rule - 24)**  
**Final Report**

Report No. : **4912**

Report On : **22/08/2022**

I hereby certify that I **Dr Manoj Kumar Meena**, State Board Analyst duly appointed **under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974** received on the **07/07/2022** from **Shri Vikas Singh, JSO, Kishangarh ,RSPCB Kishangarh** a sample of **Water of Openwell near PHED water tanki in village - Old Arwad , Gram Panchayat - Arwad (25.823359, 74.816056) , Bhilwara** Collected from **Openwell near PHED water tanki in village - Old Arwad** Collected on **01/07/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **22/08/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Copper as Cu mg/l	NT
2	Zinc as Zn mg/l	0.31
3	Nickel as Ni mg/l	NT
4	Lead as Pb mg/l	NT
5	Total Chromium as Cr mg/l	NT
6	Iron as Fe mg/l	NT
7	Cadmium as Cd mg/l	NT

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **22/08/2022**

**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota  
Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
**(See Rule - 24)**  
**Final Report**

Report No. : **4913**

Report On : **22/08/2022**

I hereby certify that I **Dr Manoj Kumar Meena**, State Board Analyst duly appointed **under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974** received on the **07/07/2022** from **Shri Vikas Singh, JSO, Kishangarh ,RSPCB Kishangarh** a sample of **Water of Handpump in village - New Arwad , Gram Panchayat - Arwad (25.831592, 74.835944) , Bhilwara** Collected from **Handpump in village - New Arwad** Collected on **01/07/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **22/08/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Copper as Cu mg/l	NT
2	Zinc as Zn mg/l	0.1
3	Nickel as Ni mg/l	NT
4	Lead as Pb mg/l	NT
5	Total Chromium as Cr mg/l	NT
6	Iron as Fe mg/l	0.26
7	Cadmium as Cd mg/l	NT

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **22/08/2022**

**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota  
Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
(See Rule - 24)  
**Final Report**

Report No. : **4914**

Report On : **22/08/2022**

I hereby certify that I **Dr Manoj Kumar Meena**, State Board Analyst duly appointed **under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974** received on the **07/07/2022** from **Shri Vikas Singh, JSO, Kishangarh ,RSPCB Kishangarh** a sample of **Water of Handpump in village - Kalyanpura , Gram Panchayat - Arwad (25.843073, 74.785329) , Bhilwara** Collected from **Handpump in village - Kalyanpura** Collected on **01/07/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **22/08/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Copper as Cu mg/l	NT
2	Zinc as Zn mg/l	0.165
3	Nickel as Ni mg/l	NT
4	Lead as Pb mg/l	NT
5	Total Chromium as Cr mg/l	NT
6	Iron as Fe mg/l	0.172
7	Cadmium as Cd mg/l	NT

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **22/08/2022**

**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota  
Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
**(See Rule - 24)**  
**Final Report**

Report No. : **4915**

Report On : **22/08/2022**

I hereby certify that I **Dr Manoj Kumar Meena**, State Board Analyst duly appointed **under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974** received on the **07/07/2022** from **Shri Vikas Singh, JSO, Kishangarh ,RSPCB Kishangarh** a sample of **Water of Handpump near Balaji mandir in village - Moolji Ka Kheda , Gram Panchayat - Agucha (25.839779, 74.709299) , Bhilwara** Collected from **Handpump near Balaji mandir in village - Moolji Ka Kheda** Collected on **01/07/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **22/08/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Copper as Cu mg/l	0.019
2	Zinc as Zn mg/l	0.74
3	Nickel as Ni mg/l	NT
4	Lead as Pb mg/l	NT
5	Total Chromium as Cr mg/l	NT
6	Iron as Fe mg/l	0.476
7	Cadmium as Cd mg/l	NT

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **22/08/2022**

**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota  
Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
**(See Rule - 24)**  
**Final Report**

Report No. : **4916**

Report On : **22/08/2022**

I hereby certify that I **Dr Manoj Kumar Meena**, State Board Analyst duly appointed **under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974** received on the **07/07/2022** from **Shri Vikas Singh, JSO, Kishangarh ,RSPCB Kishangarh** a sample of **Water of Handpump near house of Rajesh Tiwari S/o Jagdish Tiwari in village - Rampura , Gram Panchayat - Agucha (25.841942, 74.71601) , Bhilwara** Collected from **Handpump near house of Rajesh Tiwari S/o Jagdish Tiwari in village - Rampura** Collected on **01/07/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **22/08/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Copper as Cu mg/l	0.034
2	Zinc as Zn mg/l	0.07
3	Nickel as Ni mg/l	NT
4	Lead as Pb mg/l	NT
5	Total Chromium as Cr mg/l	NT
6	Iron as Fe mg/l	0.271
7	Cadmium as Cd mg/l	NT

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **22/08/2022**

**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota  
Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
**(See Rule - 24)**  
**Final Report**

Report No. : **4917**

Report On : **22/08/2022**

I hereby certify that I **Dr Manoj Kumar Meena**, State Board Analyst duly appointed **under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974** received on the **07/07/2022** from **Shri Vikas Singh, JSO, Kishangarh ,RSPCB Kishangarh** a sample of **Water of Agucha mines water tanki in village - Bherukheda - II , Gram Panchayat - Agucha (25.833188, 74.761605) , Bhilwara** Collected from **Agucha mines water tanki in village - Bherukheda - II** Collected on **01/07/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **22/08/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Copper as Cu mg/l	0.015
2	Zinc as Zn mg/l	0.09
3	Nickel as Ni mg/l	NT
4	Lead as Pb mg/l	NT
5	Total Chromium as Cr mg/l	NT
6	Iron as Fe mg/l	0.075
7	Cadmium as Cd mg/l	NT

The condition of the seals, fastening and container on receipt was as follows : **Intact**  
 Signed This On **22/08/2022**

**BOARD ANALYST**

Rajasthan State Pollution Control Board  
 Regional Office Kota  
 SPL-2A, Road no. 6, Indrapasth Ind. Area,  
 Kota  
 Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
(See Rule - 24)  
**Final Report**

Report No. : **4918**

Report On : **22/08/2022**

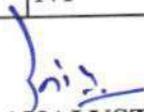
I hereby certify that I **Dr Manoj Kumar Meena**, State Board Analyst duly appointed **under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974** received on the **07/07/2022** from **Shri Vikas Singh, JSO, Kishangarh ,RSPCB Kishangarh** a sample of **Water of Handpump in village - Bherukheda - II , Gram Panchayat - Agucha (25.832637, 74.764368) , Bhilwara** Collected from **Handpump in village - Bherukheda - II** Collected on **01/07/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **22/08/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Copper as Cu mg/l	0.034
2	Zinc as Zn mg/l	0.31
3	Nickel as Ni mg/l	NT
4	Lead as Pb mg/l	NT
5	Total Chromium as Cr mg/l	NT
6	Iron as Fe mg/l	0.53
7	Cadmium as Cd mg/l	NT

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **22/08/2022**

  
**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota  
Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
**(See Rule - 24)**  
**Final Report**

Report No. : **4919**

Report On : **22/08/2022**

I hereby certify that I **Dr Manoj Kumar Meena**, State Board Analyst duly appointed **under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974** received on the **07/07/2022** from **Shri Vikas Singh, JSO, Kishangarh ,RSPCB Kishangarh** a sample of **Water of Handpump in village - Bherukheda I (Satpal nagar) , Gram Panchayat - Agucha (25.81748, 74.757586) , Bhilwara** Collected from **Handpump in village - Bherukheda I (Satpal nagar)** Collected on **01/07/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **22/08/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Copper as Cu mg/l	0.017
2	Zinc as Zn mg/l	0.16
3	Nickel as Ni mg/l	NT
4	Lead as Pb mg/l	NT
5	Total Chromium as Cr mg/l	NT
6	Iron as Fe mg/l	0.513
7	Cadmium as Cd mg/l	NT

The condition of the seals, fastening and container on receipt was as follows : **Intact**  
Signed This On **22/08/2022**

**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota  
Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
(See Rule - 24)  
**Final Report**

Report No. : **4920**

Report On : **22/08/2022**

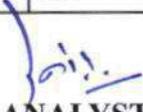
I hereby certify that I **Dr Manoj Kumar Meena**, State Board Analyst duly appointed **under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974** received on the **07/07/2022** from **Shri Vikas Singh, JSO, Kishangarh ,RSPCB Kishangarh** a sample of **Water of PHED Supply in village - Agucha , Gram Panchayat - Agucha (25.823691, 74.727171) , Bhilwara** Collected from **PHED Supply in village - Agucha** Collected on **01/07/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **22/08/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Copper as Cu mg/l	0.014
2	Zinc as Zn mg/l	0.74
3	Nickel as Ni mg/l	NT
4	Lead as Pb mg/l	NT
5	Total Chromium as Cr mg/l	NT
6	Iron as Fe mg/l	0.085
7	Cadmium as Cd mg/l	NT

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **22/08/2022**

  
**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota  
Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
(See Rule - 24)  
**Final Report**

Report No. : **4921**

Report On : **22/08/2022**

I hereby certify that I **Dr Manoj Kumar Meena**, State Board Analyst duly appointed **under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974** received on the **07/07/2022** from **Shri Vikas Singh, JSO, Kishangarh ,RSPCB Kishangarh** a sample of **Water of Handpump near Tejaji Maharaj Mandir in village - Rupaheli , Gram Panchayat - Rupaheli (25.788754, 74.640534) , Bhilwara** Collected from **Handpump near Tejaji Maharaj Mandir in village - Rupaheli** Collected on **01/07/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **22/08/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Copper as Cu mg/l	0.024
2	Zinc as Zn mg/l	0.09
3	Nickel as Ni mg/l	NT
4	Lead as Pb mg/l	NT
5	Total Chromium as Cr mg/l	NT
6	Iron as Fe mg/l	0.147
7	Cadmium as Cd mg/l	NT

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **22/08/2022**

**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area,  
Kota  
Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
(See Rule - 24)  
**Final Report**

Report No. : **4922**  
Report On : **23/08/2022**

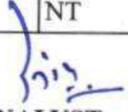
I hereby certify that I **Dr Manoj Kumar Meena**, State Board Analyst duly appointed under sub Section(3) of Section 53 of the **Water (Prevention & Control of Pollution) Act, 1974** received on the **07/07/2022** from **Mr Hitesh Kumar Upadhyay, JSO, Bhilwara ,RSPCB Bhilwara** a sample of **Water of Open Well in Agriculture Land of Gopal Gurjar , Gurjar ka Kheda, Village- Gudda, Tehsill- Mandal , Bhilwara** Collected from **open well in Agriculture Land of Gopal Gurjar** Collected on **28/06/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **23/08/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Copper as Cu mg/l	0.036
2	Zinc as Zn mg/l	0.32
3	Nickel as Ni mg/l	NT
4	Lead as Pb mg/l	NT
5	Total Chromium as Cr mg/l	NT
6	Iron as Fe mg/l	1.39
7	Cadmium as Cd mg/l	NT

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **23/08/2022**

  
**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area, Kota  
Phone: 0744-2490873

**FORM - X**  
**RAJASTHAN STATE POLLUTION CONTROL BOARD**  
**REPORT OF THE STATE BOARD ANALYST**  
(See Rule - 24)  
**Final Report**

Report No. : **4923**

Report On : **23/08/2022**

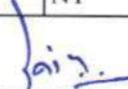
I hereby certify that I **Dr Manoj Kumar Meena**, State Board Analyst duly appointed **under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974** received on the **07/07/2022** from **Mr Hitesh Kumar Upadhyay, JSO, Bhilwara ,RSPCB Bhilwara** a sample of **Waste Water of M/S Saileela Processors Private Limited(Old Name Suzuki Synthetics (P) Limited) , Plant - , Tehsil- Mandalgarh , District- Bhilwara** Collected from **Colored waste water seeping out from backside wall of M/s Saileela Processors** Collected on **28/06/2022**. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on **23/08/2022** and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Zinc as Zn mg/l	0.02
2	Copper as Cu mg/l	0.128
3	Nickel as Ni mg/l	NT
4	Lead as Pb mg/l	NT
5	Total Chromium as Cr mg/l	NT
6	Iron as Fe mg/l	2.25
7	Cadmium as Cd mg/l	NT

The condition of the seals, fastening and container on receipt was as follows : **Intact**

Signed This On **23/08/2022**

  
**BOARD ANALYST**

Rajasthan State Pollution Control Board  
Regional Office Kota  
SPL-2A, Road no. 6, Indrapasth Ind. Area, Kota  
Phone: 0744-2490873

लवण व क्षार सहनशील फसलो व वृक्षों के नाम (for information only)

अतिसहनशील	सहनशील	मध्यम सहनशील	असहनशील
दूब घास	धान	गेंहू	दलहन वर्गीय सभी फसले
रोडस घास	चुकन्दर	जौ	मूंगफली
	कपास	जई	सोयाबीन
	ढेंचा	ज्वार	पपीता
	पेराघास	बाजरा	केला
	सुडान घास	सरसो	आम
	नेपियर घास	गन्ना	नीम्बू वर्गीय फल
	बेर	बरसीम	
	इमली	रिजका	
	जामुन	अमरुद	
	लसोडा	अनार	
	खजुर	शहतुत	
	विलायती बबूल	फालसा	
	अर्जुना	करोंदा	
	नीम	बिल	
	सिल्वर हॉक	आंवला	

13.7.22  
(Rajendra Khatik)  
DD Agriculture  
Bhilwara

**NOTE****A. Chambal Bhilwara Water Supply Project Phase-II**

The Administrative & Financial sanction of amounting Rs. 1495.68 Crores for the work of Chambal Bhilwara water Supply Project Phase- II (Cluster part) was issued by PPC in its 190th meeting held on 30.5.2013. This A&F sanction was for work of 08 nos. Cluster Schemes namely package I – to Package-VIII covering 8 towns and 1688 villages of various tehsils of Bhilwara Districts. The above project was based on 2001 census covering all the MH as mentioned in census.

Package III incorporates “Work of Cluster Scheme of 151 Villages of Banera and Hurda Tehsils along with Augmentation of UWSS of Gulabpura Towns from Danta Pyara Headworks “

The work order for package III was issued by Addl. Chief Engineer (Project), PHED Ajmer vide letter no. 1355-1363 dated 23.08.2013 to M/s Pratibha Industries Ltd., Mumbai but firm failed to achieve the required mile stone, the work was rescinded on 27.07.2017.

The tender for the balance work was awarded on 30.01.2018 to M/s Bhooratnom Construction Company Pvt. Limited, Hyderabad on the risk and cost of M/s PIL, Mumbai.

The firm had completed the 84% work and 128 out of 151 villages has been commissioned. In the above package 69 villages of Hurda teshils has to be cover out of which 50 villages has been commissioned. The 10 villages out of 14 villages which are in the proximity of the Agucha mines and which are declared main habitation during census will be benefitted in the above mention project. The work is under progress and likely date of coverage of villages though Public Stand Post (PSP) are given below :-

S.no.	Name of village	Stipulated date of coverage
1.	Bhagwanpura	31.08.2022
2.	Amartiya	31.08.2022
3.	Balapura	31.08.2022
4.	Barathia	31.08.2022
5.	Bhojras	15.08.2022
6.	Chainpuriya	15.08.2022
7.	Lachhmanpura	30.09.2022
8.	Anandipura	30.09.2022
9.	Kotri	30.09.2022
10.	Lachmipura	30.09.2022

The balance four villages namely Mool ji Ka kheda, Indra ji ka Kheda, Urja ka kheda and Bavlo ka khera which are declared main habitation after year 2001 are not included in the above project and are taken in the Jal Jeevan Mission project.

**B. Jal Jeevan Mission (JJM)**

The government had launched JJM program for providing Functional Household Tap Connection (FHTC) to every households of the rural area. The government has sanctioned Rs. 166.68 Crores for the 163 villages of Banera (86 villages) and Hurda tehsil (77 villages). The work order of the above work has been awarded on 16.03.2022 and the stipulated date of completion will be 15.06.2023. The work is under progress. All the fourteen villages will be provided FHTC by March 2023. To have a assured and better supply it is proposed to have one ESR each at Bhairu Khera and Kheda Pawala. The connectivity of the above ESR will be done by the department through their near by pipeline. The estimated cost of the above work is Rs. 1.15 Crores based on the PHED BSR 2022.

Construction of the OHSR at Bharukheda and Kheda Pawla

General Abstract of Cost

S.No.	Particulars	Amount (Rs.)
A-1	Work of Cluster Distribution Mains from Existing and Proposed ESRs to the existing as well as proposed VTCs including Construction of new OHSRs and CWRs	9941191.00
	<b>Sub-Total</b>	<b>9941191.00</b>
	Add 5% Contigencies Charges	497059.55
	Add 11% pro-rata charges	1093531.01
	<b>Total</b>	<b>11531781.56</b>
	<b>Say Rs. in Crores</b>	<b>1.15</b>

  
(Siddharth Tak)  
Executive Engineer  
PHED, Project Dn.- Gulabpura

ESTIMATE FOR THE CONSTRUCTION OF THE OHSR AND ITS CONNECTIVITY WITH THE EXISTING PIPELINE						
S. No.	Description of work	Unit	Rate	Qty.	Amount in Rs.	Remarks
1	<p>Providing, lowering, laying in trenches, aligning, fixing in position and jointing Ductile Iron (DI) ISI marked K-7 grade S&amp;S pipes as per IS:8329-2000 (amended upto date), with internal cement mortar lining suitable for potable water with rubber ring (EPDM) joints as per IS: 5382-1985 including all taxes (Central and local), transportation and freight charges, inspection charges, loading/unloading charges including cost of labour and material, specials (Tee, bend etc.) satisfactory hydraulic testing, disinfection etc. complete as per technical specifications and direction of Engineer-in-charge. (excluding earth work)</p> <p>Note: Providing and fixing of all requisite specials as per drawing, design and layout are inclusive in RM measurement of the item and shall not be paid separately.</p>					
1.1	100 mm dia K-7	m	1,647.00	2,500.00	4117500.00	PHED BSR 2022
2	<p>Construction of RCC INTZE type Over Head Service Reservoir of following capacity and staging consisting of excavation in all types of strata, RCC work, cement plaster with water proofing compound to the inner face of the container including refilling, disposing off the surplus stuff, plinth protection, all labour and material charges including providing and fixing of accessories such as ladder, manhole frame and covers, water level indicator (float type), ventilator with SS screen, lightening arrestor, float valve, puddle collar, G.I. pipe railing around walk way and top dome, providing RCC staircase from 4.5 mtr. height of ground level to top level, chambers for all valves, providing and applying three coats of cement paint to the external surfaces of container, food grade epoxy paint to the internal surface and giving satisfactory hydraulic test and water tightness test as per I.S. code, etc. complete in all respect as per design data, criteria, obligatory requirements and detailed specifications, scope of work and GA drawing. The job includes painting the name of the scheme and other details on the reservoir, providing aluminium portable ladder suitable to reach at height of 4.5 mtr. and any other work, related to structure as per the directions of Engineer-in-Charge, Technical Specification and Scope of Work.</p>					
	Rates for RCC OHSR, SBC 10T/sqm. seismic zone II and Staging 18 Meter.					
2.1	100 KL Staging 20 mtr-01 Nos.	Nos.	28.48	1,00,000	2848000.00	PHED BSR 2022
2.2	For staging 20 Mtr add 5%				142400.00	PHED BSR 2022
3	<p>Providing and fixing double flanged ISI marked DI class K-9 pipes as per IS:8329-2000 (amended upto date), as vertical pipes for RCC Reservoirs including specials required such as duckfoot bend, bend, tee etc. providing clamps at every 3 mtr., jointing materials such as nuts, bolt, rubber packaging, hydraulic testing etc. complete in all respect upto and from valve chamber as per direction of EIC, Technical Specification and Scope of work. (use for NEW ESRs inlet, outlet, washout, overflow)</p>					
3.1	100 mm dia K-9	m	2505.00	150.00	375750.00	PHED BSR 2022
3.2	150 mm dia K-9	m	3598.00	50.00	179900.00	PHED BSR 2022

S. No.	Description of work	Unit	Rate	Qty.	Amount in Rs.	Remarks
4	Earth work in excavation by mechanical means (Hydraulic Excavator )/ manual means in trenches of required width and gradient for laying and jointing of pipe line including excavation for sockets, and dressing of sides, ramming of bottoms, depth up to 1.5 Mtr. including taking out the excavated soil, and then returning the soil as required in layers not exceeding 20cm in depth including consolidating each deposited layer by ramming, watering etc, and disposal of surplus excavated soil as directed within a lead of 50 Mtr. including required all safety provisions etc.					
4.1	In all types of Soils					
	upto 1.5 m	RM	194.00	400.00	77600.00	PHED BSR 2022, 4.1.1.1
5	Earth work in excavation by mechanical means (Hydraulic Excavator )/ manual means in trenches of required width and gradient for laying and jointing of pipe line including excavation for sockets, and dressing of sides, ramming of bottoms, depth up to 1.5 Mtr. including taking out the excavated soil, and then returning the soil as required in layers not exceeding 20cm in depth including consolidating each deposited layer by ramming, watering etc, and stacking serviceable material for measurements and disposal of unserviceable material as directed, with in a lead of 50 Mtr. including all safety provisions required .:	RM				
5.1	Ordinary rock					
	upto 1.5 m	RM	347.00	350.00	121450.00	PHED BSR 2022, 4.1.2.1
5.20	In Hard Rock (Blasting Prohibited)					
	upto 1.5 m		663.000	157.00	104091.00	PHED BSR 2022, 4.1.4.1
17	Construction of RCC flat slab Over Head Service Reservoir of following capacity and staging consisting of excavation in all types of strata, RCC work, cement plaster with water proofing compound to the inner face of the container including refilling, disposing off the surplus stuff, plinth protection , all labour and material charges including providing and fixing of accessories such as ladder , manhole frame and covers, water level indicator (float type), ventilator with SS screen, lightning arrester, float valve, puddle collar, G.I. pipe railing around walk way and top dome, providing RCC staircase from 4.5 mtr height of ground level to top level, chambers for all valves, providing and applying three coats of cement paint to the external surfaces of container, column, bracing, carbonation paint on external surface of top dome, food grade epoxy paint on internal surface and giving satisfactory hydraulic test and water tightness test as per I.S. code, etc. complete in all respect as per design data, criteria, obligatory requirements and detailed specifications, scope of work and GA drawing. The job includes conducting SBC test, design and proof check of reservoirs (if required), painting the name of the scheme and other details on the reservoir, providing aluminium portable ladder suitable to reach at height of 4.5 Mtr(start of RCC reservoir) and any other work related to structure as per the directions of Engineer-in- Charge, Technical Specification and Scope of Work					
	50 KL, Staging 15 m - 1 Nos.	Nos.	39.49	50,000	1974500.00	PHED BSR 2022
			Total =>		99,41,191	

Assistant Engineer  
PHED, Project Dn.-Gulabpura

  
Executive Engineer  
Project Division Gulabpura

**Construction of the OHSR at Bharukheda and Kheda Pawla**

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	50 KL, Staging 15 m - 1 Nos.	Nos.	39.49	50,000	1974500.00	PHED BSR 2020
			<b>Total =&gt;</b>		<b>99,41,191</b>	

Assistant Engineer  
PHED, Project Dn.-Gulabpura

Executive Engineer  
Project Division Gulabpura

## Section :- Human Health improvement plan

### 3D.1 Introduction-

Efforts are to be made to improve the health of the residents in the affected areas and strengthen medical facilities in the villages around Hindustan Zinc Limited in Gulabpura block of Bhilwara district. The medical institutions at which the residents of the affected area get medical facilities are to be strengthened so that the residents of the area do not have to travel long distances for medical facilities and necessary medical facilities are available only at the medical institutions near the area. At the same time, the ill effects of polluted water on the health of the children there have to be investigated and treated in time.

### 3D.2 Present scenario-

At present the residents of the said area get medical facilities at Community Health Center Gulabpura, Asind, Phuliakalan and Primary Health Center Rupaheli Kala, Hurda, Kothiya. Therefore, the above mentioned medical institutions have to be strengthened. Community Health Center Gulabpura to be developed as Model CHC. Therefore, according to the provision of the state government, the equipment required for the model CHC is required according to the Gap identified.

The building of Community Health Center Gulabpura has become very old and in a dilapidated condition, so it is very necessary to get the building repaired and furnished. The residents of the area have to be screened and treated on time for diseases caused by contaminated water like Diarrhea, Fluorosis etc.

### 3D.3 Mitigation Measures and improvement plan

- To develop Community Health Center Gulabpura as Model CHC the equipments attached in Annexure I, are required.
- Sonography machine is also required at Community Health Center Asind so that the residents of the area who avail medical facilities at Community Health Center Asind can be properly screened with sonography machine.
- There is a need for digital X-ray machine at Community Health Center Phulia Kalan so that the resident of the area can be screened for silicosis.
- The residents of the area have to be screened and treated on time for diseases caused by contaminated water like Diarrhea Fluorosis etc.

#### 3D.3.1 Short Term Activities—Plan, Identification and Survey-

Digital X-ray machine is to be made available at Community Health Center Phulia Kalan and Sonography Machine at Community Health Center Asind so that immediately after screening the patients, coming to the said medical institutions, treatment can be started as per the requirement.

#### 3D.3.2 Midterm – Execution

With the operation of CHC Gulabpura as a model CHC and the supply of necessary equipment, new born babies, pregnant women and residents of the area will start getting

better medical facilities at the CHC. Treatment of the identified patients of the problems related to polluted water and mine will start at the medical institute.

### 3D.4 Outcome-

With the start of timely treatment of diseases caused by polluted water & mine related health hazardous, the disease will not take a severe form and timely treatment will be available to the villagers, as well as developing Community Health Center Gulabpura as a model CHC area, residents will not have to travel much distance required for treatment, so that residents will be able to get better medical facilities immediately, thereby saving their money & time.

Also, on providing the necessary equipment in Phulia Kala and Asind, the residents of the area who get medical facilities at the above medical institutions can be screened on time and treatment may be started timely.

### 3 D.5 Agencies Involved-

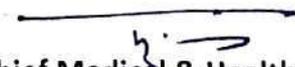
Medical and Health Department and Ex. En. (Civil Wing) Medical and Health Department Zone Ajmer or civil wing of Hindustan Zinc Limited may be assigned as working agency for civil work.

### 3D.6 Line lifting works to be done-

With the start of timely treatment of diseases caused by polluted water or other mine related health hazardous of the residents, the disease will not take a severe form and timely treatment will be available to the villagers.

### 3D.7 Estimated Cost

S. No.	Name of Institution	Work/Activity/ Equipment	Estimated Cost (In Lakhs)
1	CHC Gulabpura	Sonography	25.00 Lakhs
		Spirometer	1.5 Lakhs
		To bridge the equipment gap to develop as a model CHC & infrastructure strengthening (repair/renovation/renovation)	270.00 Lakhs
		Screening of diseases caused by contaminated water & mine related health hazardous among residents in the vicinity of Hindustan Zinc Limited	05.00 Lakhs
2	CHC Asind	Sonography Machine	25.00 Lakhs
3	CHC Phuliyakalan	Digital X Ray Machine	20.00 Lakhs
<b>Toal</b>			<b>346.50 Lakhs</b>

  
**Chief Medical & Health Officer**  
**Bhilwara**

पशु कलन विभाग - हुन्डा - जिला भीलकाण  
जांच कमेटी की तटस्थताक रिपोर्ट

श्रीमान क्षेत्रीय आधिकारी राजस्थान प्रदूषण

निम्नलिखित मण्डल - भीलकाण के पंचक्रम सं.प्रा.नि.मे। भीलकाण/वि.नि.ए/226-  
2020) विशेष दिनांक 11-7-21 की अनुफलनार्थ - सांकेतिक प्रिटिंग  
में प्राप्त निर्देशानुसार व श्रीमान उपरक्त आधिकारी जी, उपरक्त -  
गुलाबपुरा के निर्देशान में प्राप्त निर्देशों व श्रीमान संयुक्त निर्देशक  
महो. पशु कलन विभाग भीलकाण से प्राप्त 14-07-21 के दूरभाष  
पुर प्राप्त निर्देशों तथा श्रीमान नोडल आधिकारी प्र० अ० पं० वि०  
दुरगा के पंचक्रम 92 दिनांक 14-7-21 की अनुफलन में  
हिन्दूस्थान जिक लिमिटेड रामपुरा मांगूक के आसपास के शायों  
में पशुओं के सम्बन्ध - स्वास्थ्य पर प्रदूषण से कोई -  
दुष्प्रभाव हुआ या नहीं की जांच हेतु निम्न सदस्यों की एक  
जांच कमेटी का गठन किया गया, जिसमें निम्न सदस्य शामिल हैं

1. डा० सतीशमालवी व० पं० वि० आधिकारी रा० अ० पं० वि० दुरगा ।
2. डा० जितेंद्र सिंह - do - do - do - उत्तराखण्ड ।
3. डा० सुकेश माली पं० वि० आधिकारी रा० पं० वि० कपारोटी ।

जांच कमेटी में सामिल सदस्यों द्वारा निम्न विभागीय संस्थाओं  
प्र० अ० पशु चिकित्सालय दुरगा, मांगूक, पं० वि० कोठिक, गडको की  
कोटि जो कि - हिन्दूस्थान जिक लिमिटेड रामपुरा मांगूक के आसपास  
के शायों में संस्थापित है। विगत 01 अप्रैल 2017 से आज दिनांक तक के  
इन संस्थाओं के आउटडोर के प्रत्येक घुाठ की सुवैधीयता का भवकोहन  
किया गया, साथ ही सम्बन्धित संस्था उधारियों द्वारा दिये गये उधारों  
का जांच कमेटी द्वारा भवकोहन करने पर निम्न निष्कर्ष पर पहुँची।  
हिन्दूस्थान जिक लिमिटेड रामपुरा मांगूक के आसपास के शायों के  
पशुओं के स्वास्थ्य पर प्रदूषण से होने वाले दुष्प्रभाव का उपरोक्त वर्णित  
संस्थाओं के आउटडोर पंजिकाओं, रिकार्ड में कोई इन्डाज नहीं पाया -  
हाथ साथ ही सम्बन्धित संस्थाओं के संस्था उधारियों के पास भी इस  
उकार का प्रदूषण से पशुओं के स्वास्थ्य पर होने वाले दुष्प्रभाव  
सम्बन्धी शिकायतों का कोई इन्डाज भवको रिकार्ड नहीं पाया गया।

डॉ. जितेंद्र कटियार  
वरिष्ठ पशु चिकी, अधिकारी  
राजकीय प्रथम श्रेणी पशु चिकी  
रामपुरा (भीलकाण)

पशु चिकित्सा अधिकारी  
प्रभारी - राजकीय पशु चिकित्सालय  
कपारोटी कस्बा (भीलकाण)

16/07/21  
डॉ. सतीश मालवी  
वरिष्ठ पशु चिकित्सा अधिकारी  
प्रभारी प्रथम श्रेणी पशु चिकी

# कार्यालय पंचायत समिति हुरडा (जिला भीलवाडा)

क्रमांक : पसहु/निर्माण/2022-23/762

दिनांक:- 8/8/2022

क्षेत्रीय अधिकारी  
प्रदूषण नियंत्रण बोर्ड, भीलवाडा

विषय :- एनजीटी के तहत कार्यों के प्रस्ताव भिजवाने बाबत।

महोदय,

उपरोक्त विषयान्तर्गत निवेदन है कि एनजीटी के तहत भिजवाये जा रहे कार्यों के प्रस्ताव वास्ते प्रशासनिक व वित्तीय स्वीकृति जारी करवाने हेतु संलग्न प्रेषित है। उक्तानुसार कार्यों की सूची व तकमीने संलग्न है।

1. पशु खेली 10 हुरडा पंचायत समिति क्षेत्र
2. पशु खेली 13 शाहपुरा पंचायत समिति क्षेत्र
3. पशु चिकित्सालय आगूँचा भवन निर्माण 01
4. पशु चिकित्सालय कोठियां मे टीन शेड एवं चार दीवारी 01
5. पोथोल्स 29 आगूँचा
6. कोटडी बडा तालाब मे पाल विस्तार एवं नहर जीर्णोद्धार कार्य 01

  
(ज्योति प्रजापति)  
विकास अधिकारी  
पंचायत समिति हुरडा

प्रतिलिपि :-

1. श्रीमान उपखण्ड अधिकारी महोदय, गुलाबपुरा।

  
(ज्योति प्रजापति)  
विकास अधिकारी  
पंचायत समिति हुरडा

## कार्यालय पंचायत समिति हुरडा जिला-भीलवाड़ा

Sr No	Work-ID	village	G.P.	Lab-Amt	mate	Total (लाखोंमें)	Agency
1	प्रथम श्रेणी पशु चिकित्सालय आगूचा	आगूचा	आगूचा	9.89	20.11	30.00	PS
	<b>Total</b>			<b>9.89</b>	<b>20.11</b>	<b>30.00</b>	

Sony  
JTA  
PS Hurda

ओ० पी० लोठी  
सहायक अभियन्ता  
पं० स० हुरडा (भीलवाड़ा)

3/11  
B.D.O.  
P.S Hurda

## कार्यालय पंचायत समिति शाहपुरा जिला-भीलवाड़ा

Sr No	Work-ID	village	G.P.	Lab-Amt	mate	Total	Agencv
1	पशु चिकित्सालय टिन शेड मय चारदीवारी निर्माण कार्य कोठीया	कोठीया	कोठीया	0.90	4.07	4.97	PS
	<b>Total</b>			<b>0.90</b>	<b>4.07</b>	<b>4.97</b>	

*Loh*  
लोकम प्रजापति  
कृषिक तकनीकी सहायक  
पदा पर शा.शा.री नर स्त्रीय  
पंचायत समिति शाहपुरा

*(Signature)*  
श्री.पी.एस. साठे  
सहायक अभियन्ता  
पं० सं० शाहपुरा (भीलवाड़ा)

कार्यालय पंचायत समिति शाहपुरा जिला भीलवाडा  
तकनीकी स्वीकृति ( नये कार्यों के लिये)

तकनीकी स्वीकृति क्र. सं. व वर्ष -

दिनांक

08/08/2022

योजना का नाम -

के अन्तर्गत निम्न कार्य की तकनीकी स्वीकृति एतद दारा प्रदान की जाती है।

1-

कार्य का नाम

पशुचिकित्सालय मे टिनशेड मय चारदिवारी निर्माण कार्य कोठिया

Location -

ग्राम - कोठिया

ग्राम पंचायत -

कोठिया

2-

वार्षिक कार्य योजना क्रम सं.

-

3-

प्रशासनिक स्वीकृति क्रमांक -

दिनांक -

राशि रु.

4-

कार्य पूर्ण होने की अनुमानित अवधि

12 माह

5-

स्वीकृत राशि परिशिष्ट-6 में अंकित लागत अनुमान के अनुसार

(अ)श्रम घटक: नकद राशि

0.90

(ब)सामग्री घटक:

4.07

कुल राशि (अ + ब):

4.97

यह प्रमाणित किया जाता है कि इस कार्य का अनुमान ग्रामीण कार्य निर्देशिका-2010 के प्राक्धानों के अनुसार बनाया गया है। मानचित्र में दिये परिणामों को ध्यान में रखते हुए यथार्त में गणना कर मात्रा निकाली है, विशेष विवरण तथा दरों की सत्यता को जांच लिया गया है।

क्रमांक

1-

दिनांक

स्वीकृतकर्ता अधिकारी

को प्रशासनिक स्वीकृति आदेश क्रमांक

2-

कार्यकारी

संस्था ग्राम पंचायत

कोठिया

3-

मुख्य कार्यकारी अधिकारी जिला परिषद भीलवाडा।

के सन्दर्भ में संलग्न तकनीकी स्वीकृति मय तखमीने की प्रति।

संलग्न तकनीकी स्वीकृति मय तखमीने की प्रति।

ला.क.प. शाहपुरा  
कनिष्ठ तकनीकी महायुक्त  
पंचायत समिति शाहपुरा

सहायक अभियंता  
पंचायत समिति शाहपुरा  
सहायक अभियंता  
पंचायत समिति शाहपुरा

**कार्यालय पंचायत समिति शाहपुरा, जिला - भीलवाडा**  
**विस्तृत तकमीना**

**पशुचिकित्सालय मे टिनशेड मय चारदिवारी निर्माण कार्य कोठिया**

कार्य का नाम

पंचायत :

ग्राम

**शाहपुरा**  
**कोठिया**

ग्राम पंचायत

योजना का नाम

**कोठिया**

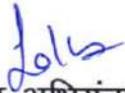
क.स.	विवरण	माप				मात्रा	ईकाई	दर		राशि	
		स.	ल.	चौ.	उ			श्रम	कुल	श्रम	कुल
1	नींव, खाई, परनाला में 1.5 गहराई तक मिट्टी की खुदाई करना, तल को कूटना, पानी डालना, बगल को संवारना, खुदी मिट्टी को बाहर निकालना, नींव भरने के बाद खाली स्थानों को पुनः मिट्टी से भरना तथा बची हुई मिट्टी को 50 मीटर की दूरी तक निस्तारण करना। सख्त, चिकनी, कंकर मिट्टी में (item no 2b )										
	Long Wa	1	18.29	0.91	0.91	15.30					
	Short Wa	1	6.10	0.61	0.91	3.40					
	PILLER	4	1.20	1.20	1.20	6.91					
						25.62					
						25.62	Cum	156.24	157.80	4002.16	4042.12
2	सीमेन्ट कांक्रीट नींव या फर्श में 40 मि. मी. नामीय माप की पत्थर गिट्टी/ईट गिट्टी, सीमेन्ट - रेत मसाला में 1 सीमेन्ट : 4 रेत : 8 गिट्टी अनुपात में मिलाकर डालना तथा कुटाई करना, तराई समेत। (item no. 10 a)										
	Long	1	18.29	0.91	0.15	2.51					
	Short	1	6.10	0.61	0.15	0.56					
	PILLER	4	1.2	1.2	0.15	0.86					
						3.93	Cum	606.76	2984.28	2385.40	11732.31
3	नींव तथा कुर्सी मे पत्थर की वे रद्धा-ढोका सीमेंट-बजरी 1 : 3, 1 : 6 या 1 : 8 मसाले मे, मय बगल की झिरी बन्द करना तथा तराई आदि। ( item no. 29b )										
	सीमेंट बजरी 1:6										
	Foundat	1	18.29	0.91	0.76	12.79					
		1	6.10	0.61	0.76	2.84					
		1	18.29	0.61	0.46	5.10					
		1	6.10	0.61	0.46	1.70					
						22.44					
						22.44	Cum	849.80	2617.40	19067.28	58727.58

4	नींव तथा कुर्सी में प्रथम श्रेणी ईट की चिनाई सीमेंट-बजरी 1 : 6 या 1 : 8 मसाले में, मय बगल की झिरी बन्द करना तथा तराई आदि। ( item no. 20a )									
	सीमेंट बजरी 1:6 S/S									
L/W	2	17.99	0.46	1.07	17.56					
S/W	1	6.10	0.46	1.07	2.98					
	TOTAL				20.54					
	0	0.23	0.23	3.00	0.00					
	NET QUANTITY				20.54	Cum	714.00	4002.02	14662.76	82185.80
5	सेन्टरिंग-शटरिंग का आर.सी.सी. छत, स्लेब, बीम, छज्जे, लिन्टल आदि डालने के लिए लगाना 4.5 मीटर ऊंचाई तक के लिए तथा हटाना आदि विशेष विवरण के अनुसार।									
PILLER										
STEP 1	4	0.61	2.44		5.95					
STEP 1	4	0.61	2.44		5.95					
	TOTAL				11.90					
			or		11.90	Sqm	0.00	324.45	0	3860.20
6	सीमेंट काक्रीट 1:1.5:3 मिश्रण की प्रचलित सीमेंट कंक्रीट में डालना तथा आपूर्ति करना, छत की स्लेब, छज्जे, बीम, लिन्टल आदि में, दबाना, तराई करना तथा सतह को 1:3 सीमेंट मसाले से समतल करना आदि समेत परन्तु स्टील तथा शटरिंग की कीमत अलग से।									
	4	0.61	0.61	3.05	4.53					
	4	0.61	0.61	3.05	4.53					
	TOTAL				9.07					
					9.07	Cum	798.00	4948.49	7236.55	44874.66
7	आ.सी.सी काम के लिए लोहे को काटना, मोड़ना तथा स्थान पर लगाना तथा बांधने का कार्य मय आपूर्ति के। ISI मार्क का लोहा									
					906.8354	Kg	9.02	89.62	8179.65	81270.59
8	सीमेंट प्लास्टर दीवार पर 1:6 अनुपात में सीमेंट-बजरी मिलाकर जोड़ों को कुरेदने तथा तराई समेत।									
	20 मी. मी.	(item no 77 b )								
	2	17.99		1.52	54.86					
	2	6.10		1.52	18.59					
	4	0.61		3.05	7.44					
	4	0.61		3.05	7.44					
	TOTAL				88.32	Sqm	82.32	151.10	7270.33	13344.84
9	ग्रिल गेट आदि में लोहे का कार्य जिसमें सपाट, कोनिया, टी तथा नालीदार (चेनल), को काटना, चढ़ाना तथा लगाना आदि।									
gate	1				250					



						कुल योग	497001.31
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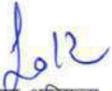
Labour	0.90
Material	4.07
Total	4.97

  
कनिष्ठ अभियंता  
लाकश पंचायत  
पंचायत समिति शाहपुरा  
महा गां रा. गां गां स्कीम  
पंचायत समिति शाहपुरा

  
सहायक अभियंता  
पंचायत समिति (भीलवाड़ा)  
पंचायत समिति शाहपुरा

## तकनीकी रिपोर्ट

1. कार्य का नाम पशुचिकित्सालय में टिनशेड मय चारदिवारी निर्माण कार्य कोटिया
2. योजना नाम
3. ग्राम कोटिया
4. ग्राम पंचायत- कोटिया 5. पंचायत समिति शाहपुरा
5. Proposd BSR GKN BSR 2022
6. प्रशासनिक स्वीकृति के अनुसार स्वीकृतिराशि 4.97 लाख
7. तकमीने के अनुसार स्वीकृत राशि 4.97 लाख
8. कार्य की वर्तमान स्थिति  
वर्तमान में पशुचिकित्सालय में पशुओं के लिए छाया व भवन के लिए चारदिवारी नहीं है कार्य की आवश्यकता  
चिकित्सालय के लिए कार्य की आवश्यकता है
9. पूर्णता के पश्चात कार्य से प्राप्त होने वाले संभावित लाभो का विवरण  
पूर्णता के पश्चात पशुचिकित्सालय में पशुओं के लिए छाया व भवन के लिए चारदिवारी उपलब्ध होगी प्रस्तावित कार्य संपादन की रणनीती एवं तकनीकी मापदण्ड
10. तकमिना अनुसार
11. प्रयोग में ली गई बीएसआर. का विवरण:- दर अनुसूची 2022 पंचायत समिति शाहपुरा जिला भीलवाड़ा

  
कनिष्ठ अभियन्ता  
सहायक प्रजापति  
पंचायत समिति शाहपुरा  
कनिष्ठ तकनीकी सहायक  
भद्रा गां रा गां रा गां रा  
पंचायत समिति शाहपुरा

  
सहायक अभियन्ता  
सहायक अभियन्ता  
पंचायत समिति शाहपुरा  
पं० स० हुस्टड़ा (भीलवाड़ा)

कार्यालय विकास अधिकारी पं.स शाहपुरा जिला -भीलवाडा

कार्य का नाम पशुचिकित्सालय मे टिनशेड मय चारदिवारी  
 निर्माण कार्य कोटिया

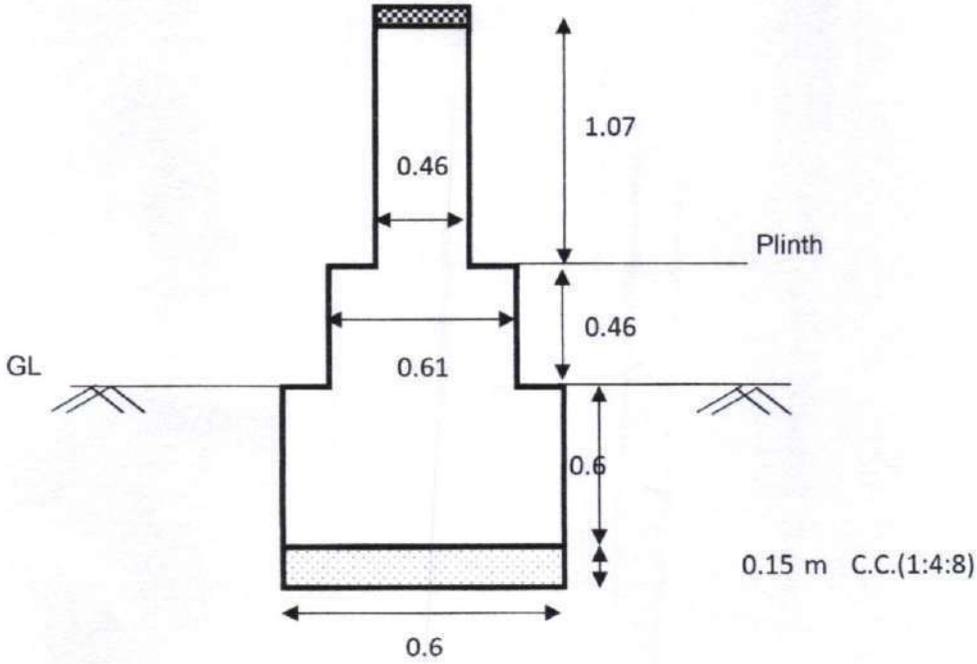
पंचायत समिति शाहपुरा

ग्राम. कोटिया

योजना -

ग्राम पंचायत. कोटिया

कार्य का स्थान.....



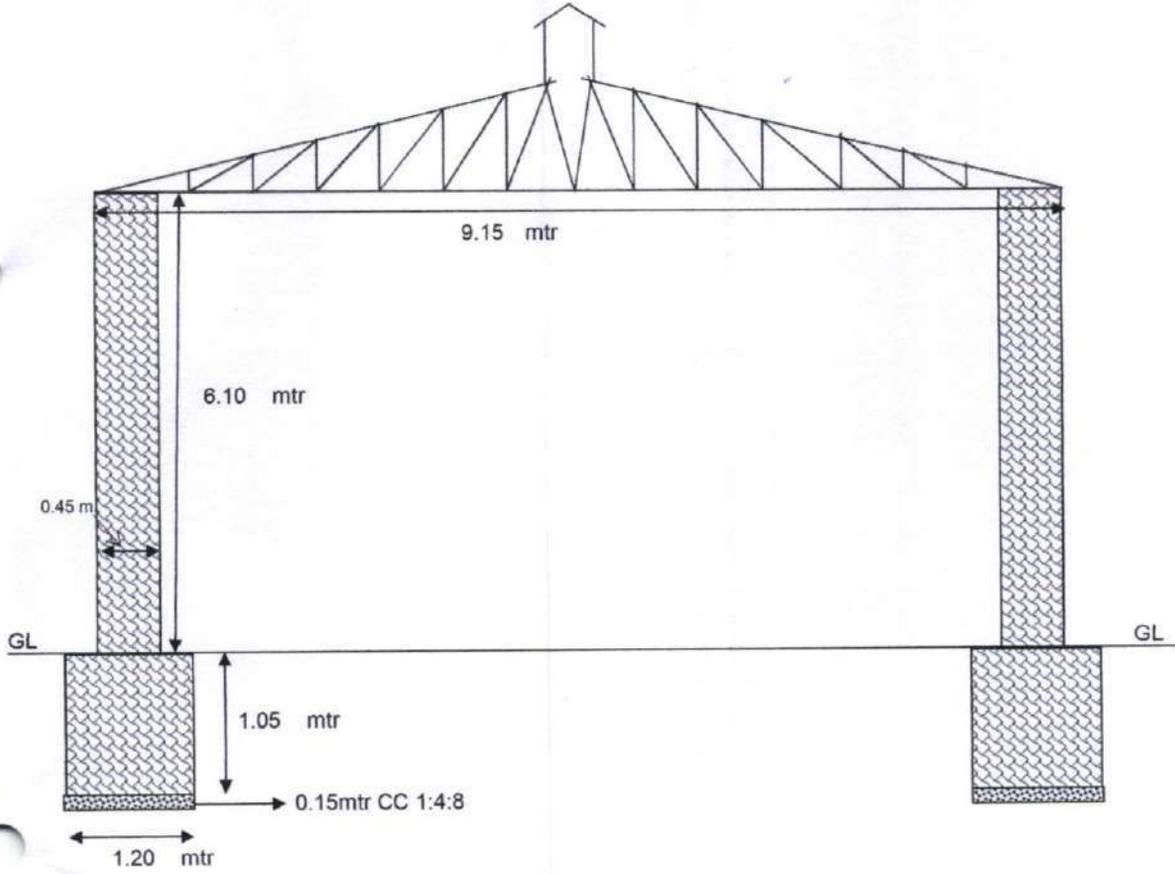
Cross Section Boundry Wall

कानिष्ठ अभियंता  
 पंचायत समिति शाहपुरा  
 पंचायत समिति शाहपुरा

सहायक अभियंता  
 पंचायत समिति शाहपुरा  
 पं० स० इरडा

## कार्यालय पंचायत समिति शाहपुरा जिला भीलवाडा

कार्य का नाम	पशुचिकित्सालय मे टिनशेड मय चारदिवारी निर्माण कार्य कोठिया	योजना -
पंचायत समिति	शाहपुरा	ग्राम पंचायत कोठिया
ग्राम	कोठिया	कार्य का स्थान कोठिया



Cross Section of shed

*L.L.*  
कनिष्ठ अभियन्ता  
लाक्ष्मी प्रजापति  
पंचायत समिति शाहपुरा  
महा गां रा गां गां स्काप  
पंचायत समिति शाहपुरा

*[Signature]*  
सहायक अभियन्ता  
पंचायत समिति शाहपुरा  
सहायक अभियन्ता  
पंचायत समिति शाहपुरा  
पंचायत समिति शाहपुरा  
पंचायत समिति शाहपुरा

NODAL OFFICE F.G.VETERINARY HOSPITAL HURDA (BHILWARA)

D.NO. - 111-113

DATE - 10/07/2022

TO

JOINT DIRECTOR SIR

ANIMAL HUSBANDRY DEPT.

BHILWARA (RAJ.)

SUB. – REGARDING TO NGT

Respected sir concerning to above subject, the information required for that is as below,

1. Livestock population (HZL, Agucha Area)

1) G.P. – AGUCHA	11388	2) G.P. KOTRI	4981
3) G.P. KOTHIYA	3775	4) G.P. – BARATHIYA	8376
5) G.P. – BHOJRAS	9680	6) G.P. – RUPAHELI	2287
7) G.P. –HURDA	4801	8) G.P. ITDIYA	4981
9) G.P. ARWAD	6127	10) G.P. BADLA	6133

TOTAL - 62529

2) Effected disease –

- 1) IN LARGE ANIMAL – A) hemorrhagic septicemia (H.S.) B) – Black quarter C) – Foot & mouth disease (F.M.D)
- 2) SMALL ANIMAL – a) ENTRO Toxemia (E.T.) b) Paste –Despetits Ruminants (P.P.R.)

3) Prevention –

Due to mass vaccination program through dept. & animal husbandry Bhilwara & treatment & suffering animal & control the disease& large & small animal through camps & extension works.

4) Water kundi –

Size – 20x5x2ft. Approximate cost – single kundi R.C. work Rs. - 55000. Each

a) Presently water kundi available in this villages -

S.no.	Village	Gram panchyat	Qty.
1	Agucha	Agucha	3
2	Bherukheda – 1	Agucha	4
3	Bherukheda – 2	Agucha	3
4	Mool ji kheda	Agucha	3
5	Parasrampura	Agucha	1
6	Rampura	Agucha	2
7	Kheda palola	Kothiya	1
8	Kothiya	Kothiya	2
9	Debipura	Rupaheli	1
10	Gajsinghpura	Badla	1
11	Chatterpura	Badla	1
	<b>Total</b>		<b>22</b>

**B) Construction of water kundi for live stock drinking water of supplied –**

S. No.	G.P.	VILLAGE	NO. OF KUNDI REQUIRED	TIME REQ.	ESTIMATE COST
1	Agucha	BHAGWANPURA	1	6(MONTH)	55000
		INDIRA KA KHEDA	1	6(MONTH)	55000
2	BAIRATHIYA	BAIRTHIYA	2	6(MONTH)	110000
		AMARTIYA	1	6(MONTH)	55000
		URJA KA KHEDA	1	6(MONTH)	55000
		LOONA KA KHEDA	1	6(MONTH)	55000
		BALAPURA	1	6(MONTH)	55000
3	BADLA	BADLA	1	6(MONTH)	55000
		SULTANPURA	1	6(MONTH)	55000
		JAISINGHPURA	1	6(MONTH)	55000
		DEVPURA	1	6(MONTH)	55000
4	BHOJRAS	BHOJRAS	2	6(MONTH)	110000
		APLIYAS	1	6(MONTH)	55000
		BALVANTPURA	1	6(MONTH)	55000
		LAXMANPURA	1	6(MONTH)	55000
		CHAINPURIYA	1	6(MONTH)	55000
		DOLATPURA	1	6(MONTH)	55000
5	HURDA	HURDA	2	6(MONTH)	110000
		KHATI KHEDA	1	6(MONTH)	55000
		BAVLO KA KHEDA	1	6(MONTH)	55000
6	BHADVO KI KOTDI	BHADVO KI KOTDI	2	6(MONTH)	110000
		LAXMIPURA -1	1	6(MONTH)	55000
		LAXMIPURTA - 2	1	6(MONTH)	55000
		ANANDIPURA	1	6(MONTH)	55000
7	ARWAD	NAYI ARWAD	1	6(MONTH)	55000
		PURANIYA ARWAD	1	6(MONTH)	55000
		KALYANPURA	1	6(MONTH)	55000
		SARDARPURA	1	6(MONTH)	55000
		BADLA(ARWAD)	1	6(MONTH)	55000
		DITYAS	1	6(MONTH)	55000
8	ITDIYA	ITDIYA	1	6(MONTH)	55000
		BAVDI	1	6(MONTH)	55000
		BHAGTHALA	1	6(MONTH)	55000
		RANJITPURA	1	6(MONTH)	55000
		DOLATPURA	1	6(MONTH)	55000
9	RUPAHELI	RUPAHELI	1	6(MONTH)	55000
		GUROLIYA KA KHEDA	1	6(MONTH)	55000
10	KOTHIYA	KOTHIYA	1	6(MONTH)	55000
		KHEDA PALOLA	1	6(MONTH)	55000
<b>TOTAL</b>	<b>10</b>	<b>39</b>	<b>43</b>		<b>2365000</b>

**REGARDING BENEFITS & EFFECT IN FUTURE –**

- a) HELPFUL IN DISEASE CONTROL IN ANIMAL
- b) INCREASING IN PRODUCTION OF THE ANIMAL
- c) DUE TO VACCINATION & CONTINUOS TREATMENT HELPFUL TO DECLING THE MORTILITY RATES.
- d) TO RAISE THE ECONOMY OF ANIMAL BREEDERS
- e) HELPFUL TO BETTER HEALTH & IMPROVEMENT IN ANIMAL HEALTH
- f) DUE TO CAMPS & MONITERING OF THE HEALTH & ANIMALS THE UNPRODUCTIVE ANIMAL ,MAKES FERTILES
- g) DUE TO KUNDIES THERE IS NO SCARICTY OF DRINKING WATER IN ANY SEASION,LESS CHANCE OF SPREADING OF DISEASE
- h) DIAGNOSIS HELPFUL FOR PROMPT & QUICK TREATMENT OF CONTROLLING & VERIOUS DISEASEEAS
- i) PRESENTLY IN THIS AREA NOT AVAILABILITY & OPERATION THEATOR, DISEASE DIAGNOSIES LABORATRY SO ANIMAL OWNERS HAVE GOOD & BETTER BENEFIT

6) ENCLOSE – SOFTCOPY & ESTIMATION OF V.H.F.HURDA, COST. RS.53, 04159lakhs



**DR.MANE ANKUSH GOVIND (S.V.O.)**

SIGNATURE

NODAL OFFICERS, V.H.F.HURDA

COPY FORWARDED TO CC TO,

1 SDM GULABPURA

2 OFFICE COPY

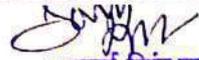
DATE – 10/07/2022



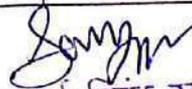
NODAL OFFICER HURDA

# Proposed Repair & Renovation Work at Veterinary Hospital Hurda

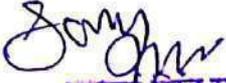
S.No	Description	UOM	Quantity	Rate	Amount
1	Excavation work by mechanical means (Hydraulic excavator) / manual means in foundation trenches or drains including dressing of sides and ramming of bottoms lift upto 1.5 m, including getting out the excavated soil and disposal of surplus excavated soil as directed with a lead in a 50 meter including stacking of useful material if available : In ordinary rock complete in all respects and as directed by EIC. The cost also includes refilling if required.	CUM	160	250	40000
2	Filling available excavated earth (excluding rock)/ slag/ mine waste in trenches, plinth side of foundation etc. in layers Not exceeding 20 cm. in depth, consolidating Each deposited layer by ramming and watering including lead up to 2Km and with all lift. complete in all respects and as directed by EIC	Cum	250	100	25000
3	Disposal of earth/ rubbish/ slag/ mine waste etc. including loading, transporting, unloading, levelling & dressing the material at the site of excavation / disposal complete in all respects and as directed by Engineer-in-charge upto 2 km lead	CUM	250	150	37500
4	Providing and laying Specified grade of Concrete for PCC/RCC works as per IS 456 including compaction, curing, etc. complete for all types of works in foundation, plinth, floor and super structure upto 4.5m ht. above floor level excluding cost of centering, shuttering & reinforcement steel complete in all respects and as directed by EIC in M-25 nominal mix	CUM	35	6500	227500
5	Providing and laying Specified grade of Concrete for PCC/RCC works as per IS 456 including compaction, curing, etc. complete for all types of works in foundation, plinth, floor and super structure upto 4.5m ht. above floor level excluding cost of centering, shuttering & reinforcement steel complete in all respects and as directed by EIC in M-10 nominal mix	CUM	65	4500	292500
6	Centering and shuttering with plywood or steel sheets including strutting, propping, bracing bothways and removal of formwork at appropriate period as per IS specification for all types of concrete works for foundation & plinth upto finished floor level. complete incl; cost of all materials, labour, tools, tackles, machinery & equipments at all depths & leads complete and as per the instructions of EIC	SQM	65	350	22750
7	Providing & fixing in position Reinforcement steel for R.C.C. Work including cutting, bending, placing in position and binding with GI wire complete including cost of binding wire for all types of works in foundations, plinth, floor & super structure at all depths, heights & leads complete in all respects as per IS 456 (Reinforcement steel confirming to IS 1786, Fe 500 grade/ TMT bar) (MAKE: TATA/SAIL/VIZAG STEEL/JSW)	MT	3	85000	255000
8	Random Rubble stone masonry with hard stone in foundation, plinth & Super structure upto 4.5m height above finished floor level in Cement Sand mortar 1:6 ( 1 Cement : 6 Coarse Sand) for all types & circular work & for all thick walls including curing etc. complete in all respects and as directed by EIC	CUM	50	4200	210000
9	Providing Brick Masonry with burnt clay flyash bricks as per IS 13757 having min. compressive strength of 5 N/mm <sup>2</sup> in foundation, plinth & Super structure upto 4.5m height above finished floor level in Cement Sand mortar 1:6 ( 1 Cement : 6 Coarse Sand) for all types & circular work & for all thick walls including curing etc. complete in all respects and as directed by EIC	cum	20	5500	110000

  
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10	Honey comb brick work half brick thick with bricks of class designation 75 at all level lead and lift up to third storey in Cement mortar 1:6 ( 1 cement : 6 coarse sand )	sqm	22	250	5500
11	Providing Plaster on walls in Cement Sand mortar 1:6 ( 1 Cement : 6 Sand) including racking of joints, curing etc; for foundation, plinth & Super structure upto 4.5m height above finished floor level complete as per IS specifications and as directed by EIC 20mm thick	SQM	350	400	140000
12	Applying neat Cement punning on walls, concrete surface etc. including curing complete in all respects and as directed by EIC	SQM	35	150	5250
13	Repair works to Cement plaster in Cement sand mortar 1:4 (1 Cement : 4 Sand) including removing damaged plaster to regular shape, racking of joints, curing etc; at all heights & leads complete in all respects and as directed by EIC	Sqm	480	500	240000
14	Supply and fixing fine dressed & machine cut Karsia / Chittor stone for stand, shelves, manhole, lintels etc; set in cement sand mortar 1:3 including curing complete in all respects and as directed by EIC. 50mm thick karsia stone	SQM	40	1800	72000
15	Supply & Painting with enamel paint of approved brand and manufacturer to give an even shade. One or more coats on Old work. For all heights and necessary safety equipments. One or more coats (old work)	SQM	55	130	7150
16	Supply & Painting with Plastic Emulsion paint (Interior work) 1st quality of approved brand and manufacture and of required shade incl., scraping, applying putty etc., complete at all levels and leads incl., cost of all materials, labour, tools & plants complete as per the instructions of Engineer-in-charge. (Asian/Berger make). One or more coats on Old work over a priming coat to give an even shade.	SQM	700	130	91000
17	Finishing wall with Exterior emulsion paint APÉX (Asian/Berger make) and or required shade to give an even shade including all scaffolding for all heights and necessary safety equipments. including one coat of cement primer. One or more coats (old work)	SQM	475	150	71250
18	Letter writing on boards/making figures on walls etc with Synthetic Enamel paint of 1st quality in required language (one or more upto three) with necessary Monograms as required in specified size, position at all levels & leads, necessary scaffolding complete incl., cost of all labour, tools & plants complete as per the instructions of Engineer-in-charge. (Incl making base with required paint for board). For area above 1.0 Sqm.	SQM	30	500	15000
19	Providing & Laying selected rubble soling under floors & pits with hand compaction & void filling with sand and watering to required level and grades all as per technical specifications complete in all respects and as directed by EIC	CUM	30	1600	48000
20	Providing & fixing 1st quality Ceramic glazed tiles confirming to IS :13753 & 15622 of required shade fixed on Walls/ Dados/ Steps/ Sills etc. laid on a bed of CM 1:4, 20mm thk & fixed with neat cement slurry and joints fine flush finished with white cement mixed with pigment to match the shade of tile complete in all respects and as directed by EIC (MAKE: JOHNSON/ AGL) SIZE: 300 X 200mm	SQM	10	1400	14000
21	P & F 1st quality Vitrified Porcelain Polished tiles on Floor/ Skirting/ Steps etc; with water absorption less than 0.08% and conforming to IS 15622 of approved shade & color laid on 20 mm thick CM 1 : 4 & fixed with neat cement slurry and joints fine flush finished with white cement mixed with pigment to match the shade of tile etc; complete in all respects and as directed by EIC (MAKE: Kajaria, Orient, Somany, Johnson). 600 x 600 x 10 mm	SQM	225	1500	337500

  
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 पं० स० हुड्डा (भीलवाडा))

22	Providing & Laying Stone slabs 25 mm thick in floors, risers of steps, skirting, dado, pillars etc. laid on 20mm thick cement mortar 1:3 (1 cement 3 coarse sand) and jointed with grey cement slurry mixed with pigment to match the shade of the slabs, including rubbing and polishing complete in all respects and as directed by EIC. Using Kota Stone machine cut & polished	SQM	20	1200	24000
23	Providing and fixing Granite stone slab mirror polished and machine edge cut 15-18mm thick in walls, pillars, steps, Shelves, Sills Counters, Floors etc. laid on 12mm (Av.) thick base of cement mortar 1:3 (1 cement : 3 coarse sand) jointing with white cement mortar 1:2 (1white cement : 2 marble dust) with pigment to match the shade of the slab including grinding, rubbing and polishing complete in all respects and as directed by EIC	SQM	15	3500	52500
24	Providing & Fixing Precast interlocking concrete blocks/ tile manufactured from fully computerised automatic stationary hydraulic vibropressed machine and fully computerised automatic batching plant of class A1/A2 as per BS 6717:2001. The CC paver block/ tiles to be laid on 50mm thk bed of coarse sand and joints is to be filled with fine sand. Laying procedure on compacted sub base as defined. complete job is to be executed as per the instruction of Engineer in charge. The rates to be inclusive of all leads, lifts and taxed (AS PER IS: 15658). 50mm thk, M-30 grade concrete General Specification of Blocks: 1) Shape as defined by Engineer in charge 2) Tesile splitting strength and breaking load as per BS 6717:2001 3) Colour: Grey cement natural colour. 4) Variation in dimesion: Less than 1.6mm 5) Variation in thickness: Less than 3.2mm 6) Abrasion: As per BS 6717:2001	SQM	360	900	324000
25	Supplying, fabricating, erecting & aligning structural steel at all levels / heights & depths as per drawing including tools, tackles, cutting, welding, consumables, assembly, bolts, permanent bolts, preparation of fabrication drawings for all types of structures in buildings, platforms etc incl; as per IS 2062 (MAKE: TATA/SAIL/VIZAG STEEL/JSW). Applying two coats of enamel paint over a priming coat of red oxide/ zinc chromate primer	MT	5.5	95000	522500
26	Supply & fixing of Colour coated GI profile sheets with base material having minimum yield strength of 240-340 Mpa with galvanised coating of 120 GSM as per IS 277/JIS-3302 SGCD with paint specifications as follows: a) Top side - Epoxy primer of 5-7 micron & Reverse roller polyester coating b) Back side - Alkyd back coat 7-9 microns. Fixing of sheets with imported STSD screws ( 12g-24TPI* 65mm Hex head) EPDM washers, stitching the side lap @ 650mm c/c , applying Polysulphide sealant on all screws and rivets etc. complete on roof/cladding at a Maxmium height of 40 mtr. including dismantling of existing AC /GI sheets & returning dismantled material to stores including loading, unloading transportation etc. complete in all respect Profile: Cover width - 1050 mm .Pitch -350 mm .Depth - 40 mm.0.50mm TCT	SQM	120	900	108000
27	Providing brick kharanja in cement sand mortar 1:4 in square pattern over roof ( at any height) 75mm to 100mm thick average	SQM	190	400	76000

  
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28	Providing cement plaster in cement sand (coarse) mortar 1:4 on roof, walls, etc, 25mm thk. by water proof compound of approved quality & make @ 2% of cement used at all levels incl., curing etc., complete including scrapping out old plaster, cost of all materials, labour, tools & plants complete as per the instructions of Engineer-in-charge.	SQM	210	450	94500
29	Demolishing brick work/stone masonry including stacking of seviceable material and disposal of unserviceable material upto 2.0 KM lead complete in all respects and as directed by EIC	CUM	25	800	20000
30	Dismantling of cement concrete flooring/tile/kota/kansia stone work upto average thickness of 75 mm incl., etc; disposal of rubbish upto 2.0 km lead complete in all respects and as directed by EIC	SQM	370	250	92500
31	Dismantling of all types of doors, windows, ventilators with steel /wood frame-choukhat, cup board etc., incl., removing of shutters & depositing them in stores at all levels & leads incl., cost of all labour, tools & tackles complete as per the instructions of Engineer-in-charge.	SQM	45	500	22500
32	Providing, laying/ fixing of UPVC pipe ( IS : 13592) Type B for Soil/ Waste discharge & Type A for Rain water/Ventilation works with all fittings of approved make and jointing with solvent cement rubber ring and lubricant complete at all depths/ heights and leads in all respects and as directed by EIC. (MAKE:Prince, Fionlex,Kissan). DN 110mm	M	30	500	15000
33	P & F G.I. Pipes, Class-B, Medium duty (External / Internal work ) with G.I. fittings and MS clamps, including cutting and making good the walls and floors excavation in all types of soils and on pipe racks complete in all respects and as directed by EIC. 25 mm nominal dia	M	130	500	65000
34	P/F Gun Metal /Copper Alloy Gate, Globe & Check full way/ wheel valves (IS 778), class I of approved make complete in all respects. 25 mm dia	Nos.	6	1200	7200
35	P & F PVC Water Storage tank with cover (SINTEX/FiNolexMAKE) (IS 12701) on roof with all fittings like float valve, tank/hex nipple, GI over flow pipe 25mm, GI wash out pipe 25mm with plug etc; complete in all respects and as directed by EIC	L	3000	13	39000
36	P/F WVC Wash Basin ( IS 2556) of approved make with CI brackets duly painted, CP brass waste coupling, PVC waste pipe, pillarcock, angle cock and other fittings as required incl., cutting & making good the wall & floor at all heights & etc. complete in all respects and as directed by EIC (MAKE- Cera, Jaquar, Hindware,American Standard)	Nos.	2	3500	7000
37	Supply & Fixing of C P Brass Pillar cock, Bib cock, Angle cock, Stop cock, Push cock- 15mm (Make - Cera, Jaquar) including connection from existing 25mm line.	No	2	1000	2000
38	Providing & fixing PVC Nahni / floor trap incl, removing of old trap, providing new trap & connecting with the existing pipe line incl, finishing etc. complete as per the directions of Engineer-in-charge upto 100mm	Nos.	5	250	1250
40	Grating CP brass/ PVC 100/125mm for floor/nahni trap	Nos.	5	150	750
41	Supply and fixing Hand Faucet spray CP brass complete in all respect.Make Jaquar	Nos.	2	1100	2200
42	P & F Bevelled edge Mirror/mirror with teak wood/PVC lipping around of special glass of approved make (Atul, Modi Guard, Saint Gobin or equivalent) complete with 6mm thick water proof ply base fixed to wooden screws & washers.	sqm	1	2500	2500

  
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39	Providing and fixing Solid Core Flush Door Shutter (IS - 2202) of 35 mm thk. finished both side with 1 mm thk. approved colour laminate (IS : 2046) with 1.5 mm. groove design to be fixed to Wooden frame 75 x 65 mm.. One vision panel of required size made out of 6 mm thk. Clear glass with moulding with polished edge to be provided. The rate shall be inclusive of fitting and fixing of hinges, 1 no. Godrej make door closer, 1 no. CP finish door stopper, screws, 1 no. Godrej cylindrical lock, tower bolt of approved make. All edges of the door to be covered with necessary lipping with polish finish. The work should be completed as per specification, design and approval of EIC.	SQM	30	6000	180000
40	ALUMINIUM WINDOWS 'Providing ,fabricating and fixing aluminium windows of standard aNodised (20-25 microns) aluminium inner hollow Z-section of thickness 1.8 mm as per IS with frame of aNodised aluminium (20-25 microns) of size 63 x 38 x 1.60 mm including glazing with 4 mm thick plain glass fixed with rubber beading with necessary aluminium fittings complete- sliding /fixed windows and ventilators as per drawing.	Sqm	15	6000	90000
41	ALUMINIUM GRILL-Providing and fixing of expanded grill made of aNodised aluminium as per approved design and drawing having members of size 7.5mmx6.0mm and opening of size 50mmx50mm to aluminium window /vent with required screws, Y and H aluminium sec (as per drawing) at the ends and middle joints respectively complete in all respect as per direction of engineer in charge.	sqm	15	150	2250
42	S & F Inauguration black granite board with golden letters embroidered etc. as directed by E/I.	sqm	5	5500	27500
43	Hydraulic Jack Bed	Nos.	1	200000	200000
44	Electrification Charge	Nos.	1	250000	250000
				Sub Total	₹ 44,95,050.00
				GST @ 18%	₹ 8,09,109.00
				TOTAL	₹ 53,04,159.00

#### Scope of Work

- Development of Shed for OPD and Surgery
- Filling of complete compound and flooring with paver blocks
- Development of drain for proper discharge of rain water
- Strengthening/Hightening of Compound Wall
- Roof Water Proofing
- Renovation works - flooring, joineries, painting etc.
- Development of 1 Nos. Cattle Trough
- Development of 1 Nos. Soak Pit

  
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 कनिष्ठ तकनीकी सहायक  
 पं० सं० हुरड़ा (भीलवाडा)



कार्यालय कार्यक्रम अधिकारी एवं विकास अधिकारी  
पंचायत समिति हुरड़ा, जिला भीलवाड़ा

Annexure-21

पत्र क्रमांक :- 279

दिनांक :- 11/07/20

श्रीमान जिला कार्यक्रम समन्वयक  
एवं जिला कलक्टर महोदय  
भीलवाड़ा

विषय :- नये सार्वभौमिक कार्यों की स्वीकृति कराने बाबत।

महोदय जी,

उपरोक्त विषयान्तर्गत निवेदन है कि हिन्दुस्तान जिनक योजनान्तर्गत वर्ष 2022-23 हेतु सार्वभौमिक कार्यों के कुल .....22..... कार्यों के प्रस्ताव मय तकमीना के सक्षम अधिकारियों द्वारा तकनीकी स्वीकृति जारी की जाकर प्रशासनिक एवं वित्तीय स्वीकृति हेतु श्रीमान को प्रस्तुत है।

संलग्न :- उपरोक्तानुसार

  
(ज्योति प्रजापति)

RRDS

कार्यक्रम अधिकारी एवं विकास अधिकारी  
पंचायत समिति हुरड़ा

प्रतिलिपि :-

1. श्रीमान अति.जिला कार्यक्रम समन्वयक एवं मुख्य कार्यकारी अधिकारी, जिला परिषद् भीलवाड़ा।
2. श्रीमान उपखण्ड अधिकारी गुलाबपुरा
3. कार्यालय प्रति।

  
( ज्योति प्रजापति )

RRDS

कार्यक्रम अधिकारी एवं विकास अधिकारी  
पंचायत समिति हुरड़ा

क्रमांक :-

दिनांक :-

कार्यालय पंचायत समिति हुरडा, जिला भीलवाडा

हिदुस्तान जिक योजना के लिए नवीन कार्यो हेतु प्रारूप

क्र. सं.	ग्राम पंचायत	ग्राम	कार्य का नाम	कार्य कोड	तकनीकी स्वीकृति नम्बर	तकनीकी स्वीकृति दिनांक	तकनीकी स्वीकृति राशि (लाखों में)			कार्यकारी संस्था
							श्रम	सामग्री	योग	
1	हुरडा	हुरडा	पशुखेली निर्माण कार्य 2		255	11/7/2022	0.12	0.31	0.43	GP
2	हुरडा	बावलो का खेडा	पशुखेली निर्माण कार्य		256	11/7/2022	0.12	0.31	0.43	GP
3	हुरडा	खाती खेडा	पशुखेली निर्माण कार्य		257	11/7/2022	0.12	0.31	0.43	GP
4	हुरडा	हुरडा	पशुखेली निर्माण कार्य 1		258	11/7/2022	0.12	0.31	0.43	GP
5	कोटडी	लक्ष्मीपुरा	पशुखेली निर्माण कार्य 2		259	11/7/2022	0.12	0.31	0.43	GP
6	कोटडी	लक्ष्मीपुरा	पशुखेली निर्माण कार्य 1		260	11/7/2022	0.12	0.31	0.43	GP
7	कोटडी	आन्दीपुरा	पशुखेली निर्माण कार्य		261	11/7/2022	0.12	0.31	0.43	GP
8	कोटडी	कोटडी	पशुखेली निर्माण कार्य		262	11/7/2022	0.12	0.31	0.43	GP
9	बडला	बडला	पशुखेली निर्माण कार्य		263	11/7/2022	0.12	0.31	0.43	GP
10	बडला	सुल्तानपुरा	पशुखेली निर्माण कार्य		264	11/7/2022	0.12	0.31	0.43	GP
11	बराठिया	उर्जा का खेडा	पशुखेली निर्माण कार्य		265	11/7/2022	0.12	0.31	0.43	GP
12	बराठिया	बालापुरा	पशुखेली निर्माण कार्य		266	11/7/2022	0.12	0.31	0.43	GP
13	बराठिया	बराठिया	पशुखेली निर्माण कार्य 2		267	11/7/2022	0.12	0.31	0.43	GP
14	बराठिया	बराठिया	पशुखेली निर्माण कार्य 1		268	11/7/2022	0.12	0.31	0.43	GP
15	आगूचा	इन्द्रा का खेडा	पशुखेली निर्माण कार्य		269	11/7/2022	0.12	0.31	0.43	GP
16	भोजरास	बल्वन्तपुरा	पशुखेली निर्माण कार्य		270	11/7/2022	0.12	0.31	0.43	GP
17	आगूचा	भगवानपुरा	पशुखेली निर्माण कार्य		271	11/7/2022	0.12	0.31	0.43	GP
18	भोजरास	लक्ष्मणपुरा	पशुखेली निर्माण कार्य		272	11/7/2022	0.12	0.31	0.43	GP
19	भोजरास	भोजरास	पशुखेली निर्माण कार्य		273	11/7/2022	0.12	0.31	0.43	GP
20	भोजरास	आपलियास	पशुखेली निर्माण कार्य		274	11/7/2022	0.12	0.31	0.43	GP
21	भोजरास	चैनपुरिया	पशुखेली निर्माण कार्य		275	11/7/2022	0.12	0.31	0.43	GP
22	बडला	जयसिंहपुरा	पशुखेली निर्माण कार्य		276	11/7/2022	0.12	0.31	0.43	GP
							2.64	6.82	9.46	
		श्रम %	सामग्री %							
		27.91	72.09							

कार्यक्रम अधिकारी एवं विकास अधिकारी  
पंचायत समिति हुरडा

# कार्यालय पंचायत समिति हुरडा (जिला भीलवाडा)

क्रमांक : पसहु/निर्माण/2022-23/762

दिनांक:- 8/8/2022

क्षेत्रीय अधिकारी  
प्रदूषण नियंत्रण बोर्ड, भीलवाडा

विषय :- एनजीटी के तहत कार्यों के प्रस्ताव भिजवाने बाबत।

महोदय,

उपरोक्त विषयान्तर्गत निवेदन है कि एनजीटी के तहत भिजवाये जा रहे कार्यों के प्रस्ताव वास्ते प्रशासनिक व वित्तीय स्वीकृति जारी करवाने हेतु संलग्न प्रेषित है। उक्तानुसार कार्यों की सूची व तकमीने संलग्न है।

1. पशु खेली 10 हुरडा पंचायत समिति क्षेत्र
2. पशु खेली 13 शाहपुरा पंचायत समिति क्षेत्र
3. पशु चिकित्सालय आगूँचा भवन निर्माण 01
4. पशु चिकित्सालय कोठियां मे टीन शेड एवं चार दीवारी 01
5. पोथोल्स 29 आगूँचा
6. कोटडी बडा तालाब मे पाल विस्तार एवं नहर जीर्णोद्धार कार्य 01

  
(ज्योति प्रजापति)  
विकास अधिकारी  
पंचायत समिति हुरडा

प्रतिलिपि :-

1. श्रीमान उपखण्ड अधिकारी महोदय, गुलाबपुरा।

  
(ज्योति प्रजापति)  
विकास अधिकारी  
पंचायत समिति हुरडा

Size – 20x5x2ft. Approximate cost – single kundi RR STONE. work Rs. – 43000 Each

**Construction of water kundi for live stock drinking water of supplied –**

S. No.	G.P.	VILLAGE	NO. OF KUNDI REQUIRED	TIME REQ.	ESTIMATE COST
1	BRATHIYA	AMARTIYA	1	6(MONTH)	43000
2		LOONA KA KHEDA	1	6(MONTH)	43000
3		BALAPURA	1	6(MONTH)	43000
4	BADLA	DEVPURA	1	6(MONTH)	43000
5	BHOJRAS	BHOJRAS	1	6(MONTH)	43000
6		DOLATPURA	1	6(MONTH)	43000
7	HURDA	HURDA	1	6(MONTH)	43000
8	BHADVO KI KOTDI	BHADVO KI KOTDI	1	6(MONTH)	43000
9	RUPAHELI	RUPAHELI	1	6(MONTH)	43000
10		GUROLIYA KA KHEDA	1	6(MONTH)	43000
TOTAL			10		430000

*Somy*  
(सवाई सिंह गुजर)  
कनिष्ठ तकनीकी सहायक  
पं० स० हुरड़ा (भीलवाड़ा)

*[Signature]*

*[Signature]*

Size – 20x5x2ft. Approximate cost – single kundi RR STONE. work Rs. – 43000 Each

**B) Construction of water kundi for live stock drinking water of supplied –**

S. No.	G.P.	VILLAGE	NO. OF KUNDI REQUIRED	TIME REQ.	ESTIMATE COST
1	ARWAD	NAYI ARWAD	1	6(MONTH)	43000
		PURANIYA ARWAD	1	6(MONTH)	43000
		KALYANPURA	1	6(MONTH)	43000
		SARDARPURA	1	6(MONTH)	43000
		BADLA(ARWAD)	1	6(MONTH)	43000
		DITYAS	1	6(MONTH)	43000
2	ITDIYA	ITDIYA	1	6(MONTH)	43000
		BAVDI	1	6(MONTH)	43000
		BHAGTHALA	1	6(MONTH)	43000
		RANJITPURA	1	6(MONTH)	43000
		DOLATPURA	1	6(MONTH)	43000
3	KOTHIYA	KOTHIYA	1	6(MONTH)	43000
		KHEDA PALOLA	1	6(MONTH)	43000
TOTAL			13		559000

*Lola*  
सहायक अभियन्ता  
कृषि विज्ञान केंद्र  
महाराष्ट्र सरकार  
अहमदाबाद

*[Signature]*  
श्री. पी. लोढे  
सहायक अभियन्ता  
पं० स० प्रकल्प (मीलबाह्य)

कार्यालय पं.स. हुरडा जिला - भीलवाडा

विस्तृत तकमीना

कार्य का नाम

पंचायत समिति

हुरडा

ग्राम पंचायत

ग्राम

योजना का नाम

क.स.	विवरण	माप				मात्रा	ईकाइ	दर		राशि	
		स.	ल.	चौ.	उ			श्रम	कुल	श्रम	कुल
1	नींव, खाई, परनाला में 1.5 गहराई तक मिट्टी की खुदाई करना, तल को कूटना, पानी डालना, बगल को संवारना, खुदी मिट्टी को बाहर निकालना, नींव भरने के बाद खाली स्थानों को पुनः मिट्टी से भरना तथा बची हुई मिट्टी को 50 मीटर की दूरी तक निस्तारण करना।  सख्त, चिकनी, कंकर मिट्टी में (item no 2b )										
	Long Wall	1	21	6	1.5	189					
		1	22	6	0.5	66					
		0	8	5	0.5	0					
						255					
						7.22	Cum	157.80	157.80	1139.57	1139.57
2	सीमेन्ट कांक्रीट नींव या फर्श में 40 मि. मी. नामीय माप की पत्थर मिट्टी/ईट मिट्टी, सीमेन्ट - रेत मसाला में 1 सीमेन्ट : 4 रेत : 8 मिट्टी अनुपात में मिलाकर डालना तथा कुटाई करना, तराई समेत। (item no. 10 a)										
	Long Wall	1	21	6	0.5	63.00					
		1	22	6	0.25	33.00					
			8	5	0.33	0.00					
						96.00					
						2.72	Cum	601.76	2926.40	1634.86	7950.44
3	नींव तथा कुर्सी में पत्थर की वे रद्धा-ढोका सीमेन्ट-बजरी 1 : 3, 1 : 6 या 1 : 8 मसाले में, मय बगल की झिरी बन्द करना तथा तराई आदि। ( item no. 29b )  सीमेन्ट बजरी 1:6										
	Foundation	1	21	6	1.50	189					
						189	cuf				
						5.35248	Cum	814.30	2553.15	4358.52	13665.68
4	सीमेन्ट कंक्रीट 1 सीमेन्ट 2 बजरी 4 भाग 12 मी. मी. नामीय पत्थर की गिट्टी										
		1	18.5	3.5	0.25	16.19					
		1	22	6	0.25	33.00					
			8	5	0.33	0.00					
						49.19					
						1.39	Cum	786.00	4409.11	1094.12	6137.51

विवरण	माप				मात्रा	ईकाइ	दर		राशि	
	स.	ल.	चौ.	उ			श्रम	कुल	श्रम	कुल
नींव तथा कुर्सी में प्रथम श्रेणी ईट की चिनाई सीमेंट-बजरी 1 : 6 या 1 : 8 मसाले में, मय बगल की झिरी मन्द करना तथा तराई आदि। ( item no. 20a) Extra lift										
सीमेंट बजरी 1:6	S/S									
LW	2	20	0.75	2.25	67.50					
SW	2	3.5	0.75	2.25	11.81					
					79.31					
					79.31	cuf				
					2.25	Cum	681.00	3955.35	1529.61	8884.23
Net qty					2.25					
12 सीमेंट प्लास्टर दीवार पर 1:4 अनुपात में सीमेंट-बजरी मिलाकर जोड़ों को कुरेदने तथा तराई समेत।										
25 मी. मी.	(item no 76 a)									
	2	5		2.25	22.5					
	2	20		2.25	90					
	2	3.5		2	14					
	2	18.5		2	74					
					200.5					
	net qty.				18.63	Sqm	132.38	245.90	2465.77	4580.24
									12222.46	42357.68
										42357.68
										0
										0
										847.15
										43204.83
									12.22%	0.12
									71.71%	0.31
										कुल योग
										0.43

Labour

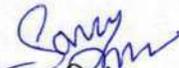
0.00

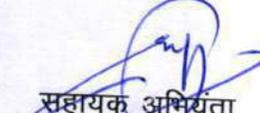
Material

0.00

Total

0.00

  
कनिष्ठ अभियंता  
पंचायत समिति.हुरडा  
(सवाई सिंह गुजर)  
कनिष्ठ तकनीकी सहायक  
सो.सो.हरडा (भीलवाह)

  
सहायक अभियंता  
पंचायत समिति.हुरडा

GHE 1499  
05/07/2022

**Sub.: Restoration plan in NGT O.A.26 OF 2020, Order dated 02.02.2022 in the matter of Om Puri Vs HZL**

1. On the matter, a committee was constituted by ADM, Gulabpura, District Bhilwara vide Order No. क्रमांक/नयाय/2022/760, दिनांक 01.07.2022. The members of the committee were as follows:
  - a) Tahsildar, Hurda/Fuliakalan
  - b) Assistant Engineer, PWD, Gulabpura
  - c) Deputy Director, DGMS, Ajmer

The above committee was directed to survey on the following matters:

- a) To assess the compensation in relation to round holes in the fields and damage to the houses near to Rampura Agucha Lead and Zinc Underground Mine of M/s HZL.
  - b) To conclude the reasons for the damages occurred in nearby villages.
2. The above committee has jointly inspected the field where subsidence/pot holes were occurred and inspected the houses which were claimed to be affected by blasting operation of Rampura Agucha Mine of HZL.
  3. **Subsidence/pot holes in the agriculture fields:** The pot holes were inspected in the agriculture field and observed the size of pot holes was about 1m radius to 3m radius. The photographs of the potholes along with Latitude and longitude were taken during visit. There is open wells of 3-4m radius were located at a distance of about 200m, which were interconnected by underground tunnels up the Khari River. The depth of underground connecting tunnel is about 20 ft. from surface level. The tunnel was located in soft strata/soil. In the year 2019, there was heavy rain in the area and due to this rain the tunnels and well were subside at many places. The location of tunnel and wells were plotted on a plan with the help of longitude and latitude and it was observed that the tunnel is in a straight line connecting open wells.

**CONCLUSION:** The open wells and tunnel were constructed more than 60 years back and no body knows the purpose of construction. The tunnels were made in the soft strata/soil and there is no mineral in the area. Further, the open well and underground tunnel were constructed up to river Khari. Therefore, it is obvious that open wells and tunnels were constructed purely for water harvesting/store purpose only. Hence, Hindustan Zinc Limited is not related to this tunnel in any way.

**RECOMMENDATION: Since, M/s HZL is not responsible for construction of open wells and tunnel and it is not any underground mine of M/s HZL, therefore HZL can't be held responsible for any compensation.**

**However, the tunnel is not yet fully subsides, which poses danger to local persons during work on the tunnel area field. This tunnel may be destroyed by drilling holes at 10m apart above the tunnel to subside it completely and then filling & compaction of the subside area.**

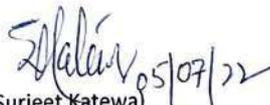
4. **Damage to the houses in Satpal Nagar:** The houses were inspected in Satpal Nagar to observe the cracks. The minor cracks in the houses were visible in all 10 inspected sample houses.

On the above, The location of Satpal Nagar was plotted on a surface Pkan in relation to the workings of Rampura Agucha Lead & Zinc Underground Mine. The opencast workings of the mine was about 1287m horizontal distance and underground workings are about 1516m horizontal distance from the Satpal nagar village. Management has conducted a scientific study to assess the ground vibration during underground working from CENTRAL INSTITUTE OF MINING AND FUEL RESEARCH, DHANBAD in the year 2021. The scientific body also concluded that ground vibration near Balaji Temple and mine boundary towards Agucha Village was less than 0.5 mm/sec against the safe limit of 15 mm/sec as per DGMS Guidelines. The Satpal village is further away from this observation point. Therefore, the blasting vibration in Satpal village is almost NIL. Further, there was not observed any crack on the officed buildings of Rampua gucha Mine, which is located just near to the underground workings.

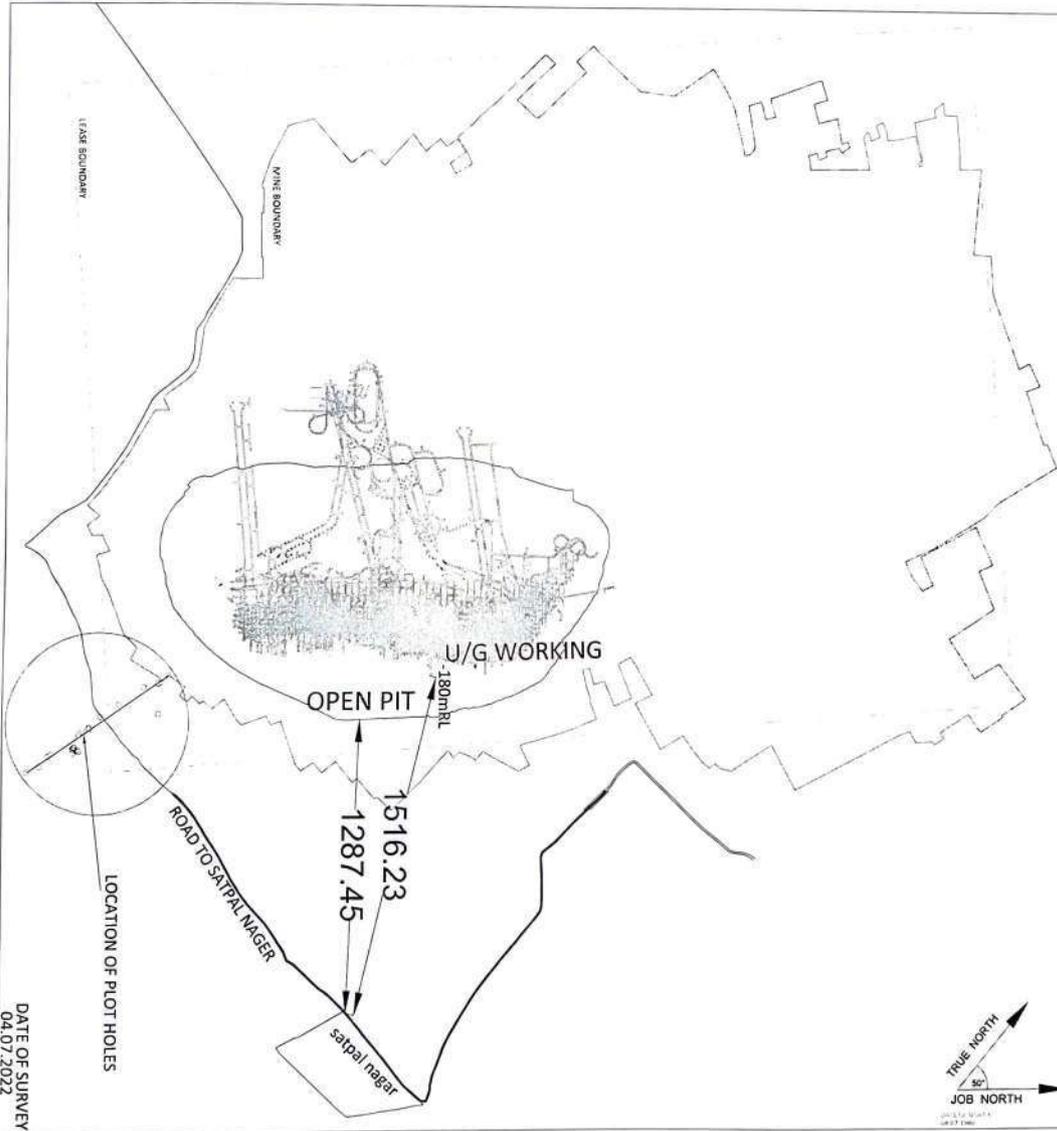
**CONCLUSION:** In view of scientific recommendation and about more than 1287m distance from the mine workings, it can be concluded that the cracks developed in the houses was not due to mining activity of M/s HZL. There are many other reasons for cracks in the houses.

**RECOMMENDATION: Since, the cracks developed in the houses were not due to mining activity of M/s HZL, therefore HZL can't be held responsible for any compensation.**

**There may be some other reason for the cracks, like heavy rainfall in 2019, black soil of the area, construction quality etc., which may be assessed by any related scientific institution.**

  
(Surjeet Katewa) 05/07/22  
Dy. Director of Mines Safety,  
Ajmer Region

# RAMPURA AGUCHA LEAD ZINC MINE



DATE OF SURVEY  
04.07.2022



50/110  
क-2-

15\*

राजस्थान सरकार

कार्यालय, अधीक्षण भू-वैज्ञानिक, भीलवाड़ा सर्किल  
खान एवं भूविज्ञान विभाग, खनिज भवन, पन्नाधाय सर्किल के पास, आजाद नगर, भीलवाड़ा  
ई-मेल : supgeo.bhilwara@rajasthan.gov.in

क्रमांक- अभूवै/भील./Agucha/प.188/2022/ 35)  
निमित्त,

दिनांक: 20.7.2022

श्रीमान रिजनल ऑफिसर,  
राजस्थान स्टेट पॉल्यूशन कंट्रोल बोर्ड,  
भीलवाड़ा राजस्थान।

विषय :- निकटग्राम आगुँचा तहसील हुरड़ा जिला भीलवाड़ा में पायी गई **Ancient Mining** के सम्बन्ध में।

प्रसंग:- आपका ई-मेल दिनांक 11.07.2022 के कम में।

महोदय,

उपरोक्त विषयान्तर्गत निवेदन है कि निकटग्राम आगुँचा तहसील हुरड़ा जिला भीलवाड़ा में मिट्टी ढसने के कारणों को जानने हेतु अधोहस्ताक्षरकर्ता द्वारा शिल्पा जी चौधरी तहसीलदार हुरड़ा, हल्का पटवारी हुरड़ा, श्री निहालराम सेंगवा भूवैज्ञानिक कार्यालय, हाजा व दिनेश बोहरा खनि कार्यदेशक प्रथम कार्यालय खनि अभियंता, भीलवाड़ा के साथ क्षेत्र निरीक्षण दिनांक 12.07.2022 व 13.07.2022 को किया गया। निरीक्षण अनुसार M/s HZL के स्वीकृत खनन पट्टे 08/99 के बाहर दक्षिण दिशा में एवं ग्राम आगुँचा के पूर्वी दिशा में Ancient Mining activities के प्रमाण मिले हैं, जोकि मिट्टी ढसने का एक कारण हो सकता है। विस्तृत निरीक्षण रिपोर्ट पत्र के साथ सलंगन कर प्रेषित है।

सलंगन:- उपरोक्तानुसार।

(नितिन चौधरी)  
अधीक्षण भू-वैज्ञानिक,  
भीलवाड़ा

## निरीक्षण रिपोर्ट

खनि अभियंता भीलवाड़ा से दिनांक 11.07.2022 को दूरभाष पर हुयी वार्ता के क्रम में अधोहस्ताक्षरकर्ता द्वारा शिल्पा जी चौधरी तहसीलदार हुरड़ा, हल्का पटवारी हुरड़ा, श्री निहालराम सेंगवा भूवैज्ञानिक कार्यालय हाजा व दिनेश बोहरा खनि कार्यदेशक प्रथम कार्यालय खनि अभियंता, भीलवाड़ा के साथ निकटग्राम आगुँचा के खेतों में मिट्टी ढसने का कारण जानने हेतु क्षेत्र निरीक्षण दिनांक 12.07.2022 व 13.07.2022 को किया गया।

खेतों में मिट्टी ढसने का स्थान ग्राम आगुँचा के पूर्वी दिशा में 700 मी. दूरी पर एवं HZL (आगुँचा माईन्स) के दक्षिण दिशा में स्थित है। खेतों में मिट्टी ढसने के विभिन्न स्थानों का निरीक्षण एवं अध्ययन किया गया जिसके दौरान निम्न तथ्यों की जानकारी हुयी:-

1. मिट्टी ढसने से ज्यादातर आकृति जो बन रही है वह वृत्ताकार (गोलाकार) है।
2. मिट्टी की सतह से नीचे 02 से 03 फीट परत में मिट्टी के टूटे हुये बर्तनों की टुकड़े पाये गये।
3. ग्रामीणों से प्राप्त जानकारी अनुसार इस क्षेत्र में कई पुराने कुएँ बांधे हुये हैं जिन्हे इनके पूर्वजों द्वारा खोदे नहीं गये हैं। कालान्तर में यह स्वतः ही ढसने से कुएँ की आकृति बन गयी। इसके पश्चात् इन्हे बाँधकर कुएँ के रूप में उपयोग किया जा रहा है।
4. ऐसे सभी कुएँ एक निश्चित उत्तर-दक्षिण दिशा लाईन में हैं एवं यह कुएँ आपस में एक दूसरे से जुड़े हुये हैं। जिसकी पुष्टि हेतु अधोहस्ताक्षरकर्ता एवं निरीक्षण दल ने कुएँ की गहराई में तीन दिशा में सुरंग के मुँह देखे गये।
5. तकनीकी दृष्टि से यह कुएँ Ancient Mining (पुरानी खदान) की Shaft हैं जिसे गहराई में आपस में जोड़ा गया है।
6. प्रभावित क्षेत्र करीब 1.7 कि.मी. लम्बाई में उत्तर दक्षिण दिशा में व 100 से 120 मी. चौड़ाई में पूर्व-पश्चिम दिशा में है। लम्बाई में यह मानसी नदी को पार कर दक्षिण दिशा तक देखा गया। प्रभावित क्षेत्र में कुएँ जो बंधे हुये हैं व वृत्ताकार आकृति जो वर्तमान में मिट्टी ढसने से बने उनके कुछ के Latitude Longitude निम्न है:-

क्र.सं.	कुएँ जो बंधे हुये है	क्र.सं.	वृत्ताकार आकृति जो वर्तमान में मिट्टी ढसने से बने
1	25°49'12.75"N 74° 44'7.70"E	2	25°49'22.09"N 74° 44'10.62"E
3	25°48'58.08"N 74° 44'5.90"E	4	25°49'17.97"N 74° 44'9.54"E
5	25°48'55.83"N 74° 44'5.50"E	6	25°49'11.45"N 74° 44'7.68"E
7	25°48'54.56"N 74° 44'5.18"E	8	25°48'88.10"N 74° 44'0.69"E
9	25°48'52.77"N 74° 44'5.53"E	10	25°48'37.09"N 74° 43'59.41"E
11	25°48'41.25"N 74° 44'2.30"E	12	25°49'20.70"N 74° 44'14.84"E
13	25°48'33.80"N 74° 43'59.18"E		.....

7. उपरोक्त सारणी के क्रम संख्या 2 व 4 पर अंकित स्थान मैसर्स हिन्दुस्तान जिंक लिमिटेड के खनन पट्टा 08/99 क्षेत्र में आते है।
- 8- कई गढ़े जो मिट्टी ढसने से उत्पन्न हुये है उन्हें ग्रामीणों के द्वारा पुनः भर दिये गये है।
- 9- पुराने मिट्टी के बर्तन का इस क्षेत्र में पाया जाना प्राचीन काल खण्ड की तरफ इंगित करता है।

निष्कर्ष:-

क्षेत्र के अध्ययन से निम्न निष्कर्ष है कि:-

1. प्रभावित क्षेत्र मे Ancient Mining activity रही है एवं स्थित पुराने कुएँ एक दूसरे से जुडे हुये हे जो कि Ancient Mining Shaft है।
2. क्षेत्र में मिट्टी का ढसना अधिकांश वर्षा ऋतु में ही होता है जिसका एक कारण संभवतः यह प्रतीत होता है कि Underground Water Channel active होने से गहराई मे ancient mining क्षेत्र में पानी के बहाव से उपरी सतह की मिट्टी ढसने लगती है एवं अन्य कारण भी हो सकते है जिसे किसी तटस्थ एजेन्सी से जाँच करवा कर ज्ञात किया जा सकता है।

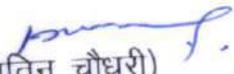
3. Ancient Mining की काल अवधि, क्षेत्र में पाये जाने वाले बर्तन के टुकड़ों की Carbon dating पद्धति से जाँच करवा कर ज्ञात कि जा सकती है।

सुझाव:-

1. प्रभावित क्षेत्र में मिट्टी ढसने के वास्तविक कारण व कितनी गहराई तक Ancient Mining activity रही है एवं कितने क्षेत्र में इसका फैलाव है इसकी जाँच निम्न केन्द्रीय जाँच एजेंसी से कराया जाना उचित होगा।

- a) Central Mine Planning & Design Institute Limited (CMPDI).  
b) Central Institute of Mining & Fuel Research (CIMFR)  
c) अन्य इस कार्य में दक्षता वाली एजेंसी

- सलग्न:- 1. क्षेत्र का गूगल नक्शा।  
2. प्रभावित क्षेत्र के फोटोग्राफ।

  
(नितिन चौधरी)  
अधीक्षण भू-वैज्ञानिक,  
भीलवाड़ा

  
Nishu  
Geologist

  
Dinesh  
SMF

# Ancient Shaft N/v- Agucha Tehsil - Hurda District - Bhilwara

Location - 25°49'17.97"N 74°44'9.54"E



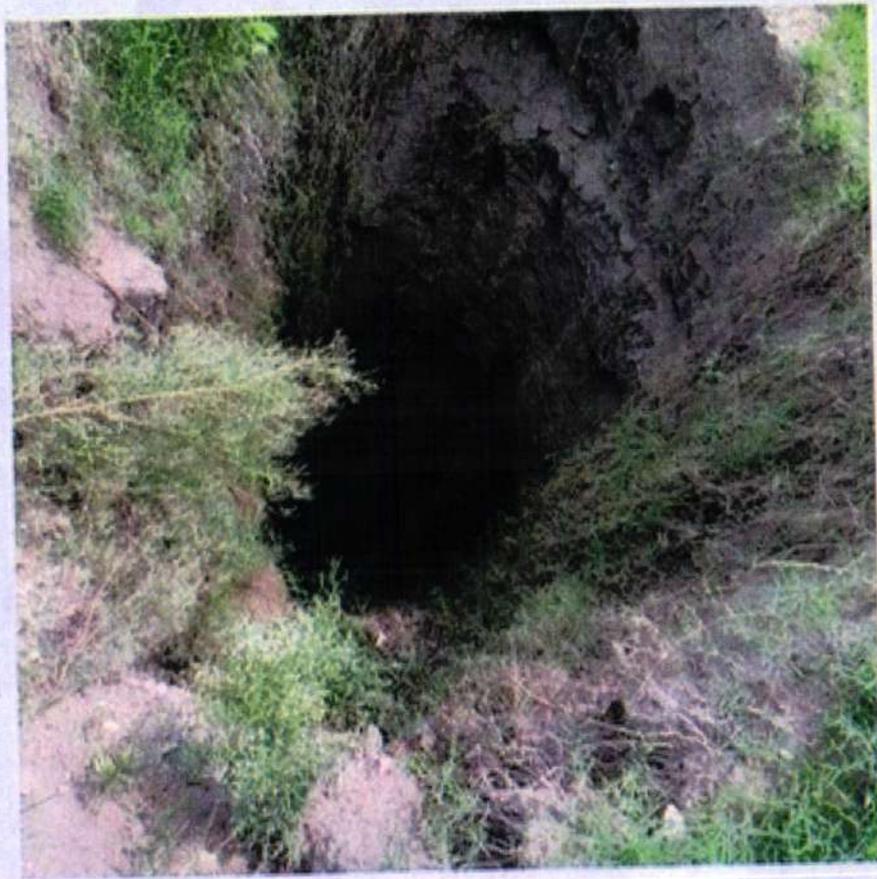
**Ancient Shaft N/v- Agucha Tehsil - Hurda  
District - Bhilwara**

**Location - 25°49'22.09"N 74°44'10.62"E**

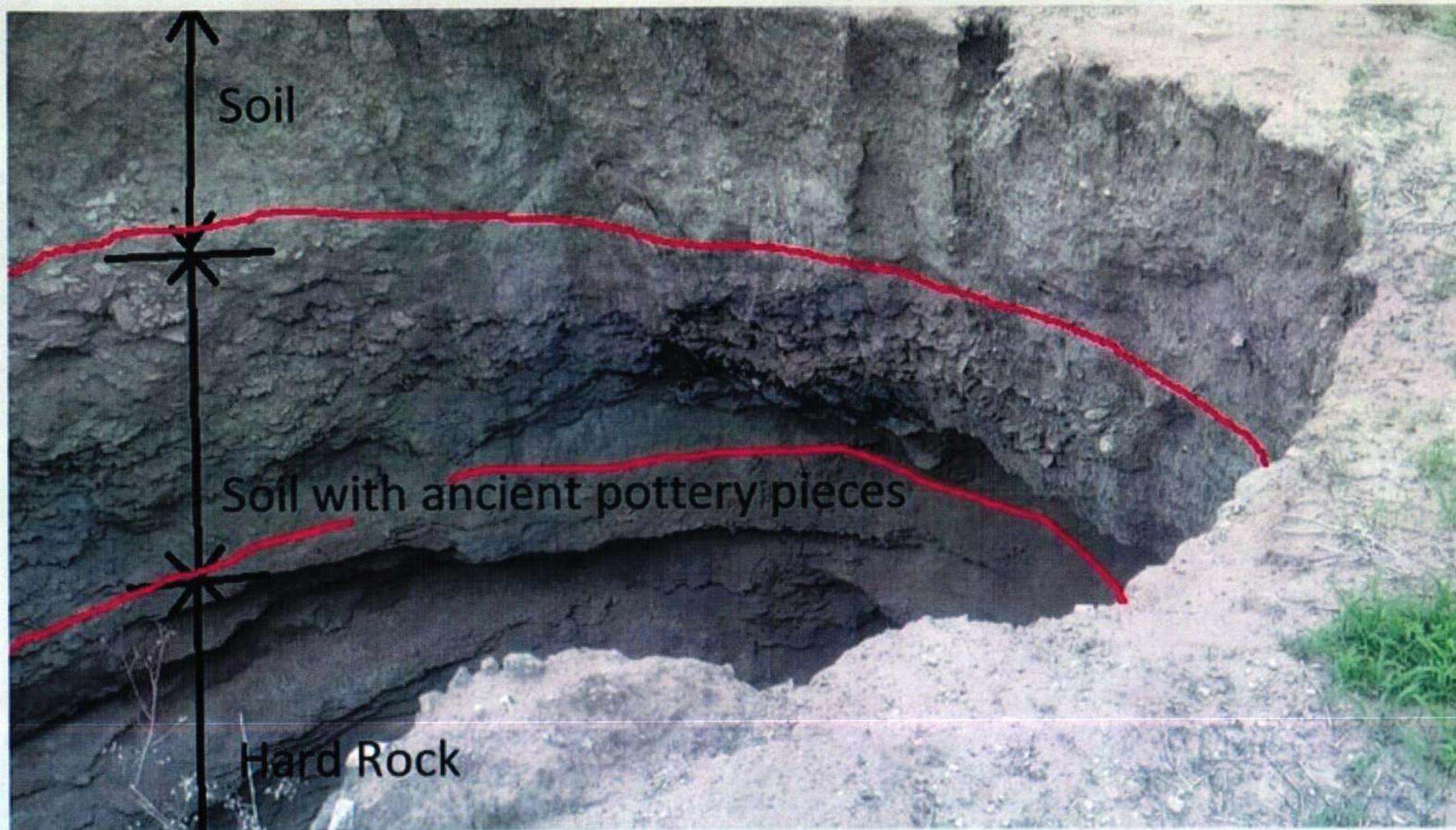


**Ancient Shaft N/v- Agucha Tehsil - Hurda  
District - Bhilwara**

**Location - 25°49'11.45"N 74°44'07.68"E**



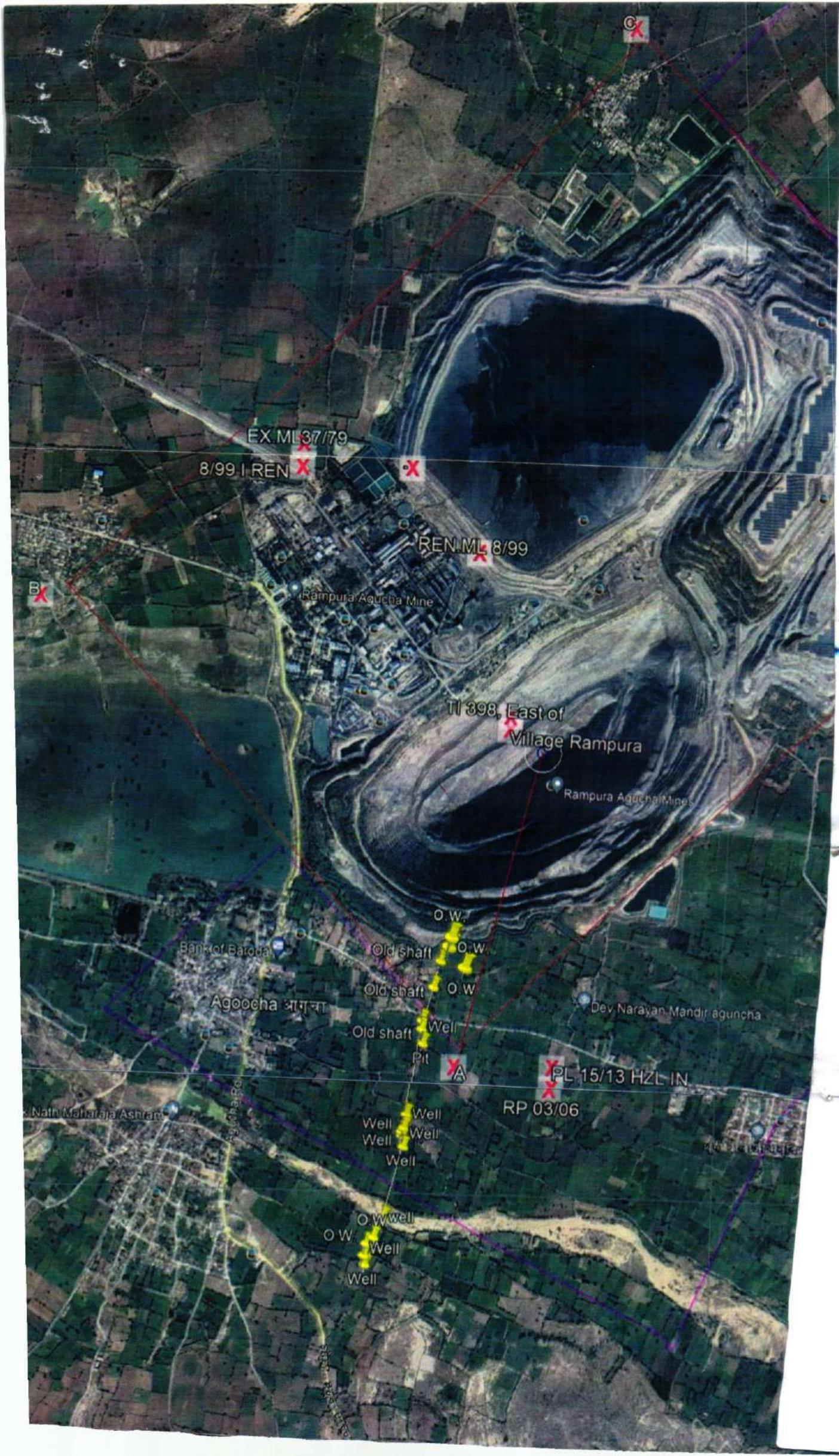
# Cross - Section of ancient Shaft N/v- Agucha Tehsil - Hurda, Bhilwara



## **Various Sink Holes N/v - Agucha Tehsil - Hurda District - Bhilwara**



**Inspection Team**



EX ML 37/79

8/99 I REN

REN ML 8/99

TI 398, East of  
Village Rampura

Rampura Agoocha Mines

Bank of Baroda

Agoocha अगुचा

Dev Narayan Mandir aguncha

Old shaft

Old shaft

Old shaft

Pit

PL 15/13 HZL IN

RP 03/06

Well

Well

Well

Well

Well

O.W. well

O.W.

Well

Nain Maharaja Ashram

Agoocha Rd

राजस्थान-सरकार  
कार्यालय तहसीलदार हुरडा, जिला भीलवाडा (राज0)

दिनांक-05.07.2022

क्रमांक / राजस्व / 2022 / 794

प्रेषिति-

श्रीमान उपखण्ड अधिकारी महोदय  
गुलाबपुरा

581

6-7-22

विषय- हिन्दूस्तान जिंक लि0 रामपुरा आगूचा माईन्स के कोर एवं पैरीफैरल ग्राम एवं अन्य समीप आबादी के गांव में गडडे एवं मकानो की दीवारों का क्षतिग्रस्त होने की सूचना एवं प्रभावित व्यक्तियों को मुआवजा के संबंध में गठित कमेटी की रिपोर्ट के संबंध में।

महोदय

उपर्युक्त विषयान्तर्गत निवेदन है कि ओमपुरी बनाम हिन्दूस्तान जिंक लिमिटेड प्रकरण में श्रीमान के द्वारा प्रदत्त आदेशों के क्रम में तहसीलदार हुरडा, तहसीलदार फूलियाकंला, कनिष्ठ अभियन्ता सा0नि0वि0 गुलाबपुरा एवं डिप्टी डायरेक्टर माईन्स सेफटी अजमेर द्वारा ग्राम आगूचा में खेतों में बने खडडे एवं ग्राम भैरूखैडा ( सतपाल नगर ) के मकानो में आई दरारों का मौका दिनांक 04.07.2022 को देखा गया जिसकी कमेटी सर्वे रिपोर्ट संलग्न कर श्रीमान की सेवामें अगिम कार्यवाही हेतु सादर प्रस्तुत है।

संलग्न-1.कमेटी सर्वे रिपोर्ट

2.जमाबंदी नकल

3.खडडों के संबंध में पुराने पटवारी मौके पर्चे

4.डी0जी0एम0एस0 से प्राप्त सर्वे नक्शा

5.तहसीलदार फूलियाकंला से प्राप्त पत्रांक 709

दिनांक 04.07.2022

  
तहसीलदार हुरडा  
हुरडा, जिला भीलवाडा

## सर्वे रिपोर्ट

हिन्दूस्तान जिंक लि० रामपुरा आगूचा माईन्स के कोर एंव पैरीफैरल ग्राम एंव अन्य समीप आबादी के गांव में गडडे एंव मकानों की दीवारों में क्षतिग्रस्त होने की सूचना एंव प्रभावित व्यक्तियों को मुआवजा के संबंध में श्रीमान उपखण्ड मजिस्ट्रेट गुलाबपुरा के आदेश क्रमांक/न्याय/2022/760 दिनांक 01.07.2022 के द्वारा निम्न व्यक्तियों की जांच कमेटी का गठन किया गया-

1. तहसीलदार हुरडा
2. तहसीलदार फूलियाकला
3. सहायक अभियन्ता सा०नि०वि० गुलाबपुरा
4. डिप्टी डायरेक्टर माईन्स सेफटी अजमेर

श्रीमान के द्वारा प्रदत्त आदेशों के क्रम में तहसीलदार हुरडा, तहसीलदार फूलियाकला, कनिष्ठ अभियन्ता सा०नि०वि० गुलाबपुरा एंव डिप्टी डायरेक्टर माईन्स सेफटी अजमेर द्वारा ग्राम आगूचा में खेतों में बने खडडे एंव ग्राम भैरूखेडा ( सतपाल नगर ) के मकानों में आई दरारों के संबंध में ग्रामीणों के साथ दिनांक 04.07.2022 को मौका देखा गया। उक्त सर्वे के अनुसार ग्राम आगूचा के विभिन्न खातेदार ( सूची अनुसार ) के खेतों में सर्वे दिनांक को कुल 29 खसरो में खडडे पाए गये। खेतों में बने खडडे विभिन्न चौड़ाई एंव गहराई के होकर भूमि /मिट्टी धसने की वजह से बने हैं। कुछ खडडे वर्टिकल ना होकर सुरंगनुमा भी हैं। मौतवीरान एंव पटवारी के पुराने मौके पर्वे अनुसार भूमि के धसने से संबंधित प्रक्रिया लगभग 2019-2020 से चली आ रही है जिसकी वजह से उस क्षेत्र के कुए एंव बावडी भी जमीन में धस गए हैं। खातेदारों द्वारा कुछ खडडे सुरक्षा की दृष्टि से स्वयं के खर्च पर भरवा दिये गए हैं। जो कि सर्वे दिनांक को मौके पर भूमि समतल होकर खडडे नहीं थे।

खडडों को LATITUDE AND LONGITUDE के अनुसार प्लॉट कर नक्शा बनाया गया जो एक सीधी लाईन में है ( डिजी०एम०एस० द्वारा सर्वे नक्शा संलग्न ) इन्ही खेतों के मध्य से गुजरने वाली जल संसाधन विभाग के अन्तर्गत बनी हुई पक्की नहर भी जगह जगह से धस गई है। जिसे विभाग द्वारा मरम्मत किया गया है। मौके पर मौजूद मौतवीरान के अनुसार भारी वर्षा के दौरान नहर से बहने वाला बरसाती पानी कुछ जगहों पर सीधे जमीन में जाता है जहां मरम्मत अथवा सीमेन्ट के मोटे पाईप रखकर पानी की निकासी आगे की गई है।

ग्राम भैरूखेडा के मजरा सतपाल नगर बसावट का सर्वे किया गया जिसके अनुसार ग्राम के लगभग हर मकान की दीवारों पर दरारे, पिलर/चोखठ और छत के जोड़ पर दरारे पाई गई हैं। ( कुल क्षतिग्रस्त मकान 126 )

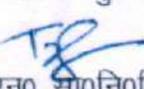
तहसीलदार फूलियाकला से प्राप्त रिपोर्ट अनुसार ग्राम कोठिया, खेडा पालोला, व अरनिया चौहान में बड़े बड़े गडडे होना, मकानों का क्षतिग्रस्त होने की सूचना मिल है। रिपोर्ट संलग्न है।

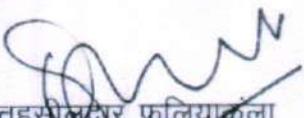
यह प्रतीत होता है कि नहर और खेतों के नीचे की जमीन खोखली है। जो कि SESEMIC VIBRATIONS के कारण अथवा भू-गर्भीक चट्टानों/परत के विस्थापन से हो सकता है। डिजी०एम०एस० द्वारा उपलब्ध कराये गये सर्वे नक्शा अनुसार खडडों की दिशा जिंक ओपन पीट की लीज लाईन से प्रारम्भ होकर पैरीफैरी ( बाहर ) की ओर ऋजुरूप से जाती है। इस भूमि विस्थापन प्रक्रिया का ठोस कारण जांच उपरान्त निर्धारण किया जाए।

खेतों में खडडे एंव सतपाल नगर के मकानों की क्षति के संबंध में मुआवजा CASE BY CASE तर्ज पर खडडों की भराई, रोलर, अथवा अन्य अर्थ मशीन से भूमि को स्थिर करना, मकानों में आई दरारों को ठीक किये जाने के हिसाब से ही निर्धारित किया जा सकेगा।

रिपोर्ट श्रीमान की सेवामें सादर प्रस्तुत हैं।

  
डी०जी०एम०एस० अजमेर

  
जे०ई०एन० सा०नि०वि०

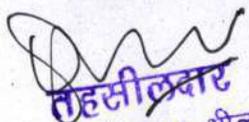
  
तहसीलदार फूलियाकला  
**तहसीलदार**  
फूलियाकला, जिला-भीलवाड़ा

  
तहसीलदार हुरडा  
हुरडा, जिला-भीलवाड़ा

कार्यालय तहसीलदार हुरडा जिला भीलवाडा  
टेबल संख्या 01 ग्राम आगूचा के खेतों में बने खड्डों की सूची -

क्र०स०	ग्राम पंचायत का नाम	आराजी संख्या	खातेदार का नाम व पता	क्या नुकसान हुआ व किस कारण हुआ	प्राथी को कितना मुआवजा राशि देय है।
1	आगूचा	1924	श्री शंकर पुत्र हरदेव तेली	15 फिट व्यास 20 फीट गहरा व दूसरा 10 फिट व्यास 25 फीट गहरे खड्डे कुल 02	नियमानुसार
2	—/—	1915/1 1923/1	श्री रामनिवास पुत्र उदा तेली	03 फिट व्यास 15 फीट गहरा व दूसरा 06 फिट व्यास 08 फीट गहरे खड्डे कुल 02	-----//-----
3	—/—	1908/2	श्री कैलाश चन्द्र पुत्र केदार महाजन	10 फिट व्यास 20 फीट गहरा खड्डा	स्वयं के खर्च से खड्डो को भर दिया गया है। पुराना मौका पर्चा संलग्न
4	—/—	1845/2	श्रीमति सुरज्या देवी पत्नि दुर्गालाल जाट	10 फिट व्यास 30 फीट गहरा खड्डा	नियमानुसार
5	—/—	1932	श्री रामकुमार पुत्र सावंरिया जाट	10 फिट व्यास 25 फीट गहरा खड्डा	-----//-----
6	—/—	1930	सार्वजनिक निर्माण विभाग भैरु खेडा सडक	15 फिट व्यास 15 फीट गहरा खड्डा	सार्वजनिक निर्माण विभाग द्वारा खड्डा भर दिया गया है।
7	—/—	1949	श्री रामधन पुत्र हीरा, शंकर पुत्र रामकुमार, वगैरह जाट	35 फिट व्यास 50 फीट गहरा खड्डा पक्की बावडी ध्वस्त	नियमानुसार
8	—/—	4344/3	श्री अमरचन्द पुत्र ओमप्रकाश जाट वगैरह	10 फिट व्यास 50 फीट गहरा खड्डा	-----//-----
9	—/—	4341	श्री रामदयाल पुत्र हुक्मा, श्रीकिशन पुत्र मांगू, तेजा पुत्र उदा गुर्जर वगैरह	66 x 50 x 50 फीट गहरा खड्डा	-----//-----

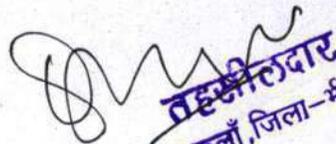


  
तहसीलदार  
फुलियाकलाँ, जिला-भीलवाडा

  
तहसीलदार,  
हुरडा, जिला-भीलवाडा

10	--/--	4343	श्रीमति नोसर पत्नि रामगोपाल जाट	10 फिट व्यास 20 फीट गहरा खडडा	-----//-----	
11	--/--	4178	श्रीमति नोसर पत्नि रामगोपाल जाट	10 फिट व्यास 20 फीट गहरा खडडा	-----//-----	
12	--/--	4344/4	श्री रामगोपाल पुत्र लादू जाट	10 फिट व्यास 20 फीट गहरा खडडा	-----//-----	
13	--/--	4181	श्री नेमीचन्द पुत्र मदनलाल महाजन	20 फिट व्यास 05 फीट गहरा 10 फिट व्यास 20 फीट गहरा 10 फिट व्यास 5 फीट गहरा 10 फिट व्यास 10 फीट गहरा खडडा	-----//-----	
14	--/--	4338	श्री जीवराज भंवर पुत्र बालूराम जाट व श्रीमति जस्सु पत्नि बालूराम जाट	10 फिट व्यास 05 फीट गहरा	नियमानुसार	
15	--/--	4179	श्री किशना पुत्र बीरम , दयाराम पुत्र मिश्री , हीरा पुत्र मिश्री , वगैरह	20 फिट व्यास 20 फीट गहरा खडडा	नियमानुसार	
16	--/--	4184	श्री मिश्री पुत्र रामचन्द्र , बालू पुत्र हगामीलाल , मदनलाल पुत्र गणेशराम , लादू पुत्र भैरूलाल वगैरह	35 फिट व्यास 50 फीट गहरा खडडा पक्की बावडी ध्वस्त	नियमानुसार	
17	--/--	4194	श्री लादूराम पुत्र भैरू बक्ष जाट	35 फिट व्यास 04 फीट गहरा खडडा	नियमानुसार	
18	--/--	4196	श्री सत्यनारायण ओमप्रकाश पुत्र मोहन वगैरह जाति छीपा	20 फिट व्यास 40 फीट गहरा खडडा	स्वयं के खर्चे से खडडो को भर दिया गया है। पुराना मौका पर्चा संलग्न	

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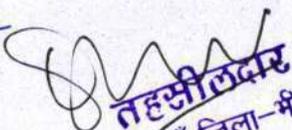


तहसीलदार  
फूलियाकलाँ, जिला-भीलवाड़ा

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तहसीलदार  
दुरड़ा, जिला-भीलवाड़ा

19	---/---	4188	श्री भवर पुत्र जेटमल कलाल	10 फिट व्यास 20 फीट गहरा खडडा	स्वयं के खर्च से खडडो को भर दिया गया है। पुराना मौका पर्चा संलग्न
20	---/---	4311	श्री कैलाश , रामस्वरूप , शांतिलाल , सुरेश चन्द्र , कमलदीप , पुखराज , रामेश्वरदीप , पुत्र दीपचन्द वगैह छीपा	10 फिट व्यास 20 फीट गहरा खडडा 10 फिट व्यास 20 फीट गहरा खडडा 10 फिट व्यास 04 फीट गहरा खडडा	नियमानुसार
21	---/---	4300	श्री लादू , रामलाल पुत्र घीसा	10 फिट व्यास 20 फीट गहरा खडडा 10 फिट व्यास 30 फीट गहरा खडडा	नियमानुसार
22	---/---	4214	श्री हरदेव पुत्र नाथू माली	10 फिट व्यास 20 फीट गहरा खडडा	-----//-----
23	---/---	4209	श्रीमति इन्दिरादेवी पत्नि कन्हैयालाल , उदयराम पुत्र चुन्नीलाल , कृष्णकान्ता , राजेश , सुरेश पिता रामस्वरूप , रामकन्या पत्नि रामस्वरूप , लक्ष्मीनारायण , मोहनलाल , हेमराज पुत्र हीरालाल वगैरह ब्राहमण	20 फिट व्यास 40 फीट गहरा खडडा , पक्की बावडी	-----//-----
24	---/---	4290	श्री देवजी महाराज स्थान देह	10 फिट व्यास 20 फीट गहरा खडडा , पक्की बावडी	-----//-----

  
  
**तहसीलदार**  
 फूलियाकलाँ, जिला-भीलवाड़

  
**तहसीलदार**  
 बुरझ, जिला-भीलवाड़

25	—/—	4339	श्रीमति गीता पति महादेव महाजन सुधीर कुमार, सुधा, सुनन्दा पुत्र महादेव, दिनेश, महावीर, लतीत पुत्र शिवदयाल महाजन	10 फिट व्यास 30 फीट गहरा खडडा, पक्की बावडी	स्वयं क रावे से खडडो को भर दिया गया है। पुराना मौका पर संलग्न
26	—/—	1912	श्री सुगना पुत्र लादू तेली वंगरह खातेदार	10 फिट व्यास 30 फीट गहरा खडडा	नियमानुसार
27	—/—	1908/1	श्री मदन गोपाल पुत्र केदार महाजन	10 फिट व्यास 20 फीट गहरा खडडा	स्वयं क रावे से खडडो को भर दिया गया है। पुराना मौका पर संलग्न
28	—/—	4180	नहर सरकारी	20 फिट व्यास 10 फीट गहरा खडडा	विभाग द्वारा भर दिया गया है
29	—/—	1917	नहर सरकारी	20 फिट व्यास 10 फीट गहरा खडडा	विभाग द्वारा भर दिया गया

डी०जी०एम०एस० अजमेर

जे०ई०एन० सा०नि०वि०

तहसीलदार फूलियाकला  
फूलियाकला, जिला-भीलवाड़ा

तहसीलदार हुंडा  
हुंडा, जिला-भीलवाड़ा

# कार्यालय पंचायत समिति हुरडा (जिला भीलवाडा)

क्रमांक : पसहु/निर्माण/2022-23/762

दिनांक:- 8/8/2022

क्षेत्रीय अधिकारी  
प्रदूषण नियंत्रण बोर्ड, भीलवाडा

विषय :- एनजीटी के तहत कार्यों के प्रस्ताव भिजवाने बाबत।

महोदय,

उपरोक्त विषयान्तर्गत निवेदन है कि एनजीटी के तहत भिजवाये जा रहे कार्यों के प्रस्ताव वास्ते प्रशासनिक व वित्तीय स्वीकृति जारी करवाने हेतु संलग्न प्रेषित है। उक्तानुसार कार्यों की सूची व तकमीने संलग्न है।

1. पशु खेली 10 हुरडा पंचायत समिति क्षेत्र
2. पशु खेली 13 शाहपुरा पंचायत समिति क्षेत्र
3. पशु चिकित्सालय आगूँचा भवन निर्माण 01
4. पशु चिकित्सालय कोठियां मे टीन शेड एवं चार दीवारी 01
5. पोथोल्स 29 आगूँचा
6. कोटडी बडा तालाब मे पाल विस्तार एवं नहर जीर्णोद्धार कार्य 01

  
(ज्योति प्रजापति)  
विकास अधिकारी  
पंचायत समिति हुरडा

प्रतिलिपि :-

1. श्रीमान उपखण्ड अधिकारी महोदय, गुलाबपुरा।

  
(ज्योति प्रजापति)  
विकास अधिकारी  
पंचायत समिति हुरडा

कार्यालय तहसीलदार हुरडा जिला भीलवाडा  
टेबल संख्या 01 ग्राम आगूचा के खेतों में बने खड्डों की सूची -

क्र०स०	ग्राम पंचायत का नाम	आराजी संख्या	खातेदार का नाम व पता	क्या नुकसान हुआ व किस कारण हुआ	तकमीना अनुसार तारबंदी कार्य की राशि (लाखों में)
1	आगूचा	1924	श्री शंकर पुत्र हरदेव तेली	15 फीट व्यास 20 फीट गहरा व दूसरा 10 फीट व्यास 25 फीट गहरे खड्डे कुल 02	0.24
2	—/—	1915/1 1923/1	श्री रामनिवास पुत्र उदा तेली	03 फीट व्यास 15 फीट गहरा व दूसरा 06 फीट व्यास 08 फीट गहरे खड्डे कुल 02	0.13
3	—/—	1908/2	श्री कैलाश चन्द्र पुत्र केदार महाजन	10 फीट व्यास 20 फीट गहरा खड्डा	0.06
4	—/—	1845/2	श्रीमति सुरज्या देवी पत्नि दुर्गालाल जाट	10 फीट व्यास 30 फीट गहरा खड्डा	0.06
5	—/—	1932	श्री रामकुमार पुत्र सावरिया जाट	10 फीट व्यास 25 फीट गहरा खड्डा	0.06
6	—/—	1930	सार्वजनिक निर्माण विभाग भैरु खेडा सडक	15 फीट व्यास 15 फीट गहरा खड्डा	0.09
7	—/—	1949	श्री रामधन पुत्र हीरा, शंकर पुत्र रामकुमार, वगैरह जाट	35 फीट व्यास 50 फीट गहरा खड्डा पक्की बावडी ध्वस्त	0.27
8	—/—	4344/3	श्री अमरचन्द पुत्र ओमप्रकाश जाट वगैरह	10 फीट व्यास 50 फीट गहरा खड्डा	0.06
9	—/—	4341	श्री रामदयाल पुत्र हुक्मा, श्रीकिशन पुत्र मांगू, तेजा पुत्र उदा गुर्जर वगैरह	66 × 50 × 50 फीट गहरा खड्डा	0.44
10	—/—	4343	श्रीमति नोसर पत्नि रामगोपाल	10 फीट व्यास 20 फीट गहरा	0.06

			जाट	खडडा		
11	—/—	4178	श्रीमति नोसर पत्नि रामगोपाल जाट	10 फिट व्यास 20 फीट गहरा खडडा	0.06	
12	—/—	4344/4	श्री रामगोपाल पुत्र लादू जाट	10 फिट व्यास 20 फीट गहरा खडडा	0.06	
13	—/—	4181	श्री नेमीचन्द पुत्र मदनलाल महाजन	20 फिट व्यास 05 फीट गहरा 10 फिट व्यास 20 फीट गहरा 10 फिट व्यास 5 फीट गहरा 10 फिट व्यास 10 फीट गहरा खडडा	0.30	
14	—/—	4338	श्री जीवराज भंवर पुत्र बालूराम जाट व श्रीमति जस्सु पत्नि बालूराम जाट	10 फिट व्यास 05 फीट गहरा	0.06	
15	—/—	4179	श्री किशना पुत्र वीरम , दयाराम पुत्र मिश्री , हीरा पुत्र मिश्री , वगैरह	20 फिट व्यास 20 फीट गहरा खडडा	0.12	
16	—/—	4184	श्री मिश्री पुत्र रामचन्द्र , बालू पुत्र हगामीलाल , मदनलाल पुत्र गणेशराम , लादू पुत्र भैरूलाल वगैरह	35 फिट व्यास 50 फीट गहरा खडडा पक्की बावडी ध्वस्त	0.21	
17	—/—	4194	श्री लादूराम पुत्र भैरू बक्ष जाट	35 फिट व्यास 04 फीट गहरा खडडा	0.21	
18	—/—	4196	श्री सत्यनारायण ओमप्रकाश पुत्र मोहन वगैरह जाति छीपा	20 फिट व्यास 40 फीट गहरा खडडा	0.12	
19	—/—	4188	श्री भंवर पुत्र जेठमल कलाल	10 फिट व्यास 20 फीट गहरा खडडा	0.06	

20	—/—	4311	श्री कैलाश , रामस्वरूप , शांतिलाल , सुरेश चन्द्र , कमलदीप पुखराज , रामेश्वरदीप , पुत्र दीपचन्द्र वगैरह छीपा	10 फिट व्यास 20 फीट गहरा खडडा 10 फिट व्यास 20 फीट गहरा खडडा 10 फिट व्यास 04 फीट गहरा खडडा	0.18
21	—/—	4300	श्री लादू , रामलाल पुत्र घीसा	10 फिट व्यास 20 फीट गहरा खडडा 10 फिट व्यास 30 फीट गहरा खडडा	0.12
22	—/—	4214	श्री हरदेव पुत्र नाथू माली	10 फिट व्यास 20 फीट गहरा खडडा	0.06
23	—/—	4209	श्रीमति इन्दिरादेवी पत्नि कन्हैयालाल उदयराम पुत्र चुन्नीलाल , कृष्णकान्ता , राजेश , सुरेश पिता रामस्वरूप , रामकन्या पत्नि रामस्वरूप , लक्ष्मीनारायण , मोहनलाल , हेमराज पुत्र हीरालाल वगैरह ब्राहमण	20 फिट व्यास 40 फीट गहरा खडडा , पक्की बावडी	0.12
24	—/—	4290	श्री देवजी महाराज स्थान देह	10 फिट व्यास 20 फीट गहरा खडडा , पक्की बावडी	0.06
25	—/—	4339	श्रीमति गीता पत्नि महादेव महाजन सुधीर कुमार , सुधा , सुनन्दा पुत्र महादेव , दिनेश , महावीर , ललीत	10 फिट व्यास 30 फीट गहरा खडडा , पक्की बावडी	0.06

			पुत्र शिवदयाल महाजन			
26	—/—	1912	श्री सुगना पुत्र लादू तेली वगैरह खातेदार	10 फिट व्यास 30 फीट गहरा खडडा	0.06	
27	—/—	1908/1	श्री मदन गोपाल पुत्र केदार महाजन	10 फिट व्यास 20 फीट गहरा खडडा .	0.06	
28	—/—	4180	नहर सरकारी	20 फिट व्यास 10 फीट गहरा खडडा	0.12	
29	—/—	1917	नहर सरकारी	20 फिट व्यास 10 फीट गहरा खडडा	0.12	
				योग	3.63	

कनिष्ठ तकनीकी सहायक  
पंचायत समिति हुरडा

सहायक अभियन्ता  
पंचायत समिति हुरडा

विकास अधिकारी  
पंचायत समिति हुरडा

कार्यालय तहसीलदार हुरडा जिला भीलवाडा  
टेबल संख्या 02 ग्राम भैरूखेडा ( सतपाल नगर ) के मकानो में हुई क्षति की सूचि -

क्र०स०	ग्राम पंचायत का नाम	आराजी संख्या	खातेदार का नाम व पता	क्या नुकसान हुआ व किस कारण हुआ	प्राथी को कितना मुआवजा राशि देय है।		
1	आगूचा	4735 , 4736 ,4737	श्री दयाराम पुत्र गंगाराम जाट	मकानो में दरारे	नियमानुसार		
2	---/---	---/---	श्री रामस्वरूप पुत्र उदा गुर्जर	-----//-----	-----//-----		
3	---/---	---/---	श्री मिश्रीलाल पुत्र उदयलाल गुर्जर	-----//-----	-----//-----		
4	---/---	---/---	श्री रामप्रसाद पुत्र गंगाराम गुर्जर	-----//-----	-----//-----		
5	---/---	---/---	श्री हीरा पुत्र गंगाराम गुर्जर	-----//-----	-----//-----		
6	---/---	---/---	श्री रामलाल पुत्र उदयलाल गुर्जर	-----//-----	-----//-----		
7	---/---	---/---	श्री रामधन पुत्र उदयलाल गुर्जर	-----//-----	-----//-----		
8	---/---	---/---	श्री रधुनाथ पुत्र सुखदेव गुर्जर	-----//-----	-----//-----		
9	---/---	---/---	श्रीमति मनभर पत्नि रामलाल गुर्जर	-----//-----	-----//-----		
10	---/---	---/---	श्री श्रमवण पुत्र उगमा गुर्जर	-----//-----	-----//-----		
11	---/---	---/---	श्री हरनाथ पुत्र नारायण गुर्जर	-----//-----	-----//-----		
12	---/---	---/---	श्री सावंर पुत्र घीसा गुर्जर	-----//-----	-----//-----		
13	---/---	---/---	श्री लालाराम पुत्र अम्बा गुर्जर	-----//-----	-----//-----		

*FR*

*[Signature]*  
तहसीलदार

फूलियाकलाँ, जिला-भीलवाडा

*[Signature]*

तहसीलदार  
हुरडा, जिला-भीलवाडा

14	--/--	--/--	श्री सेवाराम पुत्र अम्बा गुर्जर	-----//-----	-----//-----		
15	--/--	--/--	श्री मेवा पुत्र नारायण गुर्जर	-----//-----	-----//-----		
16	--/--	--/--	श्री छीतर पुत्र नारायण गुर्जर	-----//-----	-----//-----		
17	--/--	--/--	श्री सावंर पुत्र श्रीकिशन गुर्जर	-----//-----	-----//-----		
18	--/--	--/--	श्री ब्रहमा पुत्र श्रीकिशन गुर्जर	-----//-----	-----//-----		
19	--/--	--/--	श्री दयाराम पुत्र माधु गुर्जर	-----//-----	-----//-----		
20	--/--	--/--	श्री अम्बा पुत्र घीसा गुर्जर	-----//-----	-----//-----		
21	--/--	--/--	श्री छोदू पुत्र घीसा गुर्जर	-----//-----	-----//-----		
22	--/--	--/--	श्री सावंर पुत्र छीतर गुर्जर	-----//-----	-----//-----		
23	--/--	--/--	श्री उदयराम पुत्र माधु गुर्जर	-----//-----	-----//-----		
24	--/--	--/--	श्री पोलू पुत्र माधु गुर्जर	-----//-----	-----//-----		
25	--/--	--/--	श्री भूरा पुत्र देबी गुर्जर	-----//-----	-----//-----		
26	--/--	--/--	श्री सत्यनारायण पुत्र हजारी खाती	-----//-----	-----//-----		
27	--/--	--/--	श्री दुर्गा पुत्र हजारी गुर्जर	-----//-----	-----//-----		
28	--/--	--/--	श्री शिवाराम पुत्र रामकरण गुर्जर	-----//-----	-----//-----		
29	--/--	--/--	श्री रामसुख पुत्र भूरा गुर्जर	-----//-----	-----//-----		
30	--/--	--/--	श्री रामेश्वर पुत्र भूरा गुर्जर	-----//-----	-----//-----		
31	--/--	--/--	श्री रामप्रसाद पुत्र लादू खाती	-----//-----	-----//-----		
32	--/--	--/--	श्री गुदड पुत्र खमाण कुम्हार	-----//-----	-----//-----		

*[Handwritten Signature]*

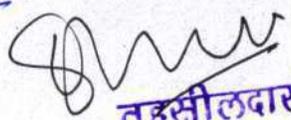
*[Handwritten Signature]*

तहसीलदार  
फूलियाकलाँ, जिला-भीलवाड़ा

*[Handwritten Signature]*

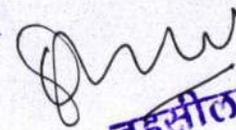
तहसीलदार  
बुयड़ा, जिला-भीलवाड़ा

33	--/--	--/--	श्री मदन पुत्र खमाण कुम्हार	-----//-----	-----//-----		
34	--/--	--/--	श्री सावंर पुत्र मेवा गुर्जर	-----//-----	-----//-----		
35	--/--	--/--	श्री अमरचन्द पुत्र माधु गुर्जर	-----//-----	-----//-----		
36	--/--	--/--	श्री मोती पुत्र श्रीकिशन गुर्जर	-----//-----	-----//-----		
37	--/--	--/--	श्री हरनाथ पुत्र हजारी गुर्जर	-----//-----	-----//-----		
38	--/--	--/--	श्रीमति सायरी पत्नि जेठू गुर्जर	-----//-----	-----//-----		
39	--/--	--/--	श्री हीरा पुत्र हिन्दू गुर्जर	-----//-----	-----//-----		
40	--/--	--/--	श्री हजारी पुत्र हिन्दू गुर्जर	-----//-----	-----//-----		
41	--/--	--/--	श्री सूरजकरण पुत्र उगमा कुम्हार	-----//-----	-----//-----		
42	--/--	--/--	श्री गोपाल पुत्र नानू कुम्हार	-----//-----	-----//-----		
43	--/--	--/--	श्री रामेश्वर पुत्र काना कुम्हार	-----//-----	-----//-----		
44	--/--	--/--	श्री सावंरा पुत्र रुपा कुम्हार	-----//-----	-----//-----		
45	--/--	--/--	श्री उदा पुत्र देवा गुर्जर	-----//-----	-----//-----		
46	--/--	--/--	श्री देवी पुत्र देवा गुर्जर	-----//-----	-----//-----		
47	--/--	--/--	श्री दुर्गा पुत्र रूगनाथ गुर्जर	-----//-----	-----//-----		
48	--/--	--/--	श्री रामदेव पुत्र रूगनाथ गुर्जर	-----//-----	-----//-----		
49	--/--	--/--	श्री पप्पू पुत्र रूगनाथ गुर्जर	-----//-----	-----//-----		
50	--/--	--/--	श्री भागचन्द पुत्र उदा गुर्जर	-----//-----	-----//-----		
51	--/--	--/--	श्री शंभू पुत्र उदा गुर्जर	-----//-----	-----//-----		
52	--/--	--/--	श्री मोती पुत्र गंभीरा गुर्जर	-----//-----	-----//-----		

  
  
 तहसीलदार  
 फूलियाकलाँ, जिला-भीलवाड़

  
 तहसीलदार  
 बुरड़ा, जिला-भीलवाड़

53	--/--	--/--	श्री हरजी पुत्र घीसा गुर्जर	-----//-----	-----//-----		
54	--/--	--/--	श्री रामलाल पुत्र छोगा कुम्हार	-----//-----	-----//-----		
55	--/--	--/--	श्री महादेव पुत्र गंभीरा गुर्जर	-----//-----	-----//-----		
56	--/--	--/--	श्री रामकरण पुत्र भागीरथ गुर्जर	-----//-----	-----//-----		
57	--/--	--/--	श्री रामेश्वर पुत्र हरजी गुर्जर	-----//-----	-----//-----		
58	--/--	--/--	श्री शंभू पुत्र लादू गुर्जर	-----//-----	-----//-----		
59	--/--	--/--	श्री भैरू पुत्र छोगा कुम्हार	-----//-----	-----//-----		
60	--/--	--/--	श्री महादेव पुत्र रूपा कुम्हार	-----//-----	-----//-----		
61	--/--	--/--	श्री भैरू पुत्र बालू नायक	-----//-----	-----//-----		
62	--/--	--/--	श्री मदन पुत्र बालू नायक	-----//-----	-----//-----		
63	--/--	--/--	श्री मूला पुत्र बालू नायक	-----//-----	-----//-----		
64	--/--	--/--	श्री उदा पुत्र देबी नायक	-----//-----	-----//-----		
65	--/--	--/--	श्री हरजी पुत्र देबी नायक	-----//-----	-----//-----		
66	--/--	--/--	श्री रामस्वरूप पुत्र देबी नायक	-----//-----	-----//-----		
67	--/--	--/--	श्री नोरत नायक	-----//-----	-----//-----		
68	--/--	--/--	श्री खाना पुत्र चन्द्रा नायक	-----//-----	-----//-----		
69	--/--	--/--	श्री रामा पुत्र माधु नायक	-----//-----	-----//-----		
70	--/--	--/--	श्री बन्ना पुत्र अम्बा नायक	-----//-----	-----//-----		
71	--/--	--/--	श्री छोटू पुत्र छीतर कुम्हार	-----//-----	-----//-----		
72	--/--	--/--	श्री श्रवण पुत्र छीतर कुम्हार	-----//-----	-----//-----		

  
  
**तहसीलदार**  
 फुलियाकलाँ, जिला-भीलवाड़ा

  
**तहसीलदार**  
 बुरझ, जिला-भीलवाड़ा

73	--/--	--/--	श्री काना पुत्र लक्ष्मण कुम्हार	-----//-----	-----//-----		
74	--/--	--/--	श्री देवी पुत्र रायमल कुम्हार	-----//-----	-----//-----		
75	--/--	--/--	श्री रामनिवास पुत्र भागीरथ दास वैष्णव	-----//-----	-----//-----		
76	--/--	--/--	श्री भवंर पुत्र रामकरण कुम्हार	-----//-----	-----//-----		
77	--/--	--/--	श्री मोती पुत्र छीतर नायक	-----//-----	-----//-----		
78	--/--	--/--	श्री रोडू पुत्र हजारी कुम्हार	-----//-----	-----//-----		
79	--/--	--/--	श्री रामकिशन पुत्र लादू गुर्जर	-----//-----	-----//-----		
80	--/--	--/--	श्री भोमा पुत्र लादू गुर्जर	-----//-----	-----//-----		
81	--/--	--/--	श्री काना पुत्र कालू कुम्हार	-----//-----	-----//-----		
82	--/--	--/--	श्री मोहन पुत्र माधु कुम्हार	-----//-----	-----//-----		
83	--/--	--/--	श्री जगदीश पुत्र माधु कुम्हार	-----//-----	-----//-----		
84	--/--	--/--	श्री रामकरण पुत्र माधु कुम्हार	-----//-----	-----//-----		
85	--/--	--/--	श्री रामा पुत्र माधु कुम्हार	-----//-----	-----//-----		
86	--/--	--/--	श्री जानी मोहम्मद पुत्र रसूल नीलगर	-----//-----	-----//-----		
87	--/--	--/--	श्री जयलाल पुत्र मेवा गुर्जर	-----//-----	-----//-----		
88	--/--	--/--	श्री सावंरलाल पुत्र गोकल गुर्जर	-----//-----	-----//-----		
89	--/--	--/--	श्रीमति जीया पत्नि भैरू गुर्जर	-----//-----	-----//-----		
90	--/--	--/--	श्रीमति प्रेमी पत्नि नाथू नायक	-----//-----	-----//-----		
91	--/--	--/--	श्री हीरा पुत्र लादू नायक	-----//-----	-----//-----		

*[Handwritten Signature]*

*[Handwritten Signature]*

तहसीलदार  
फूलियाकलाँ, जिला-भीलवाड़ा

*[Handwritten Signature]*

तहसीलदार  
बुरड़ा, जिला-भीलवाड़ा

92	--/--	--/--	श्री जमना पुत्र गौपाल नायक	-----//-----	-----//-----		
93	--/--	--/--	श्री चांद मोहम्मद पुत्र हजारी नीलगर	-----//-----	-----//-----		
94	--/--	--/--	श्री कैलाश पुत्र गोपाल कुम्हार	-----//-----	-----//-----		
95	--/--	--/--	श्रीमति अनोपी पत्नि उगमा गुर्जर	-----//-----	-----//-----		
96	--/--	--/--	श्री दुर्गालाल पुत्र जीवण भील	-----//-----	-----//-----		
97	--/--	--/--	श्री शांतिलाल पुत्र जीवण भील	-----//-----	-----//-----		
98	--/--	--/--	श्री लादू पुत्र काना भील	-----//-----	-----//-----		
99	--/--	--/--	श्री रोडू पुत्र लादू भील	-----//-----	-----//-----		
100	--/--	--/--	श्री भूवाना भील	-----//-----	-----//-----		
101	--/--	--/--	श्री सेवा पुत्र भुवाना भील	-----//-----	-----//-----		
102	--/--	--/--	श्री बालू लाल पुत्र भुवाना भील	-----//-----	-----//-----		
103	--/--	--/--	श्री द्वारका प्रसाद भील	-----//-----	-----//-----		
104	--/--	--/--	श्री ताराचन्द पुत्र शांतिलाल भील	-----//-----	-----//-----		
105	--/--	--/--	श्री दिनेश खटीक	-----//-----	-----//-----		
106	--/--	--/--	श्री भोमा पुत्र कल्याण गुर्जर	-----//-----	-----//-----		
107	--/--	--/--	श्री अमराव गुर्जर	-----//-----	-----//-----		
108	--/--	--/--	श्री गोपाल गुर्जर	-----//-----	-----//-----		
109	--/--	--/--	श्री काना पुत्र लादू गुर्जर	-----//-----	-----//-----		
110	--/--	--/--	श्री हीरा पुत्र लादू गुर्जर	-----//-----	-----//-----		

*(Handwritten signature)*

तहसीलदार  
पलियाकला, जिला-भीलवाड़ा

*(Handwritten signature)*

तहसीलदार  
डुड़ा, जिला-भीलवाड़ा

111	--/--	--/--	श्री किशन पुत्र लादू गुर्जर	-----//-----	-----//-----
112	--/--	--/--	श्री छोदू पुत्र लादू गुर्जर	-----//-----	-----//-----
113	--/--	--/--	श्रीराम पुत्र भागीरथ गुर्जर	-----//-----	-----//-----
114	--/--	--/--	श्री कमरुद्दीन नीलगर	-----//-----	-----//-----
115	--/--	--/--	श्री अलादीन नीलगर	-----//-----	-----//-----
116	--/--	--/--	श्री गनी मोहम्मद	-----//-----	-----//-----
117	--/--	--/--	श्री गुलजार नीलगर	-----//-----	-----//-----
118	--/--	--/--	श्री जाकीर नीलगर	-----//-----	-----//-----
119	--/--	--/--	श्री उदा पुत्र चन्द्रा नायक	-----//-----	-----//-----
120	--/--	--/--	श्री रघुनाथ पुत्र श्रीराम गुर्जर	-----//-----	-----//-----
121	--/--	--/--	श्री दयाराम पुत्र श्रीराम गुर्जर	-----//-----	-----//-----
122	--/--	--/--	श्री सावंर पुत्र श्रीराम गुर्जर	-----//-----	-----//-----
123	--/--	--/--	श्री हजारी पुत्र श्रीराम गुर्जर	-----//-----	-----//-----
124	--/--	--/--	श्री देवा पुत्र नन्दा गुर्जर	-----//-----	-----//-----
125	--/--	--/--	श्री अम्बा पुत्र नन्दा गुर्जर	-----//-----	-----//-----
126	--/--	--/--	श्री पप्पू पुत्र लादू नाई	-----//-----	-----//-----

डी०जी०एम०एस० अजमेर

जे०ई०एन० सा०नि०वि०

तहसीलदार फूलियाकला  
**तहसीलदार**  
 फूलियाकला, जिला-भीलवाड़ा

तहसीलदार हरद  
 दुसड़ा, जिला-भीलवाड़ा

सेनाग

श्रीमान नरसीलकर साहब  
फुलिपाकलां, लीलवाडा

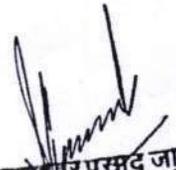
विषय: - कापलिय डपलण्ड मजिस्ट्रेट गुलाबपुरा जिला लीलवाडा  
के आदेश संगणक/न्याय/2022/760 दिनांक 01-07-2022  
की पालना से।

महाराजगी,

उपरोक्त विषयान्वित निवेदन है कि हिन्दुस्तान जिंक लिमिटेड  
रामपुरा झारखण्ड गार्मिन्स के core and peripheral घास से कल्प  
कामीपस्थ बाबारी के गाँव लहँ बड़े - बड़े गढे होने, मकानों की दीवारों  
का क्षतिग्रस्त होना की शिकायत एवं लगातार व्यक्तिगत को मुताबक  
निर्धारित कर रिपोर्ट श्रीमान द्वारा चाही गई है।

उपरोक्त विषय में निवेदन है कि घास कोटिया, खेडापालोला,  
अरनिया चौदान में लहँ - बड़े गढे होने व मकानों की दीवारों के क्षतिग्रस्त  
होने की जाजरिगण 04-07-2022 तक कोई शिकायत छ नहीं है।

उक्त रिपोर्ट श्रीमान की सेना के सारर पैसा है।

  
राम प्रसाद जाट  
पटवारी प. व. कोटिया  
04/07/22

  
अशोक शिंणा  
पटवारी प. व. को. टिया.  
प. व. फुलिपाकलां लीलवाडा  
04-07-2022

कार्यालय तहसीलदार फूलियाकला जिला भीलवाडा  
टेबल न०-01 ग्राम अरनिया चौहान / कोठियां के मकानों में हुई क्षति की सूचि-

क्र. सं.	ग्राम/ग्राम पंचायत का नाम	आराजी न०	खातेदार का नाम व पता	क्या नुकसान हुआ व किस कारण हुआ	प्राथी को कितना मुआवजा राशि देय है	अति वि० विवरण
1.	अरनिया चौहान/इटडिया	107	ओमपूरी पुत्र अर्जुनपूरी	मकानों में दरारे	नियमानुसार	
2.	अरनिया चौहान/इटडिया	—//—	शोभाग पुत्र भवानीसिंह माली	—//—	—//—	
3.	अरनिया चौहान/इटडिया	—//—	जगदीश पुत्र शिवपूरी	—//—	—//—	
4.	अरनिया चौहान/इटडिया	—//—	सत्यनारायण पुत्र रामबक्ष दरोगा	—//—	—//—	
5.	अरनिया चौहान/इटडिया	—//—	कंचन पत्नी सोहनलाल माली	—//—	—//—	
6.	खेड़ा पलोला/कोठियां	164	धिसु पुत्र सकराम भील	—//—	—//—	
7.	कोठियां	2291,2324 2340,2352	गोपाली पत्नी जीवणलाल नायक	—//—	—//—	
8.	कोठियां	—//—	मोहम्मद इस्लाम पुत्र इमामुद्दीन	—//—	—//—	
9.	कोठियां	—//—	कर्मा पत्नि गजानन्द माली	—//—	—//—	
10.	कोठियां	—//—	सुरेश पुत्र रामपाल लोहार	—//—	—//—	
11.	कोठियां	—//—	प्रेमकुमार पुत्र सांवरलाल माली	—//—	—//—	
12.	कोठियां	—//—	लादू पुत्र जग्गा माली	—//—	—//—	
13.	कोठियां	—//—	धीसालाल पुत्र हरदेव रेगर	—//—	—//—	

सूचि से अतिरिक्त खातेदार

1.	अरनिया चौहान/इटडिया	107	रामधन पुत्र जगदीशपूरी	—//—	—//—	
2.	अरनिया चौहान/इटडिया	—//—	भवानीसिंह पुत्र शम्भूसिंह दरोगा	—//—	—//—	
3.	अरनिया चौहान/इटडिया	—//—	केलाश पुत्र गोपाल दरोगा	—//—	—//—	

*Bay*  
(नायब तहसीलदार)  
दुरड़ा

*Agam*  
विक्रम अधिकारी,  
पं.स. शाहपुर

*Bay*  
तहसीलदार, दुरड़ा  
दुरड़ा जिला-भीलवाडा

*Bay*  
तहसीलदार  
फूलियाकला, भीलवाडा।

कार्यालय तहसीलदार फुलिया कला जिला भीलवाड़ा  
टेबल नंबर 2 ग्राम - अरनिया चौहान/कोठिया के पैदावार में क्षति की सूची

क्रम संख्या	ग्राम/ ग्राम पंचायत का नाम	आराजी नंबर	खातेदार का नाम व पता	क्या नुकसान हुआ व किस कारण हुआ	प्रार्थी को कितना मुआवजा राशि देय है	अति. विशिष्ट विवरण
1.	अरणीया चौहान/ईटडिया	518,600	ओम पुरी पुत्र अर्जुन पुरी	पानी की गुणवत्ता कम होने के कारण पैदावार में कमी	नियमानुसार	
2.	""	188,375,376,377	<del>अर्जुन पुरी</del> श्री श्री माली	""	""	आराजी नंबर 375 कुओं जमीन में धंसा हुआ पाया गया
3.	""	177,178,185,188	कंचन देवी पुत्री धीसा पति सोहनलाल	""	""	
4.	""	318,320,321	सत्यनारायण पुत्र राम बक्श दरोगा	""	""	आराजी नंबर 321 कुएं की दीवार बीच में से टूटी हुई मिली
5.	खेड़ा पालोला/कोठिया	345,346,347,349	धीसा लाल पुत्र संग्राम भील	""	""	
6.	कोठिया	449/3106,4796/3106,4794/3101	इमामुद्दीन पुत्र धीसू	""	""	
7.	""	1745,1746,1749,1753,1761	जीवन राम पुत्र पुत्र सोहन नायक	""	""	
8.	""	1961,1968,1969,1970	लाडू पुत्र जग्गा माली	""	""	
9.	""	4403/1607,4408/1703,1658	गजानंद पुत्र धीसा माली	""	""	
10.	""	1574,1466,1575,1615,1614,1616,1617,1706,1707,1708,1712	सांवरलाल पुत्र भानीरथ माली	""	""	

Bay  
(नाम व तहसीलदार)  
दुरडा

Jain  
विकास अधिकारी  
पं. स. शाहपुरा

Say  
तहसीलदार, दुरडा तहसील कला  
जिला-भीलवाड़ा फुलिया कला (भीलवाड़ा)

**कार्यालय सहायक अभियन्ता, सा0 नि0 वि0, उपखण्ड-गुलाबपुरा (भीलवाड़ा)**

क्रमांक :- 21-22/82

दिनांक :- 16-08-2022

श्रीमान् उपखण्ड मजिस्ट्रेट,  
गुलाबपुरा, जिला-भीलवाड़ाविषय :- एनजीटी प्रकरण ओमपुरी बनाम हिन्दुस्तान जिंक लिमिटेड के संबंध में।  
संदर्भ :- श्रीमान् के आदेश क्रमांक 760 दिनांक 01.07.2022

महोदय,

उपरोक्त विषयान्तर्गत निवेदन है कि संदर्भित आदेशानुसार हिन्दुस्तान जिंक लिमिटेड रामपुरा आगचा माईन्स के Core & Peripheral ग्राम एवं अन्य समीपस्थ आबादी के गांव बड़े-बड़े गडबड़े, मकानों की दिवारें क्षतिग्रस्त एवं अन्य हो रहे नुकसान के संबंध में कमेटी का गठन किया गया है, जिसमें अधोहस्ताक्षरकर्ता को सदस्य बनाया गया है।

उक्त प्रकरण हिन्दुस्तान जिंक लिमिटेड रामपुरा आगचा माईन्स के Core & Peripheral ग्राम एवं अन्य समीपस्थ आबादी के गांवों का निरीक्षण किया गया है, जिसमें पाया किया आस पास स्थित मकानों का निर्माण तकनीकी दृष्टि से सही नहीं हुआ है, ऐसा प्रतीत होता है। मकानों की दिवारों में दरारे आ रही है, जो कि Sesemic Vibration के कारण अथवा भू-गर्भीक चट्टानों/परत के विस्थापन से हो सकता है। मकानों की मरम्मत के बाद यह भी हो सकता है कि 1 वर्ष या छः माह में दरारें पुनः आ सकती तथा जो दरारें वर्तमान में वह ओर भी बढ़ सकती है। मकानों में होने वाले नुकसान की अनुमानित मरम्मत राशि का निर्धारण कर सूची श्रीमान् को प्रस्तुत है।

संलग्न :- उपरोक्तानुसार।

भवदीय,

(महेन्द्र सिंह सैनी)

सहायक अभियन्ता

सा0 नि0 वि0 उपखण्ड गुलाबपुरा

दिनांक :-

क्रमांक :-

प्रतिलिपी निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रस्तुत है :-

1. श्रीमान् अधिशाषी अभियन्ता, सा0 नि0 वि0, खण्ड आसीन्द।
2. श्रीमान् तहसीलदार हुरड़ा।
3. डिप्टी डायरेक्टर माईन्स सेपटी (DGMS), अजमेर।



सहायक अभियन्ता

सा0 नि0 वि0 उपखण्ड गुलाबपुरा

महेन्द्र सिंह सैनी

सहायक अभियन्ता

सा.बि.वि.उप खण्ड आसीन्द

**कार्यालय सहायक अभियंता गुलाबपुरा जिला भीलवाड़ा**

टेबल संख्या 02 ग्राम भैरुखेडा ( सतपाल नगर ) के मकानों में हुई क्षति की सूची -

क्र. सं.	ग्राम पंचायत का नाम	आराजी संख्या	खातेदार का नाम व पता	क्या नुकसान हुआ व किस कारण हुआ	प्राची को कितना मुआवजा राशि देय है। नियमानुसार	Remarks
1	आगुसा	4735 , 4736 .4737	श्री दयाराम पुत्र गंगाराम जाट	मकानों में दरारे	274135	
2	—/—	—/—	श्री रामस्वरूप पुत्र उदा गुर्जर	—//— —	94275	
3	—/—	—/—	श्री मिश्रीलाल पुत्र उदयलाल गुर्जर	—//— —	214874	
4	—/—	—/—	श्री रामप्रसाद पुत्र गंगाराम गुर्जर	—//— —	135050	
5	—/—	—/—	श्री हीरा पुत्र गंगाराम गुर्जर	—//— —	96389	
6	—/—	—/—	श्री रामलाल पुत्र उदयलाल गुर्जर	—//— —	227492	
7	—/—	—/—	श्री रामधन पुत्र उदयलाल गुर्जर	—//— —	202363	
8	—/—	—/—	श्री लघुनाथ पुत्र सुखदेव गुर्जर	—//— —	66254	
9	—/—	—/—	श्रीमति मनभर पत्नि रामलाल गुर्जर	—//— —	13951	
10	—/—	—/—	श्री श्रमवण पुत्र उगमा गुर्जर	—//— —	110458	
11	—/—	—/—	श्री हरनाथ पुत्र नारायण गुर्जर	—//— —	215677	
12	—/—	—/—	श्री सावंर पुत्र घीसा गुर्जर	—//— —	132281	
13	—/—	—/—	श्री लालाराम पुत्र अम्बा गुर्जर	—//— —	84388	
14	—/—	—/—	श्री सेवाराम पुत्र अम्बा गुर्जर	—//— —	75601	
15	—/—	—/—	श्री मेवा पुत्र नारायण गुर्जर	—//— —	116996	
16	—/—	—/—	श्री छीतर पुत्र नारायण गुर्जर	—//— —	116996	
17	—/—	—/—	श्री सावंर पुत्र श्रीकिशन गुर्जर	—//— —	30503	
18	—/—	—/—	श्री ब्रहमा पुत्र श्रीकिशन गुर्जर	—//— —	125852	
19	—/—	—/—	श्री दयाराम पुत्र माधु गुर्जर	—//— —	333840	
20	—/—	—/—	श्री अम्बा पुत्र घीसा गुर्जर	—//— —	69976	
21	—/—	—/—	श्री छोदू पुत्र घीसा गुर्जर	—//— —	80611	
22	—/—	—/—	श्री सावंर पुत्र छीतर गुर्जर	—//— —	158164	
23	—/—	—/—	श्री उदयराम पुत्र माधु गुर्जर	—//— —	30144	
24	—/—	—/—	श्री पोलू पुत्र माधु गुर्जर	—//— —	32586	
25	—/—	—/—	श्री भूरा पुत्र देवी गुर्जर	—//— —	28770	
26	—/—	—/—	श्री सत्यनारायण पुत्र हजारी खाती	—//— —	62738	
27	—/—	—/—	श्री दुर्गा पुत्र हजारी <del>मुर्जर</del> खाती	—//— —	0	Repaired By owner
28	—/—	—/—	श्री शिवाराम पुत्र रामकरण <del>मुर्जर</del> खाती	—//— —	70420	
29	—/—	—/—	श्री रामसुख पुत्र भूरा <del>मुर्जर</del> खाती	—//— —	63008	
30	—/—	—/—	श्री रामेश्वर पुत्र भूरा <del>मुर्जर</del> खाती	—//— —	0	Repaired By owner
31	—/—	—/—	श्री रामप्रसाद पुत्र लादू खाती	—//— —	53474	

*TJ*

*me*  
मुख्य अभियंता

**कार्यालय सहायक अभियंता गुलाबपुरा जिला भीलवाड़ा**

टेबल संख्या 02 ग्राम भैरुखेडा ( सतपाल नगर ) के मकानों में हुई क्षति की सूची -

क्र. सं.	ग्राम पंचायत का नाम	आराजी संख्या	खातेदार का नाम व पता	ब्या नुकसान हुआ व किस कारण हुआ	प्राची को कितना मुआवजा राशि देय है। नियमानुसार	Remarks
32	—/—	—/—	श्री गुदड पुत्र खमाण कुम्हार	—//—	52875	
33	—/—	—/—	श्री मदन पुत्र खमाण कुम्हार	—//—	38343	
34	—/—	—/—	श्री सावंर पुत्र मेवा गुर्जर	—//—	173621	
35	—/—	—/—	श्री अमरचन्द पुत्र माधु गुर्जर	—//—	30280	
36	—/—	—/—	श्री मोती पुत्र श्रीकिशन गुर्जर	—//—	104364	
37	—/—	—/—	श्री हरनाथ पुत्र हजारी गुर्जर	—//—	29122	
38	—/—	—/—	श्रीमति साधरी पत्नि जेठू गुर्जर	—//—	28294	
39	—/—	—/—	श्री हीरा पुत्र हिन्दू गुर्जर	—//—	91869	
40	—/—	—/—	श्री लज्जारी-घासी पुत्र हिन्दू गुर्जर	—//—	33138	
41	—/—	—/—	श्री सुरजकरण पुत्र उगमा कुम्हार	—//—	28072	
42	—/—	—/—	श्री गोपाल पुत्र नानू कुम्हार	—//—	161330	
43	—/—	—/—	श्री रामेश्वर पुत्र काना कुम्हार	—//—	47215	
44	—/—	—/—	श्री सावंरा पुत्र रूपा कुम्हार	—//—	54959	
45	—/—	—/—	श्री उदा पुत्र देवा गुर्जर	—//—	123655	
46	—/—	—/—	श्री देवी पुत्र देवा गुर्जर	—//—	154209	
47	—/—	—/—	श्री दुर्गा पुत्र रूगनाथ गुर्जर	—//—	45344	
48	—/—	—/—	श्री रामदेव पुत्र रूगनाथ गुर्जर	—//—	69497	
49	—/—	—/—	श्री पप्पू पुत्र रूगनाथ गुर्जर	—//—	35946	
50	—/—	—/—	श्री भागचन्द पुत्र उदा गुर्जर	—//—	32351	
51	—/—	—/—	श्री शंभू पुत्र उदा गुर्जर	—//—	88297	
52	—/—	—/—	श्री मोती पुत्र गंभीरा गुर्जर	—//—	34998	
53	—/—	—/—	श्री हरजी पुत्र घीसा गुर्जर	—//—	53224	
54	—/—	—/—	श्री रामलाल पुत्र छोगा कुम्हार	—//—	33414	
55	—/—	—/—	श्री महादेव पुत्र गंभीरा गुर्जर	—//—	37157	
56	—/—	—/—	श्री रामकरण पुत्र भागीरथ गुर्जर	—//—	82421	
57	—/—	—/—	श्री रामेश्वर पुत्र हरजी गुर्जर	—//—	46969	
58	—/—	—/—	श्री शंभू पुत्र लादू गुर्जर	—//—	40533	
59	—/—	—/—	श्री शैलू पुत्र छोगा कुम्हार	—//—	45944	
60	—/—	—/—	श्री महादेव पुत्र रूपा कुम्हार	—//—	71832	
61	—/—	—/—	श्री शैलू पुत्र बालू नाथक	—//—	69447	
62	—/—	—/—	श्री मदन पुत्र बालू नाथक	—//—	14790	

*(Handwritten Signature)*

*(Handwritten Signature)*  
सहायक अभियंता

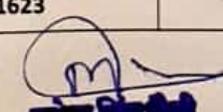
सा.वि.वि.उप दफ्त आसीन

**कार्यालय सहायक अभियंता गुलाबपुरा जिला भीलवाड़ा**

टेबल संख्या 02 ग्राम भैरुखेडा ( सतपाल नगर ) के मकानों में हुई क्षति की सूची -

क्र० सं०	ग्राम पंचायत का नाम	आराजी संख्या	खातेदार का नाम व पता	क्या नुकसान हुआ व किस कारण हुआ	प्राथी को कितना मुआवजा राशि देय है। नियमानुसार	Remarks
63	—/—	—/—	श्री मूला पुत्र बालू नायक	—//—	12324	
64	—/—	—/—	श्री उदा पुत्र देबी नायक	—//—	38343	
65	—/—	—/—	श्री हरजी पुत्र देबी नायक	—//—	58731	
66	—/—	—/—	श्री रामस्वरूप पुत्र देबी नायक	—//—	88254	
67	—/—	—/—	श्री नोरत नायक	—//—	46093	
68	—/—	—/—	श्री खाना पुत्र चन्द्रा नायक	—//—	34158	
69	—/—	—/—	श्री रामा पुत्र माधु नायक	—//—	72836	
70	—/—	—/—	श्री बन्ना पुत्र अम्बा नायक	—//—	0	No crack found
71	—/—	—/—	श्री छोदू पुत्र छीतर कुम्हार	—//—	22594	
72	—/—	—/—	श्री श्रवण पुत्र छीतर कुम्हार	—//—	22594	
73	—/—	—/—	श्री काना पुत्र लक्ष्मण कुम्हार	—//—	150783	
74	—/—	—/—	श्री देबी पुत्र रायमल कुम्हार	—//—	39711	
75	—/—	—/—	श्री रामनिवास पुत्र भागीरथ दास वैष्णव	—//—	11023	
76	—/—	—/—	श्री भवंर पुत्र रामकरण कुम्हार	—//—	29783	
77	—/—	—/—	श्री मोती पुत्र छीतर नायक	—//—	11502	
78	—/—	—/—	श्री रोदू पुत्र हजारी कुम्हार	—//—	9585	
79	—/—	—/—	श्री रामकिशन पुत्र लादू गुर्जर	—//—	21691	
80	—/—	—/—	श्री भोमा पुत्र लादू गुर्जर	—//—	87641	
81	—/—	—/—	श्री काना पुत्र कालू कुम्हार	—//—	135645	
82	—/—	—/—	श्री मोहन पुत्र माधु कुम्हार	—//—	23735	
83	—/—	—/—	श्री जगदीश पुत्र माधु कुम्हार	—//—	17253	
84	—/—	—/—	श्री रामकरण पुत्र माधु कुम्हार	—//—	8763	
85	—/—	—/—	श्री रामा पुत्र माधु कुम्हार	—//—	8763	
86	—/—	—/—	श्री जानी मोहम्मद पुत्र रसूल नीलगर	—//—	42227	
87	—/—	—/—	श्री जयलाल पुत्र मेवा गुर्जर	—//—	72105	
88	—/—	—/—	श्री सावंरलाल पुत्र गोकल गुर्जर	—//—	22594	
89	—/—	—/—	श्रीमति जीया पत्नि मैरू गुर्जर	—//—	45668	
90	—/—	—/—	श्रीमति प्रेमी पत्नि नाथू नायक	—//—	5135	
91	—/—	—/—	श्री हीरा पुत्र लादू नायक	—//—	69839	
92	—/—	—/—	श्री जमना पुत्र गोपाल नायक	—//—	169802	
93	—/—	—/—	श्री चांद मोहम्मद पुत्र हजारी नीलगर	—//—	61623	

*TSF*

  
**सहायक अभियंता**  
**सा. वि. विभाग स्वयं आसीन्द**

कार्यालय सहायक अभियंता गुलाबपुरा जिला भीलवाड़ा

टेबल संख्या 02 ग्राम भैरुखेडा ( सतपाल नगर ) के मकानों में हुई क्षति की सूची -

क्र. सं.	ग्राम पंचायत का नाम	आराजी संख्या	खातेदार का नाम व पता	क्या नुकसान हुआ व किस कारण हुआ	प्राथी को कितना मुआयजा राशि देय है। नियमानुसार	Remarks
94	—/—	—/—	श्री कैलाश पुत्र गोपाल कुम्हार	—//—	0	No crack found
95	—/—	—/—	श्रीमति अनोपी पत्नि उगमा गुर्जर	—//—	59882	
96	—/—	—/—	श्री दुर्गालाल पुत्र जीवर्ण भील	—//—	25923	
97	—/—	—/—	श्री शांतिलाल पुत्र जीवण भील	—//—	19824	
98	—/—	—/—	श्री लादू पुत्र काना भील	—//—	0	Under Construction
99	—/—	—/—	श्री रोदू पुत्र लादू भील	—//—	15909	
100	—/—	—/—	श्री भूवानी भील	—//—	18075	
101	—/—	—/—	श्री सेवा पुत्र भुवानी भील	—//—	15748	
102	—/—	—/—	श्री बालू लाल पुत्र भुवानी भील	—//—	20996	
103	—/—	—/—	श्री द्वारका प्रसाद भील	—//—	15748	
104	—/—	—/—	श्री ताराचन्द पुत्र शांतिलाल भील	—//—	27617	
105	—/—	—/—	श्री दिनेश खटीक	—//—	0	No crack found
106	—/—	—/—	श्री भोमा पुत्र कल्याण गुर्जर	—//—	225264	
107	—/—	—/—	श्री अमराव गुर्जर	—//—	62615	
108	—/—	—/—	श्री गोपाल गुर्जर	—//—	33893	
109	—/—	—/—	श्री काना पुत्र लादू गुर्जर	—//—	72988	
110	—/—	—/—	श्री हीरा पुत्र लादू गुर्जर	—//—	20541	
111	—/—	—/—	श्री किशन पुत्र लादू गुर्जर	—//—	115149	
112	—/—	—/—	श्री छोदू पुत्र लादू गुर्जर	—//—	115149	
113	—/—	—/—	श्रीराम पुत्र भागीरथ गुर्जर	—//—	0	House not found
114	—/—	—/—	श्री कमरुद्दीन नीलगर	—//—	273089	
115	—/—	—/—	श्री अलादीन नीलगर	—//—	82163	
116	—/—	—/—	श्री गनी मोहम्मद	—//—	129407	
117	—/—	—/—	श्री गुलजार नीलगर	—//—	20541	
118	—/—	—/—	श्री जाकीर नीलगर	—//—	27387	
119	—/—	—/—	श्री उदा पुत्र चन्दा नायक	—//—	20083	
120	—/—	—/—	श्री रघुनाथ पुत्र श्रीराम गुर्जर	—//—	24477	
121	—/—	—/—	श्री दयाराम पुत्र श्रीराम गुर्जर	—//—	24477	
122	—/—	—/—	श्री सावंर पुत्र श्रीराम गुर्जर	—//—	24477	
123	—/—	—/—	श्री हजारी पुत्र श्रीराम गुर्जर	—//—	0	House not found
124	—/—	—/—	श्री देबा पुत्र नन्दा गुर्जर	—//—	0	House not found

*(Handwritten signature)*

*(Handwritten signature)*  
 श्री *(Name)* सिंह सेबी  
 सहायक अभियंता  
 सतपाल नगर गुलाबपुरा आसीक

**कार्यालय सहायक अभियंता गुलाबपुरा जिला भीलवाड़ा**

टेबल संख्या 02 ग्राम भैरुखेडा ( सतपाल नगर ) के मकानो में हुई क्षति की सूचि -

क्र० सं०	ग्राम पंचायत का नाम	आराजी संख्या	खातेदार का नाम व पता	वया नुकसान हुआ व किस कारण हुआ	प्राथी को कितना मुआवजा राशि देय है। नियमानुसार	Remarks
125	—/—	—/—	श्री अम्बा पुत्र नन्दा गुर्जर	—//—	<b>0</b>	<b>House not found</b>
126	—/—	—/—	श्री पप्पू पुत्र लादू नाई	—//—	<b>20541</b>	
					<b>8223539.05</b>	

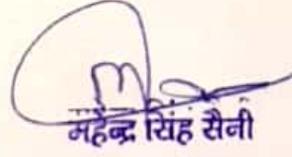
Note: Estimate 116 out of 126 House

10 House Details

1	04 House not found
2	03 house in No crack found
3	1 Under Construction
4	02 Repaired By owner

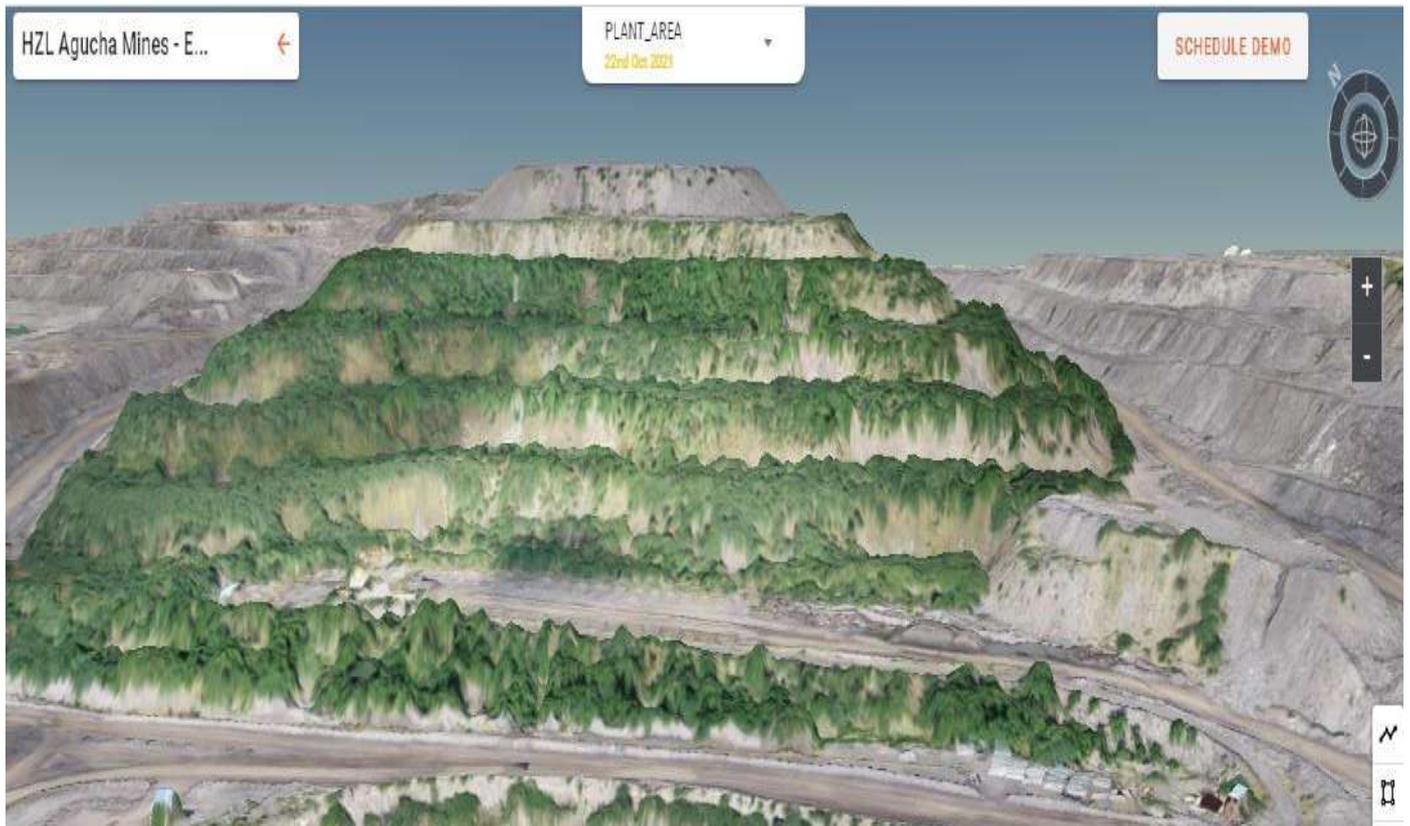


Junior Engineer  
P.W.D.Sub.Div. Gulabpura



सहायक अभियंता  
सा.नि.वि.उप स्वण्ड आसीन्द

Assistant Engineer  
P.W.D.Sub.Div. Gulabpura



## **Evaluation of Greenbelt at Rampura Agucha Mines of M/s Hindustan Zinc Limited**

## DOCUMENT DETAILS

Client Name	Hindustan Zinc Limited
Title	Drone survey on assessment of plantation index at Rampura Agucha Mines -HZL
Project Code	HZL/Agucha/Plant/ Ver. 1
Date of Submission	08/03/2022
Comments	-

## SIGNATURES

**Skylark Drones Pvt. Ltd.**



*O. V. K. S. R.* 03/04/2022  
**Skylark Drones Private Limited**

IKP EDEN, 16, Bhuvanappa layout,  
Tavarekere Main Road, Bengaluru,  
Karnataka, India - 560029

**Hindustan Zinc Limited**

**Hindustan Zinc Limited**

Rampura Agucha Mines,  
Agucha, Dist. Bhilwara  
Rajasthan - 311022

## **HINDUSTAN ZINC LIMITED**

Hindustan Zinc is India's largest and world's second largest zinc-lead miner. With more than 50 years of operational experience, HZL gives highest priority to safety of people and conservation of scarce natural resources through technology and innovation.

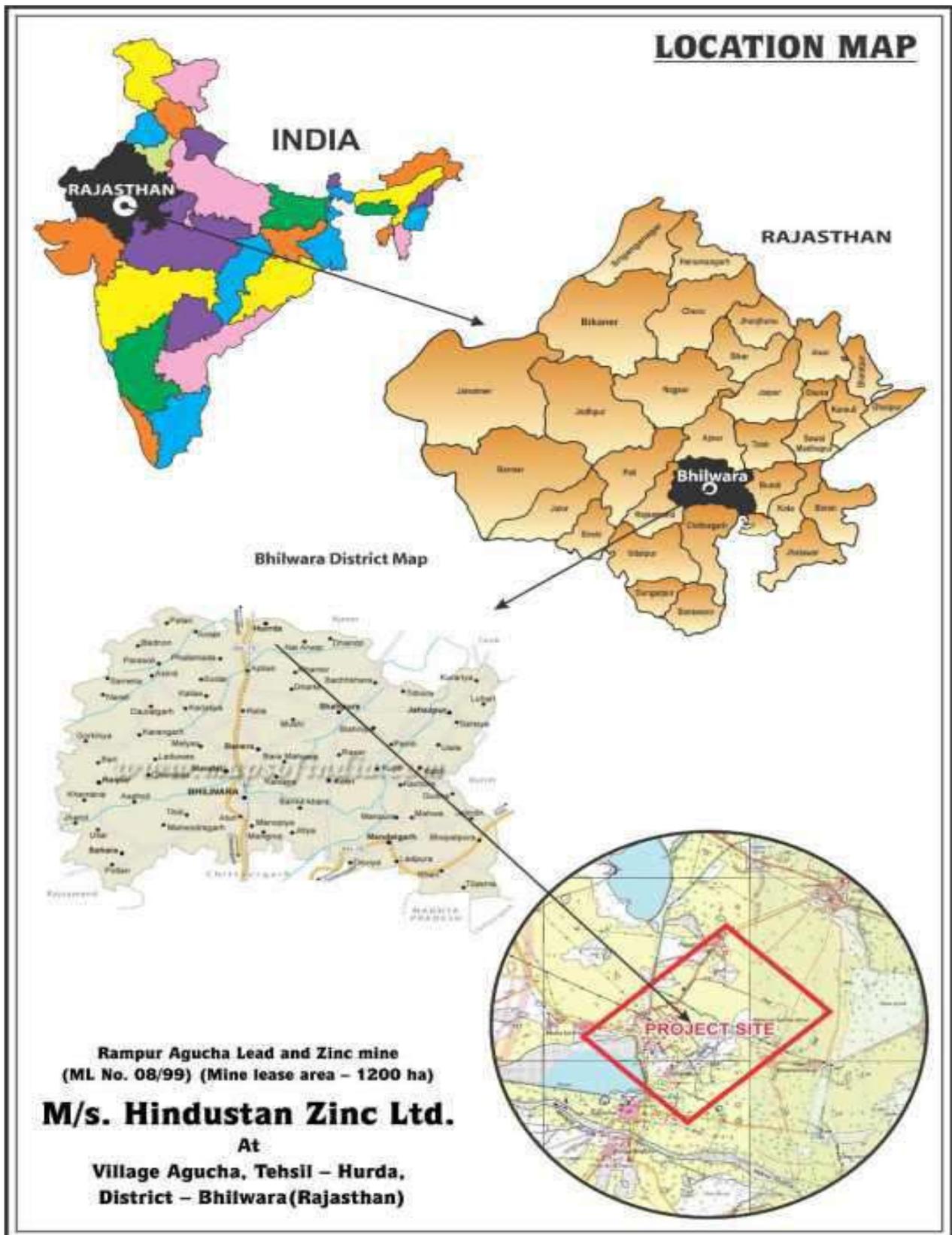
HZL is continually prioritising and emphasising the need to ensure compliance and improve social and environmental performance.

Hindustan Zinc's operations comprise lead-zinc mines, hydrometallurgical zinc smelters, lead smelters, pyro metallurgical lead-zinc smelter as well as sulphuric acid and captive power plants in northwest India with facilities at Rampura Agucha, Chanderia, Dariba, Kayad and Zawar in the state of Rajasthan, along with zinc-lead processing and refining facilities and a silver refinery at Pantnagar in the state of Uttarakhand.

Rampura Agucha is presently having mining and beneficiation capacity of 6.15 and 6.50-million-ton ore production and beneficiation. It is an ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 & SA 8000:2014 certified Mines.

Commissioned in the year of 1991 and it is located in Bhilwara district at 225 km North of Udaipur (Rajasthan). This Under Ground Mines are having a world class deposit with good mineralogy leading to higher recovery and resultant low cost of production. Location co-ordinates of the existing Mines are 25° 50' 00" N and 74°44' 15" E. The altitude of the site is about 390m above Mean Sea Level (MSL). Geographically, the study area is covered by Survey of India (SOI) Toposheets No. 45 K/9, 45 K/10, 45 K/13 and 45 K/14.

Rampura Agucha Mines are located on a flat plain approximately mid-way between Udaipur and Jaipur. The gradient is generally from west to east but locally slopes decrease in elevation to the north and south. The Mines area is located 9 km away from Gulabpura in Southeast direction and is well connected by an all-weather road. Gulabpura is located about 67 km away from Bhilwara and 72 km from Ajmer on Bhilwara-Ajmer section of NH-79. Gulabpura and Bijainagar towns are also connected with a broad-gauge rail line on western railway linking Ajmer and Khandwa via Chittorgarh. The airport at Dabok near Udaipur and at Sanganer near Jaipur are the nearest airports at distances of approximately 200 km and 225 km respectively



## **SKYLARK DRONES - Unlocking the Economic potential of skies!**

### **WHO ARE WE?**

Skylark Drones is a technology company that is building the core infrastructure for the global drone ecosystem. Today, our platform empowers Fortune 500 companies with drone analytics, service providers with secure execution of flights and manufacturers with regulatory airspace compliance.

### **OUR MISSION**

Is to Unlock the Economic potential of the skies! We envision a world where people and businesses do meaningful work from an open and connected sky; work that propels human productivity forward and fundamentally alters the way our worksites and cities function

### **OUR ACCOMPLISHMENTS**

Today, our platform empowers Fortune 500 companies with drone analytics, service providers with secure execution of flights and manufacturers with regulatory airspace compliance. We are building ground-breaking AI technologies that transform petabytes of spatial drone data into actionable business insights so our customers can keep abreast with change

By helping create institutions like DICE, we are committed to leading regulatory efforts to secure airspace and build technology that democratizes safe and compliant access to Indian skies

To establish drone technology as a universal layer of the enterprise stack, we are adopting a long-term 'builder's view'- by engaging with businesses to discover problems, quantify value and craft solutions

## **AGENDA OF THE PROJECT AND FOCUS**

The project area commissioned in 1991 as opencast and now is underground mines. From its commissioning stage many species of tree are planted in the various locations of project area. Therefore, the aim of the tree inventory was to assess the qualitative as well as quantitative arboreal cover of the project area. In addition to this, another was to access density of trees on various location of overburden by Drone survey.

## **INTRODUCTION OF DRONES**

Drones are emerging technology with several potential applications in monitoring and assessment of forests. FSI has introduced drones in its activities on pilot basis and methodology for application of drones in forest boundary demarcation is being standardized.

## **DELIVERABLES OF DRONE SURVEY**

- High resolution photography and videography of plantation/greenbelt with 3D mapping.
- Estimation of area under plantation within acquired/lease area and township
- Geo referenced mapping of the area
- Density of plantation area in acquired/lease area and township
- Identify total plantation no. in lease area and township

## **TEAM ON GROUND**

Following personnel were involved in this task from the Client side and Skylark side

Mr. Dineshkumar Paliwal	Environment Head-Agucha Mines.
Mr. Mukhtar Ah. Chat	Business Excellence-Lead Safety Innovations
Mr. Prakash Sharma	Environment team -RAM.
Mr. Gaurav Kumar	Environment team-RAM
Ms. I. V. Kousie	Operations Head – Skylark Drones
Mr.Tamilvanan	Key Accounts Manager – Skylark Drones
Ms.Nagalakshmi	Sr.GIS Analyst -Skylark Drones
Ms.Sangini	GIS Analyst – Skylark Drones

## **Mentor:**

Mr. Manoj Soni-Head Business Excellence-HZL

## **ACKNOWLEDGEMENT**

With immense pleasure, we are submitting this Report as an output of the study conducted to estimate the vegetation density and number of trees within the Plant area of Agucha Mines, Rajasthan.

We would especially like to thank **Mr. Vinod Kumar**, SBU Director Rampura Agucha Mines and **Mr. Manoj Soni**, Head – Business Excellence for providing us the platform to perform.

In addition to this we express our profound thanks to the HZL officers, **Mr. Pradeep Singh**, Head – HSE for providing his valuable guidance during the study.

We are also thankful to **Mr. Mukhtar Ah. Chat**, Business Excellence Cell, **Mr. Dinesh Kumar Paliwal**, Head Environment – RA Mines and **Mr. Prakash Sharma & Mr. Gaurav Kumar**, RA Mines Environment Team Members for their continuous support and coordination during the field studies and other related work execution to make this successful. It is necessary to indicate here that without their support, the effectiveness of this study is questionable.

**Sr. Management team**  
**Skylark Drones**

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## **1. INTRODUCTION**

### **1.1 GENERAL**

This report presents information about the vegetation and tree count in the Plant area of Agucha Mines of HZL.

The scope of work, methodology adopted, and the results of this task are summarised in this document.

### **1.2 SCOPE OF WORK**

The Plant area of Agucha Mines comprises of an area of 1013 hectares (acquired area), out of which 30 to 35% is said to be covered under vegetation. The objective is to estimate the vegetative cover with a scientific approach.

The scope of work includes the following:

- Estimation of area under plantation within the lease boundary
- Estimation of density of plantation within the lease boundary.
- Count of the number of trees within the lease boundary.
- Similar exercise done for township which is located at around 7 kms from mining location. Separate report is prepared for the study of plantation index assessment.

## **2. INPUTS FOR THE TASK**

The inputs considered for this study are:

- Orthomosaic captured from Drone Survey – For the first two items in the scope of work
- Data collection survey on sampling areas with varied densities to get the number of trees in that area, which would help to scale up for the remaining areas – For the third item in the scope of work

## **3. METHODOLOGY**

Methodology adopted for the task can be briefly categorised as follows:

1. Extraction of vegetation areas
2. Sampling data collection
3. Calculation and summary

### **3.1 EXTRACTION OF VEGETATION AREAS**

Vegetation areas are extracted as polygons by using the orthomosaic. While extracting, the polygons are classified as very low dense, low to medium dense and high dense depending on the canopy of trees seen from the image. Polygons selections among different sections was uniformly distributed to avoid any mis calculation of data.

- Very low dense – Density is very sparse (5 to 15% tree cover)
- Low Dense – Density is sparse (15-40% tree cover)
- Medium Dense – Density is more than low but less than high (40-70% tree cover)
- High Dense – Density is high (more than 70% tree cover)

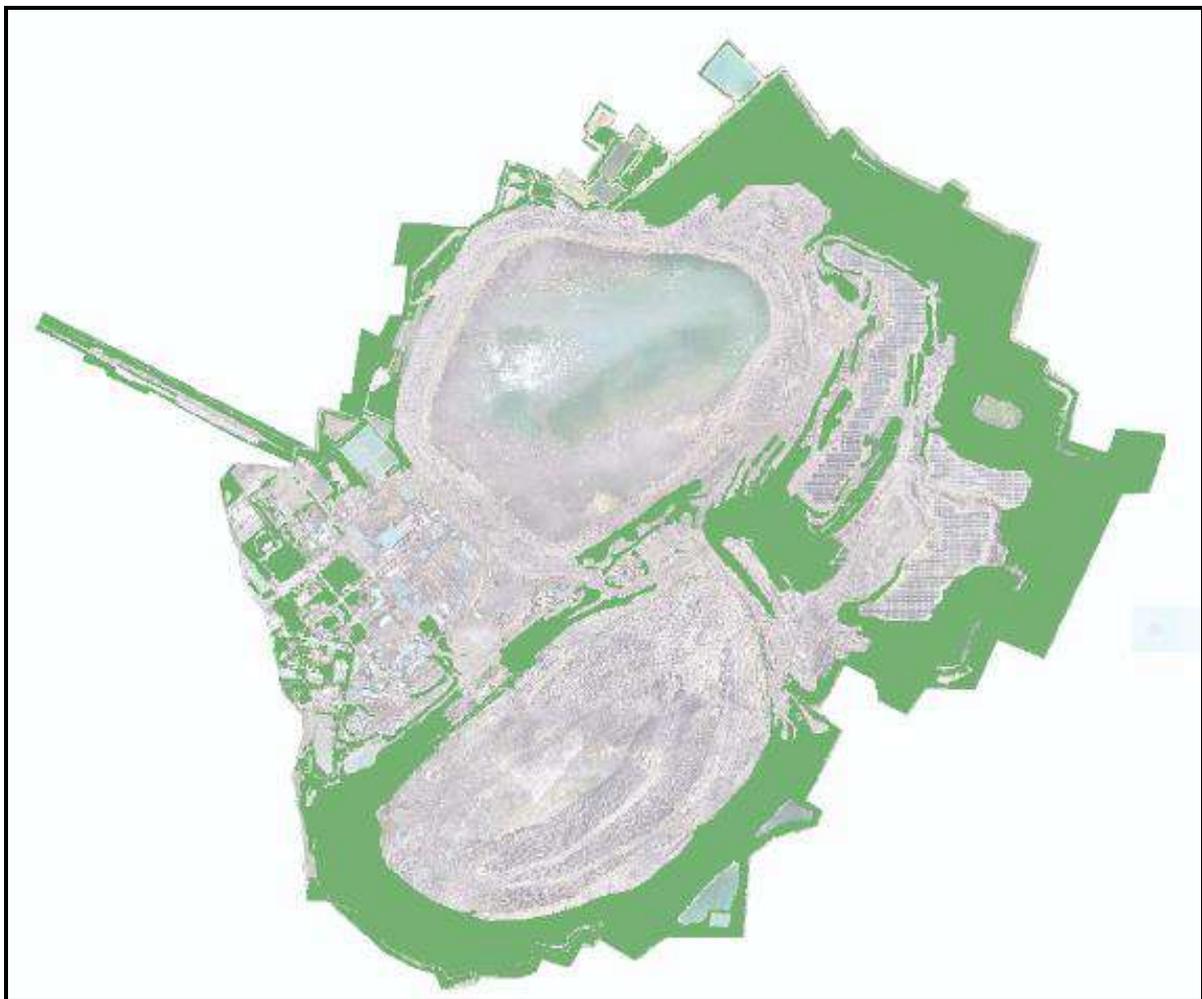


Fig-1 Screenshot showing the full vegetation cover

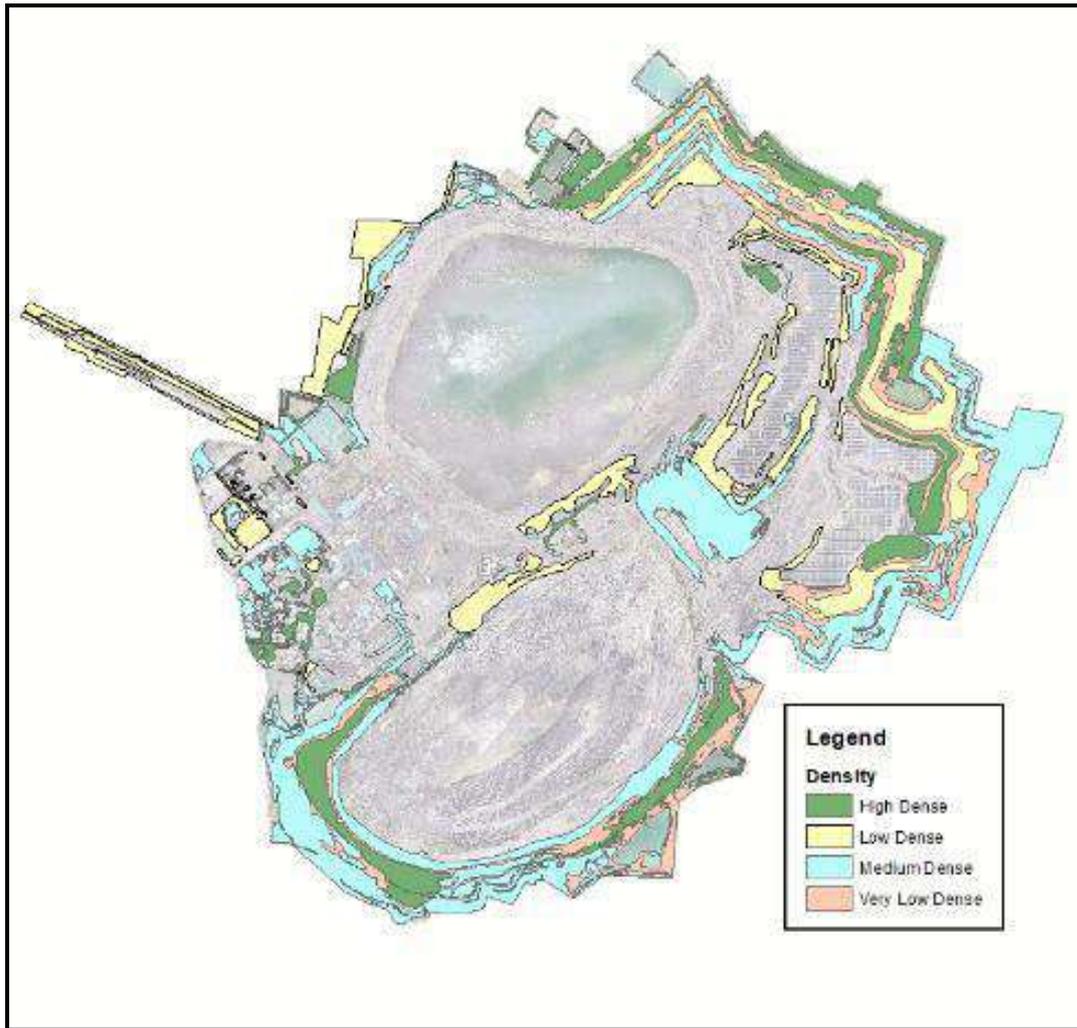


Fig-2 Screenshot showing vegetation with density classification

### **3.2 SAMPLING DATA COLLECTION**

As the scope of work includes estimating the total number of trees within the acquired area, it is highly challenging to count the trees from the Orthomosaic. Hence few sampling areas were selected from the vegetation polygons which has a good sample of all types of density. About 8 to 10% of total area under each category was selected as sampling area. Physical counting of trees was carried out at the site for the sampling areas to verify the numbers accordingly and the results were tabulated.

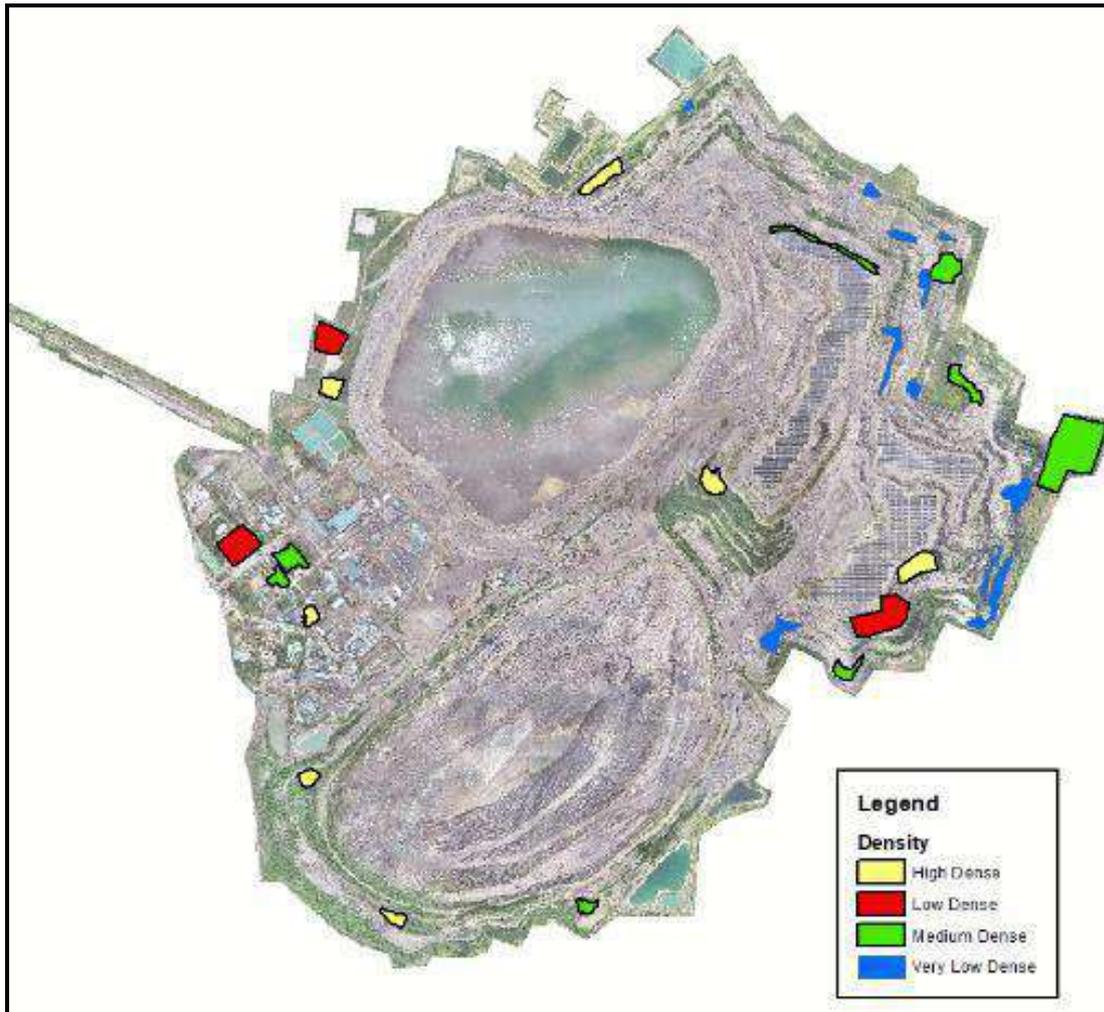


Fig-3 Screenshot showing distribution of sampling polygons for different densities

Density Type	No.of polygons	Total Area
Very Low	11	7.5
Low	3	6
Medium	9	12.5
High	6	6.6

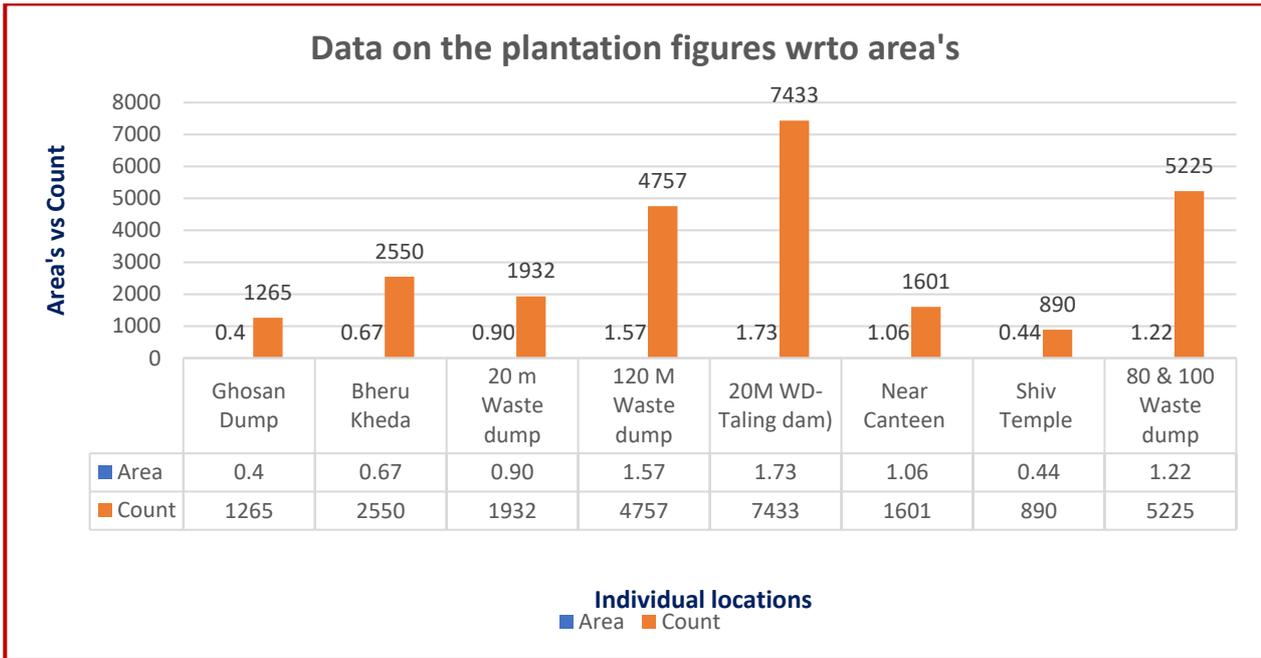


Fig-4 Plantation Index of polygons

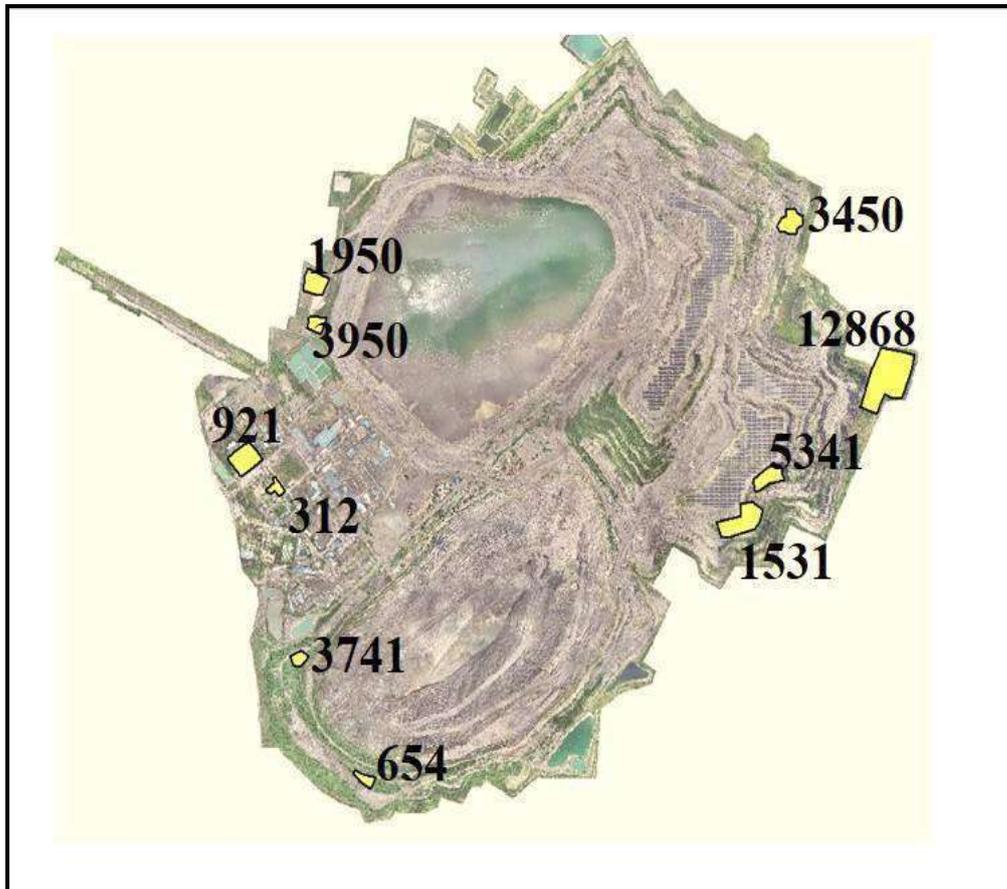


Fig-5 Orthomosaic overview on Plantation index. of sampling polygons

Pictures taken during field exercise of plantation counting for sampling purpose



Fig-6 80 Meter polygons counting



Fig-7 20 Meter polygons counting



Fig-8 Gossan dump polygons counting

### 3.3 CALCULATION AND SUMMARY

Based on the field exercise and from the vegetation areas delineated from The Orthomosaic, the results are tabulated as follows:

Density of Vegetation of Sampling Area							
Very Low Dense		Low Dense		Medium Dense		High Dense	
Area in ha	No. of Trees	Area in ha	No. of Trees	Area in ha	No. of Trees	Area in ha	No. of Trees
7.5	745	6	4402	12.5	28735	6.6	27234

Table -1: Details of Sampling area

Density of Vegetation of Actual Area							
Very Low Dense		Low Dense		Medium Dense		High Dense	
Area in ha	No. of Trees	Area in ha	No. of Trees	Area in ha	No. of Trees	Area in ha	No. of Trees
65	6,460	76	55,760	127	2,91,950	80	3,30,110

Table -2: Details of Total area and number of plants.

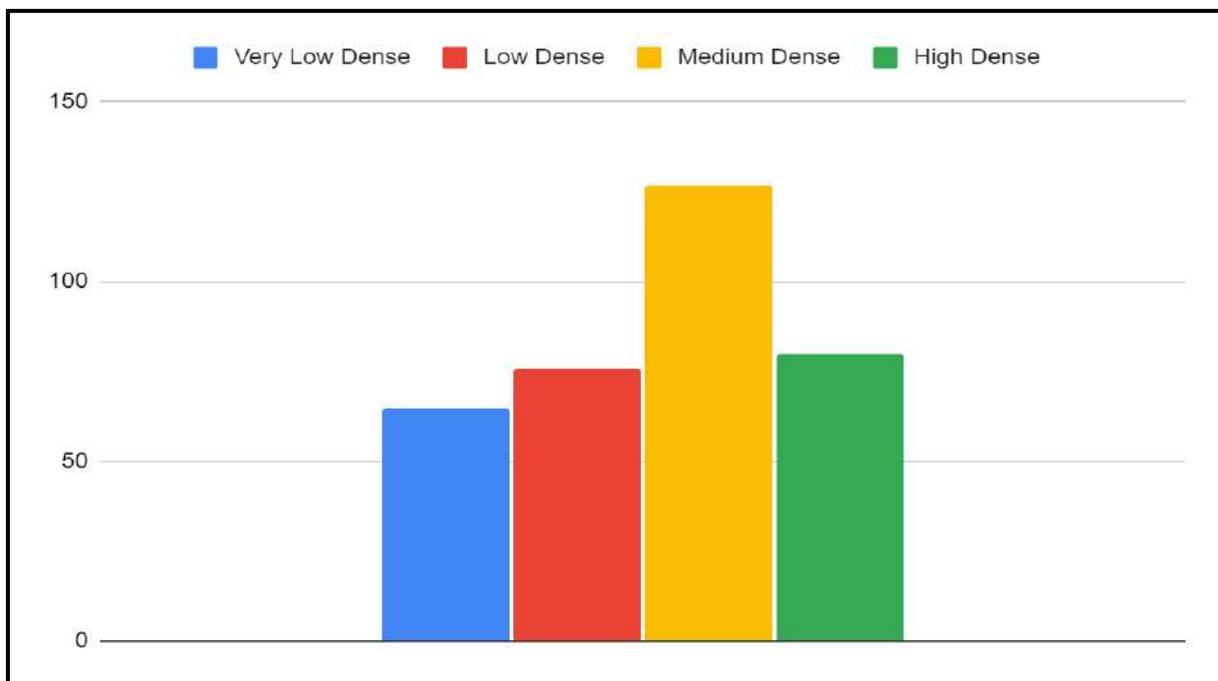


Chart-1 Density wise area

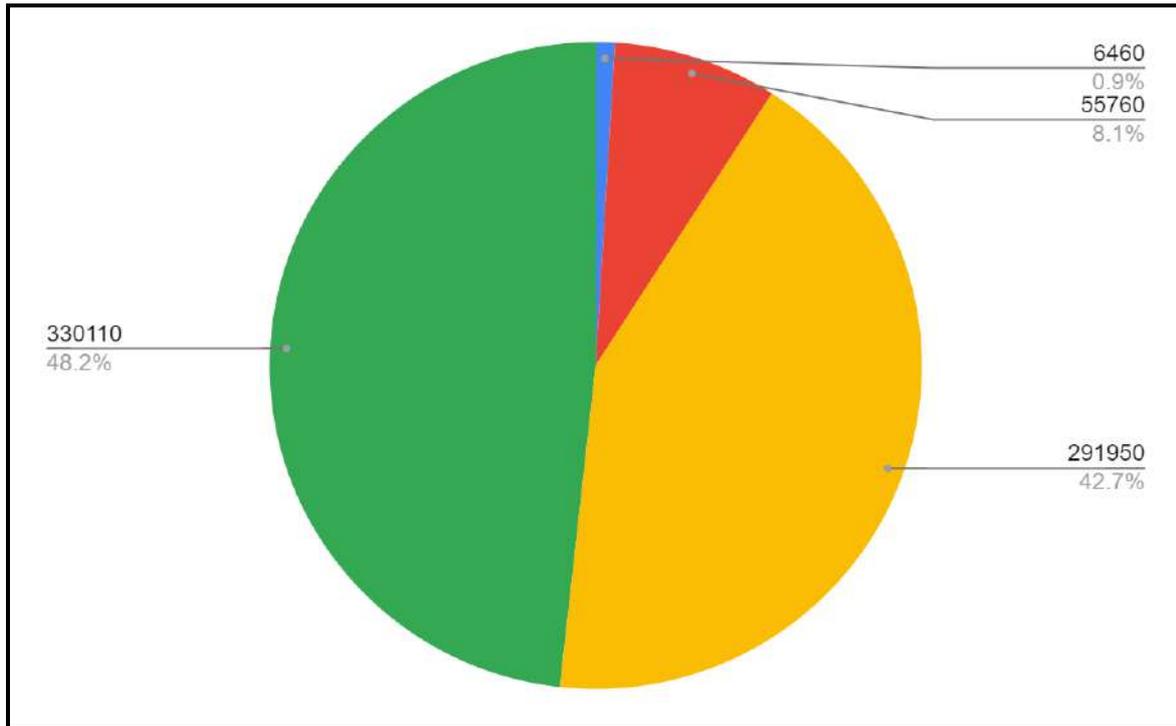


Chart-2 Density wise plantation nos.

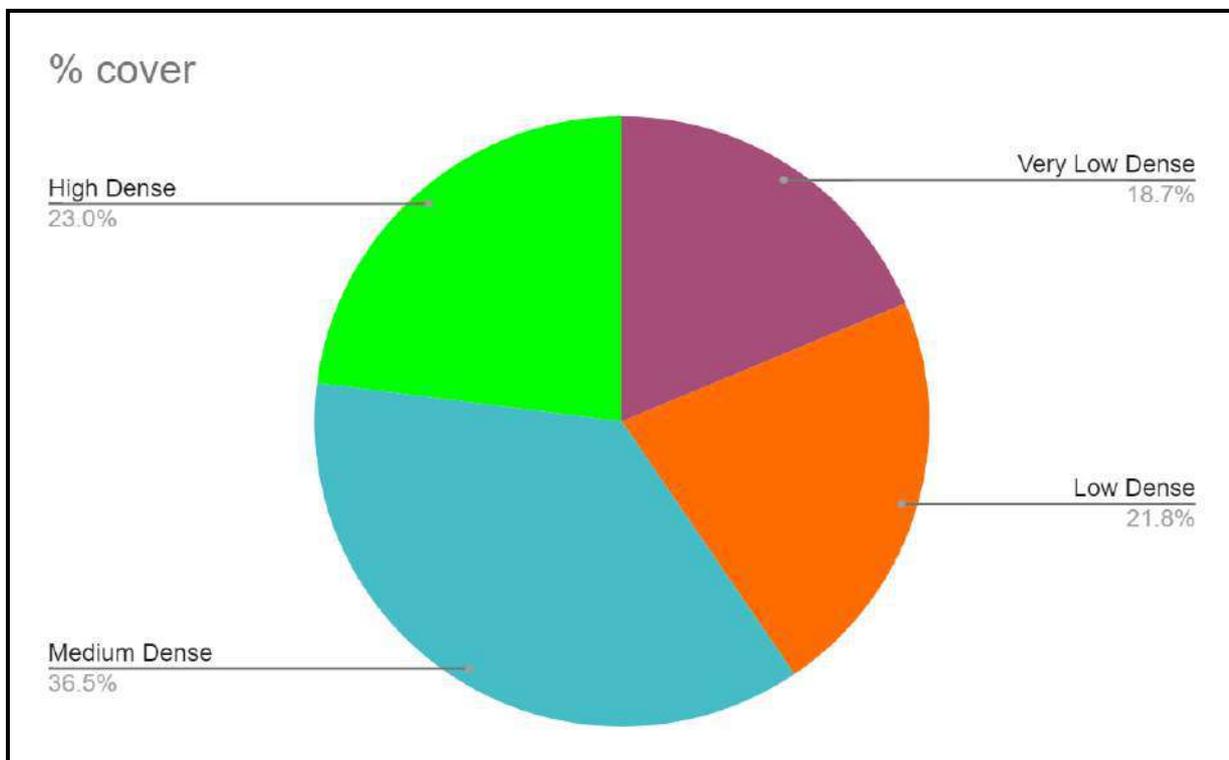


Chart-3 Percentage wise Plantation cover

Density Type	Area in hectares	Percentage cover
Very Low	65	18.7
Low	76	21.8
Medium	127	36.5
High	80	23

Details	Number	Unit
Total Area of Interest	1013	Ha.
Area Under vegetation	348	Ha.
Percentage of vegetation	34.35	%
Total number of plants	6,84,280	No.

#### 4. 3D VIEW AND DRONE PHOTOGRAPHS







## 5. SYNOPSIS:

The total vegetation area at agucha Mining location is **348** hectares out of acquired area of **1013** hectares and the total lease area is **1200** hectares.

After drone exercise and investigation, the total area found under vegetation is **34.35 %** of the acquired area which is falling under the govt. norms

Through this survey total number of plantations came out to be **6.84** lakhs covering all type of vegetation.

## 6. CLOSURE REMARKS FROM HZL:

Thanks Skylark team for conducting the plantation index exercise through Drone. Looking forward for your Incessant support in future also whenever required.

The report is satisfactory and valuable to us.

**Dinesh Kumar Paliwal**

**Head Environment-Agucha Mining location**



**-End of Report-**



## कार्यालय उप वन संरक्षक, भीलवाड़ा

क्रमांक एफ( )उवस/विकास/2022-23/ 5952

दिनांक 10/8/22

श्रीमान् जिला कलक्टर  
भीलवाड़ा।

विषय— हिन्दुस्तान जिंक लिमिटेड कैसेज के संबंध में आयोजित मीटिंग  
दिनांक 5.8.2022 की पालना।

महोदय,

उपरोक्त विषयान्तर्गत निवेदन है कि हिन्दुस्तान जिंक लिमिटेड कैसेज के संबंध में आयोजित मीटिंग दिनांक 5.8.2022 की पालना के क्रम में क्रम सं. 6 हेतु हुरडा बीड 50 हैक्टर वन भूमि पर वृक्षारोपण हेतु राशि 75.00 लाख का प्राक्कलन संलग्न कर प्रस्तावित है।

उल्लेखनीय है कि वन भूमि पर कराये जाने वाले वृक्षारोपण की जीवितता कार्यालय उप वन संरक्षक, आयोजना एवं प्रबोधन कार्यालय अजमेर द्वारा की जाती है एवं मोनिटरिंग हेतु क्षेत्रीय कार्यालय एवं सहायक वन संरक्षक कार्यालय द्वारा समय-समय पर विभागीय दिशा निर्देशों अनुसार की जाती है।

संलग्न— प्राक्कलन

भवदीय,

( वीर सिंह )

उप वन संरक्षक,  
भीलवाड़ा

# कार्यालय, उप वन संरक्षक, भीलवाडा

अनुमानित प्राकलन वर्ष 2022-2023

कार्य का नाम: - हुरडा बीड वृक्षारोपण कार्य

ग्राम: - हुरडा

क्षेत्रफल: -

50 हैक्टर

VFPMC हुरडा

वन मण्डल: -

भीलवाडा

लागत राशि: - 33.93

वृत्त: -

अजमेर

बी.एस.आर.: - मु.व.स. अजमेर 19.05.2022

ग्राम. पं. हुरडा

क्र. सं.	कार्य विवरण	इकाई	मात्रा	दर	राशि
1	सर्व एवं लेआउट लाईन की सफाई सहित	हैक्टर	50	163.85	8192.50
2 BSR 4.2.1. 3	Providing and laying in position specified grade of cement concrete for <b>all RCC structural elements upto plinth level</b> including curing, compaction, finishing with rendering in cement sand mortar 1:3 (1 cement: 3 coarse sand) and making good the joints and cost of plastizers( if required) excluding the cost of centering, shuttering and reinforcement. Size- 2.1 x 0.10 x 0.10+0.15 / 2 = 0.02625Cum x 990 Posts <b>M15 grade mix ((with graded stone aggregate 20mm nominal size)</b>	cum	25.987	4243	110262.841
3 BSR 4.42	Centering and Shuttering with plywood or steel sheets including strutting, propping bracing both ways and removal of formwork for <b>foundation , footings, strap beam, raft , bases of columns etc.</b> Size- 2 x 2.1 x 0.1 + 0.15 / 2 = 0.525 Sqm Size- 2 x 2.1 x 0.1 = 0.42 Sqm <b>TOTAL 0.945 Sqm x 990 Posts</b>	Sqm.	935.55	149	139396.95
4 BSR 4.12.2	Providing and fabricating reinforcement for R.C.C. work including straightening, cutting, bending, placing in position and binding (including cost of binding wire) all complete. Cold twisted deformed bars (IS : 1786). Size- A. 4mm Tor Steel 990 no's x 4 x 2.10 = 8316 Mt Weight-8316 Mtr x 0.14 Kg =1164.24 Kg B. 4 mm Torsteel for Ring Binding 990 no's x 4 x 0.35 = 1386 Mt Weight- 1386 Mtr x 0.14 Kg =194 Kg C. 4mm MS Round Steel for Hooks 990 no's x 6 x 0.15 = 891 Mt Weight- 891 Mtr x 0.222 Kg = 197.8 Kg Total=1556	Kg	1556	68	105808
5 BSR 4.14	Labour charges for cutting, bending for fabrication and binding reinforcement as per drawing and design.	kg	1556	6	9336
6	Cont. Profit - 9.09%				-33160.66
7	Procurment of Barbed wire of 12 Gauge with barb(14Gauge) at spacing of 10 cm for 5 strand and 2 cross fencing. 3300x7=23100 rmt = 23100/6.98 kg per rmt =3309.5 kg	kg	3309.5	124.00	410378

8	purchasing of weldmess with barbed wire. weldmess height 1.20 meter	kg	0	92.00	0
9	कांटेदार तार का साईट पर परिवहन लॉडिंग एवं अनलॉडिंग सहित स्टोर से साईट पर	LS			50000
10 2.4.1.3	सीमेंट कंकरीट के तैयार ब्लॉक का परिवहन 0 से 5 कि. मी. तक	प्रति नंग	990	17.63	17453.7
7 2.4.1.4 1	स्थानीय रूप से उपलब्ध कंकर मिटी में 30*30*45 से.मी. का खड़डा खोदकर उसमें सीमेंट पोस्ट फिक्स करना तराई सहित 1:6:12 सीमेंट बजरी गिटी अनुपात सीमेंट पोस्ट समतल अथवा कम ढलान क्षेत्र में	प्रति नंग	990	89.72	88822.8
Banas BSR	collection of coarse, clean and sharp send (bajri) of nearest river kharka includes transportation in water cleaning washing dring & stacking chapter 2 No. 3	Cum	16.038	388.00	6222.74
Banas BSR	Stone aggregate graded size bellow 20mm to 10mm norminal size chapter 2 No C	Cum	32.076	919.00	29477.84
Banas BSR	Carrage of sand to site up to 5-7 km chapter 7(b) No 6	Cum	16.038	197.50	3167.51
Banas BSR	carraige of aggregate up to 5-7 km chapter 7(b) No 6,7	Cum	32.076	215.50	6912.38
Banas BSR	Cement purches	Beg	93.555	328.97	30776.79
Banas BSR	Cement Transportation	LS			7000.00
Banas BSR	Carriage of water for masonry work and concrete work	Cum	33.4125	78.90	2636.25
8 2.4.1.4 2	कांटेदार तार की खिचाई व पतले तार से बांधना 3300 र.मी. 7 लाईन	र.मी.	23100	2.46	56826
9 2.4.1.4 2	वेल्डमेंश की खिचाई व पतले तार से बांधना दो कांटेदार तारों पर	र.मी.	0	4.92	0
3 2.7.3	कन्दूर ट्रेच खुदाई :- कन्दूर खुदाई व खुदी मिट्टी को ढलान के नीचे की ओर ट्रेच के साथ कंकड पत्थर अलग कर माउन्ड बनाई				
	अ. डागबेल देना (व.स.अजमेर 4/1स)	र.मी.	10000	0.83	8300.00
	अ. (1.7+0.5)/2x0.6=0.66 साईज 0-3 प्रति. स्लॉप चिकनी दुमट मिटी में	घन. मी.	1000	105.73	105730.00
	अ. (1.7+0.5)/2x0.6=0.66 साईज 0-3 प्रति. स्लॉप 20 प्रति. तक बोल्टर में	घन. मी.	3000	159.87	479610.00
	अ. (1.7+0.5)/2x0.6=0.66 साईज 0-3 प्रति. स्लॉप 20 प्रति. से अधिक बोल्टर में	घन. मी.	2600	181.72	472472.00
	अ. (1.7+0.5)/2x0.6=0.66 साईज 0-3 प्रति. स्लॉप कठोर चिकनी जिसमें कंकड मुरड हो	घन. मी.	0	206.30	0.00
4 2.6	खड़डा खुदाई :- (.50+.40) <sup>2</sup> /2X.45 मी नाप की खड़डा खुदाई				
	अ. डागबेल देना (व.स.अजमेर 4/1स)	र.मी.	15000	0.90	13500.00
	चिकनी दुमट मिटी में		3000	12.07	36210.00
	20 प्रति तक बोल्टर में (व.स.अजमेर-7/8)	प्र.खड्डा	8000	15.14	121120.00
	20 प्रति.से अधिक बोल्टर में (व.स.अजमेर-7/8)	प्र.खड्डा	4000	18.33	73320.00
	कठोर मुरड/कंकड में (व.स.अजमेर-7/8)	प्र.खड्डा	0	23.27	0.00
5	विलायती बबूल की झाडियों को काटना	प्रति.	3000	8.96	26880.00

1	विलायती बबूल की झाड़ियों में शाखाओं को काटकर एकल तना बनाना	प्रति	3000	18.59	55770.00
6	बैड का लेआउट करना, मिट्टी खोदकर बाहर डालना तथा ड्रेनिंग एवं लेवलिंग करना।				
1.2.2	(द) 10X1.2X0.3 मी. चिकनी दुमट मिट्टी में (3.60 घनमीटर)	प्रति घनमीटर	57.6	127.42	7339.39
7	खाद को कूट व छानकर चिकनी मिट्टी एवं बालू रेत के साथ 1:1:1 के अनुपात में मिश्रण बनाना थैलियों में छेद कर खोलना व उसमें उक्त मिश्रण भरना तथा तैयार शुदा बैडस में भरी हुई थैलिया जमाना				
1.4.1	थैलियों का नाप				
*	(ख) 12.5X30 से.मी.	प्रति हजार	27500	1175.19	32317.73
8	बीज बुवाई:- बीज को साफ कर बढ़िया बीज छाटकर निर्धारित विधि से उपचार कर बुवाई करना				
1.9.1	(अ) पॉलीथीन थैलियों में	प्रति हजार	27500	269.56	7412.90
9	सिंचाई करना:-				
1.12.1	(अ) झारें द्वारा 55500 पौधे दिन में 2 बार 40 दिवस	प्रति हजार	27500	13.03	28666.00
10	खाद मिट्टी रेत कय करना				107250.00
11	Earth work in excavation in foundation trenches or drains including dressing of sides and ramming of bottom lift up to 1.5 mtr including taking out the excavated soil and depositing and refilling of jhiri with watring and ramming and disposal of surplus excavated soil as directed with in lead of 50 mtr. all kinds of soil 2X0.75X0.75X0.45=0.506	Cum	0.506	277	140.16
1.8					
12	Random rubble stone masonry for foundation and plinth in cement sand mortar above 30 cm thick wall in 1:6 2X0.75X0.75X0.60=0.675	Cum	0.675	2109	1423.58
6.1.7					
13	Random rubble stone masonry for Super structure above plinth level 2X0.60X0.60X1.80=1.296	Cum	1.296	2501	3241.30
6.2.7					
6.3.3					
14	Plaster on new surcace wall on wall in cement sand mortar 1:6 in including raking of joints ect. Complete fine finish 25 mm thick 2X4X0.60X1.80=8.64 2X1X0.60X0.60=0.72	sqm	9.36	172	1609.92
12.9.1					
	<b>Total (-) 9.09% Cont. Profit as per BSR</b>				-583.12
15	लकड़ी/लोहा के गेट बनाना	लमसम			9500.00
16	पौधशाला जमीन किराया/परिवहन	माह	2	3500.00	7000
17	बीज क्रय करना एवं पौलीथीन कय करना	हैक्टेयर	50		50000.00
18	नाडी/जलसंरक्षण संरचना	लमसम			622000.00
19	प्रदर्श बोर्ड बनाना 2 संख्या	लमसम			3500.00
20	विविध व्यय कीटनाशक एवं अन्य कन्टीजेन्सी 2 प्रतिशत	लमसम			70000.00
				योग	3393239

सहायक वन संरक्षक  
भीलवाडा

उप वन संरक्षक  
भीलवाडा

## कार्यालय, उप वन संरक्षक, भीलवाडा

अनुमानित प्राकलन वर्ष 2022-2023

कार्य का नाम: - हुरडा बीड वृक्षारोपण कार्य

ग्राम: - हुरडा

क्षेत्रफल: -

50 हैक्टर

VFPMC हुरडा

वन मण्डल: -

भीलवाडा

लागत राशि: -

13.89

वृत्त: -

अजमेर

बी.एस.आर.: - मु.व.स. अजमेर 19.05.2022

वृक्षारोपण वर्ष 2023-24

ग्राम. पं. हुरडा

क्र. सं.	कार्य विवरण	इकाई	मात्रा	दर	राशि
1 1.13. 1	झारे से पौधो को पानी पिलाना दिन मे दो बार कुल 90 दिवस	प्रति हजार प्रति बार	27500	13.03	64498.50
2 1.15	बैडस मे थैली हटाकर उनके बाहर निकली हुई जडो का काटकर ग्रेडिंग करते हुए पुनः थैली मे जमाना। दो बार	प्रति हजार प्रति बार	27500	438.73	24130.15
3 1.12. 1	पोलीथीन थैली मे निदाई गुडाई करना दो बार	प्रति हजार प्रति बार	27500	236.09	12984.95
4 2.6	खड़डा खुदाई :- $(.50+.40)^2/2X.45$ मी नाप की खड़डा खुदाई अ. डागबेल देना (व.स.अजमेर 4/1स) चिकनी दुमट मिटी में 20 प्रति तक बोल्डर में (व.स.अजमेर-7/8) 20 प्रति से अधिक बोल्डर में (व.स.अजमेर-7/8) कठोर मुरड/ककड में (व.स.अजमेर-7/8)	प्र.खडा	10000	0.75	7500.00
			2000	12.07	24140.00
			4000	15.14	60560.00
			4000	18.33	73320.00
			0	23.27	0.00
5 3.1.2	पौध परिवहन कार्यस्थल तक 1 से 10 कि.मी. तक	प्रति. पो.	27500	1.76	48400.00
6 3१2	पूर्व में खोदे हुए खडों में पौधा का रोपण मय स्थानीय ढुलाई कीटनाशक से उपचार करना	प्रति नग	25000	5.83	145750.00
7 3१5	थॉवला बनाना:-अर्द्धचन्द्राकार थॉवला 45 सेमी.अर्द्धव्यास औसतन 10 सेमी.ऊँचाई का जिसकी मोटाई 25 सेमी.हो रोपित के बनाना बालूई दुमट मिटी में चिकनी दुमट मिटी में	प्रति नग	10000	5.19	51900.00
		प्रति नग	15000	7.76	116400.00
8 3१7	थॉवला पर बीज बुवाई 3 बीज प्रति थावला	प्रति नग	25000	0.61	15250.00
9	अस्थायी नर्सरी जमीन किराया	माह	3	3500.00	10500.00
10 3१23	वाहनों के आवागमन हेतु कच्चा रास्तो का निर्माण	र.मी.	1000	3.52	3520.00
11 2१12१ 1	ट्रेचों एवं खाई पर 10000 र.मी. पर 3 पंक्तियों में 15 सेमी के अन्तराल पर बीजो की बुवाई एक पंक्तियों में बीज बोना	र.मी.	30000	0.51	15300.00

12 3७6७1	पौधो की निदाई/गुडाई:- पौधो के चारो ओर 45 सेमी. अर्द्धव्यास मे खरपतवार हटाना व 15 सेमी. निदाई गुडाई करना 2 बार चिकनी दुमट	प्रति नग	25000	4.06	101500
	सख्त मिटी में	प्रति नग	25000	5.11	127750
13 3७6७3	पौधो की गुडाई करना वर्षा अथवा पानी पिलाई के बाद 2 बार	प्रति नग	50000	2.62	131000
14 3७8	ट्रेन्चों/खाई की डोली पर निदाई करना (जीवित पौधों का अन्तराल एक मीटर की दूरी पर रखना)	र.मी.	30000	2.12	63600
15 3७9७1 ७2	वृक्षारोपण क्षेत्र मे पानी उपलब्ध होने/कराने पर बाल्टियों/मटकों से न्यूनतम 15 लीटर पानी पिलाना वर्षा नही होने से ब्लॉक प्लान्टेशन	पौधा	25000	4.06	101500.00
16	पानी के टेंकर कय करना	टेंकर	94	420	39480.00
	रिप्लेसमेंट हेतु पौध तैयारी	प्रति पौधा	2500		
17 1.3.1	पूर्व मे खोदे गये बैडस की मरम्मत मय ड्रेसिंग कर समतल करना।				
		प्रति बैड	2	94.60	189.20
18 4.1.2	खाद को कूट व छानकर चिकनी मिट्टी एवं बालू रेत के साथ 1:1:1 के अनुपात मे मिश्रण बनाना थैलियों मे छेद कर खोलना व उसमे उक्त मिश्रण भरना तथा तैयार शुदा बैडस मे भरी हुई थैलिया जमाना				
	थैलियों का नाप				
	(ख) 12.5X30 से.मी.	प्रति हजार	2500	1175.19	2937.98
19 1.9.1	बीज बुवाई:- बीज को साफ कर बढ़िया बीज छाटकर निर्धारित विधि से उपचार कर बुवाई करना				
	(अ) पॉलीथीन थैलियों में	प्रति हजार	2500	269.56	673.90
20 1.12.1	सिंचाई करना:- (अ) झारें द्वारा दिन मे 2 बार 35 दिवस	प्रति हजार	2500	236.09	41315.75
21	खाद मिट्टी रेत कय करना				8000.00
22	सुरक्षा कार्य	माह	9	6734.00	60606
23	झोपा निर्माण करना	लमसम			9000.00
24	विविध व्यय,पॉलीथीन एवं बीज इत्यादि				27000
				योग	1388706
				SAY	13.887

सहायक वन संरक्षक  
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# कार्यालय, क्षेत्रीय वन अधिकारी, आसीन्द

हुरडा बीड वृक्षारोपण कार्य प्रथम वर्ष संधारण 2024-25

क्र.स.	कार्य विवरण	इकाई	मात्रा	दर	राशि
1 1.13.1	झारे से पौधो को पानी पिलाना दिन मे दो बार कुल 90 दिवस	प्रति हजार प्रति बार	2500	13.03	5863.50
2 1.15	बैडस मे थैली हटाकर उनके बाहर निकली हुई जडो का काटकर ग्रेडिंग करते हुए पुनः थैली मे जमाना। दो बार	प्रति हजार प्रति बार	2500	438.73	2193.65
3 1.12.1	पोलीथीन थैली मे निदाई गुडाई करना दो बार	प्रति हजार प्रति बार	2500	236.09	1180.45
4 2.6.2.3	केजुएल्टी रिप्लेसमेन्ट हेतु पुनः खड्डे खुदाई 20 प्रति तक बोल्डर में	खड्डा	2500	7.76	19400.00
5 3.2	पूर्व में खोदे हुए खड्डों में पौधा का रोपण मय स्थानीय दुलाई कीटनाशक से उपचार करना	संख्या	2500	5.83	14575.00
6 3.5.	थॉवला बनाना:-अर्द्धचन्द्राकार थॉवला 45 सेमी.अर्द्धव्यास औसतन 10 सेमी. ऊँचाई का जिसकी मोटाई 25 सेमी.हो रोपित के बनाना चिकनी दुमट	प्र.था	2500	7.76	19400.00
7 3.6.1	पौधो की निदाई/गुडाई:- पौधो के चारो ओर 45 सेमी.अर्द्धव्यास मे खरपतवार हटाना व 15 सेमी. निदाई गुडाई करना 2 बार सख्त मिटी	प्र.पौ.	50000	5.11	255500.00
8 3.9.1.2	वृक्षारोपण क्षेत्र मे पानी उपलब्ध होने/कराने पर बाल्टियों/मटकों से न्यूनतम 15 लीटर पानी पिलाना वर्षा नही होने से ब्लॉक प्लान्टेशन 6बार	प्र.पौ.	150000	4.06	609000.00
9 3.6.3	पोधो की गुडाई करना 6 बार पानी पिलाने के बाद	प्र.पौ.	150000	2.62	393000.00
10 3.5.4	पानी पिलाने के बाद थॉवला दुरस्त करना 6 बार	प्र.था	150000	1.69	253500.00
11	पौधों को पानी पिलाने हेतु पानी क्य करना मय परिवहन	टैंकर	563	450.00	253350.00
12	पुरानी तार फेसिंग को पुनः निर्धारित साईज की तैयार करना 200 र.मी.	लमसम			30000.00
13	सुरक्षा कार्य 12 माह		12	6734.00	80808.00
14	अन्य विविध व्यय 2 प्रतिशत				39000.00
	<b>योग</b>				<b>1976770.60</b>

# कार्यालय, क्षेत्रीय वन अधिकारी, आसीन्द

हुरडा बीड वृक्षारोपण कार्य द्वितीय वर्ष संधारण 2025-26

क्र.स.	कार्य विवरण	इकाई	मात्रा	दर	राशि
1	पुरानी तार फेसिंग को पुनः निर्धारित साईज की तैयार करना 400 र.मी.	लमसम			30000.00
2 3.6.1	पौधो की निदाई/गुडाई:- पौधो के चारो ओर 45 सेमी.अर्द्धव्यास मे खरपतवार हटाना व 15 सेमी. निदाई गुडाई करना 1 बार सख्त मिटी	प्र.पौ.	25000	5.11	127750.00
3 3.9.1.2	वृक्षारोपण क्षेत्र मे पानी उपलब्ध होने/कराने पर बाल्टियों/मटकों से न्यूनतम 15 लीटर पानी पिलाना वर्षा नही होने से ब्लॉक प्लान्टेशन 2 बार	प्र.पौ.	50000	4.06	203000.00
4 3.6.3	पोधो की गुडाई करना 2 बार पानी पिलाने के बाद	प्र.पौ.	50000	2.62	131000.00
5 3.5.4	पानी पिलाने के बाद थॉवला दुरस्त करना 2 बार	प्र.था	50000	1.69	84500.00
6	पौधों को पानी पिलाने हेतु पानी क्य करना मय परिवहन	टेंकर	188	450	84600.00
7	सुरक्षा कार्य 12 माह		12	6734	80808.00
8	अन्य विविध व्यय 2 प्रतिशत				0.00
	योग				741658

## व्यय अनुमान

क्र.सं.	विवरण	लगात अनुमान लाखों में
1	अग्रिम कार्य 2022-23	33.93
2	वृक्षारोपण वर्ष 2023-24	13.89
3	संधारण प्रथम वर्ष 2024-25	19.77
4	संधारण द्वितीय वर्ष 2025-26	7.42
	योग	75.00

नोट:- तृतीय वर्ष संधारण कार्य मनरेगा से कन्वरजेंश द्वारा पूर्ण कराया जाना प्रस्तावित है।

सहायक वन संरक्षक,  
भीलवाडा

उप वन संरक्षक  
भीलवाडा

# कार्यालय सहायक अभियन्ता, सा.नि.वि. उपखण्ड— गुलाबपुरा (भीलवाडा)

कमांक :-

दिनांक :-

श्रीमान अधिशाषी अभियन्ता,  
सा0नि0वि0 खण्ड आसीन्द  
जिला भीलवाडा

विषय :- एन.जी.टी.प्रकरण ओमपुरी बनाम हिन्दुस्तान जिंक के संबंध में।

महोदय,

उपरोक्त विषयान्तर्गत निवेदन है कि श्रीमान जिला कलक्टर महोदय भीलवाडा से एन.जी.टी.प्रकरण ओमपुरी बनाम हिन्दुस्तान जिंक मे दो प्रकरण कम संख्या 04, एवं 17 जो सार्वजनिक निर्माण विभाग से संबंधित है, निस्तारण हेतु प्राप्त हुवे है जिसका विवरण निम्नानुसार है -

1. एन.जी.टी. प्रकरण के कम संख्या 04 पर हिन्दुस्तान जिंक लि. माईन्स के कोर एवं पेरीफैरल ग्राम एवं अन्य समीप आबादी के गांव मे गडडे एवं मकानो की दीवारो का क्षतिग्रस्त होने की सूचना एवं प्रभावित व्यक्तियो को मुआवजा के संबंध मे कमेटी गठित की गई थी कमेटी मे श्रीमान तहसीलदार हुरडा, तहसीलदार फुलियाकंला, कनिष्ठ अभियन्ता, सा0नि0वि0उपखण्ड गुलाबपुरा एवं डिप्टी डायरेक्टर माईन्स सेफटी अजमेंर द्वारा किया गया है। तहसीलदार हुरडा के पत्र कमांक राजस्व/2022/794 दिनांक 05.07.2022 द्वारा रिपोर्ट श्रीमान उपखण्ड अधिकारी, गुलाबपुरा को प्रस्तुत की जा चुकी है।
2. एन.जी.टी. प्रकरण के कम संख्या 17 पर सडक कार्य रुपाहेली से आगुचा रोड पर तत्कालीन मरम्मत कार्य करवा दिया गया है। उक्त सडक का नवीनीकरण कार्य हेतु श्रीमान को अनुमानित तकमीना राशि रुपये 129448147.00 का प्रस्तुत है।

संलग्न :- उपरोक्तानुसार

भवदीय,

— S. D. —

(महेन्द्र सिंह सैनी)

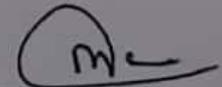
सहायक अभियन्ता,

सा0नि0वि0, उपखण्ड—गुलाबपुरा

दिनांक :- 13.07.2022

कमांक :- 53-54

प्रतिलिपि - श्रीमान उपखण्ड अधिकारी महोदय, गुलाबपुरा जिला भीलवाडा को को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रस्तुत है।



सहायक अभियन्ता,

सा0नि0वि0, उपखण्ड—गुलाबपुरा

## कार्यालय मुख्य ब्लॉक शिक्षा अधिकारी समग्र शिक्षा, हरड़ा (भीलवाड़ा)

क्रमांक-सीबीईओ/हरड़ा/सिविल-निर्माण/2022-23/526

दिनांक-08.08.2022

श्रीमान् जिला कलक्टर महोदय  
भीलवाड़ा।

विषय – **NGT** की राशि के माध्यम से विद्यालयों में सिविल निर्माण एवं मरम्मत कार्यों के प्रस्ताव भिजवाने बाबत।

प्रसंग :- श्रीमान् के द्वारा दिनांक 05.08.2022 को हिन्दुस्तान जिंक लिमिटेड रामपुरा आगूचा गेस्ट हाउस में आयोजित मिटिंग में दिये गये निर्देशों की पालना में।

उपरोक्त विषयान्तर्गत एवं प्रसंग के क्रम में निवेदन है कि हिन्दुस्तान जिंक लिमिटेड रामपुरा आगूचा के केचमेण्ट एरिया की 10 ग्राम पंचायतों में आने वाले निम्न विद्यालयों में कक्षाकक्षों की कमी हैं एवं वर्तमान भवनों में मेजर मरम्मत की आवश्यकता होने से सिविल निर्माण एवं मरम्मत कार्यों के प्रस्ताव निम्नानुसार श्रीमान् को सादर प्रेषित है-

### (हरड़ा ब्लॉक)

क्र. सं.	ग्राम पंचायत	विद्यालय का नाम मय डाईस कोड	कार्य का विवरण	अनुमानित लागत
1	आगूचा	राउमावि आगूचा 08240203608	5 कमरों की मरम्मत फर्श व खिड़किया लगाना	05 लाख
2	आगूचा	राबाउमावि आगूचा 08240203609	5 कमरों की छत व फर्श की मरम्मत, शौचालय की मरम्मत	05 लाख
3	आगूचा	महात्मा गांधी राजकीय विद्यालय आगूचा	1 कमरे का निर्माण, 5 कमरों की मरम्मत, शौचालय एवं मुत्रालय निर्माण, किचन शेड का निर्माण, पानी की टंकी का निर्माण	20.53 लाख
4	आगूचा	राप्रावि अमावतों का खेडा 08240203613	1 कमरे का निर्माण मय बरामदा	8.43 लाख
5	आगूचा	राउप्रावि परसरामपुरा 08240204201	5 कमरों की छत व फर्श की मरम्मत	05 लाख
6	बडला	राप्रावि गजसिंहपुरा 08240204701	1 कमरे का निर्माण, 2 कमरों में छत व फर्श की मरम्मत, किचन शेड की मरम्मत, बरामदे की फर्श मरम्मत	13.43 लाख
7	बडला	राउप्रावि सुल्तानपुरा 08240204501	2 कमरे का निर्माण, 3 कमरों व किचन शेड की छत की मरम्मत	17.02 लाख
8	कोटडी	राबाउप्रावि कोटडी 08240203303	सम्पूर्ण भवन का प्लास्टर व छत टपकने की मरम्मत, खिड़कियां व दरवाजे मरम्मत, शौचालय व मूत्रालय की मरम्मत (राउमावि कोटडी के पुराने भवन)	5.9 लाख
10	भोजरास	राबाउप्रावि भोजरास 08240205605	7 कमरों की छत व फर्श की मरम्मत	5.9 लाख
11	भोजरास	राप्रावि सूरजपुरा 08240205605	1 कमरे का निर्माण	8.43 लाख
12	भोजरास	राउप्रावि चैनपुरिया	1 कमरे का निर्माण	8.43 लाख

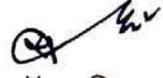
		08240205605		
13	रूपाहेली कलां	राप्रावि रूपाहेली 08240205306	1 कमरे की मरम्मत	05 लाख
14	हुरडा	राबाउप्रावि हुरडा 08240203101	6 कमरों की मरम्मत, 3 कमरों की फर्श, बरामदे की फर्श, शौचालय एवं मुत्रालय की मरम्मत, 3 कमरों में प्लारस्टर, चारदीवारी मरम्मत	05 लाख
15	बरांटिया	राउमावि अमरतिया 08240203901	02 कक्षाकक्ष निर्माण	22.32 लाख
योग				13539000

**(शाहपुरा ब्लॉक)**

क्र. सं.	ग्राम पंचायत	विद्यालय का नाम मय डाईस कोड	कार्य का विवरण	अनुमानित लागत
1	कोटिया	महात्मा गांधी राजकीय विद्यालय कोटिया	01 कक्षाकक्ष निर्माण	11.16 लाख
2	ईंटड़िया	राबाउप्रावि ईंटड़िया	01 कक्षाकक्ष निर्माण	8.43 लाख
3	अरवड़	राउप्रावि कल्याणपुरा अरवड़	01 कक्षाकक्ष निर्माण	8.43 लाख
योग				2802000

कुल अनुमानित लागत लगभग - 16341000/- (अक्षरे एक करोड़ तरेसठ लाख इकतालीस हजार रूपये मात्र।)

- संलग्न -
01. संबंधित संस्थाप्रधानों के प्रस्ताव प्रार्थना पत्र।
  02. कनिष्ठ अभियन्ता, समसा भीलवाड़ा द्वारा तकमीना रिपोर्ट।

  
 मुख्य ब्लॉक शिक्षा अधिकारी  
 समग्र शिक्षा हुरडा भीलवाडा

प्रतिलिपि :-

01. श्रीमान् उपखण्ड अधिकारी महोदय, गुलाबपुरा।
02. श्रीमान् विकास अधिकारी, पंचायत समिति हुरडा।
03. कार्यालय प्रति।

  
 मुख्य ब्लॉक शिक्षा अधिकारी  
 समग्र शिक्षा हुरडा भीलवाडा

**Photographs :-**



**Meeting of All concerned departments for preparation of Restoration Plan (Meeting date 23.06.22 )**



**Meeting of All concerned departments for preparation of Restoration Plan (Meeting date 06.07.22)**



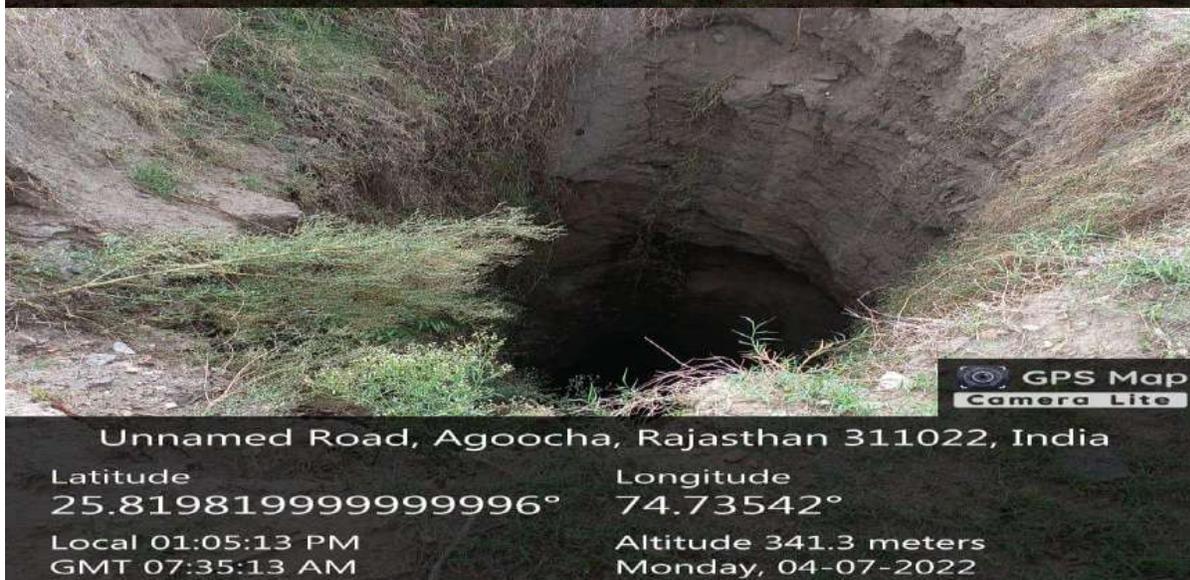
**Meeting of All concerned departments for preparation of Restoration Plan (Meeting date 05.08.22)**



**Meeting of Public Awareness group dated 18.06.22**



Cracks observed in Satpal Nagar Houses in Village Bherukheda by Joint Team



Potholes in Agriculture field observed in Village-Agucha by Joint Team



Unnamed Road, Agoocha, Rajasthan 311022, India

Latitude  
25.819286666666667°

Longitude  
74.7358°

Local 01:09:21 PM  
GMT 07:39:21 AM

Altitude 340.7 meters  
Monday, 04-07-2022



Unnamed Road, Agoocha, Rajasthan 311022, India

Latitude  
25.818534999999997°

Longitude  
74.735595°

Local 01:16:24 PM  
GMT 07:46:24 AM

Altitude 342 meters  
Monday, 04-07-2022



Unnamed Road, Agoocha, Rajasthan 311022, India

Latitude  
25.822848333333333°

Longitude  
74.736266666666668°

Local 12:30:08 PM  
GMT 07:00:08 AM

Altitude 348.1 meters  
Monday, 04-07-2022

Potholes in Agriculture field observed in Village-Agucha by Joint Team



PHED ground Water Supply source sampling by RSPCB for Lead and Zinc Analysis



PHED ground Water Supply source sampling by RSPCB for Lead and Zinc Analysis



PHED ground Water Supply source sampling by RSPCB for Lead and Zinc Analysis



Bhilwara, RJ, India  
Hurda, Bhilwara, 311022, RJ, India  
Lat 25°49'11.5161"N, Long 74°44'7.7416"E  
05/08/2022 05:17 PM



Bhilwara, RJ, India  
Hurda, Bhilwara, 311022, RJ, India  
Lat 25°49'15.0640"N, Long 74°44'9.9854"E  
05/08/2022 05:24 PM



Bhilwara, RJ, India  
Hurda, Bhilwara, 311022, RJ, India  
Lat 25°49'22.0842"N, Long 74°44'10.6221"E  
05/08/2022 04:56 PM



Potholes in Agriculture field observed in Village-Agucha and interaction made with inhabitants on dated 05.08.22